



HIGH COURT OF MEGHALAYA

MONTHLY CAUSELIST FOR DECEMBER 2025

[Published under the authority of Hon'ble the Chief Justice.]

Website : <https://meghalayahighcourt.nic.in>

VC : <https://meghalayahighcourt.nic.in/vc>

DIVISION BENCH - I

COURT ROOM " 1 "

HON'BLE MR. JUSTICE SOUMEN SEN, CHIEF JUSTICE

HON'BLE MR. JUSTICE H. S. THANGKHIEW

PUBLIC INTEREST LITIGATIONS; INTRA COURT WRIT APPEALS; WRIT PETITIONS SPECIFIED IN RULE 4(B)(C) AND (G) OF CHAPTER III OF THE RULES OF HIGH COURT OF MEGHALAYA, 2013; ARBITRATION APPEALS; COMMERCIAL APPEALS UNDER THE COMMERCIAL APPELLATE DIVISION OF THE HIGH COURT; NEW FILINGS OF CRIMINAL APPEALS WHERE THE PUNISHMENT IS 10 YEARS IMPRISONMENT AND ABOVE - EFFECTIVE FROM 09-10-2025; ANY OTHER MATTER REQUIRED TO BE HEARD BY A DIVISION BENCH;

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ORDERS</u>				
1)	PIL/4/2021	REGISTRAR GENERAL,HIGH COURT OF MEGHALAYA VS. STATE OF MEGHALAYA AND ORS.	B RAMSIEJ S.SINGPHO A.DKHAR P YOBIN AMICUS CURIAE	H.L. SHANGREISO, SR. ADV DR. N. MOZIKA, DSG MR. A KUMAR, AG K KHAN, AAG K PAUL, SR. ADV. MR. ND CHULLAI, AAG MS. A PAUL ASG ZE NONGKYNRIH, GA L JANA S SENGUPTA, ADDL SR GA PN NONGBRI R COLNEY, GA S RUMTHAO S LALOO A PRADHAN K GURUNG JN RYNJAH AH KHARWANLANG, ADDL. SR. GA L.M.D.MARAK MS. A THUNGWA O.A.I.BANG M. MYRCHIANG

With	MC(PIL)/2/2021	MANAGING DIRECTOR, INDIGO VS. REGISTRAR GENERAL, HIGH COURT OF MEGHALAYA AND 20 ORS.	H RAHMAN	MR. ND CHULLAI, AAG MS. A PAUL ASG MR. K PAUL, CGC R COLNEY, GA P YOBIN AMICUS CURIAE
Remarks: [NEXT DATE:- 08.12.2025]				
2)	PIL/17/2021	PHILIP KHRAWBOK SHATI VS. STATE OF MEGHALAYA AND 18 ORS.	H.L. SHANGREISO, SR. ADV MHAJONG E WANNIANG P BISWAKARMA T DKHAR MR A SYIEM	SP MAHANTA, SR. ADV K KHAN, AAG DR. N. MOZIKA, DSG MR. A KUMAR, AG MR. VGK KYNTA, SC KHADC S. DEY E.LALSANGLUAIA MR. KP BHATTACHARJEE L.M.SANGMA C.NONGKHLAW Z E NONGKYNRIH WGR MIHSIL ER CHYNE R.PAHSYNTIEW JN RYNJAH K GURUNG MS. A THUNGWA AH KHARWANLANG, ADDL. SR. GA S SENGUPTA ADDL. SR. GA MEGHALAYA MR. W JYRWA PHILEMON NONGBRI L KHYRIEM A PRADHAN S SAHAY D DKHAR S RUMTHAO M LYNGDOH T SUTNGA G KYNTA R COLNEY, GA S SEN,SR.GA
With	MC(PIL)/1/2025	MEGHALAYA AND GREATER SHILLONG PROGRESSIVE HAWKERS AND STREET VENDORS ASSOCIATION VS. ANDREW AIBOK JYRWA AND 8 ORS.	I. LALOO B. KOMI B.L. LYNGKHOI B. RAMSIEJ A. DKHAR P. YOBIN	N.G. SHYLLA, SR. GA MEGHALAYA N. SYNGKON

MC(PIL)/3/2025	RUPERT RAYMOND THEODORE WANKHAR VS. ANDREW AIBOK JYRWA	S. SHYAM	N. SYNGKON
PIL/9/2024	ANDREW AIBOK JYRWA VS. THE STATE OF MEGHALAYA AND 8 ORS.	N. SANGMA L. PHANJOM N. SYNGKON	T YANGI B, AAG S. DEY E.LALSANGLUAIA AH KHARWANLANG, ADDL. SR. GA R COLNEY PHILEMON NONGBRI T.LYNGKHOI J.PASWETT I.LALOO A DHAR B.RAMSIEJ S.SINGPHO G.YOBIN P YOBIN GA MEGHALAYA W.G.R.MIHSIL KP BHATTACHARJEE GA MEGHALAYA N.G. SHYLLA, SR. GA MEGHALAYA

Remarks: [NEXT DATE:- 10.12.2025]

3)	PIL/11/2022	KYNJAIMON AMSE (SINCE DECEASED) VS. NATIONAL HIGHWAY AUTHORITY OF INDIA (NHAI) AND 3 ORS.	S.PANTHI, AMICUS CURIAE S CHANDA MR. S THAPA D. SAHA R. VISHWAKARMA P. CHETTRI	K KHAN, AAG DR. N. MOZIKA, DSG E.R.CHYNE MS. A THUNGWA L.M.D.MARAK J.N.RYNJAH AH KHARWANLANG, ADDL. SR. GA Z.E.NONGKYNRIH R COLNEY GA S.R.MARAK S SENGUPTA ADDL. SR. GA MEGHALAYA S. SEN,SR. GA MEGHALAYA
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Remarks: [SUO MOTU] [NEXT DATE:- 01.12.2025]

4)	PIL/10/2023	RE - SENG KHASI HIMA CREMATORIUM VS. STATE OF MEGHALAYA	N.SYNGKON AMICUS CURIAE K.GURUNG L.M.D.MARAK A PRADHAN S.RUMTHAO DR N MOZIKA AMICUS CURIAE	K KHAN, AAG MR. S SEN, SR. GA S.LALOO JN RYNJAH GA AH KHARWANLANG, ADDL. SR. GA ER CHYNE S SENGUPTA ADDL. SR. GA MEGHALAYA R COLNEY MS. A THUNGWA
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Remarks: [LETTER PETITION] [NEXT DATE:- 10.12.2025]

5)	MC(Review Pet.)/3/2025	PODITSON CH. MARAK AND ANR. VS. THE GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 4 ORS.	K PAUL, SR. ADV. S. KHATUN S. KHYRIEM B. SNAITANG K. DECRUSE S. CHANDA B. KHARWANLANG R. DUTTA S. THAPA	MR. KS KYNJING, SR ADV. G.SYNGKREM S.DEB D.CH SANGMA B.RAPSANG C.M.MARAK A.D.SYIEM E.DKHAR S DEY
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Remarks: ALONGWITH REVIEW PET. NO.2 (T) NO.45 OF 2025. [NEXT DATE:- 10.12.2025]

6)	PIL/4/2025	MEGHALAYA LINGUISTIC MINORITY DEVELOPMENT FORUM VS. THE STATE OF MEGHALAYA AND 6 ORS.	K PAUL, SR. ADV. P.N. GOSWAMI S. KHATUN S. CHANDA S. THAPA	K KHAN, AAG DR. N. MOZIKA, DSG N.G. SHYLLA, SR. GA MEGHALAYA R. DEBNATH H.KHARMIH S SENGUPTA ADDL. SR. GA MEGHALAYA S.LALOO A.H HAZARIKA GA MEGHALAYA AH KHARWANLANG, ADDL. SR. GA
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Remarks: [NEXT DATE:- 10.12.2025]

7)	MC(PIL)/7/2025	MEWAKER LYNGDOH VS. UNION OF INDIA AND 2 ORS.	SP MAHANTA, SR. ADV C.K. SANGMA L.J.N. SANGMA K.R. MARAK B.D. MARAK B.R. MARAK I. PAKMA R. KHAN N. DOUNGEL D. DAS L.D.N. THANGKHIEW D. DKHAR	K KHAN, AAG DR. N. MOZIKA, DSG N.G. SHYLLA, SR. GA MEGHALAYA D.MUKHERJEE AH KHARWANLANG, ADDL. SR. GA MR. S SENGUPTA, ADDL.PP. K.GURUNG
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Remarks: IN PIL NO.13 OF 2018 [DISPOSED OF] [NEXT DATE:- 10.12.2025]

8)	PIL/10/2025	REGISTRAR GENERAL, HIGH COURT OF MEGHALAYA VS. STATE OF MEGHALAYA	I	MR. A KUMAR, AG K KHAN, AAG DR. N. MOZIKA, DSG N.G. SHYLLA, SR. GA MEGHALAYA S.LALOO AH KHARWANLANG, ADDL. SR. GA K.GURUNG
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Remarks: [NEXT DATE:- 10.12.2025]

9)	PIL/11/2025	ALAN WEST KHARKONGOR VS. STATE OF MEGHALAYA AND 3 ORS.	J. PASWETT B.L. LYNGKHOI B. KOMI A. DKHAR I. LALOO B. RAMSIEJ P. YOBIN	MR. A KUMAR, AG MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA T.BAREH K.NONGBRI S.KH.NONGRUM A.M.PALA A.M.SANGMA MR. M. PRASAD MRS. SK NONGRUM R COLNEY
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Remarks: [NEXT DATE:- 15.12.2025]

10)	MC(WA)/93/2025	SUDIP PURKAYASTHA VS. THE STATE OF MEGHALAYA	S RAHMAN	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: ALONGWITH WA NO.75 OF 2025 [NEXT DATE:- 03.12.2025]

11)	WP(C)/185/2025	THE DY. COMPTROLLER AND AUDITOR GENERAL OF INDIA (HR) AND 3 ORS. VS. RAKESH RANJAN MISHRA	E.B.PASSAH K. KHARMAWPHLANG	S. NATH M.L. NONGPIUR
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Remarks: [NEXT DATE:- 15.12.2025]

12)	WP(C)/371/2025	UNION OF INDIA AND 2 ORS. VS. RAFIQUE UDDIN BARBHUIYA	DR. N. MOZIKA, DSG R.FANCON M.MYRCHIANG K GURUNG N.A.U. SOGRA	A.R.TABILDAR A.CHAKRABORTY
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Remarks: [NEXT DATE:- 02.12.2025]

HEARING

- 13) WP(C)/281/2017 MEGHALAYA COLLEGE TEACHERS ASSOCIATION **VS.** STATE OF MEGHALAYA MR. BK SHARMA, SR. ADV K PAUL, SR. ADV. S.KHATUN S.KHYRIEM B.SNAITANG K.DECRUSE S CHANDA B.F.KHARWANLANG MR. R DUTTA MR. S THAPA MRS. R.DUTTA MR. M PRASAD SK NONGRUM MR. R MAZUMDAR MR H BEZBARUAH U SARMA DR. N. MOZIKA, DSG K KHAN, AAG P.D.B BARUAH, SR. ADV MR. A KUMAR, AG E.R.CHYNE S SENGUPTA ADDL. SR. GA MEGHALAYA K GURUNG BA WANSWETT AM PALA JN RYNJAH R COLNEY GA D.L.MARSHILONG MS. A THUNGWA S LALOO A PRADHAN AH KHARWANLANG BIVAN R MUKHIM P. BHATTACHARJEE H. KHARMIH B. GHOSH BR MUKHIM MR. KP BHATTACHARJEE MR H ABRAHAM G.A. MEGHALAYA
- With** MC(WPC)/213/2024 STATE OF MEGHALAYA **VS.** MEGHALAYA COLLEGE TEACHERS ASSOCIATION AND ANR. A. THUNGWA, GA M. PRASAD
- Remarks: [NEXT DATE:- 08.12.2025]
- 14) Crl.Petn./92/2023 SHALENBOR WAHLANG AND ANR. **VS.** STATE OF MEGHALAYA AND ANR. E. LAW TH RAKESH L KHIANGTE MR. S SENGUPTA, ADDL.PP. J THABAH, GA S SHYAM, GA R GURUNG, ADDL. PP S. SEN,SR. GA MEGHALAYA
- Remarks: [NEXT DATE:- 02.12.2025]
- 15) WP(C)/346/2023 UNION OF INDIA AND 2 OTHERS **VS.** VINOD KUMAR NAUTIYAL AND 16 OTHERS DR. N. MOZIKA, DSG R DEBNATH,CGC R.FANCON S.RUMTHAO A PRADHAN MS.K.GURUNG D.F.MAWRIE M.L.NONGPIUR M.CHANDA
- Remarks: [NEXT DATE:- 02.12.2025]

16)	PIL/1/2024	TENNY DARD M. MARAK VS. THE STATE OF MEGHALAYA AND 11 ORS.	P.W.A. MAZUMDAR Z.R. MAZUMDAR N. CHOUDHURY B.J. DAS R.H. ALICE P. AGARWAL M.L. TLAU	MR. A KUMAR, AG S.LALOO J.N.RYNJAH MR. N SYNGKON N.G. SHYLLA,SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 09.12.2025]

17)	WA/5/2024	GREATER PHULBARI AREA DEFICIT SCHOOL RETIRED TEACHERS AND EMPLOYEES ASSOCIATION VS. THE STATE OF MEGHALAYA AND ANR.	K PAUL, SR. ADV. S.KHATUN S. KHYRIEM B. SNAITANG K. DECRUSE S. CHANDA B. KHARWANLANG R. DUTTA S. THAPA	DR. N. MOZIKA, DSG MR. ND CHULLAI, AAG E.R.CHYNE MR. S SHYAM R COLNEY AH KHARWANLANG, ADDL. SR. GA MR. KP BHATTACHARJEE A PRADHAN ZE NONGKYNRIH GA S. SEN,SR. GA MEGHALAYA
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Remarks: IN WPC NO 380 OF 2013 [DISPOSED OF] [NEXT DATE:- 09.12.2025]

18)	WA/67/2024	THE GARO HILLS AUTONOMOUS DISTRICT COUNCIL VS. SENORA JOHNY ARENGH	E.DKHAR S.DEB S D SANGMA N.RAJEE S. DEY	J.T.SANGMA G CH MARAK P.T. SANGMA
With	MC(WA)/65/2024	THE GARO HILLS AUTONOMOUS DISTRICT COUNCIL VS. SENORA JOHNY ARENGH	S. DEY	P.T. SANGMA

Remarks: [NEXT DATE:- 15.12.2025]

19)	WA/84/2024	REGIONAL PROVIDENT FUND COMMISSIONER II VS. ST.JOHN'S SCHOOL WHITEHALL,SHILLO NG	F.BAREH K.SUCHIANG U.DHAR Z.A.CHOUDHARY P.BHATTACHARJEE	E.DKHAR S.DEB MR. S DEY
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Remarks: IN WPC NO.163 OF 2023 [DISPOSED OF] [NEXT DATE:- 02.12.2025]

20)	WP(C)/208/2024	ABDUL AHAD MONDAL AND 14 ORS. VS. STATE OF MEGHALAYA AND 2 ORS.	E AHMED M. RAHMAN S.K. HASSAN	I LYNNGWA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 02.12.2025]

21)	WP(C)/265/2024	MEGHALAYA FISHERY FIELD STAFF SERVICE ASSOCIATION VS. STATE OF MEGHALAYA AND 4 ORS.	B. IAWIM W.G.R. MIHSILL E. LALSANGLUAIA R. PAHSYNTIEW PHILEMON NONGBRI	MR. A KUMAR, AG MR. ND CHULLAI, AAG R COLNEY E.R.CHYNE N.G. SHYLLA, SR. GA MEGHALAYA
With	MC(WPC)/134/2024	MEGHALAYA FISHERY FIELD STAFF SERVICE ASSOCIATION VS. STATE OF MEGHALAYA AND 4 ORS.	B. IAWIM W.G.R. MIHSILL E. LALSANGLUAIA R. PAHSYNTIEW PHILEMON NONGBRI	N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 10.12.2025]				
22)	WP(C)/427/2024	THE COMPTROLLER AND AUDITOR GENERAL OF INDIA AND 3 ORS. VS. RAKESH RANJAN MISHRA	E.B.PASSAH K. KHARMAWPHLANG	R.KHARKRANG S.NATH R.FANCON MR. S NATH ML NONGPIUR
With	MC(WPC)/204/2024	THE COMPTROLLER AND AUDITOR GENERAL OF INDIA AND 3 ORS. VS. RAKESH RANJAN MISHRA	E.B.PASSAH K. KHARMAWPHLANG	S.NATH
Remarks: [NEXT DATE:- 15.12.2025]				
23)	Arb.A./1/2025	UNION OF INDIA AND 2 ORS. VS. M/S KARKIES CONSTRUCTION AND CO	DR. N. MOZIKA, DSG K. GURUNG M. MYRCHAING	P.CHETTRI S.M.KESHYAP M.BORAH S.M.KASHYAP M BORAH
Remarks: [NEXT DATE:- 09.12.2025]				
24)	FA/3/2025	SURAKSHA SALVIA LLP VS. STATE OF MEGHALAYA	MR. J SAHA, SR. ADV R.AUDDY P.D.KANUNGO D.D.SANGMA A.MOMIN M.U.AHMED S SEN	MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA A.S.DEY H.SEHRAWAT OIA BANG S.LALOO,GA A.S.PANDEY, GA AH KHARWANLANG, ADDL. SR. GA

With	MC(FA)/4/2025	SURAKSHA SALVIA LLP VS. STATE OF MEGHALAYA	S.SEN	N.G. SHYLLA, SR. GA MEGHALAYA
	MC(FA)/7/2025	SURAKSHA SALVIA LLP VS. THE STATE OF MEGHALAYA	MU AHMED	N.G. SHYLLA, SR. GA MEGHALAYA
	MC(FA)/10/2025	STATE OF MEGHALAYA VS. SURAKSHA SALVIA LLP	A.H. KHARWANLANG	S. SEN

Remarks: [NEXT DATE:- 04.12.2025]

25)	WA/10/2025	BIDYUT DAS VS. UNION OF INDIA AND 6 OTHERS	S. CHAKRAWARTY, SR. ADV. C.L.THABAH D.G.PYNGROPE E.LALOO E.SLONG	DR. N. MOZIKA, DSG M.MYRCHIANG BP BORAH K.GURUNG
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Remarks: IN WPC NO.102 OF 2018 [DISPOSED OF] [NEXT DATE:- 10.12.2025]

26)	Cont.Cas(C)/12/2025	SURAKSHA SALVIA LLP VS. RAM KUMAR, IAS	MR. J SAHA, SR. ADV R.AUDDY D.D. SANGMA A. MOMIN M.U. AHMED S. SEN	MR. A KUMAR, AG A.S.DEY H.SEHRAWAT S.LALOO O.A.I.BANG A.S.PANDEY AH KHARWANLANG, ADDL. SR. GA
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Remarks: IN FA NO.3 OF 2025 [PENDING] [NEXT DATE:- 04.12.2025]

27)	WA/74/2025	BALPAKRAM A.KING NOKMAS SOCIAL WELFARE ASSOCIATION VS. THE STATE OF MEGHALAYA AND 4 ORS.	P YOBIN	DR. N. MOZIKA, DSG N.G. SHYLLA, SR. GA MEGHALAYA K.GURUNG AH KHARWANLANG, ADDL. SR. GA MR. S SEN
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Remarks: IN WPC NO.194 OF 2019[DISPOSED OF] [NEXT DATE:- 03.12.2025]

28)	WP(C)/296/2025	BAL BAHADUR CHETTRI VS. THE UNION OF INDIA AND 3 ORS.	E. DKHAR J. NONGPHUD H. NONGPLUH D. SYIEMLEH M. SOHMAT S. MARPNA K. LYTEP S. DEB S. DEY	DR. N. MOZIKA, DSG R.FANCON K.GURUNG M.MYRCHIANG
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Remarks: [NEXT DATE:- 09.12.2025]

NB:

ADVOCATES ON LEAVE :

- 1) MR. HR NATH FROM 24-11-2025 TO 03-12-2025
- 2) MR. JM THANGKHIEW FROM 26-11-2025 TO 05-12-2025
- 3) MRS S BHATTACHARJEE FROM 27-11-2025 TO 17-12-2025



HIGH COURT OF MEGHALAYA

MONTHLY CAUSELIST FOR DECEMBER 2025

[Published under the authority of Hon'ble the Chief Justice.]

Website : <https://meghalayahighcourt.nic.in>

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DIVISION BENCH - II

COURT ROOM " 1 "

HON'BLE MR. JUSTICE SOUMEN SEN, CHIEF JUSTICE

HON'BLE MR. JUSTICE W. DIENGDOH

INTRA COURT WRIT APPEALS AGAINST JUDGMENT(S)/ORDER(S) PASSED BY THE SINGLE BENCH OF HON'BLE MR. JUSTICE H.S. THANGKHIEW IN WRIT JURISDICTION UNDER ARTICLE 226 OF THE CONSTITUTION;

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>				
1)	WA/69/2025	SATNAM GLOBAL INFRAPROJECTS LIMITED VS. MEGHALAYA POWER DISTRIBUTION CORPORATION LIMITED	A.VERMA R.VERMA M. GOSWAMI, SR. ADV. M.G. SYIEM R. KHARKRANG S. PURKAYASTHA	MR. A KUMAR, AG AH KHARWANLANG
Remarks: IN MC[WPC] NO.261 OF 2025 [DISPOSED OF] [NEXT DATE:- 03.12.2025]				
2)	WA/73/2025	BNC/534 DHONONJOY HAJONG VS. STATE OF MEGHALAYA AND 2 OTHERS	A.SINGH G.C.MARBOH F.LANGBNANG R.KHARSHIING C.B.SAWIAN K CH GAUTAM	N.G. SHYLLA, SR. GA MEGHALAYA Z.E.NONGKYNRIH S.SEN
Remarks: IN WPC NO.488 OF 2022 [DISPOSED OF] [NEXT DATE:- 01.12.2025]				
3)	WA/76/2025	SMTI LAIPINA SANGMA AND ANR VS. THE STATE OF MEGHALAYA AND ORS	T YANGKYI LD SANGMA TN MARAK AG MOMIN	N G SHYLLA SR GA MEGHALAYA

Remarks: IN WPC NO.353 OF 2025 [DISPOSED OF] [NEXT DATE:- 01.12.2025]

ORDERS

4)	MC(WA)/90/2025	THE STATE OF MEGHALAYA AND 2 ORS. VS. LURMANKARA RYMPEI AND 6 ORS.	D.MUKHERJEE Y.PALLAVI S. LALOO	K PAUL, SR. ADV. B.F.KHARWANLANG B. SNAITANG
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Remarks: ALONGWITH WA NO.2(T) 311 OF 2025. [NEXT DATE:- 09.12.2025]

HEARING

5)	WA/29/2019	STATE OF MEGHALAYA VS. HARIJAN PANCHAYAT COMMITTEE AND 2 ORS.	MR. ND CHULLAI, AAG R.GURUNG S SENGUPTA ADDL. SR. GA MEGHALAYA S SARAOGI A KUMAR,AG MEGHALAYA R COLNEY, GA	VGK KYNTA, SR. ADV L KOCH C. NONGKHLAW M KYNTA I SINGH S KHONGTHAW MR. L KHYRIEM R KHATRI MF QURESHI
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With	MC(WA)/41/2019	STATE OF MEGHALAYA VS. HARIJAN PANCHAYAT COMMITTEE AND 2 ORS.	A KUMAR,AG MEGHALAYA R COLNEY, GA	VGK KYNTA SR ADV R KHATRI MF QURESHI
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	WA/49/2025	HARIJAN PANCHAYAT COMMITTEE VS. STATE OF MEGHALAYA AND 7 ORS.	M.F. QURESHI I SINGH R KHATRI	R. COLNEY, GA
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	MC(WA)/66/2021	HARIJAN PANCHAYAT COMMITTEE VS. STATE OF MEGHALAYA AND ORS.	MF QURESHI	S SEN, SR GA
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Remarks: [NEXT DATE:- 02.12.2025]

6)	WA/87/2024	MEGHALAYA POWER DISTRIBUTION CORPORATION LIMITED (MEPDCL) VS. DARREN DAMANBHA KHARKONGOR AND ANR.	S.LALOO A.S.PANDEY A KUMAR, SR. ADV. ER CHYNE R. COLNEY A. KHARWANLANG AK PANDEY	T.POHLONG R.BEGUM I.KHARMUJAI S. JINDAL S. SEN, SC NEHU
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Remarks: IN WPC NO.422 OF 2023 [DISPOSED OF] [NEXT DATE:- 02.12.2025]

7)	WA/21/2025	STATE OF MEGHALAYA VS. ENIWELSTAR MARWEIN AND 17 OTHERS	MR. A KUMAR, AG AH KHARWANLANG, ADDL. SR. GA O.A.I.BANG S.LALOO R.COLNEY	J.M.SANGMA R.PAHSYNTIEW E.LALSANGLUAIA K.CGAUTAM PHILEMON NONGBRI
With	MC(WA)/44/2025	STATE OF MEGHALAYA VS. ENISWELSTATR MARWEIN AND 17 OTHERS	MR. A KUMAR, AG	PHILEMON NONGBRI
Remarks: IN WPC NO.403 OF 2021 [DISPOSED OF] [NEXT DATE:- 03.12.2025]				
8)	WA/22/2025	STATE OF MEGHALAYA VS. SYNSHARBHA NONGBSAP	MR. A KUMAR, AG AH KHARWANLANG, ADDL. SR. GA O.A.I.BANG S.LALOO R.COLNEY	J.M.SANGMA R.PAHSYNTIEW MR. K C GAUTAM E.LALSANGLUAIA W.G.R.MIHSIL B.IAWIM PHILEMON NONGBRI
With	MC(WA)/45/2025	STATE OF MEGHALAYA VS. SYNSHARBHA NONGBSAP	MR. A KUMAR, AG	PHILEMON NONGBRI
Remarks: IN WPC NO.285 OF 2022 [DISPOSED OF] [NEXT DATE:- 03.12.2025]				
9)	WA/23/2025	STATE OF MEGHALAYA VS. PHUMIZA NAJIAR AND 24 OTHERS	MR. A KUMAR, AG AH KHARWANLANG, ADDL. SR. GA O.A.I.BANG S.LALOO R.COLNEY	J.M.SANGMA R.PAHSYNTIEW E.LALSANGLUAIA K.C.GAUTAM PHILEMON NONGBRI
With	MC(WA)/46/2025	STATE OF MEGHALAYA VS. PHUMIZA NAJIAR AND 24 OTHERS	MR. A KUMAR, AG	PHILEMON NONGBRI
Remarks: IN WPC NO.,507 OF 2022 [DISPOSED OF] [NEXT DATE:- 03.12.2025]				
10)	WA/24/2025	STATE OF MEGHALAYA VS. AROMAROSE DHAR AND 29 OTHERS	MR. A KUMAR, AG AH KHARWANLANG, ADDL. SR. GA O.A.I.BANG S.LALOO R.COLNEY	J.M.SANGMA R.PAHSYNTIEW MR. K C GAUTAM E.LALSANGLUAIA PHILEMON NONGBRI

With	MC(WA)/9/2025	STATE OF MEGHALAYA VS. AROMAROSE DHAR AND 29 OTHERS.	R.COLNEY	PHILEMON NONGBRI
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Remarks: IN WPC NO.521 OF 2022 [DISPOSED OF] [NEXT DATE:- 03.12.2025]

11)	WA/25/2025	STATE OF MEGHALAYA VS. PRECIOUS STONE PALE AND 17 OTHERS	MR. A KUMAR, AG AH KHARWANLANG, ADDL. SR. GA O.A.I.BANG S.LALOO R.COLNEY	J.M.SANGMA R.PAHSYNTIEW MR. K C GAUTAM E.LALSANGLUAIA PHILEMON NONGBRI
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With	MC(WA)/47/2025	STATE OF MEGHALAYA VS. PRECIOUS STONE PALE AND 17 OTHERS	MR. A KUMAR, AG	PHILEMON NONGBRI
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Remarks: IN WPC NO.513 OF 2022 [DISPOSED OF] [NEXT DATE:- 03.12.2025]

12)	WA/26/2025	STATE OF MEGHALAYA VS. VERNON R.M. KHARKONGOR AND 10 OTHERS	MR. A KUMAR, AG AH KHARWANLANG, ADDL. SR. GA O.A.I.BANG S.LALOO R.CONEY ML NONGPIUR	J.M.SANGMA R.PAHSYNTIEW MR. K C GAUTAM E.LALSANGLUAIA PHILEMON NONGBRI
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With	MC(WA)/48/2025	STATE OF MEGHALAYA VS. VERNON RM KHARKONGOR AND 10 OTHERS	MR. A KUMAR, AG	PHILEMON NONGBRI
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Remarks: IN WPC NO.511 OF 2022 [DISPOSED OF] [NEXT DATE:- 03.12.2025]

13)	WA/27/2025	STATE OF MEGHALAYA VS. CHAM BAREH AND 14 OTHERS	MR. A KUMAR, AG AH KHARWANLANG, ADDL. SR. GA O.A.I.BANG S.LALOO R.COLNEY	J.M.SANGMA R.PAHSYNTIEW MR. K C GAUTAM E.LALSANGLUAIA W.G.R.MIHSIL B.IAWIM PHILEMON NONGBRI
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With	MC(WA)/49/2025	STATE OF MEGHALAYA VS. CHAM BAREH AND 14 OTHERS	MR. A KUMAR, AG	PHILEMON NONGBRI
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Remarks: IN WPC NO.508 OF 2022 [DISPOSED OF] [NEXT DATE:- 03.12.2025]

14)	WA/28/2025	STATE OF MEGHALAYA VS. LOKA PASWET AND 33 OTHERS	MR. A KUMAR, AG AH KHARWANLANG, ADDL. SR. GA O.A.I.BANG S.LALOO R.COLNEY	J.M.SANGMA R.PAHSYNTIEW MR. K C GAUTAM E.LALSANG LUAIA W G R MIHSIL B.IAWIM PHILEMON NONGBRI
With	MC(WA)/50/2025	STATE OF MEGHALAYA VS. LOKA PASWET AND 33 OTHERS	MR. A KUMAR, AG	PHILEMON NONGBRI
Remarks: IN WPC NO.512 OF 2022 [DISPOSED OF] [NEXT DATE:- 03.12.2025]				
15)	WA/29/2025	STATE OF MEGHALAYA VS. WINFRITHSTAR NONGTDU AND 30 OTHERS	MR. A KUMAR, AG AH KHARWANLANG, ADDL. SR. GA O.A.I.BANG S.LALOO R.COLNEY	J.M.SANGMA R.PAHSYNTIEW MR. K C GAUTAM E.LALSANGLUAIA W.G.R.MIHSIL B.IAWIM PHILEMON NONGBRI
With	MC(WA)/51/2025	STATE OF MEGHALAYA VS. WINFRITHSTAR NONGTDU AND 30 OTHERS	MR. A KUMAR, AG	PHILEMON NONGBRI
Remarks: IN WPC NO.510 OF 2022 [DISPOSED OF] [NEXT DATE:- 03.12.2025]				
16)	WA/30/2025	STATE OF MEGHALAYA VS. WANLANA SHADAP AND 27 OTHERS	MR. A KUMAR, AG AH KHARWANLANG, ADDL. SR. GA O.A.I.BANG S.LALOO R.COLNEY	J.M.SANGMA R.PAHSYNTIEW MR. K C GAUTAM W.G.R.MIHSIL E.LALSANGLUAIA B.IAWIM PHILEMON NONGBRI
With	MC(WA)/52/2025	STATE OF MEGHALAYA VS. WANLANA SHADAP AND 27 OTHERS	MR. A KUMAR, AG	PHILEMON NONGBRI
Remarks: IN WPC NO.524 OF 2022 [DISPOSED OF] [NEXT DATE:- 03.12.2025]				
17)	WA/31/2025	STATE OF MEGHALAYA VS. DILBOK SINGH AND 33 OTHERS	MR. A KUMAR, AG AH KHARWANLANG, ADDL. SR. GA O.A.I.BANG S.LALOO R.COLNEY	J.M.SANGMA R.PAHSYNTIEW E.LALSANGLUAIA MR. K C GAUTAM PHILEMON NONGBRI

With	MC(WA)/53/2025	STATE OF MEGHALAYA VS. DILBOK SINGH AND 33 OTHERS	MR. A KUMAR, AG	PHILEMON NONGBRI
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Remarks: IN WPC NO.522 OF 2022 [DISPOSED OF] [NEXT DATE:- 03.12.2025]

18)	WA/32/2025	STATE OF MEGHALAYA VS. EBORHI MYRPHET AND 28 ORS	MR. A KUMAR, AG AH KHARWANLANG, ADDL. SR. GA O.A.I.BANG S.LALOO R.COLNEY	J.M.SANGMA R.PAHSYNTIEW E.LALSANGLUAIA MR. K C GAUTAM PHILEMON NONGBRI
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With	MC(WA)/54/2025	STATE OF MEGHALAYA VS. EBORHI MYRPHET AND 28 ORS	MR. A KUMAR, AG	PHILEMON NONGBRI
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Remarks: IN WPC NO.,514 OF 2022[DISPOSED OF] [NEXT DATE:- 03.12.2025]

19)	WA/33/2025	STATE OF MEGHALAYA VS. HEISAR SHYLLA AND 24 ORS	MR. A KUMAR, AG AH KHARWANLANG, ADDL. SR. GA O.A.I.BANG S.LALOO R.COLNEY	J.M.SANGMA R.PAHSYNTIEW E.LALSANGLUAIA MR. K C GAUTAM PHILEMON NONGBRI
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With	MC(WA)/55/2025	STATE OF MEGHALAYA VS. HEISAR SHYLLA AND 24 ORS	MR. A KUMAR, AG	PHILEMON NONGBRI
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Remarks: IN WPC NO.509 OF 2022 [DISPOSED OF] [NEXT DATE:- 03.12.2025]

20)	WA/34/2025	STATE OF MEGHALAYA VS. LUMLANG MALANG AND 6 ORS	MR. A KUMAR, AG AH KHARWANLANG, ADDL. SR. GA O.A.I.BANG S.LALOO R.COLNEY	J.M.SANGMA R.PAHSYNTIEW E.LALSANGLUAIA MR. K C GAUTAM PHILEMON NONGBRI
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With	MC(WA)/56/2025	STATE OF MEGHALAYA VS. LUMLANG MALANG AND 6 ORS	MR. A KUMAR, AG	PHILEMON NONGBRI
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Remarks: IN WPC NO.523 OF 2022 [DISPOSED OF] [NEXT DATE:- 03.12.2025]

21)	WA/35/2025	STATE OF MEGHALAYA VS. DEIWA PASSAH AND 17 ORS	MR. A KUMAR, AG AH KHARWANLANG, ADDL. SR. GA O.A.I.BANG S.LALOO R.COLNEY	J.M.SANGMA R.PAHSYNTIEW E.LALSANGSUAIA K.C.GAUTAM PHILEMON NONGBRI
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With	MC(WA)/57/2025	STATE OF MEGHALAYA VS. DEIWA PASSAH AND 17 ORS	MR. A KUMAR, AG	PHILEMON NONGBRI
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Remarks: IN WPC NO.520 OF 2022 [DISPOSED OF] [NEXT DATE:- 03.12.2025]

22)	WA/37/2025	BYRNIHAT INDUSTRIES ASSOCIATION VS. MEGHALAYA STATE ELECTRICITY REGULATORY COMMISSION AND 4 ORS.	K PAUL, SR. ADV. MR. K BHATTACHARJEE J.K.MITRA S. KHATUN B. SNAITANG S. KHYRIEM K. DECRUSE S. CHANDA B. KHARWANLANG R. DUTTA S. THAPA	MR. A KUMAR, AG D.MUKHERJEE S.KH NONGRUM R COLNEY E.R.CHYNE MR. K C GAUTAM A.SINGH A.NANGIA S.NIGOTIA S.SHARMA SHRI VENKATESH F.LANGBNANG G.C.MARBOH K CH GAUTAM A,SINGH S.R.SHARMA A.S.PANDEY, GA AH KHARWANLANG, ADDL. SR. GA S. LALOO
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Remarks: IN WPC NO.339 OF 2024 [DISPOSED OF] [NEXT DATE:- 03.12.2025]

23)	WA/38/2025	RNB CEMENTS PVT. LTD. VS. MEGHALAYA POWER DISTRIBUTION CORPORATION LIMITED AND 4 ORS.	K PAUL, SR. ADV. MR. K BHATTACHARJEE J.K.MITRA S. KHATUN B. SNAITANG S. KHYRIEM K. DECRUSE S. CHANDA B. KHARWANLANG R. DUTTA S. THAPA	MR. A KUMAR, AG D.MUKHERJEE G.C.MARBOH SHRI VENKATESH R COLNEY S.KH.NONGRUM E.R.CHYNE AH KHARWANLANG, ADDL. SR. GA S. LALOO
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Remarks: IN WPC NO.15 OF 2025 [DISPOSED OF] [NEXT DATE:- 03.12.2025]

24)	WA/39/2025	RNB CARBIDE AND FERRO ALLOYS PVT. LTD. VS. MEGHALAYA POWER DISTRIBUTION CORPORATION LIMITED AND 4 ORS.	K PAUL, SR. ADV. MR. K BHATTACHARJEE J.K.MITRA S. KHATUN B. SNAITANG S. KHYRIEM K. DECRUSE S. CHANDA B. KHARWANLANG R. DUTTA S. THAPA	MR. A KUMAR, AG D.MUKHERJEE G.C.MARBOH SHRI VENKATESH R COLNEY S.KH.NONGRUM E.R.CHYNE AH KHARWANLANG, ADDL. SR. GA S. LALOO
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Remarks: IN WPC NO.4 OF 2025 [DISPOSED OF] [NEXT DATE:- 03.12.2025]

25)	WA/40/2025	HILLS CEMENTS CO. LTD. VS. MEGHALAYA POWER DISTRIBUTION CORPORATION LIMITED AND 4 ORS.	K PAUL, SR. ADV. MR. K BHATTACHARJEE J.K.MITRA S. KHATUN B. SNAITANG S. KHYRIEM K. DECRUSE S. CHANDA B. KHARWANLANG R. DUTTA S. THAPA	MR. A KUMAR, AG D.MUKHERJEE G.C.MARBOH SHRI VENKATESH R COLNEY S.KH.NONGRUM E.R.CHYNE AH KHARWANLANG, ADDL. SR. GA S. LALOO
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Remarks: IN WPC NO.18 OF 2025 [DISPOSED OF] [NEXT DATE:- 03.12.2025]

26)	WA/41/2025	NALARI FERRO ALLOYS PVT. LTD. VS. MEGHALAYA POWER DISTRIBUTION CORPORATION LIMITED AND 4 ORS.	K PAUL, SR. ADV. MR. K BHATTACHARJEE J.K.MITRA B. SNAITANG S. KHYRIEM K. DECRUSE S. CHANDA B. KHARWANLANG R. DUTTA S. THAPA	MR. A KUMAR, AG D.MUKHERJEE G.C.MARBOH SHRI VENKATESH R COLNEY S.KH.NONGRUM E.R.CHYNE AH KHARWANLANG, ADDL. SR. GA S. LALOO
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Remarks: IN WPC NO.16 OF 20258 [NEXT DATE:- 03.12.2025]

27)	WA/42/2025	KHASI ALLOYS PVT. LTD. VS. MEGHALAYA POWER DISTRIBUTION CORPORATION LIMITED AND 4 ORS.	K PAUL, SR. ADV. MR. K BHATTACHARJEE J.K.MITRA S. KHATUN S. KHYRIEM B. SNAITANG K. DECRUSE S. CHANDA B.F KHARWANLANG R. DUTTA S. THAPA	MR. A KUMAR, AG D.MUKHERJEE G.C.MARBOH SHRI VENKATESH R COLNEY S.KH.NONGRUM E.R.CHYNE AH KHARWANLANG, ADDL. SR. GA S. LALOO
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Remarks: IN WPC NO.14 OF 2025 [DISPOSED OF] [NEXT DATE:- 03.12.2025]

28)	WA/43/2025	M/S GREEN VALLEY INDUSTRIES LTD. VS. MEGHALAYA POWER DISTRIBUTION CORPORATION LIMITED AND 4 ORS.	K PAUL, SR. ADV. MR. K BHATTACHARJEE J.K.MITRA B. SNAITANG S. KHYRIEM K. DECRUSE S. CHANDA B. KHARWANLANG R. DUTTA S. THAPA	MR. A KUMAR, AG D.MUKHERJEE G.C.MARBOH SHRI VENKATESH R COLNEY S.KH.NONGRUM E.R.CHYNE AH KHARWANLANG, ADDL. SR. GA S. LALOO
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Remarks: IN WPC NO.17 OF 2025 [DISPOSED OF] [NEXT DATE:- 03.12.2025]

29)	WA/51/2025	GEORGE M. LANONG VS. THE STATE OF MEGHALAYA AND ANR.	S. CHAKRAWARTY, SR. ADV. E. LALOO E. SLONG	N.G. SHYLLA, SR. GA MEGHALAYA AH KHARWANLANG, ADDL. SR. GA P.KHARMAWSHUN S.A.SHYAM B DEB MR. KP BHATTACHARJEE
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Remarks: IN WPC NO.140 OF 2023 [DISPOSED OF] [NEXT DATE:- 02.12.2025]

30)	WA/53/2025	M/S PIONEER CARBIDE PVT. LTD. AND ANR. VS. MEGHALAYA STATE ELECTRICITY REGULATORY COMMISSION AND 4 ORS.	K PAUL, SR. ADV. MR. K BHATTACHARJEE J.K.MITRA J.K.MISHRA S. THAPA R DUTTA B. KHARWANLANG S. CHANDA K. DECRUSE B. SNAITANG S. KHRIEM S. KHATUN	MR. A KUMAR, AG D.MUKHERJEE G.C.MARBOH SHRI VENKATESH COLNEY S.KH.NONGRUM E.R.CHYNE S.LALOO A.S.PANDEY AH KHARWANLANG, ADDL. SR. GA
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Remarks: IN WPC NO.9 OF 2025 [DISPOSED OF] [NEXT DATE:- 03.12.2025]

31)	WA/67/2025	MARTINEWBELL SUCHIANG VS. THE STATE OF MEGHALAYA AND 6 ORS.	T. ISLAM C.L. MAWPHLANG J.S. LYGDOH S.R. LYGDOH	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA J.N.RYNJAH I.LYNGWA
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Remarks: IN WPC NO.46 OF 2025 [DISPOSED OF] [NEXT DATE:- 04.12.2025]

NB:

ADVOCATES ON LEAVE :

- 1) MR. HR NATH FROM 24-11-2025 TO 03-12-2025
- 2) MR. JM THANGKHIEW FROM 26-11-2025 TO 05-12-2025
- 3) MRS S BHATTACHARJEE FROM 27-11-2025 TO 17-12-2025



HIGH COURT OF MEGHALAYA

MONTHLY CAUSELIST FOR DECEMBER 2025

[Published under the authority of Hon'ble the Chief Justice.]

Website : <https://meghalayahighcourt.nic.in>

VC : <https://meghalayahighcourt.nic.in/vc>

DIVISION BENCH - III

COURT ROOM " 2 "

HON'BLE MR. JUSTICE H. S. THANGKHIEW

HON'BLE MR. JUSTICE B. BHATTACHARJEE

ALL MATTERS RELATING TO TRIBAL ISSUES REQUIRED TO BE HEARD BY A DIVISION BENCH; ALL MATTERS
RELATING TO TAX AND REVENUE REQUIRED TO BE HEARD BY A DIVISION BENCH;

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION HEARING</u>				
1)	ITA/1/2024	PR. COMMISSIONER OF INCOME TAX VS. M/S S.S. NETCOM PRIVATE LTD.	K.JAIN S.C. KEYAL S. PANDEY	E.R.CHYNE R COLNEY PK SHARMA
Remarks: [NEXT DATE:- 02.12.2025]				
2)	ITA/2/2025	PR. COMMISSIONER OF INCOME TAX, SHILLONG VS. M/S. EFFICIENT HOTELS INDIA (P) LTD.	K.JAIN S.A.MAJAW S.C.KEYAL S PANDEY P.GHOSH SC KEYAL	K PAUL, SR. ADV. MR. R DUTTA S.KHATUN S.KHRIEM B.SNAITANG K.DECRUSE R.KHARMAWLONG B.KHARWANLANG R.PAUL MR. S.PANTHI MR. S THAPA S CHANDA
Remarks: [NEXT DATE:- 02.12.2025]				
3)	WP(C)/467/2025	TERENCIUS HAHSHAH VS. UNION OF INDIA AND 3 ORS.	N DASGUPTA	DR. N. MOZIKA, DSG M.MYRCHIANG
Remarks: [NEXT DATE:- 11.12.2025]				

4)	WP(C)/468/2025	SHANBOR MARWEIN VS. UNION OF INDIA AND 3 ORS.	N DASGUPTA	DR. N. MOZIKA, DSG M.MYRCHIANG
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Remarks: [NEXT DATE:- 11.12.2025]

ORDERS

5)	Cus.Appl/2/2024	R.K. ANGANGBI SINGH VS. THE COMMISSIONER OF CUSTOMS (PREVENTIVE) N.E.R. SHILLONG	H YADAV A SYNREM S.D. UPADHAYA N. DASGUPTA	DR. N. MOZIKA, DSG M.MYRCHIANG K.GURUNG A.PRADHAN L.M.D. MARAK
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Remarks: [NEXT DATE:- 04.12.2025]

6)	MC(Review Pet.)/10/2025	TUNILA GABIL GANJET MARAK VS. THE GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 3 ORS.	J.T. SANGMA G.CH. MARAK P.T. SANGMA	E.DKHAR J.B.MARAK T.N.MARAK L.D.SANGAM MS T YANGKYI AG MOMIN S. DEY
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Remarks: ALONGWITH REVIEW PET. NO.2(T) 76 OF 2025 [NEXT DATE:- 04.12.2025]

7)	WP(C)/188/2025	JAYSHREE JHUNJHUNWALA VS. UNION OF INDIA AND 2 ORS.	H. ZHIMO D. PATHAW R. KHARKRANG T. MARNGAR S. DEB A. SYIEM N. KHERA	DR. N. MOZIKA, DSG N.G. SHYLLA, SR. GA MEGHALAYA S.LALOO N. SYNGKON J.N.RYNJAH K.GURUNG
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Remarks: [NEXT DATE:- 11.12.2025]

8)	WP(C)/249/2025	JUD CEMENTS LTD. VS. COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, SHILLONG COMMISSIONERATE AND 2 ORS.	K PAUL, SR. ADV. T.ROY S. KHATUN S. KHYRIEM B. SNAITANG K. DECRUSE S. CHANDA B. KHARWANLANG R. DUTTA S. THAPA	DR. N. MOZIKA, DSG K.GURUNG M.MYRCHIANG
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Remarks: [NEXT DATE:- 11.12.2025]

9)	WP(C)/251/2025	JUD CEMENTS LTD. VS. COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, SHILLONG COMMISSIONERATE AND 3 ORS.	K PAUL, SR. ADV. B.SNAITANG T.ROY S. KHATUN S. KHYRIEM B. SNAITANG K. DECRUSE S. CHANDA B. KHARWANLANG R. DUTTA S. THAPA	DR. N. MOZIKA, DSG K.GURUNG M.MYRCHIANG
Remarks: [NEXT DATE:- 11.12.2025]				
10)	WP(C)/398/2025	M/S VINCI GLOBAL PRIVATE LIMITED VS. THE UNION OF INDIA AND 4 ORS.	D.DAS S SARKAR N HAWELIA SK SAHA ML GOPE	DR. N. MOZIKA, DSG M.MYRCHIANG K.GURUNG
With	MC(WPC)/250/2025	M/S VINCI GLOBAL PRIVATE LIMITED VS. THE UNION OF INDIA AND 4 ORS.	S SARKAR N HAWELIA SK SAHA ML GOPE	DR. N. MOZIKA, DSG
Remarks: [NEXT DATE:- 02.12.2025]				
11)	WP(C)/406/2025	THE EAST KHASI HILLS WINE DEALERS WELFARE ASSOCIATION AND ANR. VS. THE STATE OF MEGHALAYA AND 4 ORS.	D.M. NENGNONG M.U. AHMED R. SARMA S. SEN R.B. PHOOKAN	MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA D.MUKHERJEE S.KH.NONGRUM J.N.RYNJAH AH KHARWANLANG, ADDL. SR. GA S.LALOO A.S.PANDEY
Remarks: [NEXT DATE:- 09.12.2025]				
12)	WP(C)/410/2025	M/S S.D. CERAMICS LLP VS. THE UNION OF INDIA AND 5 ORS.	D. DAS S. SARKAR S.K. SAHA N. HAWELIA M.L. GOPE	MR. P TALUKDAR BN GOGOI
With	MC(WPC)/252/2025	M/S S.D. CERAMICS LLP VS. THE UNION OF INDIA AND 5 ORS.	D. DAS S. SARKAR S.K. SAHA N. HAWELIA M.L. GOPE	BN GOGOI
Remarks: [NEXT DATE:- 02.12.2025]				
13)	WP(C)/411/2025	M/S VINCI GLOBAL PRIVATE LIMITED VS. THE UNION OF INDIA AND 3 ORS.	D. DAS S. SARKAR S.K. SAHA N. HAWELIA M.L. GOPE	DR. N. MOZIKA, DSG M.MYRCHIANG K.GURUNG

With	MC(WPC)/253/2025	M/S VINCI GLOBAL PRIVATE LIMITED VS. THE UNION OF INDIA AND 3 ORS.	D. DAS S. SARKAR S.K. SAHA N. HAWELIA M.L. GOPE	DR. N. MOZIKA, DSG
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Remarks: [NEXT DATE:- 02.12.2025]

14)	WP(C)/412/2025	M/S S.D. CERAMICS LLP VS. THE UNION OF INDIA AND 5 ORS.	D. DAS S. SARKAR S.K. SAHA N. HAWELIA M.L. GOPE	MR. P TALUKDAR BN GOGOI
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With	MC(WPC)/254/2025	M/S S.D. CERAMICS LLP VS. THE UNION OF INDIA AND 5 ORS.	D. DAS S. SARKAR S.K. SAHA N. HAWELIA M.L. GOPE	BN GOGOI
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Remarks: [NEXT DATE:- 02.12.2025]

15)	WP(C)/428/2025	GR INFRAPROJECTS LIMITED VS. THE STATE OF MEGHALAYA AND 3 ORS.	I.M LYNGDOH R RAGHAV R TURKA DR. M SINGH	N.G. SHYLLA, SR. GA MEGHALAYA S.LALOO AH KHARWANLANG, ADDL. SR. GA
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Remarks: [NEXT DATE:- 11.12.2025]

16)	WP(C)/529/2025	M/S. ZION MACHINES LTD. VS. UNION OF INDIA AND 3 ORS.	M GOGOI S CHATTERJEE D SAHU	DR. N. MOZIKA, DSG M.MYRCHIANG
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Remarks: [NEXT DATE:- 02.12.2025]

17)	WP(C)/530/2025	SKINGFORD NONGBRI VS. UNION OF INDIA AND 3 ORS.	A.SYNREM N DASGUPTA	DR. N. MOZIKA, DSG M.MYRCHIANG
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Remarks: [NEXT DATE:- 16.12.2025]

HEARING

18)	WP(C)/492/2022	THE COUNCIL OF NOKMAS, TURA, REPRESENTED BY ITS PRESIDENT AND SECRETARY. VS. THE STATE OF MEGHALAYA AND 3 OTHERS	A.S. SIDDIQUI, SR. ADV. A.A.SANGMA ADV D.HYNNIEWTA C.RAPSANG A.KHARMYNDAL M.K.SAH T.N.MARAK L.D.SANGMA T.YANGKYI A.G.MOMIN	VK JINDAL SR ADV MR. A KUMAR, AG MR. ND CHULLAI, AAG MR. S SEN, SR. GA S.GEONKA T.POHLONG E.R.CHYNE I.KHARMUJAI N.RAJEE B JYRWA Z E NONGKYNRIH S THAPA MS. A THUNGWA A MOMIN S DEB SG MARPNA R COLNEY GA S DEY SC GHADC
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Remarks: [NEXT DATE:- 02.12.2025]

19)	WP(C)/131/2023	MATHEW M. SANGMA VS. GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	H.L. SHANGREISO, SR. ADV J.T.SANGMA MR. G MARAK P.T. SANGMA M.HAJONG P. BISWAKARMA E. WANNIANG T. DKHAR	VK JINDAL SR ADV MR. A KUMAR, AG MR. ND CHULLAI, AAG MR. S SEN, SR. GA E.DKHAR MR S CHETIA E.R.CHYNE R COLNEY B.JYRWA NR CHYNE S LALOO S DEB N RAJEE ZE NONGKYNRIH GA SG MARPNA S. DEY
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Remarks: [NEXT DATE:- 02.12.2025]

20)	WP(C)/383/2023	TOLENTINE WAHLANG AND ANR. VS. THE STATE OF MEGHALAYA AND 6 ORS.	H.L. SHANGREISO, SR. ADV MS M.HAJONG E. WANNIANG T. DKHAR P. BISWAKARMA	VGK KYNTA, SR. ADV K PAUL, SR. ADV. MR. A KUMAR, AG MR. ND CHULLAI, AAG B.SNAITANG S.KHYRIEM MR. R DUTTA MR. S SHYAM S CHANDA K.DECRUSE H.WANSHONG R GURUNG, GA, MEGHALAYA C.NONGKHLAW K.P.BHATTACHARJEE S. SEN,SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 04.12.2025]

21)	WP(C)/402/2023	M/S J.B. TEXTILES AND 2 ORS VS. STATE OF MEGHALAYA AND 2 ORS.	DR. N. MOZIKA, SR. ADV. DR. A SARAF, SR. ADV M.MYRCHIANG R.FANCON MRS. R.DUTTA S.PANDEY AR PASSAH S. RUMTHAO LMD MARAK A. PRADHAN K. GURUNG	MR. A KUMAR, AG AH KHARWANLANG, ADDL. SR. GA H.ABRAHAM S.LALOO, GA J.N.RYNJAH MR. N SYNGKON S BHATTARCHARJEE S. SEN,SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 16.12.2025]

22)	Cus.Appl/1/2024	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) VS. DALEEP KUMAR VERMA AND 2 ORS.	DR. N. MOZIKA, DSG MYRCHIANG R.FANCON A PRADHAN K GURUNG	S.KHATUN B.SNAITANG B.KHARWANLANG S CHANDA S THAPA SK VERMA
With	MC(Cus.Appl)/2/2024	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) VS. DALEEP KUMAR VERMA AND 2 ORS.	LMD. MARAK	S THAPA SK VERMA

Remarks: [NEXT DATE:- 04.12.2025]

23)	WP(C)/60/2024	MEGHA TECHNICAL AND ENGINEERS PVT. LTD. VS. THE STATE OF MEGHALAYA AND 2 ORS.	DR. A SARAF, SR. ADV DR. N. MOZIKA, SR. ADV. K.GURUNG L.M.D.MARAK MRS. R DUTTA B SARMA G DUTTATRAY P KR BORA SJ SAIKIA N NAYAN DUTTA P BARUAH	MR. A KUMAR, AG AH KHARWANLANG, ADDL. SR. GA A.S. DEY H.ABRAHAM J.N.RYNJAH MS. S BHATTACHARJEE J.N. RYNJAH N. SYNGKON N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 16.12.2025]

24)	WP(C)/245/2024	M/S JORABAT SHILLONG EXPRESSWAY LIMITED VS. UNION OF INDIA AND 5 ORS.	M.WARIAH W.WARAICH A.BEHORA S GHOSH MR. A AGARWAL PHILEMON NONGBRI B.IAWIM I.KHONGMEN W.MIHSIL E.LALSANGLUAIA R.PAHSYNTIEW	DR. N. MOZIKA, DSG S.SYNGKON M.MYRCHIANG R. FANCON ADV K.GURUNG J.N.RYNJAH MR. N SYNGKON L.M.D.MARAK A.PRADHAN
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With	MC(WPC)/148/2024	M/S JORABAT SHILLONG EXPRESSWAY LIMITED VS. UNION OF INDIA AND 5 ORS.	R. PAHSYNTIEW	DR. N. MOZIKA, SR. ADV. N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: PART HEARD [NEXT DATE:- 09.12.2025]

25)	WP(C)/403/2024	DALMIA CEMENT (BHARAT) LIMITED VS. THE STATE OF MEGHALAYA AND 2 ORS.	DR. A SARAF, SR. ADV S CHANDA MR. R DUTTA B SARMA G DUTTATRAY P KR BORA SJ SAIKIA NN DUTTA P BARUAH	MR. A KUMAR, AG N.SYNGKON J.N.RYNJAH MRS S BHATTACHARJEE Z E NONGKYNRIH S.SAHAY S.LALOO MS. A THUNGWA AH KHARWANLANG, ADDL. SR. GA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 16.12.2025]

26)	WP(C)/439/2024	SUCHITA AGARWAL VS. THE UNION OF INDIA AND 3 ORS.	P. ROY A. CHOUDHURY A. GOYAL	A.PRADHAN J.P.MORE S. CHETIA
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Remarks: [NEXT DATE:- 04.12.2025]

27)	WP(C)/487/2024	ANGELICIA SYNNAH VS. UNION OF INDIA AND 2 OTHERS	K PAUL, SR. ADV. K.DECRUSE S.KHATUN S.KHYRIEM B.SNAITANG S.CHANDA B.KHARWANLANG MRS. R.DUTTA S.THAPA	DR. N. MOZIKA, DSG S.C.KEYAL S.A.MAJAW P.GHOSH S PANDEY K.GURUNG
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Remarks: [NEXT DATE:- 16.12.2025]

28)	WP(C)/56/2025	M/S ISHAAN TECHNOLOGIES PVT LTD. VS. UNION OF INDIA AND 3 OTHERS	M.GOGOI R.S.MISHRA D.SAHU	DR. N. MOZIKA, DSG K.GURUNG M.MYRCHIANG
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Remarks: [NEXT DATE:- 02.12.2025]

29)	WP(C)/131/2025	REMINGTON GABIL MOMIN VS. UNION OF INDIA AND 2 ORS.	K PAUL, SR. ADV. S. KHATUN S. KHYRIEM B. SNAITANG K. DECRUSE S. CHANDA B.F. KHARWANLANG R. DUTTA S. THAPA	DR. N. MOZIKA, DSG A.PRADHAN J.P.MORE MR S CHETIA M.MYRCHIANG K.GURUNG
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Remarks: [NEXT DATE:- 16.12.2025]

NB:

ADVOCATES ON LEAVE :

- 1) MR. HR NATH FROM 24-11-2025 TO 03-12-2025
- 2) MR. JM THANGKHIEW FROM 26-11-2025 TO 05-12-2025
- 3) MRS S BHATTACHARJEE FROM 27-11-2025 TO 17-12-2025



HIGH COURT OF MEGHALAYA

MONTHLY CAUSELIST FOR DECEMBER 2025

[Published under the authority of Hon'ble the Chief Justice.]

Website : <https://meghalayahighcourt.nic.in>

VC : <https://meghalayahighcourt.nic.in/vc>

DIVISION BENCH - IV

COURT ROOM " 3 "

HON'BLE MR. JUSTICE W. DIENGDOH

HON'BLE MR. JUSTICE B. BHATTACHARJEE

CRIMINAL APPEALS WHERE THE PUNISHMENT IS 10 YEARS IMPRISONMENT AND ABOVE;

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TO BE MENTIONED</u>				
1)	Crl.A./56/2024	ABDUL OKIL AND ANR. VS. THE STATE OF MEGHALAYA	SP MAHANTA, SR. ADV W. KHYLLEP D.DAS L.M. SANGMA E. LYGDOH S. KHARDORIS D. PALA M. WANSWETT L.D.N. THANGKHIEW M. LYGDOH D. DKHAR	R GURUNG MR. S SENGUPTA, ADDL.PP. H.KHARMIH ADDL PP N.G. SHYLLA, SR. GA MEGHALAYA
With	Crl.M.C./124/2024	ABDUL OKIL VS. THE STATE OF MEGHALAYA	SP MAHANTA, SR. ADV L.M. SANGMA E. LYGDOH S. KHARDORIS D. PALA M. WANSWETT L.D.N. THANGKHIEW M. LYGDOH D. DKHAR	N.G. SHYLLA, SR. GA MEGHALAYA

CrI.M.C./125/2024	JAHANUR ISLAM VS. THE STATE OF MEGHALAYA	SP MAHANTA, SR. ADV L.M. SANGMA E. LYNGDOH S. KHARDORIS D. PALA M. WANSWETT L.D.N. THANGKHIEW M. LYNGDOH D. DKHAR	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 01.12.2025]

ORDERS

2)	CrI.A./34/2025	RAKESH MARBOH VS. STATE OF MEGHALAYA	R. WANNIANG D. POHSNEM L. KOCH K. CHISA M.F QURESHI	N.G. SHYLLA, SR. GA MEGHALAYA MR. S SENGUPTA, ADDL.PP. H KHARMIH, ADDL. PP.
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Remarks: [NEXT DATE:- 15.12.2025]

3)	CrI.A./44/2025	TENGRIK M. SANGMA VS. THE STATE OF MEGHALAYA AND ANR.	D S PAJAT A.BHARADWAJ I KONGMEN M KR. DAS CR MARAK E. LALSANGLUAIA R. PAHSYNTIEW P.R. PASKE	N.G. SHYLLA, SR. GA MEGHALAYA J THABAH MR. S SENGUPTA, ADDL.PP. R GURUNG, GA, MEGHALAYA L N ARENGH MR. D TALUKDAR M R MARAK S A SHEIKH
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With	CrI.M.C./81/2025	TENGRIK M. SANGMA VS. THE STATE OF MEGHALAYA AND ANR.	M KR. DAS CR MARAK E. LALSANGLUAIA R. PAHSYNTIEW P.R. PASKE	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 01.12.2025]

4)	CrI.A./48/2025	CHARLES TYMPUIN VS. STATE OF MEGHALAYA	S.D. UPADHAYA, LEGAL AID COUNSEL	N.G. SHYLLA, SR. GA MEGHALAYA J.THABAH R GURUNG MR. S SENGUPTA, ADDL.PP.
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Remarks: [NEXT DATE:- 10.12.2025]

5)	Crl.A./52/2025	RETSHON NONGSIEJ VS. STATE OF MEGHALAYA	B. RAMSIEJ B.L. LYNKGHOI I. LALOO A. DKHAR P. YOBIN	N.G. SHYLLA, SR. GA MEGHALAYA S.LALOO AH KHARWANLANG, ADDL. SR. GA MR. S SENGUPTA, ADDL.PP.
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Remarks: [NEXT DATE:- 10.12.2025]

6)	Crl.A./53/2025	AIBIANG MURUH VS. THE STATE OF MEGHALAYA	S. CHAKRAWARTY, SR. ADV. E. LALOO E. SLONG	N.G. SHYLLA, SR. GA MEGHALAYA MR. KP BHATTACHARJEE J.THABAH R.GURUNG MR. S SENGUPTA, ADDL.PP.
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With	Crl.M.C./89/2025	AIBIANG MURUH VS. THE STATE OF MEGHALAYA	S. CHAKRAWARTY, SR. ADV. E. LALOO E. SLONG	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 03.12.2025]

7)	Crl.A./58/2025	WANSTEDLANG LYNGDOH MAWNAI VS. THE STATE OF MEGHALAYA AND ANR.	R.FANCON R. SYNREM F.L. DKHAR R. KHARKRANG K. LANGSTANG M.L. NONGPIUR J. SHYLLA	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA I.LYNGWA E R CHYNE
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With	Crl.M.C./91/2025	WANSTEDLANG LYNGDOH MAWNAI VS. THE STATE OF MEGHALAYA AND ANR.	R. SYNREM F.L. DKHAR R. KHARKRANG K. LANGSTANG M.L. NONGPIUR J. SHYLLA	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 10.12.2025]

8)	WA/60/2025	H. KYNTIEWBORLANG LANGSTIEH VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 4 ORS.	A.KSOO T. SUTNGA M.L. NONGPIUR	TT DIENGDOH, SR. ADV S.R.MARAK A.A.LAMARE W.MAWKHIEW R.K.KHARSHIING I.B.NONGRUM B.SUN MR. HR NATH B.KHARSYAD C.C.T.SANGMA P.ISLAM C.L.MAWPHLANG S.R. LYNGDOH J.M.PARIAT
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With MC(WA)/87/2025 H. KYNTIEWBORLANG LANGSTIEH
VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 4 ORS. T. SUTNGA M.L. NONGPIUR

Remarks: IN WPC NO.199 OF 2025 [DISPOSED OF] [NEXT DATE:- 03.12.2025]

9) CrI.A./64/2025 STIAT SUN **VS.** THE STATE OF MEGHALAYA MR. KS KYNJING, SR ADV. C.M MARAK B. RAPSANG G. SYNGKREM A.D SYIEM Y. SHYLLA N.G. SHYLLA, SR. GA MEGHALAYA

Remarks: [NEXT DATE:- 10.12.2025]

10) CrI.A./65/2025 SOKI RYMBAI **VS.** THE STATE OF MEGHALAYA R.FANCON J. SHYLLA F.L DKHAR K. LANGSTANG M.L NONGPIUR R. KHARKRANG N.G. SHYLLA, SR. GA MEGHALAYA J.THABAH MR. S SENGUPTA

With CrI.M.C./107/2025 SOKI RYMBAI **VS.** THE STATE OF MEGHALAYA J. SHYLLA F.L DKHAR K. LANGSTANG M.L NONGPIUR R. KHARKRANG N.G. SHYLLA, SR. GA MEGHALAYA

Remarks: [NEXT DATE:- 01.12.2025]

11) CrI.A./67/2025 ANDREAS PALA **VS.** STATE OF MEGHALAYA S. DEB, LEGAL AID COUNSEL R.GURUNG MR. S SENGUPTA, ADDL.PP.

Remarks: [NEXT DATE:- 03.12.2025]

HEARING

12) CrI.A./1/2023 WANTEILANG KHONGKHNIANG **VS.** THE STATE OF MEGHALAYA G BARGAYARY R.FANCON K.GURUNG ADV R.KHARKRANG ADV A.TALUKDAR ADV AK BHUYAN I SUMER J.SHYLLA P.P. MEDHI MR. K KHAN, PP S LALOO R GURUNG, GA, MEGHALAYA ER CHYNE GA JN RYNJAH GA R COLNEY GA MR. S SENGUPTA, ADDL.PP. AH KHARWANLANG, ADDL. SR. GA N.D.CHULLAI, AAG S SEN,SR. GA MEGHALAYA

Remarks: [NEXT DATE:- 15.12.2025]

13)	Crl.A./28/2023	CLEVERSTREIN MARNGAR VS. THE STATE OF MEGHALAYA AND ANR.	F. LANGBNANG G.C. MARBOH C.B. SAWIAN R. KHARSHIING K. CH. GAUTAM	K KHAN, AAG S.SHYAM GA H.KHARMIH ADDL PP J THABAH R GURUNG, GA, MEGHALAYA MS. A THUNGWA J.N.RYNJAH AH KHARWANLANG, ADDL. SR. GA S SENGUPTA ADDL. SR. GA MEGHALAYA S. SEN,SR. GA MEGHALAYA
With	Crl.M.C./89/2023	CLEVERSTREIN MARNGAR VS. THE STATE OF MEGHALAYA AND ANR.	F LANGBNANG GC MARBOH CB SAWIAN R KHARSHIING K CH GAUTAM	S. SEN,SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 01.12.2025]				
14)	Crl.A./29/2023	PRONINGSTAR MARNGAR VS. THE STATE OF MEGHALAYA AND ANR.	R.KHARSHIING F. LANGBNANG G.C. MARBOH C.B. SAWIAN R. KHARSHIING K. CH. GAUTAM	K KHAN, AAG J.N. RYNJAH S.SHYAM GA H.KHARMIH ADDL PP J THABAH A THUNGWA R GURUNG, GA, MEGHALAYA AH KHARWANLANG, ADDL. SR. GA S SENGUPTA ADDL. SR. GA MEGHALAYA S. SEN, SR. GA MEGHALAYA
With	Crl.M.C./90/2023	PRONINGSTAR MARNGAR VS. THE STATE OF MEGHALAYA AND ANR.	F LANGBNANG GC MARBOH CB SAWIAN R KHARSHIING K CH GAUTAM	S. SEN,SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 01.12.2025]				
15)	Crl.A./32/2023	STANJOY SOHKHWAI VS. STATE OF MEGHALAYA AND 2 ORS.	H.L. SHANGREISO, SR. ADV W KHONGSNI D LYGDOH M.HAJONG.ADV P.K. SHATI P BISWAKARMA E WANNIANG T. DKHAR	MR H ABRAHAM G.A. MEGHALAYA R.GURUNG,GA I.LYNGWA,GA MR. S SENGUPTA, ADDL.PP. J.N.RYNJAH A H KHARWANLANG, ADDL. PP. MRS. NG SHYLLA S. SEN,SR. GA MEGHALAYA

With	Crl.M.C./95/2023	STANJOY SOHKHWAI VS. STATE OF MEGHALAYA AND 2 ORS.	H.L. SHANGREISO, SR. ADV P. BISWAKARMA E WANNIANG T. DKHAR	S. SEN,SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 03.12.2025]				
16)	Crl.A./33/2023	TNGEN MURUH AND 2 ORS. VS. THE STATE OF MEGHALAYA	S. CHAKRAWARTY, SR. ADV. S SEN M. NASIAR P. DKHAR E. LALOO E. SLONG	MR. K KHAN, PP S.SHYAM H.KHARMIH ADDL PP MR. KP BHATTACHARJEE R GURUNG, GA, MEGHALAYA J THABAH AH KHARWANLANG, ADDL. SR. GA MR. S SENGUPTA, ADDL.PP. S. SEN,SR. GA MEGHALAYA
With	Crl.M.C./99/2023	TNGEN MURUH AND 2 ORS. VS. THE STATE OF MEGHALAYA	S. CHAKRAWARTY, SR. ADV. M NASIAR P DKHAR E LALOO E. SLONG	S. SEN,SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 10.12.2025]				
17)	Crl.A./34/2023	ASHIRAM SURONG VS. THE STATE OF MEGHALAYA AND ANR.	A.SINGH G.C. MARBOH F. LANGBNANG CB. SAWIAN R. KHARSHIING K. CH. GAUTAM	MR. K KHAN, PP MR. H KHARMIH MS. S BHATTACHARJEE R.GURUNG,GA J.N.RYNJAH AH KHARWANLANG, ADDL. SR. GA MR. S SENGUPTA, ADDL.PP. S. SEN,SR. GA MEGHALAYA
With	Crl.M.C./100/2023	ASHIRAM SURONG VS. THE STATE OF MEGHALAYA AND ANR.	GC MARBOH F LANGBNANG CB SAWIAN R KHARSHIING K. CH. GAUTAM	S. SEN,SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 01.12.2025]				

18)	Crl.A./35/2023	MAIA SURONG VS. THE STATE OF MEGHALAYA AND ANR.	A.SINGH G.C. MARBOH F. LANGBNANG CB. SAWIAN R. KHARSHIING K. CH. GAUTAM	MR. K KHAN, PP MR. H KHARMIH MS. S BHATTACHARJEE R.GURUNG,GA J.N.RYNJAH AH KHARWANLANG, ADDL. SR. GA MR. S SENGUPTA, ADDL.PP. S. SEN,SR. GA MEGHALAYA
With	Crl.M.C./101/2023	MAIA SURONG VS. THE STATE OF MEGHALAYA AND ANR.	GC MARBOH F LANGBNANG CB SAWIAN R KHARSHIING K CH GAUTAM	S. SEN,SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 01.12.2025]				
19)	Crl.A./36/2023	INDRAJIT DAS VS. STATE OF MEGHALAYA	K PAUL, SR. ADV. S LALOO A.R. THUBRU N. SINGH B. SNAITANG S. KHYRIEM K. DECRUSE S. CHANDA B. KHARWANLANG R. DUTTA S. THAPA	MR. A KUMAR, AG MR. K KHAN, PP S LALOO J.N.RYNJAH R GURUNG GA KP BHATTACHARJEE GA MEGHALAYA MR. S SENGUPTA, ADDL.PP. AH KHARWANLANG, ADDL. SR. GA S. SEN,SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 01.12.2025]				
20)	Crl.A./39/2023	RIWANKI SHADAP MANAR VS. THE STATE OF MEGHALAYA	K GURUNG A.KSOO R.KHARKRANG ADV K. LANGSTANG M. PYRTUH ML NONGPIUR J. SHYLLA	K KHAN, AAG AH KHARWANLANG, ADDL. SR. GA MR. S SHYAM J THABAH MR. S SENGUPTA, ADDL.PP. KP BHATTACHARJEE GA MEGHALAYA MR. H KHARMIH GA MEGHALAYA R GURUNG, GA, MEGHALAYA S. SEN,SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 01.12.2025]				

21)	W.P.(CrI.)/4/2024	PRADIP KUMAR HAJONG VS. UNION OF INDIA AND 4 ORS.	E DKHAR S. DHAR S D SANGMA L. LANGI M. HAJONG K. LYTEP S. THAPA N. RAJEE S. MARPNA S. DEB S. DEY	DR. N. MOZIKA, DSG K. GURUNG R. FANCON ADV L.M.D.MARAK
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Remarks: [NEXT DATE:- 01.12.2025]

22)	Cont.Cas(C)/4/2024	STATE OF MEGHALAYA VS. MAYVEN T MARBANIANG AND ANR.	MR. A KUMAR, AG S.CHANDA S SENGUPTA ADDL. SR. GA MEGHALAYA J.N.RYNJAH A.S.PANDEY A THUNGWA, GA R COLNEY, GA AH KHARWANLANG, ADDL. SR. GA ER CHYNE, GA N. SYNGKON, GA	K PAUL, SR. ADV. A DHAR S.KHATUN K DECRUSE B KHARSAHNOH S KHYRIEM B SNAITANG B KHARWANLANG S CHANDA S MYLLIEMNGAP MR. S PANTHI MR. S THAPA MS R DUTTA
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Remarks: [NEXT DATE:- 01.12.2025]

23)	CrI.A./5/2024	RIJIED NONGPHLANG VS. THE STATE OF MEGHALAYA AND 2 ORS.	J.THABAH A. RANI D.F. MAWRIE T.K. SANGMA J.M. SANGMA M. DEVI B.K. BISWA M. HALDER K.C. GAUTAM	K KHAN, AAG MS. S BHATTACHARJEE MR. H KHARMIH MR H ABRAHAM G.A. MEGHALAYA MR. KP BHATTACHARJEE R.GURUNG GA MR. S SENGUPTA, ADDL.PP. JN RYNJAH S. SEN,SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 03.12.2025]

24)	CrI.A./10/2024	PYNSHNGAINLANG NONGRUM VS. THE STATE OF MEGHALAYA AND ANR.	A. SINGH G.C. MARBOH F. LANGBNANG R. KHARSHIING K. CH. GAUTAM	T YANGI B, AAG MR. S SENGUPTA, ADDL.PP. E.R.CHYNE I. LYNNGWA R COLNEY N.G. SHYLLA,SR. GA MEGHALAYA
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With	Crl.M.C./24/2024	PYNSHNGAINLANG NONGRUM VS. THE STATE OF MEGHALAYA AND ANR.	G.C. MARBONG F. LANGBNANG R. KHARSHIING K. CH. GAUTAM	T YANGI B, AAG N.G. SHYLLA,SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 03.12.2025]

25)	Crl.A./11/2024	KONTISHON MUKHIM VS. THE STATE OF MEGHALAYA AND ANR.	A.SINGH G.C. MARBOH F. LANGBNANG R. KHARSHIING K. CH. GAUTAM	T YANGI B, AAG E.R. CHYNE,GA MR. S SENGUPTA, ADDL.PP. R COLNEY I LYNGWA GA N.G. SHYLLA,SR. GA MEGHALAYA
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With	Crl.M.C./25/2024	KONTISHON MUKHIM VS. THE STATE OF MEGHALAYA AND ANR.	G.C. MARBOH F. LANGBNANG R. KHARSHIING K. CH. GAUTAM	T YANGI B, AAG N.G. SHYLLA,SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 03.12.2025]

26)	Crl.A./12/2024	SHEMLANG LANGSTANG VS. THE STATE OF MEGHALAYA	MR. KS KYNJING, SR ADV. C.M. MARAK B. RAPSANG G. SYNGKREM A.D SYIEM	MR H ABRAHAM G.A. MEGHALAYA R GURUNG, GA, MEGHALAYA MR. S SENGUPTA, ADDL.PP. Z E NONGKYNRIH I LYNGWA N.G. SHYLLA,SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 08.12.2025]

27)	Crl.A./13/2024	THARLI LANGSTANG VS. THE STATE OF MEGHALAYA	MR. KS KYNJING, SR ADV. C.M. MARAK B. RAPSANG G. SYNGKREM A.D. SYIEM	R GURUNG, GA, MEGHALAYA MR. S SENGUPTA, ADDL.PP. Z E NONGKYNRIH I LYNGWA N.G. SHYLLA,SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 08.12.2025]

28)	Crl.A./14/2024	HIARKI LANGSTANG VS. THE STATE OF MEGHALAYA	MR. KS KYNJING, SR ADV. G. SYNGKREM C.M. MARAK B. RAPSANG A.D. SYIEM	R GURUNG, GA, MEGHALAYA MR. S SENGUPTA, ADDL.PP. Z E NONGKYNRIH I LYNGWA N.G. SHYLLA,SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 08.12.2025]

29)	Crl.A./15/2024	DRESSTER KURBAH VS. STATE OF MEGHALAYA	H.L. SHANGREISO, SR. ADV D LYNDOH W. KHONGSNI M HAJONG E WANNIANG T DKHAR P BISWAKARMA H. YADAV G. MYRTHONG A. SYNREM S.D. UPADHAYA	S A SHEIKH MR. S SENGUPTA, ADDL.PP. H KHARMIH ADDL PP S. SHYAM GA J.THABAH GA R.GURUNG GA N.G. SHYLLA,SR. ADV.
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Remarks: [NEXT DATE:- 17.12.2025]

30)	Crl.A./18/2024	BONEY RONGHANG VS. THE STATE OF MEGHALAYA AND ANR.	A.PAPANG MS. PS NONGBRI M. WARJRI B. WARJRI S. MARPAN	N.G. SHYLLA, SR. GA MEGHALAYA S SHYAM S A SHEIKH MR H ABRAHAM G.A. MEGHALAYA MR. KP BHATTACHARJEE MR. H KHARMIH MR. S SENGUPTA, ADDL.PP. R GURUNG K. GURUNG
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With	Crl.M.C./78/2024	BONEY RONGHANG VS. THE STATE OF MEGHALAYA AND ANR.	S. MARPAN
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Remarks: [NEXT DATE:- 01.12.2025]

31)	Crl.A./22/2024	ARNAB LAMIN VS. STATE OF MEGHALAYA	MS E GURUNG T. BUAM M. SHARMA	K KHAN, AAG N.G. SHYLLA, SR. GA MEGHALAYA S LALOO MR. H KHARMIH GA MEGHALAYA R GURUNG, GA, MEGHALAYA AH KHARWANLANG, ADDL. SR. GA MR. S SENGUPTA, ADDL.PP. MR. SA SHEIKH
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Remarks: [NEXT DATE:- 01.12.2025]

32)	CrI.A./23/2024	JIMMI BORDOLOI VS. STATE OF MEGHALAYA	MS. E GURUNG T. BUAM M. SHARMA	K KHAN, AAG N.G. SHYLLA, SR. GA MEGHALAYA J.N. RYNJAH MR. H ABRAHAM J. THABAH R. GURUNG GA S.A.SHIEKH MR. S SENGUPTA, ADDL.PP. AH KHARWANLANG, ADDL. SR. GA
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Remarks: [NEXT DATE:- 08.12.2025]

33)	CrI.A./24/2024	SHELMING NONGRUM VS. STATE OF MEGHALAYA	E.GURUNG T. BUAM M. SHARMA	K KHAN, AAG N.G. SHYLLA, SR. GA MEGHALAYA MR. H KHARMIH GA MEGHALAYA MS. S BHATTACHARJEE R.GURUNG MR. S SENGUPTA, ADDL.PP. AH KHARWANLANG, ADDL. SR. GA
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Remarks: [NEXT DATE:- 01.12.2025]

34)	CrI.A./25/2024	ANTHONY KHARBANI VS. STATE OF MEGHALAYA	L. UMDOR A SYNREM S.D. UPADHAYA, LEGAL AID COUNSEL	I. LYNGBWA MR. H KHARMIH MR. H ABRAHAM MR. S SENGUPTA, ADDL.PP. R GURUNG, GA, MEGHALAYA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 10.12.2025]

35)	CrI.A./28/2024	BELTING TYNGKRA VS. THE STATE OF MEGHALAYA AND ANR.	A.SINGH G.C MARBOH F. LANGBNANG C.B. SAWIAN R. KHARSHIING M. SURONG K CH. GAUTAM	MR. K KHAN, PP AH KHARWANLANG, ADDL. SR. GA R.GURUNG MR. S SENGUPTA, ADDL.PP. N.G. SHYLLA, SR. GA MEGHALAYA
With	CrI.M.C./52/2024	BELTING TYNGKRA VS. THE STATE OF MEGHALAYA AND ANR.	G.C MARBOH F. LANGBNANG C.B. SAWIAN R. KHARSHIING M. SURONG K CH. GAUTAM	N.G. SHYLLA, SR. GA MEGHALAYA

Remarks: [NEXT DATE:- 10.12.2025]

36)	Crl.A./29/2024	WANSUKLANG KHARMAWLONG VS. STATE OF MEGHALAYA	C MARAK R.PACHANG S NONGSIEJ	MR. K KHAN, PP MR. S SENGUPTA, ADDL.PP. JESSIE THABAH I LYNGWA J.THABAH R GURUNG, GA, MEGHALAYA N.G. SHYLLA, SR. GA MEGHALAYA
With	Crl.M.C./59/2024	WANSUKLANG KHARMAWLONG VS. STATE OF MEGHALAYA	S NONGSIEJ	N.G. SHYLLA, SR. GA MEGHALAYA
	Crl.M.C./60/2024	WANSUKLANG KHARMAWLONG VS. STATE OF MEGHALAYA	S NONGSIEJ	N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 15.12.2025]				
37)	Crl.A./31/2024	ASHIM SINHA VS. STATE OF MEGHALAYA	K PAUL, SR. ADV. S. KHATUN K. DECRUSE B. KHARSAHNOH S. KHYRIEM B. SNAITANG B. KHARWANLANG S. CHANDA S. MYLLIEMNGAP S. PANTHI R. DUTTA S. THAPA	MR. ND CHULLAI, AAG AH KHARWANLANG, ADDL. SR. GA R GURUNG, GA, MEGHALAYA R.COLNEY E R CHYNE GA N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 15.12.2025]				
38)	Crl.A./32/2024	BASNES RYNTATHIANG VS. THE STATE OF MEGHALAYA	S. CHAKRAWARTY, SR. ADV. E. LALOO E. SLONG	N.G. SHYLLA, SR. GA MEGHALAYA Z.E. NONGKYNRIH AH KHARWANLANG, ADDL. SR. GA H.KHARMIH ADDL PP S SENGUPTA ADDL. SR. GA MEGHALAYA MR. S SHYAM
Remarks: [NEXT DATE:- 01.12.2025]				

39)	Crl.A./36/2024	WANKYRSHAN SHADAP VS. THE STATE OF MEGHALAYA AND 2 ORS.	TT DIENGDOH, SR. ADV J.K. PARIAT R. KHARSYAD S.J. DIENGDOH K. DKHAR E. PAJUH D. KHONGWIR CCT. SANGMA	MR. K KHAN, PP J.N. RYNJAH AH KHARWANLANG, ADDL. SR. GA J THABAH R GURUNG MR. S SENGUPTA, ADDL.PP. N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 08.12.2025]

40)	Crl.A./38/2024	SLANDER MAWLEIN VS. STATE OF MEGHALAYA	L. MAJAW.ADV P CHETTRI, LEGAL AID COUNSEL	K KHAN, AAG T YANGI B, AAG S.SHYAM MR. KP BHATTACHARJEE AH KHARWANLANG, ADDL. SR. GA MR. S SENGUPTA, ADDL.PP. E.R. CHYNE R GURUNG, GA, MEGHALAYA N.G. SHYLLA, SR. GA MEGHALAYA
With	Crl.M.C./83/2024	SLANDER MAWLEIN VS. STATE OF MEGHALAYA	P. CHETTRI	N.G. SHYLLA, SR. GA MEGHALAYA

Remarks: [NEXT DATE:- 03.12.2025]

41)	Crl.A./39/2024	MILLINGSTONE KHARDEWSAW VS. STATE OF MEGHALAYA	B. KOMI B. RAMSIEJ B.L. LYNKGHOI I. LALOO A.DKHAR P. YOBIN	K KHAN, AAG MR H ABRAHAM G.A. MEGHALAYA I LYNNGWA R GURUNG, GA, MEGHALAYA MR. S SENGUPTA, ADDL.PP. E.R.CHYNEGA A H KHARWANLANG ADDL SR.GA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 10.12.2025]

42)	Crl.A./42/2024	YOWAN O. LAMARE VS. THE STATE OF MEGHALAYA AND ANR.	A.SINGH R.KHARSHIING L. GAYANG L. RYMBAI F. LANGBNANG G.C. MARBOH B. KHARSHIING C.B. SAWIAN K. CH. GAUTAM	T YANGI B, AAG AH KHARWANLANG, ADDL. SR. GA J.N. RYNJAH I LYNGWA A.THUNGWA E.R. CHYNE GA R.GURUNG GA MR. S SENGUPTA, ADDL.PP. S. SENGUPTA N.G. SHYLLA, SR GA MEGHALAYA
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Remarks: [NEXT DATE:- 15.12.2025]

43)	Crl.A./45/2024	WELCOME THONGNI VS. THE STATE OF MEGHALAYA AND 2 ORS.	K PAUL, SR. ADV. S.KHYRIEM S.KHATUN B.SNAITANG K.DECRUSE S CHANDA B KHARWANLANG R.DUTTA S.THAPA B.SHANGRIT R. PAHSYNTIEW E. LALSANGLUAIA W.G.R MIHSILL B. IAWIM P. NONGBRI	K KHAN, AAG J.N. RYNJAH MR. S SENGUPTA, ADDL.PP. AH KHARWANLANG, ADDL. SR. GA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 08.12.2025]

44)	Crl.A./47/2024	RIANG NAJIAR VS. THE STATE OF MEGHALAYA	F L DKHAR R. FANCON A.KSOO M.L. NONGPIUR K. LANGSTANG J. SHYLLA	K KHAN, AAG H KHARMIH ADDL PP J. THABAH GA R.GURUNG GA MR. S SENGUPTA, ADDL.PP. AH KHARWANLANG, ADDL. SR. GA N.G. SHYLLA, SR. GA MEGHALAYA
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With	Crl.M.C./96/2024	RIANG NAJIAR VS. THE STATE OF MEGHALAYA	M.L. NONGPIUR K. LANGSTANG J. SHYLLA	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 08.12.2025]

45)	Crl.A./49/2024	RAM DHAR VS. THE STATE OF MEGHALAYA	A KSOO F L DKHAR R. FANCON K. LANGSTANG R. KHARKRANG M. PYRTUH M L NONGPIUR J. SHYLLA	MR. ND CHULLAI, AAG AH KHARWANLANG, ADDL. SR. GA MR. S SENGUPTA, ADDL.PP. I LYNGWA S LALOO GA MS. S BHATTACHARJEE E.R.CHYNE N.G. SHYLLA, SR. GA MEGHALAYA
With	Crl.M.C./105/2024	RAM DHAR VS. THE STATE OF MEGHALAYA	R. KHARKRANG M. PYRTUH M.L. NONGPIUR K. LANGSTANG J. SHYLLA	N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 08.12.2025]				
46)	Crl.A./50/2024	ORLANDUS L. MARSHILLONG VS. THE STATE OF MEGHALAYA	SD SANGMA TA SANGMA IS. KHARUMNUID N CHYRMANG SA PANDIT S. PANDIT	MR. H ABRAHAM MR. S SENGUPTA, ADDL.PP. J.N.RYNJAH GA A.H. KHARWANLANG ADDL SR.GA K.KHAN PP N.G. SHYLLA, SR. GA MEGHALAYA
With	Crl.M.C./106/2024	ORLANDUS L. MARSHILLONG VS. THE STATE OF MEGHALAYA	TA SANGMA I.S. KHARUMNUID N. CHYRMANG SA PANDIT S. PANDIT	N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 03.12.2025]				
47)	Crl.A./51/2024	EMANUEL MARWEIN VS. THE STATE OF MEGHALAYA	F.L. DKHAR A.KSOO R. FANCON S. SYIEM I. SUMER AR PASSAH M.L. NONGPIUR J. SHYLLA	MR. S SENGUPTA, ADDL.PP. J.N.RYNJAH GA AH KHARWANLANG, ADDL. SR. GA K.KHAN.PP N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 08.12.2025]				
48)	Crl.A./53/2024	EZAZUL ALI VS. STATE OF MEGHALAYA AND ANR.	E. AHMED M. RAHMAN S.K. HASSAN	S.SHYAM R GURUNG, GA, MEGHALAYA H.KHARMIH ADDL PP MR. S SENGUPTA, ADDL.PP. N.G. SHYLLA, SR. GA MEGHALAYA

With	Crl.M.C./119/2024	EZAZUL ALI VS. STATE OF MEGHALAYA AND ANR.	E. AHMED M. RAHMAN S.K. HASSAN	N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 08.12.2025]				
49)	Crl.A./54/2024	SHANBORLANG THABAH VS. THE STATE OF MEGHALAYA	S.D. SANGMA T.A. SANGMA I.S. KHARUMNUID N. CHYRMANG S.A. PANDIT S. PANDIT	MR. K KHAN, PP J.N. RYNJAH MR. H ABRAHAM AH KHARWANLANG, ADDL. SR. GA MR. S SENGUPTA, ADDL.PP. N.G. SHYLLA, SR. GA MEGHALAYA
With	Crl.M.C./63/2025	SHANBORLANG THABAH VS. THE STATE OF MEGHALAYA AND ANR.	T.A SANGMA	N.G. SHYLLA, SR. GA MEGHALAYA
	Crl.M.C./120/2024	SHANBORLANG THABAH VS. THE STATE OF MEGHALAYA	S.D. SANGMA T.A. SANGMA I.S. KHARUMNUID N. CHYRMANG S.A. PANDIT S. PANDIT	N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 08.12.2025]				
50)	Crl.A./58/2024	ABDUL KHOLIL @ KHOLIL VS. STATE OF MEGHALAYA	M.R. MARAK L.N. ARENGH U.U KHAN A. AHMED SA SHEIKH	MR. ND CHULLAI, AAG E R CHYNE I LYNWA Z E NONGKYNRIH MR. H KHARMIH N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 03.12.2025]				
51)	Crl.A./62/2024	SADDAM HUSSAIN VS. STATE OF MEGHALAYA	P CHETTRI A. SYNREM H. YADAV S.D. UPADHAYA	JESSIE THABAH R GURUNG MR. S SENGUPTA MR. H ABRAHAM N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 15.12.2025]				
52)	Crl.A./1/2025	RULING BAMON VS. STATE OF MEGHALAYA	ES MARAK E NONGBET PK BORAH	MR. K KHAN, PP AH KHARWANLANG, ADDL. SR. GA MR. H KHARMIH R. GURUNG GA MR. S SENGUPTA, ADDL.PP. NG SHYLLA, SR. GA MEGHALAYA

With	Crl.M.C./1/2025	RULING BAMON VS. STATE OF MEGHALAYA	ES MARAK E NONGBET PK BORAH	NG SHYLLA, SR, GA MEGHALAYA
	Crl.M.C./2/2025	RULING BAMON VS. STATE OF MEGHALAYA	ES MARAK E NONGBET PK BORAH	NG SHYLLA, SR, GA MEGHALAYA
Remarks: [NEXT DATE:- 03.12.2025]				
53)	Crl.A./5/2025	LOLITSON CH MARAK VS. STATE OF MEGHALAYA AND 2 OTHERS	J M SANGMA A.RANI T.K.SANGMA D.F.MAWRIE M.HALDER W.M.SANGMA K.C.GAUTAM	MR. ND CHULLAI, AAG E.R.CHYNE R.COLNEY GA
Remarks: [NEXT DATE:- 15.12.2025]				
54)	Crl.A./9/2025	HERMAN SHYLLA VS. THE STATE OF MEGHALAYA	A KSOO F.L. DKHAR R. KHARKRANG K. LANGSTANG M.L NONGPIUR J. SHYLLA	N.G. SHYLLA, SR. GA MEGHALAYA MR. S SENGUPTA, ADDL.PP. S. LALOO GA R. GURUNG AH KHARWANLANG, ADDL. SR. GA
Remarks: [NEXT DATE:- 08.12.2025]				
55)	Crl.A./11/2025	DINO PUWEIN VS. STATE OF MEGHALAYA AND 2 OTHERS	W.MAWKHIEW. A.A.LAMARE P.MARAK S.R.MARAK B.SUN R.K.KHARSHIING I.B.NONGRUM H.R.NATH	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA E.R. CHYNE R GURUNG, GA, MEGHALAYA AH KHARWANLANG, ADDL. SR. GA ND. SHULLAI
Remarks: [NEXT DATE:- 10.12.2025]				
56)	Crl.A./14/2025	NOKOSH CH. MARAK VS. THE STATE OF MEGHALAYA AND 3 ORS.	G.CH. MARAK P.T. SANGMA	N.G. SHYLLA, SR. GA MEGHALAYA J.N. RYNJAH MR. H ABRAHAM R GURUNG K KHAN MR. S SENGUPTA, ADDL.PP.
Remarks: [NEXT DATE:- 08.12.2025]				

57)	Crl.A./16/2025	THOMAS SYIEMLEH VS. THE STATE OF MEGHALAYA	S.D SANGMA S.A. PANDIT I. KHARUMNUID N. CHYRMANG T.A. SANGMA S. PANDIT	N.G. SHYLLA, SR. GA MEGHALAYA R GURUNG J. N. RYNJAH S SENGUPTA ADDL. SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 08.12.2025]

58)	Crl.A./17/2025	SHANLANG NONGRUM VS. STATE OF MEGHALAYA AND 2 ORS.	W. MAWKHIEW R.K. KHARSHIING I.B. NONGRUM A.A. LAMARE S.R. MARAK P.R. MARAK B. SUN H.R. NATH	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA S SENGUPTA E R CHYNE
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Remarks: [NEXT DATE:- 10.12.2025]

59)	Crl.A./18/2025	ANNIAS @ DONBOKLANG LAPANG VS. STATE OF MEGHALAYA	H. YADAV A SYNREM S.D UPADHAYA, LEGAL AID COUNSEL	N.G. SHYLLA, SR. GA MEGHALAYA JESSIE THABAH GA R.GURUNG GA R COLNEY K KHAN, AAG MR. S SENGUPTA, ADDL.PP.
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Remarks: [NEXT DATE:- 15.12.2025]

60)	Crl.A./19/2025	KHLURSHAILANG SYIEMLEH VS. STATE OF MEGHALAYA	A SYNREM S.D. UPADHAYA, LEGAL AID COUNSEL	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA E. R. CHYNE
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Remarks: [NEXT DATE:- 15.12.2025]

61)	Crl.A./20/2025	NIKSANG M. SANGMA VS. THE STATE OF MEGHALAYA AND 3 ORS.	J.T. SANGMA G. CH. MARAK P.T. SANGMA	N.G. SHYLLA, SR. GA MEGHALAYA MR. H KHARMIH MR. S SENGUPTA, ADDL.PP.
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Remarks: [NEXT DATE:- 08.12.2025]

62)	Crl.A./25/2025	KLOMANDING MARWEIN VS. STATE OF MEGHALAYA	A SYNREM S.D. UPADHAYA, LEGAL AID COUNSEL	N.G. SHYLLA, SR. GA MEGHALAYA S A SHEIKH, GA
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Remarks: [NEXT DATE:- 08.12.2025]

63)	CrI.A./26/2025	LUMDING SYIEMLIEH VS. STATE OF MEGHALAYA	H.YADAV A SYNREM S.D. UPADHAYA, LEGAL AID COUNSEL	N.G. SHYLLA, SR. GA MEGHALAYA MR. H KHARMIH AH KHARWANLANG, ADDL. SR. GA MR. S SENGUPTA, ADDL.PP. E R CHYNE K KHAN, ADDL. AG
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Remarks: [NEXT DATE:- 08.12.2025]

64)	CrI.A./27/2025	KHRAWBOR KHARMAW VS. THE STATE OF MEGHALAYA AND 4 ORS.	H.L. SHANGREISO, SR. ADV M. HAJONG E. WANNIANG T. DKHAR P. BISWAKARMA	N.G. SHYLLA, SR. GA MEGHALAYA S.LALOO R.GURUNG K KHAN, AAG AH KHARWANLANG, ADDL. SR. GA MR. S SENGUPTA, ADDL.PP.
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With	CrI.M.C./45/2025	KHRAWBOR KHARMAW VS. THE STATE OF MEGHALAYA AND 4 ORS.	H.L. SHANGREISO, SR. ADV M. HAJONG E. WANNIANG T. DKHAR P. BISWAKARMA	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 15.12.2025]

65)	CrI.A./28/2025	LAMPHRANG DKHAR VS. THE STATE OF MEGHALAYA AND ANR.	S. LANGSTIEH S. NATH DR. P. AGARWAL E. NONGTUDU	N.G. SHYLLA, SR. GA MEGHALAYA S.LALOO MR. S SENGUPTA, ADDL.PP. AH KHARWANLANG, ADDL. PP K KHAN, ADDL. AG
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Remarks: [NEXT DATE:- 17.12.2025]

66)	CrI.A./33/2025	EMLANG DKHAR VS. STATE OF MEGHALAYA AND ANR.	K.STEN K LYGDOH C SHABONG L UMDOR D RANI K NONGKHLAW R.O.O LYGDOH K.I. LALOO E.G.S. WAR G.J NONGRUM J.M. THANGKHIEW	MR. K KHAN, PP N.G. SHYLLA, SR. GA MEGHALAYA S LALOO MS. S BHATTACHARJEE J N RYNJAH, GA R GURUNG, GA, MEGHALAYA A H KHARWANLANG, ADDL. PP MR. S SENGUPTA, ADDL.PP.
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Remarks: [NEXT DATE:- 03.12.2025]

67)	Crl.A./36/2025	PREMINGTON S. SANGMA VS. STATE OF MEGHALAYA	A SYNREM S.D. UPADHAYA, LEGAL AID COUNSEL	N.G. SHYLLA, SR. GA MEGHALAYA MR. S SENGUPTA, ADDL.PP. R GURUNG, GA, MEGHALAYA
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Remarks: [NEXT DATE:- 10.12.2025]

68)	Crl.A./37/2025	KHRAWBOR SHADAP VS. THE STATE OF MEGHALAYA AND ANR.	M.D. MARAK B. WANKHAR D. BYNNUD W. KHARLYNGIONG S. MYLLIEM K. POHSHNA W. BYNNUD L. SYIEM K.V. KHARLYNGDOH	N.G. SHYLLA, SR. GA MEGHALAYA S LALOO MR. H KHARMIH AH KHARWANLANG, ADDL. SR. GA S SENGUPTA ADDL. SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 03.12.2025]

69)	Crl.A./38/2025	LOCKYSTAR SYIEM VS. STATE OF MEGHALAYA	A SYNREM S.D. UPADHAYA, LEGAL AID COUNSEL	MR ND CHULLAI SR. ADV N.G. SHYLLA, SR. GA MEGHALAYA E R CHYNE R GURUNG, GA, MEGHALAYA
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Remarks: [NEXT DATE:- 17.12.2025]

70)	Crl.A./39/2025	HIMBORLIN PUWEIN VS. STATE OF MEGHALAYA	A SYNREM S.D. UPADHAYA, LEGAL AID COUNSEL	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA R COLNEY
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Remarks: [NEXT DATE:- 17.12.2025]

71)	Crl.A./41/2025	PYNSHNGAINBORLA NG WANSI VS. STATE OF MEGHALAYA	A SYNREM S.D. UPADHAYA, LEGAL AID COUNSEL	N.G. SHYLLA, SR. GA MEGHALAYA R GURUNG, GA, MEGHALAYA
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Remarks: [NEXT DATE:- 10.12.2025]

72)	Crl.A./42/2025	SHANTEI NONGKHAR VS. STATE OF MEGHALAYA	P. GHOSH S.A. MAJAW L. MAJAW L.J.L. NONGPIUR D. KYNTA P. CHETTRI N.M. KHARSHEMLANG	N.G. SHYLLA, SR. GA MEGHALAYA S.LALOO A.M.PALA
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Remarks: [NEXT DATE:- 08.12.2025]

73)	Crl.A./43/2025	ESIMISOR NONGHYNDAH VS. STATE OF MEGHALAYA	J. PASWETT B. RAMSIEJ B. KOMI B.L. LYNGKHOI I. LALOO A. DKHAR P. YOBIN	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA Z E NONGKYNRIH
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Remarks: [NEXT DATE:- 10.12.2025]

74)	Crl.A./46/2025	BASIL MARNGAR VS. STATE OF MEGHALAYA	S.D. UPADHAYA, LEGAL AID COUNSEL	MR ND CHULLAI SR. ADV N.G. SHYLLA, SR. GA MEGHALAYA E.R. CHYNE
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Remarks: [NEXT DATE:- 03.12.2025]

75)	Crl.A./49/2025	SKON BASARNGAID VS. STATE OF MEGHALAYA	A. DEY, LEGAL AID COUNSEL	N.G. SHYLLA, SR. GA MEGHALAYA MR. KP BHATTACHARJEE J. THABAH MR. S SENGUPTA, ADDL.PP. R.GURUNG
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Remarks: [NEXT DATE:- 03.12.2025]

76)	Crl.A./50/2025	BABUL R. MARAK VS. STATE OF MEGHALAYA	B. KOMI B.L. LYNGKHOI I. LALOO B. RAMSIEJ A. DKHAR P. YOBIN	N.G. SHYLLA, SR. GA MEGHALAYA R.GURUNG S SHYAM MR. S SENGUPTA, ADDL.PP.
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Remarks: [NEXT DATE:- 17.12.2025]

77)	Crl.A./54/2025	DRI PHAWA VS. STATE OF MEGHALAYA	B.L. LYNGKHOI B. KOMI A. DKHAR I. LALOO B. RAMSIEJ P. YOBIN	N.G. SHYLLA, SR. GA MEGHALAYA MR. S SENGUPTA, ADDL.PP. MR. H KHARMIH
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Remarks: [NEXT DATE:- 10.12.2025]

78)	Crl.A./55/2025	RAJ ROY VS. STATE OF MEGHALAYA	MR S DUTTA, SR ADV N ADITYA D LAMIN A DATTA R NATH	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA E R CHYNE
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With	Crl.M.C./90/2025	RAJ ROY VS. STATE OF MEGHALAYA	MR S DUTTA, SR ADV N ADITYA D LAMIN A DATTA R NATH	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 01.12.2025]

79)	Crl.A./59/2025	KLUSTON RYNTATHIANG VS. STATE OF MEGHALAYA	A. DEY, LEGAL AID COUNSEL	N.G. SHYLLA, SR. GA MEGHALAYA S.SENGUPTA R.GURUNG
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Remarks: [NEXT DATE:- 17.12.2025]

80)	Crl.A./60/2025	ASHIT CHANDA VS. THE STATE OF MEGHALAYA AND ANR.	G SAIKIA D SAUD R KR SINGH M K SAH	N.G. SHYLLA, SR. GA MEGHALAYA R GURUNG, GA, MEGHALAYA AH KHARWANLANG, ADDL. SR. GA MR. S SENGUPTA, ADDL.PP.
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With	Crl.M.C./95/2025	ASHIT CHANDA VS. THE STATE OF MEGHALAYA AND ANR.	M.K. SAH R.KR. SINGH D. SAUD G. SAIKIA	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 01.12.2025]

81)	Crl.A./66/2025	SALBINAL NANGBAH VS. STATE OF MEGHALAYA	S. NONGSIEJ	N.G. SHYLLA, SR. GA MEGHALAYA I LYNOWA
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With	Crl.M.C./111/2025	SALBINAL NANGBAH VS. STATE OF MEGHALAYA	S. NONGSIEJ	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 10.12.2025]

82)	Crl.A./68/2025	PRASENJIT DAS VS. STATE OF MEGHALAYA	S. DHAR H. NONGPLUH E. DKHAR S.G. MARPNA S. DEB S. DEY	N.G. SHYLLA, SR. GA MEGHALAYA AH KHARWANLANG, ADDL. PP. R GURUNG MR H ABRAHAM G.A. MEGHALAYA MR. S SENGUPTA, ADDL.PP.
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With	Crl.M.C./112/2025	PRASENJIT DAS VS. THE STATE OF MEGHALAYA	S. DHAR H. NONGPLUH E. DKHAR S.G. MARPNA S. DEB S. DEY	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 01.12.2025]

NB:

ADVOCATES ON LEAVE :

- 1) MR. HR NATH FROM 24-11-2025 TO 03-12-2025
- 2) MR. JM THANGKHIEW FROM 26-11-2025 TO 05-12-2025
- 3) MRS S BHATTACHARJEE FROM 27-11-2025 TO 17-12-2025



HIGH COURT OF MEGHALAYA

MONTHLY CAUSELIST FOR DECEMBER 2025

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DIVISION BENCH

COURT ROOM " 1 "

HON'BLE MR. JUSTICE SOUMEN SEN, CHIEF JUSTICE

HON'BLE MR. JUSTICE B. BHATTACHARJEE

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1)	WA/85/2024	ABAN MOMIN AND ANR. VS. GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 3 ORS.	K PAUL, SR. ADV. R. DUTTA B. KHARWANLANG S. THAPA K. DECRUSE B. SNAITANG S. KHYRIEM	T.SUTNGA P.NONGBRI K.GURUNG S D SANGMA N RAJEE ML NONGPIUR S. DEY

Remarks: IN WPC NO.171 OF 2021 [DISPOSED OF] [NEXT DATE:- 16.12.2025]

NB:

ADVOCATES ON LEAVE :

- 1) MR. HR NATH FROM 24-11-2025 TO 03-12-2025
- 2) MR. JM THANGKHIEW FROM 26-11-2025 TO 05-12-2025
- 3) MRS S BHATTACHARJEE FROM 27-11-2025 TO 17-12-2025



HIGH COURT OF MEGHALAYA

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DIVISION BENCH

COURT ROOM " 2 "

HON'BLE MR. JUSTICE H. S. THANGKHIEW

HON'BLE MR. JUSTICE W. DIENGDOH

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ORDERS</u>				
1)	PIL/2/2022	INRE SUO MOTU ILLEGAL MINING OF COAL IN THE STATE OF MEGHALAYA VS. STATE OF MEGHALAYA		MR. MZ AHMED, SR ADV MR. A KUMAR, AG MR. B DUTTA, SR. ADV DR. N. MOZIKA, SR. ADV. K KHAN, AAG SP MAHANTA, SR. ADV R GURUNG, GA, MEGHALAYA ER CHYNE S RUMTHAO K.GURUNG S SENGUPTA ADDL. SR. GA MEGHALAYA AM DUTTA A.H.KHARWANLANG D DKHAR A PRADHAN M LYNGDOH N.SYNGKON R COLNEY, GA S SEN,SR.GA

Remarks: [NEXT DATE:- 04.12.2025]

2)	PIL/8/2022	CHAMPER M. SANGMA VS. STATE OF MEGHALAYA AND 13 ORS.	K PAUL, SR. ADV. S. DEB PN SWER SG MARPNA K PASSAH S.SHARMA L.LANGI K DKHAR E.DKHAR S CHANDA S DEB S DEY	MR. A KUMAR, AG P BORA, SR. ADV SP MAHANTA, SR. ADV K KHAN, AAG DR. N. MOZIKA, SR. ADV. MR. ND CHULLAI, AAG A PRADHAN S SENGUPTA ADDL. SR. GA MEGHALAYA R COLNEY GA A.K.BARUAH R.R.KAUSHIK S.A.SHEIKH AH KHARWANLANG D NATH D KALITA DR. P AGARWAL ML TLAU RH ALICE S RUMTHAO M LYNGDOH S LALOO A DAS MS. A THUNGWA P NAYAK M.HUSSAIN S.ZAMAN D.MAWTHOH MAI HUSSAIN R.MOSTAFI SH JAMAN K.GURUNG MR. M Z AHMED SR ADVOCATE MRS. B DUTTA MR. AM DUTTA R GURUNG, GA, MEGHALAYA Y.BHAMA S. SEN, SR. GA MEGHALAYA S. SEN,SR. GA MEGHALAYA
With	MC(PIL)/5/2023	CHAMPER M SANGMA VS. STATE OF MEGHALAYA AND ORS.	S. DEB	

Remarks: [NEXT DATE:- 08.12.2025]

3)	PIL/8/2023	CHAMPER M SANGMA VS. STATE OF MEGHALAYA AND 7 ORS.	E.DKHAR F.FANCON L.LANGI N RAJEE D. SANGMA M. HAJONG S. THAPA S. SHADAP L. NONGTDU S. MARPNA S DEB S. DEY	MR. MZ AHMED, SR ADV MR. A KUMAR, AG K KHAN, AAG DR. N MOZIKA, ASG N.SANGMA A PRADHAN R COLNEY GA MRS. B DUTTA MR. A M DUTTA S SENGUPTA ADDL. SR. GA MEGHALAYA S. SEN,SR. GA MEGHALAYA
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Remarks: [ALONGWITH PIL NO.8 OF 2022 (PENDING)] [NEXT DATE:- 08.12.2025]

4)	PIL/2/2024	GERALDINE G. SHABONG VS. STATE OF MEGHALAYA AND 6 ORS.	K PAUL, SR. ADV. S.KHATUN K.DECRUSE R. GUPTA B. KHARSAHNOH S. KHYRIEM B. SNAITANG B. KHARWANLANG S. CHANDA S. MYLLIEMNGAP S. PANTHI R. DUTTA S. THAPA	MR. A KUMAR, AG MR. ND CHULLAI, AAG E.R.CHYNE R COLNEY N.G. SHYLLA, SR, GA MEGHALAYA
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Remarks: [PART HEARD] [NEXT DATE:- 15.12.2025]

NB:

ADVOCATES ON LEAVE :

- 1) MR. HR NATH FROM 24-11-2025 TO 03-12-2025
- 2) MR. JM THANGKHIEW FROM 26-11-2025 TO 05-12-2025
- 3) MRS S BHATTACHARJEE FROM 27-11-2025 TO 17-12-2025



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SINGLE BENCH

COURT ROOM " 1 "

THE CHIEF JUSTICE'S COURT

HON'BLE MR. JUSTICE SOUMEN SEN, CHIEF JUSTICE

CIVIL REVISION PETITIONS (OF THE YEAR 2024); NEW FILINGS OF SECOND APPEALS - EFFECTIVE FROM 03.11.2025

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1)	CRP/5/2024	THROWIS LAMO AND ORS. (SUBSTITUTED BY SHRI HESTERLY KHYRIEM AND ANR.) VS. DABIANGMON I KYA	R. KHARKRANG F.L. DKHAR A. KSOO L. ARENGH K. LANGSTANG M. PYRTUH M.L NONGPIUR J. SHYLLA	MR. KS KYNJING, SR ADV. C M MARAK B RAPSANG G SYNGKREM A D SYIEM
Remarks: [NEXT DATE:- 09.12.2025]				
2)	CRP/36/2024	LORINA JYRWA NONGSIEJ VS. IBALARI LYNGDOH	R. PACHANG S. NONGSIEJ	S JOSHI B LYNGKHOI B RAMSIEJ I LALOO J PASWETT A DKHAR S SINGPHO G YOBIN P YOBIN MR. P YOBIN
Remarks: [RECUSED BY HON'BLE MR. JUSTICE B. BHATTACHARJEE] [NEXT DATE:- 03.12.2025]				
3)	CRP/37/2024	TAMDOR SING NADON VS. TINORA MALNGIANG	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	B MAWTHOH H HUNJON S KH NONGRUM A M SANGMA A M PALA M PRASAD S K NONGRUM

With	MC(CRP)/27/2024	TAMDOR SING NADON VS. TINORA MALNGIANG	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	S KH NONGRUM A M SANGMA A M PALA M PRASAD S K NONGRUM
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Remarks: [NEXT DATE:- 11.12.2025]

NB:
ADVOCATES ON LEAVE :

- 1) MR. HR NATH FROM 24-11-2025 TO 03-12-2025
- 2) MR. JM THANGKHIEW FROM 26-11-2025 TO 05-12-2025
- 3) MRS S BHATTACHARJEE FROM 27-11-2025 TO 17-12-2025



HIGH COURT OF MEGHALAYA

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SINGLE BENCH

COURT ROOM " 2 "

HON'BLE MR. JUSTICE H. S. THANGKHIEW

ALL PETITIONS FILED UNDER THE ARBITRATION AND CONCILIATION ACT, 1996; COMPANY PETITIONS; CIVIL WRIT PETITIONS (FROM THE YEAR 2024 ONWARDS); ALL WRIT PETITIONS RELATING TO THE RECOVERY OF DEBTS AND BANKRUPTCY ACT, 1993 INCLUDING FROM THE DEBTS RECOVERY TRIBUNAL, THE DEBTS RECOVERY APPELLATE TRIBUNAL, THE NATIONAL COMPANY LAW TRIBUNAL AND THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL AND ALSO UNDER THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002; FIRST APPEALS; SECOND APPEALS; CIVIL CONTEMPT CASES; TRANSFER PETITIONS; AND ALL SINGLE BENCH MATTERS NOT FALLING WITHIN THE DETERMINATION OF ANY OTHER SINGLE BENCH.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1)	WP(C)/616/2025	WANPYNSUK PASAH VS. STATE OF MEGHALAYA AND 6 OTHERS	M.SURONG J.W.PAKYNTAIN A.BARUAH S.DEB	N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 01.12.2025]				
2)	WP(C)/618/2025	NIRULA BALA KOCH VS. STATE OF MEGHALAYA AND 5 ORS.	M.R. MARAK L.M. ARENGH S.A. SHEIKH	N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 01.12.2025]				
3)	WP(C)/620/2025	PHIKIR KHONGWIR VS. THE STATE OF MEGHALAYA AND 5 ORS.	S.R. LINGDOH	N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [BY MENTION MEMO][NEXT DATE:- 01.12.2025]				

ADMISSION

4)	FA/9/2025	UNION OF INDIA AND 2 ORS. VS. M/S BHASKAR CONSTRUCTION CO.	DR. N. MOZIKA, DSG C. JALA M. MYRCHIANG K. GURUNG	B.A. WANSWETT S. SEN
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Remarks: [NEXT DATE:- 01.12.2025]

5)	Review Pet/19/2025	REAGLE WARJRI VS. THE STATE OF MEGHALAYA AND 6 ORS.	B. KOMI B.L. LYNGKHOI B. RAMSIEJ I. LALOO A. DKHAR P. YOBIN	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 09.12.2025]

ADMISSION HEARING

6)	WP(C)/275/2024	YATRA VS. STATE OF MEGHALAYA AND 9 ORS.	S GOENKA T POHLONG B. JYRWA R. BEGUM I. KHARMUJAI S. RANA S. JINDAL	T YANGI B, AAG VGK KYNTA, SR. ADV TT DIENGDOH, SR. ADV MR. BD KONWAR, SR. ADV H.L. SHANGREISO, SR. ADV D LYNGDOH W KHONGSNI M HAJONG T DKHAR M SENONG J TALUKDAR P DOLLOI J SINGH M SURONG JN RYNJAH, GA JK PARIAT S LALOO, GA E PAJUH D KHONGWIR K DKHAR SJ DIENGDOH R KHARSYAD CCT SANGMA F LAMARE R COLNEY, GA G KYNTA M KYNTA C NONGKHLAW H WANSHONG MR H ABRAHAM G.A. MEGHALAYA N.G. SHYLLA, SR. GA MEGHALAYA
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With	MC(WPC)/141/2024	YATRA VS. STATE OF MEGHALAYA AND 9 ORS.	B. JYRWA R. BEGUM I. KHARMUJAI S. RANA S. JINDAL	TT DIENGDOH, SR. ADV E PAJUH D KHONGWIR K DKHAR SJ DIENGDOH R KHARSYAD CCT SANGMA N.G. SHYLLA, SR. GA MEGHALAYA
	MC(WPC)/166/2024	NABA DEKA VS. YATRA AND 9 ORS.	MR. SD UPADHAYA A SYNREM	T YANGI B, AAG TT DIENGDOH, SR. ADV CCT SANGMA MR H ABRAHAM G.A. MEGHALAYA S. JINDAL

Remarks: [NEXT DATE:- 02.12.2025]

7)	WP(C)/319/2024	SIMA BHATTACHARJEE VS. THE STATE OF MEGHALAYA AND 5 ORS.	K PAUL, SR. ADV. S. KHYRIEM B. SNAITANG K. DECRUSE S. CHANDA B.F. KHARWANLANG R. DUTTA S. THAPA	DD SANGMA M MUKHERJEE D GHATAK S PAUL MU AHMED S SEN M SMITH AC BORBORA, SR ADV JN RYNJAH, GA MR. S MARPAN N SYNGKON, GA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 04.12.2025]

8)	WP(C)/482/2024	NORTH EASTERN HILL UNIVERSITY VS. EMPLOYEES PROVIDENT FUND ORGANISATION AND 3 ORS.	E BLAH A KAHRSHIING S SHALLAM S SEN	ZA CHOUDHURY P. BHATTACHARJEE
With	MC(WPC)/226/2024	NORTH EASTERN HILL UNIVERSITY VS. EMPLOYEES PROVIDENT FUND ORGANISATION AND 3 ORS.	S SHALLAM S SEN	P. BHATTACHARJEE

Remarks: [NEXT DATE:- 01.12.2025]

9)	SA/1/2025	KA ANTINORA RYNGHANG VS. KA DORBAR SHNONG MAWBRI AND 2 ORS.	F. KHARSYIEMIONG B. DIENGDOH N.G. SHYLLA	DR. N. MOZIKA, SR. ADV. M. MYRCHIANG A.R. PASSAH I. SUMER M.L. NONGPIUR
With	MC(SA)/1/2025	KA ANTINORA RYNGHANG VS. KA DORBAR SHNONG MAWBRI AND 2 ORS.	F. KHARSYIEMIONG B. DIENGDOH N.G. SHYLLA	A.R. PASSAH I. SUMER M.L. NONGPIUR
Remarks: [NEXT DATE:- 16.12.2025]				
10)	FA/6/2025	M/S BHASKAR CONSTRUCTION VS. UNION OF INDIA AND 3 ORS.	P.D.B BARUAH, SR. ADV S. SEN D.L. MARSHILONG R.P.N. MARAK B.A. WANSWETT	DR. N. MOZIKA, DSG C. JALA M. MYRCHIANG
With	MC(FA)/13/2025	M/S BHASKAR CONSTRUCTION CO. VS. UNION OF INDIA AND 2 ORS.	P.D.B BARUAH, SR. ADV S. SEN D.L. MARSHILONG R.P.N. MARAK B.A. WANSWETT	DR. N. MOZIKA, DSG M. MYRCHIANG
Remarks: [NEXT DATE:- 01.12.2025]				
11)	WP(C)/208/2025	STAR CEMENT MEGHALAYA LTD. VS. THE CENTRAL ELECTRICITY REGULATORY COMMISSION AND 8 ORS.	DR. A SARAF, SR. ADV R. DUTTA R. DEKA B SARMA P.K BORA S.J. SAIKIA N.N. DUTTA P. BARUAH	A. H. KAHRWANLANG A.H. KHARWANLANG, ADDL.SR.GA G.C. MARBOH K. CH. GAUTAM R. SHARMA A. SINGH A. NANGIA S. NIGOTIA SHRI. VENKATESH S. LALOO, GA S. SHYAM, GA A. KUMAR, AG
Remarks: [NEXT DATE:- 02.12.2025]				
12)	WP(C)/213/2025	MOIRA ROSE KAHIT VS. THE STATE OF MEGHALAYA AND 2 ORS.	A CHETTRI R. GURUNG	N.G. SHYLLA, SR. GA MEGHALAYA AM PALA, GA I LYNGWA, GA ER CHYNE, GA ZE NONGKYNRIH, GA
With	MC(WPC)/101/2025	MOIRA ROSE KAHIT VS. THE STATE OF MEGHALAYA AND 2 ORS.	A CHETTRI R. GURUNG	N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 03.12.2025]				

13)	WP(C)/217/2025	KOR-LA-IDOR KHYRIEMMUJAT VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV D DAW JK PARIAT CCT SANGMA
With	MC(WPC)/102/2025	KOR-LA-IDOR KHYRIEMMUJAT VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV CCT SANGMA
Remarks: [NEXT DATE:- 01.12.2025]				
14)	WP(C)/218/2025	FREDDY MAWRIE VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV JK PARIAT CCT SANGMA
With	MC(WPC)/103/2025	FREDDY MAWRIE VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV CCT SANGMA
Remarks: [NEXT DATE:- 01.12.2025]				
15)	WP(C)/219/2025	BANRIKUPAR SUTING VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV JK PARIAT CCT SANGMA
With	MC(WPC)/104/2025	BANRIKUPAR SUTING VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV CCT SANGMA
Remarks: [NEXT DATE:- 01.12.2025]				
16)	WP(C)/220/2025	IBALARISUKLANG RYNTATHIANG VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV JK PARIAT CCT SANGMA

With	MC(WPC)/105/2025	IBALARISUKLANG RYNTATHIANG VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV CCT SANGMA
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Remarks: [NEXT DATE:- 01.12.2025]

17)	WP(C)/221/2025	SKHEMBORLANG JANA VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV JK PARIAT CCT SANGMA
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With	MC(WPC)/106/2025	SKHEMBORLANG JANA VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV CCT SANGMA
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Remarks: [NEXT DATE:- 01.12.2025]

18)	WP(C)/222/2025	MAX FERDINAND LANGSTIEH VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV JK PARIAT CCT SANGMA
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With	MC(WPC)/107/2025	MAX FERDINAND LANGSTIEH VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV CCT SANGMA
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Remarks: [NEXT DATE:- 01.12.2025]

19)	WP(C)/223/2025	RAPBORLANG KURBAH VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV JK PARIAT CCT SANGMA
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With	MC(WPC)/108/2025	RAPBORLANG KURBAH VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV CCT SANGMA
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Remarks: [NEXT DATE:- 01.12.2025]

20)	WP(C)/224/2025	BATSKHEM KHONGWAR VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV JK PARIAT CCT SANGMA
With	MC(WPC)/109/2025	BATSKHEM KHONGWAR VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV CCT SANGMA
Remarks: [NEXT DATE:- 01.12.2025]				
21)	WP(C)/225/2025	BHABOKLANG LAKHMIE VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV JK PARIAT CCT SANGMA
With	MC(WPC)/110/2025	BHABOKLANG LAKHMIE VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV CCT SANGMA
Remarks: [NEXT DATE:- 01.12.2025]				
22)	WP(C)/226/2025	YOLANDER MYLLIEMNGAP VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV JK PARIAT CCT SANGMA
With	MC(WPC)/111/2025	YOLANDER MYLLIEMNGAP VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV CCT SANGMA
Remarks: [NEXT DATE:- 01.12.2025]				
23)	WP(C)/227/2025	BALAJIED KYNSAI BLAH VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV JK PARIAT CCT SANGMA

With	MC(WPC)/112/2025	BALAJIED KYNSAI BLAH VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV CCT SANGMA
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Remarks: [NEXT DATE:- 01.12.2025]

24)	WP(C)/228/2025	SAINBOR LYNGWI VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV JK PARIAT CCT SANGMA
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With	MC(WPC)/113/2025	SAINBOR LYNGWI VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV CCT SANGMA
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Remarks: [NEXT DATE:- 01.12.2025]

25)	WP(C)/229/2025	WANLUMLANG KHARBIHKHIEW VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV JK PARIAT CCT SANGMA
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With	MC(WPC)/114/2025	WANLUMLANG KHARBIHKHIEW VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV CCT SANGMA
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Remarks: [NEXT DATE:- 01.12.2025]

26)	WP(C)/230/2025	KHRAWBOR MAWLONG VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV JK PARIAT CCT SANGMA
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With	MC(WPC)/115/2025	KHRAWBOR MAWLONG VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV CCT SANGMA
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Remarks: [NEXT DATE:- 01.12.2025]

27)	WP(C)/231/2025	AIOM PYNGROPE VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV JK PARIAT CCT SANGMA
With	MC(WPC)/116/2025	AIOM PYNGROPE VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV CCT SANGMA
Remarks: [NEXT DATE:- 01.12.2025]				
28)	WP(C)/232/2025	EVARISHA WAR VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV JK PARIAT CCT SANGMA
With	MC(WPC)/117/2025	EVARISHA WAR VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV CCT SANGMA
Remarks: [NEXT DATE:- 01.12.2025]				
29)	WP(C)/233/2025	ZEENIA KHARBITHAI VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV JK PARIAT CCT SANGMA
With	MC(WPC)/118/2025	ZEENIA KHARBITHAI VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV CCT SANGMA
Remarks: [NEXT DATE:- 01.12.2025]				
30)	WP(C)/234/2025	HOLEENA SUTING VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV JK PARIAT CCT SANGMA
With	MC(WPC)/119/2025	HOLEENA SUTING VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV CCT SANGMA
Remarks: [NEXT DATE:- 01.12.2025]				

31)	WP(C)/235/2025	FAIRLYSHA MUKHIM VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV R KHARSYAD JK PARIAT
With	MC(WPC)/121/2025	FAIRLYSHA MUKHIM VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV R KHARSYAD
Remarks: [NEXT DATE:- 01.12.2025]				
32)	WP(C)/236/2025	DARISHISHA KHARKONGOR VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV R KHARSYAD JK PARIAT
With	MC(WPC)/122/2025	DARISHISHA KHARKONGOR VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV R KHARSYAD
Remarks: [NEXT DATE:- 01.12.2025]				
33)	WP(C)/237/2025	LANOSHA KHONGTIANG VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV JK PARIAT R KHARSYAD
With	MC(WPC)/123/2025	LANOSHA KHONGTIANG VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV R KHARSYAD
Remarks: [NEXT DATE:- 01.12.2025]				
34)	WP(C)/238/2025	ALDER RICKSON KHARSYIEM LIEH VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV R KHARSYAD JK PARIAT

With	MC(WPC)/124/2025	ALDER RICKSON KHARSYIEM LIEH VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV R KHARSYAD
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Remarks: [NEXT DATE:- 01.12.2025]

35)	WP(C)/239/2025	JEFREYSTAR KHARUMNUID VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV JK PARIAT R KHARSYAD
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With	MC(WPC)/125/2025	JEFREYSTAR KHARUMNUID VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV R KHARSYAD
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Remarks: [NEXT DATE:- 01.12.2025]

36)	WP(C)/240/2025	VINCENT GORDON DAN VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV JK PARIAT R KHARSYAD
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With	MC(WPC)/126/2025	VINCENT GORDON DAN VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV R KHARSYAD
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Remarks: [NEXT DATE:- 01.12.2025]

37)	WP(C)/241/2025	SYNTEM KAMWAMUT NENGNONG VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV JK PARIAT CCT SANGMA R KHARSYAD
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With	MC(WPC)/127/2025	SYNTEM KAMWAMUT NENGNONG VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV R KHARSYAD
Remarks: [NEXT DATE:- 01.12.2025]				
38)	WP(C)/244/2025	THE KUR MAWLONG MAWMIH AND 6 ORS. VS. THE STATE OF MEGHALAYA AND 5 ORS.	R, KHARKRANG A KSOO ML NONGPIUR S. SYIEM A.R. PASSAH	TT DIENGDOH, SR. ADV MR. A KUMAR, AG DR. N. MOZIKA, DSG N.G. SHYLLA, SR. GA MEGHALAYA C JALA S.KH. NONGRUM AH KHARWANLANG, ADDL. SR. GA AM PALA, GA AS PANDEY, GA M MYRCHIANG M MAWTHOH KK PARIAT D KHONGWIR N KHARSYAD JK PARIAT R KHARSYAD CCT SANGMA S LALOO, GA
Remarks: [NEXT DATE:- 16.12.2025]				
39)	WP(C)/256/2025	ANDREW MAWLIEH VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 3 ORS.	P. LYNGDOH C.KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV JK PARIAT CCT SANGMA
With	MC(WPC)/132/2025	ANDREW MAWLIEH VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 3 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	CCT SANGMA
Remarks: [NEXT DATE:- 01.12.2025]				
40)	WP(C)/257/2025	MOODIFIELD LYNGDOH VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 3 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV JK PARIAT CCT SANGMA

With	MC(WPC)/133/2025	MOODIFIELD LYNGDOH VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 3 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	CCT SANGMA
Remarks: [NEXT DATE:- 01.12.2025]				
41)	WP(C)/258/2025	LARIBOKLANG MARBANIANG VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 3 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV JK PARIAT CCT SANGMA
With	MC(WPC)/134/2025	LARIBOKLANG MARBANIANG VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 3 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	CCT SANGMA
Remarks: [NEXT DATE:- 01.12.2025]				
42)	WP(C)/259/2025	LURMANGKARA SUTNGA VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 3 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV JK PARIAT CCT SANGMA
With	MC(WPC)/135/2025	LURMANGKARA SUTNGA VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 3 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	CCT SANGMA
Remarks: [NEXT DATE:- 01.12.2025]				
43)	WP(C)/260/2025	WALLAMJINGHUN NONGSIEJ VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 3 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV JK PARIAT CCT SANGMA
With	MC(WPC)/136/2025	WALLAMJINGHUN NONGSIEJ VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 3 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	CCT SANGMA
Remarks: [NEXT DATE:- 01.12.2025]				

44)	WP(C)/261/2025	DALE-MID-GIFT MARBANIANG VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 3 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV JK PARIAT CCT SANGMA
With	MC(WPC)/137/2025	DALE-MID-GIFT MARBANIANG VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 3 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	CCT SANGMA
Remarks: [NEXT DATE:- 01.12.2025]				
45)	WP(C)/262/2025	SAFFIONA DKHAR VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 3 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV JK PARIAT CCT SANGMA
With	MC(WPC)/138/2025	SAFFIONA DKHAR VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 3 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	CCT SANGMA
Remarks: [NEXT DATE:- 01.12.2025]				
46)	WP(C)/263/2025	LARINIA PYNGROPE VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV JK PARIAT CCT SANGMA
With	MC(WPC)/139/2025	LARINIA PYNGROPE VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	CCT SANGMA
Remarks: [NEXT DATE:- 01.12.2025]				
47)	WP(C)/269/2025	PATRICIA LYNGDOH VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	F.N. ROPMAY E. BARIM K. WAHLANG S. WAHLANG	TT DIENGDOH, SR. ADV D DAW JK PARIAT C.C.T. SANGMA

With	MC(WPC)/145/2025	PATRICIA LYNGDOH VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	F.N. ROPMAY E. BARIM K. WAHLANG S. WAHLANG	C.C.T. SANGMA
Remarks: [NEXT DATE:- 01.12.2025]				
48)	WP(C)/271/2025	JANE SUZANE WARBAH VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	C. KHYRIEM P. LYNGDOH W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV JK PARIAT CCT SANGMA
With	MC(WPC)/146/2025	JANE SUZANE WARBAH VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	C. KHYRIEM P. LYNGDOH W. JYRWA L. KHYRIEM	CCT SANGMA
Remarks: [NEXT DATE:- 01.12.2025]				
49)	WP(C)/280/2025	SING N. SANGMA AND 4 ORS. VS. THE GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 5 ORS.	T.N. MARAK L.D. SANGMA T. YANGKYI A.G. MOMIN	G.CH. MARAK S DEB P.T. SANGMA S. DEY
Remarks: [NEXT DATE:- 05.12.2025]				
50)	WP(C)/298/2025	KARBIUS LYNGDOH AND 2 ORS. VS. THE CHAIRPERSON, MEGHALAYA LOKAYUKTA, SHILLONG AND 12 ORS.	H. NONGPHUD M. SOHMAT S. DHAR J. NONGPLUH E. DKHAR D SYIEMLIEH S.G. MARPNA S. DEB S. DEY	N.G. SHYLLA, SR. GA MEGHALAYA A. H. KHARWANLANG, ADDL.SR.GA S. LALOO, GA W.. RYMBAI J. N. RYNJAH, GA B. KHARWANLANG A. DHAR C.N. SANGMA R. BEGUM T. POHLONG I. KHARMUJAI S. JINDAL N. SYNGKON, GA

With	MC(WPC)/163/2025	KARBIUS LYNGDOH AND 2 ORS. VS. THE CHAIRPERSON, MEGHALAYA LOKAYUKTA, SHILLONG AND 12 ORS.	H. NONGPHUD M. SOHMAT S. DHAR J. NONGPLUH E. DKHAR D SYIEMLEH S.G. MARPNA S. DEB S. DEY	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: ALONGWITH WP (C) No. 347 of 2025 [PENDING] [NEXT DATE:- 11.12.2025]

51)	WP(C)/301/2025	VOICE OF THE PEOPLE PARTY VS. STATE OF MEGHALAYA AND 5 ORS.	I. KHONGMEN B. THABAH B. IAWIM E. LALSANGLUAIA R. PAHSYNTIEW PHILEMON NONGBRI	N.G. SHYLLA, SR. GA MEGHALAYA J.N. RYNJAH, GA S. KH. NONGRUM, GA A.M. PALA, GA R. COLNEY, GA A.S. PANDEY, GA I. LALOO S. LALOO, GA A.H. KHARWANLANG, ADDL. SR. GA A. KUMAR, AG
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Remarks: [NEXT DATE:- 01.12.2025]

52)	WP(C)/364/2025	ARJUNSON WARJRI VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV JK PARIAT CCT SANGMA
With	MC(WPC)/190/2025	ARJUNSON WARJRI VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P. LYNGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	CCT SANGMA

Remarks: [NEXT DATE:- 01.12.2025]

53)	WP(C)/391/2025	RAJU RAM VS. UNION OF INDIA AND 2 ORS.	R HONGRAY J NONGPHUD S LAMBA	DR. N. MOZIKA, DSG C JALA M MYRCHIANG
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Remarks: [NEXT DATE:- 05.12.2025]

54)	WP(C)/416/2025	SUJATA DEB ROY VS. THE STATE OF MEGHALAYA AND 5 ORS.	H. NONGPLUH S. DHAR E. DKHAR SG MARPAN K. LYTEP S. DEB S. DEY	H.L. SHANGREISO, SR. ADV N.G. SHYLLA, SR. GA MEGHALAYA ZE NONGKYNRIH, GA E BLAH S SEN D LYNGDOH W KHONGSNI M HAJONG T DKHAR
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Remarks: [NEXT DATE:- 08.12.2025]

55)	WP(C)/560/2025	M/S BAJRANG LOGISTIX PRIVATE LIMITED VS. THE STATE OF MEGHALAYA AND 6 ORS.	A SINGH G.C. MARBOH F. LANGBNANG R. KHARSHIING K CH GAUTAM	H.L. SHANGREISO, SR. ADV DR. N. MOZIKA, SR. ADV. MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA MU AHMED T DKHAR S SEN PHILEMON NONGBRI W KHONGSNI ER CHYNE, GA M MYRCHIANG ML NONGPIUR
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With	MC(WPC)/283/2025	M/S BAJRANG LOGISTIX PRIVATE LIMITED VS. THE STATE OF MEGHALAYA AND 6 ORS.	A. SINGH G.C. MARBOH F. LANGBNANG R. KHARSHIING K CH GAUTAM	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: ALONGWITH WP(C) Nos.[564 AND 570] OF 2025 [PENDING] [NEXT DATE:- 11.12.2025]

56)	WP(C)/564/2025	MANAKSIA ALUMINIUM COMPANY LIMITED VS. THE STATE OF MEGHALAYA AND 5 ORS.	D. PAJAT I DIENGDOH B. THABAH B. IAWIM E. LALSANGLUAIA R. PAHSYNTIEW PHILEMON NONGBRI	H.L. SHANGREISO, SR. ADV DR. N. MOZIKA, SR. ADV. MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA MU AHMED M MYRCHIANG T DKHAR S SEN W KHONGSNI ML NONGPIUR ER CHYNE, GA
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With	MC(WPC)/285/2025	MANAKSIA ALUMINIUM COMPANY LIMITED VS. THE STATE OF MEGHALAYA AND 5 ORS.	D. PAJAT I DIENGDOH B. THABAH B. IAWIM E. LALSANGLUAIA R. PAHSYNTIEW PHILEMON NONGBRI	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: ALONGWITH W.P(C)No.560 OF 2025[PENDING] [NEXT DATE:- 11.12.2025]

57)	WP(C)/570/2025	M/S MEGHALAYA ROOFING VS. THE STATE OF MEGHALAYA AND 4 ORS.	H.L. SHANGREISO, SR. ADV D. LYNDOH W. KHONGSNI M. HAJONG T. DKHAR	DR. N. MOZIKA, SR. ADV. MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA M MYRCHIANG ML NONGPIUR ER CHYNE, GA
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With	MC(WPC)/286/2025	M/S MEGHALAYA ROOFING VS. THE STATE OF MEGHALAYA AND 4 ORS.	H.L. SHANGREISO, SR. ADV D. LYNDOH W. KHONGSNI M. HAJONG T. DKHAR	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: ALONGWITH W.P(C)No.560 OF 2025[PENDING] [NEXT DATE:- 11.12.2025]

ORDERS

58)	WP(C)/264/2020	NURUL AMIN VS. STATE OF MEGHALAYA AND 3 ORS.	A.S. SIDDIQUI, SR. ADV. RH ALICE P AGARWAL, S KHONGTHAW D HYNNIEWTA T YANGKI AG MOMIN C RAPSANG MK SAH P.T. SANGMA	MR. A KUMAR, AG MR. ND CHULLAI, AAG Z E NONGKYNRIH S DEY MR H ABRAHAM G.A. MEGHALAYA S DEB AP KHARSAHNOH I LYNOWA, GA S SENGUPTA ADDL. SR. GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA
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Remarks: RESTORED VIDE HON'BLE COURT'S ORDER DATED 23.10. 2025 PASSED IN WA NO. 36 OF 2025
[DISPOSED OF] [NEXT DATE:- 04.12.2025]

59)	WP(C)/147/2022	NURUL AMIN VS. THE STATE OF MEGHALAYA AND ANR.	P.T. SANGMA L KHARKONGOR C PASSAH L PHANJOM N SYNGKON	MR. ND CHULLAI, AAG Z E NONGKYNRIH MR H ABRAHAM G.A. MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA R COLNEY, GA I LYNGWA, GA S SEN,SR. GA MEGHALAYA
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Remarks: RESTORED VIDE HON'BLE COURT'S ORDER DATED 23.10. 2025 PASSED IN WA NO. 36 OF 2025 [DISPOSED OF] ALONGWITH WP(C) NO. 264 OF 2020 [PENDING] [NEXT DATE:- 04.12.2025]

60)	El.Pet./1/2023	JOHN MARAK VS. SHRI KARTUSH R MARAK	H. NONGPLUH T. POHLONG I. KHARMUJAI B.JYRWA S. JINDAL CHRISTINA B. S. SHADAP L. NONGTDU N RAJEE SG MARPNA S DEB MS. QB LAMARE MR. S DEY	H.L. SHANGREISO, SR. ADV MS. S. NONGRUM AS PANDEY P YOOTHICA B MAWTHOH AM PALA M PRASAD Y PALLAVI A KUMAR E LALSANGLUAIA R PAHSYNTIEW PHILEMON NONGBRI H HUJON AM SANGMA MR. M PRASAD KISHORE CH GAUTAM MRS. SK NONGRUM
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With	MC(EP)/3/2024	KARTUSH R MARAK VS. JOHN MARAK	A.M. PALA
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Remarks: [NEXT DATE:- 15.12.2025]

61)	El.Pet./2/2023	TITOSSTAR WELL CHYNE VS. GAVIN MIGUEL MYLLIEM AND 5 ORS.	N JOTENDRA SINGH, SR. ADV D. SINGHA S. MURTAZA AHMED MR B KHYRIEM A KHARSHIING O. BIJOY CHANDRA	A SYIEM T MARNGAR S DEB R KHARKHRANG D PATHAW H DHAR M BEGUM S K NONGRUM M PRASAD S SAHAY H HUJON L SYIEM KV KHARLYNGDOH W BYNNUD F L IAMBOR S MYLLIEM MA SHARAN S. K. NONGRUM A. M PALA Y PALLAVI A. S PANDEY N KHERA
With	MC(EP)/2/2024	GAVIN MIGUEL MYLLIEM VS. TITOSSTAR WELL CHYNE	S.KH. NONGRUM A.M. PALA A.S. PANDEY	A. KHARSHIING N. JOTENDRA SINGH, SR. ADV B. KHYRIEM
Remarks: [NEXT DATE:- 11.12.2025]				
62)	El.Pet./5/2023	ALI AKBAR VS. SANJAY A SANGMA	K PAUL, SR. ADV. B. KHYRIEM B. SNAITANG S. KHYRIEM K. DECRUSE S CHANDA B KHARWANLANG MRS. R DUTTA MR. S THAPA	K.C.H. NONGRUM H. HUJON AS PANDEY AM PALA AM SANGMA Y PALLAVI H SEHRAWAT S SAHAY M PRASAD SK NONGRUM
With	MC(EP)/1/2024	SANJAY A SANGMA VS. ALI AKBAR	A.M. PALA	S. CHANDA
	MC(EP)/26/2023	ALI AKBAR VS. SANJAY A SANGMA	K PAUL, SR. ADV. B. KHARWANLANG S CHANDA	H. HUJON A.M. PALA A.S. PANDEY MR. M PRASAD
Remarks: [NEXT DATE:- 10.12.2025]				
63)	W.P.(CrI.)/9/2023	IN RE - DESIGNATED COURTS FOR MPS/MLAS VS. I	I	MR. A KUMAR, AG R COLNEY, GA
Remarks: [SOU-MOTU IN COMPLIANCE WITH HON'BLE SUPREME COURT'S JUDGMENT DATED 09.11.2023 PASSED IN WP (C) 699 OF 2016] [NEXT DATE:- 15.12.2025]				

64)	Cont.Cas(C)/78/2024	SYNSHARBHA NONGBSAP VS. D. LANGSTANG	B. IAWIM W.G.R. MIHSILL E. LALSANGLUAIA R. PAHSYNTIEW PHILEMON NONGBRI	S. SHYAM, GA K.P. BHATTACHARJEE, GA R. COLNEY, GA A. KUMAR, AG
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Remarks: ALONGWITH CONT.CAS(C) No. 87 of 2024. IN WP(C) No. 285 of 2022 [DISPOSED OF] [NEXT DATE:- 17.12.2025]

65)	Cont.Cas(C)/87/2024	PHUMIZA NAJIAR AND 12 OTHERS VS. D.LANGSTANG AND ANOTHER	B.IAWIM E.LALSANGLUAIA W.G.R.MIHSILL R.PAHSYNTIEW PHILEMON NONGBRI	S. SHYAM, GA K.P. BHATTACHARJEE, GA R. COLNEY, GA A. KUMAR, AG
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Remarks: ALONGWITH CONT.CAS(C) No. 78 of 2024. IN WP(C) No. 507 of 2022 [DISPOSED OF] [NEXT DATE:- 17.12.2025]

66)	WP(C)/244/2024	NO.5000585 T. YIMCHUNGER AND 170 ORS. VS. UNION OF INDIA AND ANR.	M MEDOK MK BORO I HUSSAIN T KALITA M DAS B GHOSH PP BORTHAKUR S KHATUN K. DECRUSE B. KHARWANLANG R. DUTTA S. KHYRIEM B. SNAITANG S. CHANDA S. THAPA D. THAIMEI	DR. N. MOZIKA, DSG MR. A KUMAR, AG S LALOO, GA M MYRCHIANG R FANCON K GURUNG LMD MARAK A PRADHAN
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Remarks: [NEXT DATE:- 08.12.2025]

67)	WP(C)/378/2024	SAROJ VS. KENDRIYA VIDYALA SANGATHAN AND 5 ORS	A SINGH KJ KHARSHIING L.RYMBAI G.C.MARBOH F LANBNANG R.KHARSHIING C.B.SAWIAN K.CH GAUTAM	DR. N. MOZIKA, DSG B GHOSH MS. SR MARAK MK MAZUMDAR M MYRCHIANG K GURUNG
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Remarks: [NEXT DATE:- 04.12.2025]

68)	WP(C)/428/2024	TEJAK SANGMA AND ANR. VS. THE GARO HILLS AUTONOMOUS DISTRICT COUNCIL (GHADC) AND 8 ORS.	J.T. SANGMA G CH. MARAK P.T. SANGMA	E THABAH H NONGPLUH M SOHMAT S DHAR E DKHAR D SYIEMLIEH SG MARPNA K LYTEP SD SANGMA S DEB S. DEY
Remarks: [NEXT DATE:- 02.12.2025]				
69)	WP(C)/446/2024	INAMUL HOQUE VS. STATE OF MEGHALAYA AND ANR.	E. AHMED M. RAHMAN S.K. HASSAN	MR. A KUMAR, AG AH KHARWANLANG, ADDL. SR. GA AM PALA S LALOO MS. A THUNGWA N.G. SHYLLA, SR. GA MEGHALAYA
With	MC(WPC)/209/2024	INAMUL HOQUE VS. STATE OF MEGHALAYA AND ANR.	E. AHMED M. RAHMAN S.K. HASSAN	N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 09.12.2025]				
70)	Tr.P.(Crl.)/2/2025	MEDIUS MAWLOT VS. STATE OF MEGHALAYA AND 2 ORS.	T.G. MOMIN G. CH. MARAK M. SUNN N.M. MANSURI	MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA I LYNGWA, GA R COLNEY, GA
Remarks: ALONGWITH Tr.P.(Crl) 2/2019, 1,2 & 3/2022, 2/2023,1&3/2024 [PENDING] [NEXT DATE:- 10.12.2025]				
71)	Tr.P.(Crl.)/3/2025	GRIKJANG D SHIRA VS. THE STATE OF MEGHALAYA AND ANR	SA PANDIT TA SANGMA SD SANGMA S PANDIT	MR. A KUMAR, AG ER CHYNE, GA I LYNGWA, GA NG SHYLLA SR GA MEGHALAYA
With	MC (Tr.P.Crl)/1/2025	GRIKJANG D SHIRA VS. THE STATE OF MEGHALAYA AND ANR.	T.A SANGMA	N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: ALONGWITH Tr.P.(Crl) 2/2019, 1,2 & 3/2022, 2/2023,1&3/2024 [PENDING] [NEXT DATE:- 10.12.2025]				
72)	Arb.P./4/2025	M/S TURTLE INFRA VS. UNION OF INDIA	M. THAKUR Z. KHONGWIR H. MIAH T.J. AHMED	DR. N. MOZIKA, DSG M. MYRCHIANG
Remarks: [NEXT DATE:- 10.12.2025]				

73)	Tr.P.(CrI.)/4/2025	KAWANGKMEN SYIEMLIH VS. STATE OF MEGHALAYA AND ANR.	A DKHAR D. CHADONG D. BUAM C.M. MARAK B. RAPSANG G. SYNGKREM A.D. SYIEM K.S. KYNJING, SR. ADV.	N.G. SHYLLA, SR. GA MEGHALAYA I LYNGWA GA
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Remarks: ALONGWITH Tr.P.(CrI) 2/2025 [NEXT DATE:- 10.12.2025]

74)	Tr.P.(CrI.)/5/2025	ADRIAN BASAWIAMOIT VS. STATE OF MEGHALAYA	D. POHSNEM L. KOCH M.F QURESHI	N.G. SHYLLA, SR. GA MEGHALAYA S LALOO, GA I LYNGWA, GA
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Remarks: ALONGWITH Tr.P.(CrI) 2/2025 [NEXT DATE:- 10.12.2025]

75)	Tr.P.(CrI.)/6/2025	ROYBOR LYNGDOH LAITMIET VS. STATE OF MEGHALAYA AND ANR.	T. BUAM S. SHRESTHA E. GURUNG M. SHARMA	N.G. SHYLLA, SR. GA MEGHALAYA R COLNEY, GA
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Remarks: [NEXT DATE:- 10.12.2025]

76)	Arb.P./8/2025	M/S IVANKAA MINERALS PRIVATE LIMITED VS. MICKY PASSAH AND ANR.	C. DEKA A DABAS P DAGAR R SINGH	B.SUN S.R. MARAK H.R. NATH
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Remarks: [NEXT DATE:- 10.12.2025]

77)	Arb.P./9/2025	M/S PUSHKARRAJ CONSTRUCTIONS PVT. LTD VS. UNION OF INDIA AND ANR.	P.D.B BARUAH, SR. ADV D.L. MARSHILONG R.P.N. MARAK B.A. WANSWETT	DR. N. MOZIKA, DSG C. JALA
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Remarks: [NEXT DATE:- 15.12.2025]

78)	Cont.Cas(C)/11/2025	PANKAJ KUMAR GUPTA VS. PATRICK S. SANGMA	H. ZHIMO D. PATHAW R. KHARKRANG T. MARNGAR S. DEB A. SYIEM N. KHERA	MR. ND CHULLAI, AAG R COLNEY Z E NONGKYNRIH
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Remarks: [NEXT DATE:- 16.12.2025]

79)	MC(FA)/14/2025	BINA ROY A. SANGMA AND ANR. VS. PABLO A. SANGMA	J.B. MARAK T.N. MARAK L.D. SANGMA T. YANGKYI A.G. MOMIN
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Remarks: IN FA No.3(T)64 OF 2025 [NEXT DATE:- 15.12.2025]

80)	MC(FA)/15/2025	FIDORIS LYNDOH VS. JANTI KHARUMLONG	T. ISLAM C.L. MAWLONG S.R. LYNDOH C.L MAWPHLANG	N.I. CHOWDHURY
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Remarks: IN FA 2(T)66 OF 2025 [NEXT DATE:- 16.12.2025]

81)	Review Pet/15/2025	UNION OF INDIA AND 2 ORS. VS. S/357953A HAV/ORL VIJAY SINGH BHANDARI AND 96 ORS.	DR. N. MOZIKA, DSG C JALA M MYRCHIANG K GURUNG	ML NONGPIUR M. CHANDA
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Remarks: ALONGWITH REVIEW PETN.No.16 OF 2025[PENDING] [NEXT DATE:- 09.12.2025]

82)	MC(Review Pet.)/15/2025	JOHURA KHATUN AND ANR. VS. STATE OF MEGHALAYA AND 5 ORS.	C R. MARAK B. IAWIM E. LALSANGLUAIA R. PAHSYNTIEW P.R. PASKE	N.G. SHYLLA, SR. GA MEGHALAYA I LYNOWA S SEN GA
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With	MC(Review Pet.)/16/2025	JOHURA KHATUN AND ANR. VS. STATE OF MEGHALAYA AND 5 ORS.	C R. MARAK B. IAWIM E. LALSANGLUAIA R. PAHSYNTIEW P.R. PASKE	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: IN REVIEW PETITION NO.3(T)103 OF 2025 AND MC(REVIEW PET.) NO. 4(T) 104 OF 2025 [PENDING] [NEXT DATE:- 17.12.2025]

83)	Review Pet/16/2025	UNION OF INDIA AND 2 ORS. VS. 357990 HAV/ORL SATISH KUMAR AND 53 ORS.	DR. N. MOZIKA, DSG C JALA M MYRCHIANG K GURUNG	ML NONGPIUR M. CHANDA
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Remarks: ALONGWITH REVIEW PETN.No.15 OF 2025[PENDING] [NEXT DATE:- 09.12.2025]

84)	Review Pet/20/2025	SHARIFUL ISLAM VS. STATE OF MEGHALAYA AND 6 ORS.	G CH MARAK J.T SANGMA P.T. SANGMA	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA SK HASSAN E R CHYNE
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Remarks: IN WP(C) NO.27 OF 2025 [DISPOSED] [NEXT DATE:- 05.12.2025]

- 85) Cont.Cas(C)/26/2025 KATHALINDA JYRWA
VS.
SIDRAMON MUKHIM P. LYNGDOH
C KHYRIEM
W. JYRWA
L. KHYRIEM TT DIENGDOH, SR.
ADV
S. MAJAW
D DAW
M MAWTHOH
KK PARIAT
D KHONGWIR
N KHARSYAD
JK PARIAT
CCT SANGMA
R KHARSYAD
- Remarks: IN MA (S) No. 3 of 2024 [DISPOSED OF] [NEXT DATE:- 02.12.2025] [NEXT DATE:- 03.12.2025]
- 86) Cont.Cas(C)/28/2025 NO. C/5018967
HAVILDAR (CLERK)
GOPESWAR GHOSH
AND 606 ORS. M. TIWARI
P. CHETTRI
V. KUMAR
B. PATHAK DR. N. MOZIKA, DSG
C JANA
NAU SOGRA
R FANCON
K GURUNG
M MYRCHIANG
- Remarks: IN W.A No.12 OF 2023 [DISPOSED OF] [NEXT DATE:- 15.12.2025]
- 87) Cont.Cas(C)/29/2025 RUMI CH. MARAK
VS.
J.C. LYNGDOH AND
ANR. J.T. SANGMA
G. CH. MARAK
P.T. SANGMA N.G. SHYLLA, SR. GA
MEGHALAYA
I LYNGWA
Z E NONGKYNRIH
- Remarks: IN WP(C) NO 322 OF 2024 [DISPOSED] [NEXT DATE:- 11.12.2025]
- 88) Cont.Cas(C)/30/2025 JC-353549N EX SUB/
CIPHER LAXMAN
RAM JAT AND 18
ORS. M. TIWARI
L. MAJAW
P. CHETTRI
V. KUMAR
B. PATHAK DR. N. MOZIKA, DSG
K GURUNG
R FANCON
M MYRCHIANG
- Remarks: IN WP(C) No. 170 OF 2024 [DISPOSED OF] [NEXT DATE:- 05.12.2025]
- 89) WP(C)/30/2025 ROKIME CH SANGMA
VS.
STATE OF
MEGHALAYA AND 4
ORS TJ SANGMA
G CH MARAK
PT SANGMA A.S. SIDDIQUI, SR.
ADV.
N.G. SHYLLA, SR. GA
MEGHALAYA
Z E NONGKYNRIH
A KHARSHIING
S SHYAM
D HYNNIEWTA
T R SANGMA
C RAPSANG
A KHARMYNDAI
MK SAH
MR. KP
BHATTACHARJEE
EB PASSAH
MR H ABRAHAM G.A.
MEGHALAYA
- Remarks: [NEXT DATE:- 16.12.2025]

90) Cont.Cas(C)/36/2025 TARSENG CH. G CH MARAK
SANGMA J.T. SANGMA
VS. P.T. SANGMA
ROBERT SINGH
NONGBRI AND 2
ORS.

Remarks: IN WP(C) NO. 290 OF 2024 [DISPOSED] [NEXT DATE:- 04.12.2025]

91) Cont.Cas(C)/37/2025 ARJUNSON WARJRI P. LYNGDOH TT DIENGDOH, SR.
VS. C. KHYRIEM ADV
D.G. SYIEMIONG W. JYRWA JK PARIAT
L. KHYRIEM D DAW

Remarks: IN M.C[W.P(C)]No.190 of 2025 ARISING OUT OF W.P(C)No.364 of 2025[PENDING] [NEXT DATE:- 03.12.2025]

92) Cont.Cas(C)/38/2025 IBAYATIPSHAI B. THABAH H SEHRAWAT
GYNDIANG I. KHONGMEN
VS. B. IAWIM
SANJAY GOYAL, IAS E. LALSANGLUAIA
AND ANR. R. PAHSYNTIEW
PHILEMON
NONGBRI

Remarks: IN W.P(C)No.278 OF 2025[DISPOSED OF] [NEXT DATE:- 05.12.2025]

93) Cont.Cas(C)/40/2025 OM PRAKASH RAO M JHA DR. N. MOZIKA, DSG
VS. R JHA M MYRCHIANG
GOVIND MOHAN
AND ANR.

Remarks: IN WP(C) No. 408 OF 2022 [DISPOSED OF] [NEXT DATE:- 10.12.2025]

94) Cont.Cas(C)/41/2025 GOURANGA A. KSOO
DEBBARMA SUB (GD) ML NONGPIUR
VS.
GOVIND MOHAN
AND 4 ORS.

Remarks: IN WP(C) No. 83 OF 2024 [DISPOSED OF] [NEXT DATE:- 04.12.2025]

95) Cont.Cas(C)/42/2025 SHIDA M. NONGRUM A. RANI
VS. T.K SANGMA
LAMBOR MUKHIM B.K BISWA
M. HALDER
J.M. SANGMA
K.C. GAUTAM

Remarks: IN WP (C) NO. 110 of 2025 [DISPOSED OF] [NEXT DATE:- 04.12.2025]

96) Cont.Cas(C)/44/2025 SHORIFUL ISLAM M.R. MARAK L RYNTATHIANG
MOLLAH L.N. ARENGH MR. S DEY
VS. SA SHEIKH
SAM RICARDO R.
MARAK

Remarks: IN WP (C) No. 86 of 2025 [DISPOSED OF] [NEXT DATE:- 15.12.2025]

97) Cont.Cas(C)/45/2025 ABU BAKKAR M.R. MARAK L RYNTATHIANG
SIDDIQUE L.N. ARENGH MR. S DEY
VS. SA SHEIKH
SAM RICARDO R.
MARAK

Remarks: IN WP (C) No. 298 of 2024 [DISPOSED OF] [NEXT DATE:- 15.12.2025]

98)	WP(C)/47/2025	RIYAZUL HOQUE VS. STATE OF MEGHALAYA AND 5 OTHERS	DR. N. MOZIKA, SR. ADV. T.SUTNGA A.KSOO M.L.NONGPIUR	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA AM PALA R COLNEY Z E NONGKYNRIH MR. N SYNGKON
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Remarks: ALONGWITH WP(C) NO. 248 OF 2024 [PENDING] ALONGWITH WP(C) NO. 175 OF 2025 [PENDING]
[NEXT DATE:- 15.12.2025]

99)	WP(C)/48/2025	TELESTAR NONGSIANG AND 2 OTHERS VS. UNION OF INDIA AND 2 OTHERS	B.IAWIM W.G.R.MIHSILL E.LALSANGLUAIA R.PAHSYNTIEW PHILEMON NONGBRI	DR. N. MOZIKA, DSG MR. ND CHULLAI, AAG R DEBNATH, CGC I LYNGWA, GA B MALNGIANG G CHETRY P BAREH L MAJAW N KHARSHEMLANG N UPADHAY SA MAJAW P GHOSH S PANDEY R COLNEY, GA F KHARSYIEMIONG ZE NONGKYNRIH, GA M MYRCHIANG
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Remarks: [NEXT DATE:- 05.12.2025]

100)	WP(C)/51/2025	M/S GARGYA AUTOCITY PV.LTD VS. RAMGANJMANDI POLICE STATION AND 3 OTHERS	M. MYRCHIANG T. SUTNGA A.K.BHUYAN M.L.NONGPIUR I.BORTHAKUR	A.S. DEY P. ROY DR. A. TODI
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Remarks: [NEXT DATE:- 17.12.2025]

101)	WP(C)/69/2025	NIDALA IAKAI AND 39 ORS. VS. THE STATE OF MEGHALAYA AND 2 ORS.	N. SANGMA L. PHANJOM N. SYNGKON	K PAUL, SR. ADV. N.G. SHYLLA, SR. GA MEGHALAYA B. SNAITANG S. CHANDA B. KHARWANLANG R. COLNEY, GA N.D. CHULLAI, AAG
With	MC(WPC)/82/2025	NIDALA IAKAI AND 39 ORS. VS. THE STATE OF MEGHALAYA AND 2 ORS.	N. SYNGKON L. PHANJOM	N.G. SHYLLA, SR. GA MEGHALAYA B. KHARWANLANG N.D. CHULLAI, AAG S. CHANDA R. COLNEY, GA

Remarks: [NEXT DATE:- 16.12.2025]

102)	WP(C)/92/2025	SMT BATSKHEM TIMUNG VS. STATE OF MEGHALAYA AND 4 ORS	LN ARENGH MR MARAK SA SHEIKH	N.G. SHYLLA, SR. GA MEGHALAYA E.R. CHYNE, GA R. COLNEY S. BHATTACHARJEE, GA Z.E. NONGKYNRIH, GA N.D. CHULLAI, AAG
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Remarks: [NEXT DATE:- 17.12.2025]

103)	WP(C)/98/2025	MEGHALAYA MEDICALS SUPPLIER ASSOCIATION VS. STATE OF MEGHALAYA AND 2 OTHERS	K PAUL, SR. ADV. B SNAITANG S.KHATUN S.KHYRIEM K.DECRUSE S.CHANDA B.KHARWANLANG MRS. R.DUTTA S.THAPA	MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA AM PALA, GA R COLNEY, GA AS PANDEY S SAHAY S LALOO, GA AH KHARWANLANG, ADDL. SR. GA
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With	MC(WPC)/149/2025	MEGHALAYA MEDICAL SUPPLIERS ASSOCIATION VS. STATE OF MEGHALAYA AND 2 ORS.	K PAUL, SR. ADV. S KHATUN S. CHANDA	MR. A KUMAR, AG AH KHARWANLANG, ADDL. SR. GA AS PANDEY S LALOO, GA
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Remarks: [NEXT DATE:- 11.12.2025]

104)	WP(C)/103/2025	BALABET LYNGDOH NONGLAIT VS. THE STATE OF MEGHALAYA AND 4 ORS.	F.N. ROPMAY B. DEB S.L MAWLONG E. BARIM F NONGRUM ROPMAY S. WAHLANG	N.G. SHYLLA, SR. GA MEGHALAYA E.R. CHYNE, GA H. ABRAHAM, GA
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Remarks: [NEXT DATE:- 02.12.2025]

105)	WP(C)/108/2025	MATTIBABHA KHARKRANG VS. THE STATE OF MEGHALAYA AND 6 ORS	F.L. DKHAR R. KHARKRANG K. LANGSTANG M.L. NONGPIUR J. SHYLLA	N.G. SHYLLA, SR. GA MEGHALAYA MS. OAI BANG A MOMIN AH KHARWANLANG, ADDL. SR. GA S LALOO, GA
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Remarks: [NEXT DATE:- 02.12.2025]

106)	WP(C)/115/2025	RNB CARBIDES AND FERRO ALLOYS PVT. LTD AND ANR. VS. UNION OF INDIA AND 18 ORS.	K PAUL, SR. ADV. S KHATUN B SNAITANG S KHYRIEM K DECRUSE S CHANDA B KHARWANLANG R DUTTA S THAPA	DR. N. MOZIKA, DSG H. ZHIMO O. PATHAW R. KHARKRANG S. DEB A. SYIEM T. MARNGAR N. KHERA M. MYRCHIANG
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Remarks: [NEXT DATE:- 05.12.2025]

107)	WP(C)/139/2025	ABDUS SAMAD SARKAR VS. GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 3 ORS.	MR MARAK M. RAHMAN E. AHMED S.K. HASSAN	SA SHEIKH MR MARAK E DKHAR S. DEY
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Remarks: [NEXT DATE:- 15.12.2025]

108)	WP(C)/149/2025	DELBON MUKHIM AND 9 ORS. VS. THE STATE OF MEGHALAYA AND 11 ORS.	I.M. LYNDOH Z.S.L. SYNREM B. LYNDOH MAWPHLANG J. RANA O.A.I. BANG	SP MAHANTA, SR. ADV TT DIENGDOH, SR. ADV N.G. SHYLLA, SR. GA MEGHALAYA L.D.N. THANGKHIEW B. IAWIM B. DIENGDOH E. LALSANGLUAIA S. SHYAM, GA I. LYNOWA J.K. PARIAT R. PAHSYNTIEW B. SNAITANG B. KHYRIEM K. DECRUSE R. DUTTA S. THAPA M. LYNDOH D. DKHAR PHILEMON NONGBRI S. CHANDA F. KHARSYIEMIONG R. KHARSYAD C.C.T. SANGMA H. KHARMIH, ADDL.SR. GA
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With	MC(WPC)/72/2025	DELBON MUKHIM AND 9 ORS. VS. THE STATE OF MEGHALAYA AND 11 ORS.	I.M. LYNDOH Z.S.L. SYNREM B. LYNDOH MAWPHLANG J. RANA O.A.I. BANG	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 16.12.2025]

- 109) WP(C)/162/2025 BRIDGET M. MOMIN
VS.
THE STATE OF
MEGHALAYA AND 3
ORS.
- J.T. SANGMA
G CH. MARAK
P.T. SANGMA
- N.G. SHYLLA, SR. GA
MEGHALAYA
I LYNGWA
R COLNEY
AM PALA
AM SANGMA
- Remarks: [NEXT DATE:- 02.12.2025]
- 110) WP(C)/168/2025 MATTIE SHIRA AND
173 ORS.
VS.
THE STATE OF
MEGHALAYA AND 3
ORS.
- G. CH. MARAK
J.T. SANGMA
P.T. SANGMA
- MR. A KUMAR, SR.
ADV
N.G. SHYLLA, SR. GA
MEGHALAYA
MS. OAI BANG
MR. SA SHEIKH
- Remarks: [NEXT DATE:- 16.12.2025]
- 111) WP(C)/181/2025 INIS KHARUMNUID
REPRESENTED BY
HER ATTORNEY
SMTI LYNNAI KSIAR
KHARUMNUID
VS.
STATE OF
MEGHALAYA AND 3
ORS
- A DKHAR
B RAMSIEJ
A DHAR
B L LYNGKHOI
J PASWETT
I LALOO
P YOBIN
- TT DIENGDOH, SR.
ADV
DA TIMUNG
B LYNGDOH
MAWPHLANG
ZSL SYNREM
IM LYNGDOH
J RANA
MS. OAI BANG
JK PARIAT
I LYNGWA, GA
F KHARSYIEMIONG
ZE NONGKYNRIH, GA
NG SHYLLA, SR GA
- Remarks: [NEXT DATE:- 11.12.2025]
- 112) WP(C)/182/2025 ALBINA CH. MARAK
VS.
THE GARO HILLS
AUTONOMOUS
DISTRICT COUNCIL
AND 2 ORS.
- J.T. SANGMA
G CH MARAK
P.T. SANGMA
- E DKHAR
S DHAR
S. DEY
- Remarks: [NEXT DATE:- 01.12.2025]
- 113) WP(C)/186/2025 GOLDSTONE
CEMENTS LIMITED
VS.
UNION OF INDIA
AND 3 ORS.
- DR. A SARAF, SR.
ADV
R. DUTTA
B SARMA
P. KR BORA
S.J. SAIKIA
N.N. DUTTA
P. BARUAH
DR. ASHOK SARAF
- DR. N. MOZIKA, DSG
MR. MZ AHMED, SR
ADV
DR. P AGARWAL
A.M. DUTTA
M. MYRCHIANG
- Remarks: [NEXT DATE:- 02.12.2025]
- 114) WP(C)/189/2025 MITHUN KUMAR RAY
VS.
UNION OF INDIA
AND 2 ORS.
- M. JHA
R. JHA
- DR. N. MOZIKA, DSG
R DEBNATH, CGC
B MALNGIANG

With	MC(WPC)/93/2025	MITHUN KUMAR RAY VS. UNION OF INDIA AND 2 ORS.	M. JHA R. JHA	DR. N. MOZIKA, DSG
	MC(WPC)/159/2025	MITHUN KUMAR RAY VS. UNION OF INDIA AND 2 ORS.	R. JHA	R DEBNATH,CGC

Remarks: [NEXT DATE:- 01.12.2025]

115)	WP(C)/192/2025	AGERACIA HYNNIEWTA VS. THE STATE OF MEGHALAYA AND 3 ORS.	S NONGBRI M KHARJANA M MARWEIN PV KHARMAWSHUN KS KHARSHIING C.H. MAWLONG	N.G. SHYLLA, SR. GA MEGHALAYA ER CHYNE, GA I LYNGWA, GA
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Remarks: [NEXT DATE:- 03.12.2025]

116)	WP(C)/196/2025	APASRA SLYVIANA DKHAR AND 8 ORS. VS. STATE OF MEGHALAYA AND 11 ORS.	K PAUL, SR. ADV. S. KHATUN S. KHYRIEM B. SNAITANG K. DECRUSE S. CHANDA B.F KHARWANLANG R. DUTTA S. THAPA	MRS. T YANGI, B, SR. ADV MR ND CHULLAI SR. ADV N.G. SHYLLA, SR. GA MEGHALAYA MR. KP BHATTACHARJEE S LALOO, GA ER CHYNE S THAPA R COLNEY EB PASSAH I LYNGWA, GA JN RYNJAH, GA N SYNGKON, GA K KHARMAWPHLANG
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With	MC(WPC)/197/2025	THE COMMITTEE ON PUBLIC UNDERTAKINGS IN THE MEGHALAYA LEGISLATIVE ASSEMBLY VS. APASRA SLYVIANA DKHAR AND 18 ORS.	MR ND CHULLAI SR. ADV R. COLNEY	K PAUL, SR. ADV. I LYNGWA, GA R DUTTA BF KHARWANLANG N SYNGKON, GA J.N. RYNJAH E.B. PASSAH S THAPA B. SNAITANG
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Remarks: ALONGWITH W.P(C)No.197 OF 2025[PENDING] [NEXT DATE:- 01.12.2025]

117)	WP(C)/197/2025	BADALIN KHARBITHAI AND ANR. VS. STATE OF MEGHALAYA AND 11 ORS.	K PAUL, SR. ADV. S. KHATUN S. KHYRIEM B. SNAITANG K. DECRUSE S. CHANDA B.F KHARWANLANG R. DUTTA S. THAPA	MRS. T YANGI, B, SR. ADV MR ND CHULLAI SR. ADV N.G. SHYLLA, SR. GA MEGHALAYA MR. KP BHATTACHARJEE S LALOO, GA ER CHYNE S THAPA R COLNEY EB PASSAH I LYNGWA, GA JN RYNJAH, GA N SYNGKON, GA K. KHARMAWPHLANG
With	MC(WPC)/198/2025	THE COMMITTEE ON PUBLIC UNDERTAKINGS IN THE MEGHALAYA LEGISLATIVE ASSEMBLY VS. BADALIN KHARBITHAI AND 11 ORS.	MR ND CHULLAI SR. ADV R. COLNEY	K PAUL, SR. ADV. I LYNGWA, GA R DUTTA N SYNGKON, GA J.N. RYNJAH E.B. PASSAH S THAPA B. SNAITANG

Remarks: ALONGWITH W.P(C)No.196 OF 2025[PENDING] [NEXT DATE:- 01.12.2025]

118)	WP(C)/202/2025	KATHALINDA JYRWA AND 2 ORS. VS. STATE OF MEGHALAYA AND 6 ORS.	B IAWIM WGR MIHSILL E. LALSANGLUAIA R. PAHSYNTIEW PHILEMON NONGBRI	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA R COLNEY, GA ZE NONGKYNRIH, GA P HAZARIKA M SMITH MR. A MEDOK MR. S MARPAN G CHETRY P BAREH L MAJAW MR N UPADHYAY NM KHARSHEMLANG SA MAJAW P GHOSH S PANDEY ER CHYNE, GA
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Remarks: [NEXT DATE:- 02.12.2025]

119)	WP(C)/205/2025	STANDING MYRTHONG VS. STATE OF MEGHALAYA AND 4 ORS.	P.R. PASKE B. IAWIM W.G.R. MIHSILL E. LALSANGLUAIA R. PAHSYNTIEW PHILEMON NONGBRI	N.G. SHYLLA, SR. GA MEGHALAYA S. SHYAM, GA S.A. SHEIKH, GA
With	MC(WPC)/97/2025	STANDING MYRTHONG VS. STATE OF MEGHALAYA AND 4 ORS.	B. IAWIM W.G.R. MIHSILL E. LALSANGLUAIA R. PAHSYNTIEW PHILEMON NONGBRI	N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 11.12.2025]				
120)	WP(C)/206/2025	OM PRAKASH TIWARI THROUGH LEGAL GUARDIAN SMTI. LAKSHMI TIWARI VS. UNION OF INDIA AND 5 ORS.	S NONGSIEJ, LAC	DR. N. MOZIKA, DSG R DEBNATH, CGC E BLAH S SEN B MALNGIANG
With	MC(WPC)/244/2025	OM. PRAKASH TIWARI VS. UNION OF INDIA AND 5 ORS.	S. NONGSIEJ	R. DEBNATH
Remarks: [NEXT DATE:- 05.12.2025]				
121)	WP(C)/214/2025	GRESALLINE CH. MARAK VS. THE STATE OF MEGHALAYA AND 4 ORS.	G CH MARAK J.T. SANGMA P.T. SANGMA	N.G. SHYLLA, SR. GA MEGHALAYA MR. SA SHEIKH A MOMIN B THABAH WGR MIHSILL B IAWIM E LALSANGLUAIA R PAHSYNTIEW PHILEMON NONGBRI EB PASSAH I LYNOWA MR. K KHARMAWPHLANG
Remarks: [NEXT DATE:- 16.12.2025]				
122)	WP(C)/215/2025	IALONG VILLAGE VS. JAINTIA HILLS AUTONOMOUS DISTRICT COUNCIL AND 9 ORS.	E. BLAH S SEN	F.L. DKHAR R. KHARKRANG K. LANGSTANG M. PYRTUH J. SHYLLA A. KSOO M.L. NONGPIUR
Remarks: [NEXT DATE:- 15.12.2025]				

123)	WP(C)/243/2025	PRADIP KUMAR SHULLET VS. MEGHALAYA ENERGY CORPORATION LIMITED AND 2 ORS.	H. ZHIMO D. PATHAW T. MARNGAR S. DEB A. SYIEM N. KHERA R. KHARKRANG	S. LALOO S. SENGUPTA A.S. PANDEY E.R.CHYNE A.H. KHARWANLANG
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Remarks: [NEXT DATE:- 09.12.2025]

124)	WP(C)/250/2025	BABYANA M. MOMIN VS. THE STATE OF MEGHALAYA AND 4 ORS.	J.T. SANGMA G.CH. MARAK P.T. SANGMA	N.G. SHYLLA, SR. GA MEGHALAYA EB PASSAH S SHYAM MR. KP BHATTACHARJEE K. KHARMAWPHLANG
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Remarks: [NEXT DATE:- 05.12.2025]

125)	WP(C)/273/2025	PRATAP R. MARAK VS. THE GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	G CH MARAK J.T. SANGMA P.T. SANGMA	S DEB D SYIEMLIEH E DKHAR S. DEY
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Remarks: [NEXT DATE:- 15.12.2025]

126)	WP(C)/286/2025	NO. ARMC-6000017Y COMDT. (CMO) DR. AJOY KUMAR NATH VS. UNION OF INDIA AND 2 ORS.	EM LAMARE G. PYNGROPE RK SHAH MD. I.A. MANSURI N.I CHOUDHURY R CHOUDHURY	DR. N. MOZIKA, DSG M MYRCHIANG
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Remarks: [NEXT DATE:- 10.12.2025]

127)	WP(C)/288/2025	MICHAEL PARIAT VS. THE STATE OF MEGHALAYA AND 4 ORS.	B. THABAH B. IAWIM E. LALSANGLUAIA R. PAHSYNTIEW PHILEMON NONGBRI	T YANGI B, AAG N.G. SHYLLA, SR. GA MEGHALAYA S BHATTACHARJEE GA MEGHALAYA OAI BANG, GA AS DEY, GA JN RYNJAH, GA S SHYAM, GA SA SHEIKH, GA
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Remarks: [NEXT DATE:- 01.12.2025]

128)	WP(C)/293/2025	NAJMINA BEGUM AND 2 ORS. VS. THE STATE OF MEGHALAYA AND 6 ORS.	S.W. SANGMA E. PAJUH D. MAWTHOH AH HAZARIKA	N.G. SHYLLA, SR. GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA A KHARWANLANG R GURUNG, GA, MEGHALAYA I LYNGWA, GA E.B PASSAH MR. K KHARMAWPHLANG
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Remarks: [NEXT DATE:- 17.12.2025]

129)	WP(C)/294/2025	JC-356629 W. SUB (CIPHER) RAJIB KUMAR SARKAR VS. THE UNION OF INDIA AND 2 ORS.	B. DEB P. KHARMAWSHUN	DR. N. MOZIKA, DSG M MYRCHIANG
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Remarks: [NEXT DATE:- 03.12.2025]

130)	WP(C)/299/2025	ROSTONWELL KHARBYNGAR VS. STATE OF MEGHALAYA AND 10 ORS.	H.L. SHANGREISO, SR. ADV P.K.SHATI L. KON H. NONGBRI D. LYNGDOH W. KHONGSNI M. HAJONG T. DKHAR	N.G. SHYLLA, SR. GA MEGHALAYA AH KHARWANLANG, ADDL. SR. GA AM PALA, GA A MOMIN, GA
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Remarks: [NEXT DATE:- 09.12.2025]

131)	WP(C)/302/2025	ABDUR RAHIM VS. THE STATE OF MEGHALAYA AND 7 ORS.	I HOQUE M. RAHMAN E. AHMED S.K. HASSAN	N.G. SHYLLA, SR. GA MEGHALAYA S SHYAM H NONGPLUH E DKHAR MR. S DEY M SOHMAT S G MARPNA S DEB MS. OAI BANG KP BHATTACHARJEE GA MEGHALAYA
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Remarks: [NEXT DATE:- 17.12.2025]

132)	WP(C)/303/2025	TENSING MARAK VS. THE STATE OF MEGHALAYA AND 5 ORS.	G CH MARAK JT SANGMA P.T. SANGMA	N.G. SHYLLA, SR. GA MEGHALAYA Z E NONGKYNRIH MR. KP BHATTACHARJEE E B PASSAH R COLNEY
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Remarks: [NEXT DATE:- 16.12.2025]

133)	WP(C)/307/2025	ARJINA BANU VS. THE STATE OF MEGHALAYA AND 6 ORS.	M. RAHMAN I HASSAN	N.G. SHYLLA, SR. GA MEGHALAYA I HOQUE SK HASSAN E AHMED EB PASSAH S SHYAM MR. SA SHEIKH K. KHARMAWPHLANG
With	MC(WPC)/171/2025	ARJINA BANU VS. THE STATE OF MEGHALAYA AND 6 ORS.	M. RAHMAN	N.G. SHYLLA, SR. GA MEGHALAYA K. KHARMAWPHLANG
Remarks: [NEXT DATE:- 16.12.2025]				
134)	WP(C)/308/2025	SAIFUL ISLAM AND ANR. VS. STATE OF MEGHALAYA AND 6 ORS.	J.T. SANGMA G CH MARAK P.T. SANGMA	N.G. SHYLLA, SR. GA MEGHALAYA M RAHMAN S KH NOMGRUM JN RYNJAH
Remarks: [NEXT DATE:- 03.12.2025]				
135)	WP(C)/310/2025	SEVENBORN TANG VS. THE JAINTIA HILLS AUTONOMOUS DISTRICT COUNCIL AND 4 ORS.	A. MOMIN S. PAUL D.D. SANGMA M.U. AHMED S. SEN	DR. N. MOZIKA, DSG S. DEB M. MYRCHIANG M.L. NONGPIUR
Remarks: [NEXT DATE:- 01.12.2025]				
136)	WP(C)/312/2025	HIMADRI DEB VS. UNION OF INDIA AND 4 ORS.	K PAUL, SR. ADV. S. KHATUN B. SNAITANG S. KHYRIEM K. DECRUSE S. CHANDA B. KHARWANLANG R. DUTTA S. THAPA	DR. N. MOZIKA, DSG M MYRCHIANG
Remarks: [NEXT DATE:- 05.12.2025]				
137)	WP(C)/315/2025	PRANAB KUMAR VS. MEGHALAYA TOURISM DEVELOPMENT CORPORATION LTD. AND 4 ORS.	CB SAWIAN K.J KHARSHIING G.C. MARBOH F. LANGBNANG R. KHARSHIING K. CH. GAUTAM	DD SANGMA S PAUL MU AHMED S. SEN
Remarks: [NEXT DATE:- 04.12.2025]				

- 138) WP(C)/319/2025 NAPOLEON S. MAWPHNIANG
VS. STATE OF MEGHALAYA AND 5 ORS.
A. SINGH
S.S. MARAK
A.A. LAMARE
B. SUN
H.R. NATH
N.G. SHYLLA, SR. GA
MEGHALAYA
F. BAREH
P. BHATTACHARJEE
Z.E. NONGKYNRIH,
GA
S. SHYAM, GA
- Remarks: [NEXT DATE:- 02.12.2025]
- 139) WP(C)/330/2025 NO. M/370646 HAVILDAR/ORR
RAMLAL DOGRA AND 4 ORS.
VS. UNION OF INDIA AND ANR.
M. TIWARI
P. CHETTRI
V. KUMAR
B. PATHAK
DR. N. MOZIKA, DSG
C JALA
M MYRCHIANG
- Remarks: [NEXT DATE:- 11.12.2025]
- 140) WP(C)/332/2025 JUDITH RIAHTAM AND 2 ORS.
VS. STATE OF MEGHALAYA AND 7 ORS.
Q.S. LYNGDOH
C.L. MAWPHLANG
T. ISLAM
S.R. LYNGDOH
MR. ND CHULLAI,
AAG
N.G. SHYLLA, SR. GA
MEGHALAYA
ZE NONGKYNRIH, GA
I LYNGWA, GA
W KHARLYNGIONG
MD MARAK
W DKHAR
B WANKHAR
W BYNNUD
T BYNNUD
L SYIEM
S MYLLIEM
KV KHARLYNGDOH
ER CHYNE, GA
- Remarks: [NEXT DATE:- 16.12.2025]
- 141) WP(C)/334/2025 NARAYAN PRASAD JHUNJHUNWALA
VS. SHILLONG CANTONMENT BOARD
MR. A KUMAR, SR.
ADV
H. ZHIMO
D. PATHAW
R. KHARKRANG
S. DEB
T. MARNGAR
A. SYIEM
N. KHERA
SP MAHANTA, SR.
ADV
S CHETTRI
A THAPA
LDN THANGKHIEW
M LYNGDOH
D DKHAR
- Remarks: [NEXT DATE:- 02.12.2025]
- 142) WP(C)/336/2025 MARY D MARAK AND 3 ORS.
VS. STATE OF MEGHALAYA AND 5 ORS.
H.L. SHANGREISO,
SR. ADV
D. LYNGDOH
W. KHONGSNI
M. HAJONG
T. DKHAR
N.G. SHYLLA, SR. GA
MEGHALAYA
JN RYNJAH
MR. N SYNGKON
- Remarks: [NEXT DATE:- 05.12.2025]

143)	WP(C)/337/2025	ANJUWARA BEGUM VS. STATE OF MEGHALAYA AND 5 ORS.	A.S. SIDDIQUI, SR. ADV. SK HASSAN C. RAPSANG A. KHARMYNDAL MK SAH	T YANGI B, AAG N.G. SHYLLA, SR. GA MEGHALAYA SK HASSAN MR MARAK L N ARENGH MR. SA SHEIKH M RAHMAN I HOQUE E AHMED J N RYNJAH
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Remarks: [NEXT DATE:- 05.12.2025]

144)	WP(C)/342/2025	JOHN J.R MARAK DANGGO AND 3 ORS. VS. STATE OF MEGHALAYA AND 4 ORS.	I. KHONGMEN B. THABAH B. IAWIM E. LALSANGLUAIA R. PAHSYNTIEW PHILEMON NONGBRI	N.G. SHYLLA, SR. GA MEGHALAYA AM PALA, GA B KHARWANLANG I LYNGWA, GA
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With	MC(WPC)/179/2025	JOHN J.R MARAK DANGGO AND 3 ORS. VS. STATE OF MEGHALAYA AND 4 ORS.	I. KHONGMEN B. THABAH B. IAWIM E. LALSANGLUAIA R. PAHSYNTIEW PHILEMON NONGBRI	N.G. SHYLLA, SR. GA MEGHALAYA B KHARWANLANG MR. S THAPA AM PALA, GA I LYNGWA, GA
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Remarks: [NEXT DATE:- 15.12.2025]

145)	WP(C)/343/2025	RIPON PAUL AND 2 ORS. VS. THE STATE OF MEGHALAYA AND 3 ORS.	S.W. SANGMA E. PAJUH D. MAWTHOH AH HAZARIKA	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA S LALOO ER CHYNE, GA
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Remarks: [NEXT DATE:- 08.12.2025]

146)	WP(C)/347/2025	KARBIUS LYNGDOH AND ANR. VS. THE CHAIRPERSON, MEGHALAYA LOKAYUKTA AND 9 ORS.	M. SOHMAT H. NONGPLUH E. DKHAR S. DHAR SG MARPNA S. DEB S. DEY	N.G. SHYLLA, SR. GA MEGHALAYA A.H. KHARWANLANG, ADDL.SR. GA S. LALOO, GA W. RYMBAI C. SANGMA T. POHLONG R. BEGUM I. KHARMUJAI S. JINDAL B. KHARWANLANG A. DHAR J.N. RYNJAH, GA N. SYNGKON, GA
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With	MC(WPC)/182/2025	KARBIUS LYNGDOH AND ANR. VS. THE CHAIRPERSON, MEGHALAYA LOKAYUKTA AND 9 ORS.	M. SOHMAT H. NONGPLUH E. DKHAR S. DHAR SG MARPNA S. DEB S. DEY	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: ALONGWITH WP (C) No. 298 of 2025 [PENDING] [NEXT DATE:- 10.12.2025]

147)	WP(C)/352/2025	JC-356629 W SUB(CIPHER) RAJIB KUMAR SARKAR AND 9 ORS. VS. THE UNION OF INDIA AND 2 ORS.	B. DEB P. KHARMAWSHUN	DR. N. MOZIKA, DSG C JALA K GURUNG M MYRCHIANG
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Remarks: [NEXT DATE:- 08.12.2025]

148)	WP(C)/354/2025	KHRIKSHON LYNGKHOI VS. STATE OF MEGHALAYA AND 3 ORS	AS DEY J RANA B LYNGDOH MAWPHLANG IM LYNGDOH	MR. A KUMAR, AG MR. ND CHULLAI, AAG RZ MEYASE I LYNGWA, GA R COLNEY, GA P NEWMAI C CHANG KE SEMA ER CHYNE, GA S LALOO, GA AH KHARWANLANG, ADDL. SR. GA NG SHYLLA SR GA MEGHALAYA
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Remarks: ALONGWITH W.P(C)No.355 OF 2025[PENDING] [NEXT DATE:- 10.12.2025]

149)	WP(C)/355/2025	KHRIKSHON LYNGKHOI VS. STATE OF MEGHALAYA AND 3 ORS	AS DEY J RANA B LYNGDOH MAWPHLANG IM LYNGDOH	MR. A KUMAR, AG MR. ND CHULLAI, AAG RZ MEYASE I LYNGWA, GA R COLNEY, GA P NEWMAI C CHANG KE SEMA ER CHYNE, GA S LALOO, GA AH KHARWANLANG, ADDL. SR. GA NG SHYLLA SR GA MEGHALAYA
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Remarks: ALONGWITH W.P(C)No.354 OF 2025[PENDING] [NEXT DATE:- 10.12.2025]

150)	WP(C)/356/2025	SUBROTHO G. MARAK VS. THE STATE OF MEGHALAYA AND 5 ORS.	M.R. MARAK L.N. ARENGH S.A. SHEIKH	N.G. SHYLLA, SR. GA MEGHALAYA S DEB J B MARAK T N MARAK L D SANGMA MS T YANGKYI A G MOMIN MR. S DEY MR. H ABRAHAM
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Remarks: [NEXT DATE:- 11.12.2025]

151)	WP(C)/358/2025	SHREYA GUPTA ALIAS TRYAMBAKAM VAIRAGI VS. INDIAN INSTITUTE OF MANAGEMENT, SHILLONG AND 3 ORS.	K DECRUSE, LAC IN PERSON	DR. N. MOZIKA, DSG S LANGSTIEH M MYRCHIANG
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With	MC(WPC)/258/2025	SHREYA GUPTA ALIAS TRYAMBAKAM VAIRAGI VS. UNION OF INDIA AND 3 ORS.	K DECRUSE, LAC IN PERSON	DR. N. MOZIKA, DSG
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Remarks: [NEXT DATE:- 05.12.2025]

152)	WP(C)/361/2025	LANGSTAR JARAIN VS. UNION OF INDIA AND 3 ORS.	A CHETTRI R PAUL I. WARJRI S BHATTACHARJEE	DR. N. MOZIKA, DSG R DEBNATH, CGC E BLAH M MYRCHIANG S. LANGSTIEH S. SEN
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Remarks: [NEXT DATE:- 15.12.2025]

153)	WP(C)/363/2025	JEREMY M. UMDOR VS. THE STATE OF MEGHALAYA AND 2 ORS.	A.S. SIDDIQUI, SR. ADV. D. HYNNIEWTA T.R. SANGMA C. RAPSANG A. KHARMYNDAL M.K. SAH	T YANGI B, AAG N.G. SHYLLA, SR. GA MEGHALAYA I LYNGWA, GA R COLNEY, GA
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Remarks: [NEXT DATE:- 04.12.2025]

154)	WP(C)/365/2025	LAURENCE BROWN SUSNGI AND 3 ORS. VS. STATE OF MEGHALAYA AND 3 ORS.	H. NONGPLUH M. SOHMAT S. DHAR E. DKHAR S.G MARPNA S. DEB S. DEY	N.G. SHYLLA, SR. GA MEGHALAYA S. KH. NOGNRUM J.N. RYNJAH, GA T. YANGI B, AAG
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Remarks: [NEXT DATE:- 02.12.2025]

155)	WP(C)/367/2025	BIMAL KUMAR BAJAJ AND ANR. VS. STATE OF MEGHALAYA AND 4 ORS.	D. POHSNEM L. KOCH M.F QURESHI	T YANGI B, AAG N.G. SHYLLA, SR. GA MEGHALAYA S GOENKA I LYNGWA, GA S. JINDAL
With	MC(WPC)/192/2025	BIMAL KUMAR BAJAJ AND ANR. VS. STATE OF MEGHALAYA AND 4 ORS.	D. POHSNEM L. KOCH M.F QURESHI	N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 02.12.2025]				
156)	WP(C)/368/2025	MD. ZAHEER VS. STATE OF MEGHALAYA AND 4 ORS.	S GOENKA T POHLONG I KHARMUJAI S. JINDAL	T YANGI B, AAG N.G. SHYLLA, SR. GA MEGHALAYA JN RYNJAH, GA D POHSNEM MR. MF QURESHI L. KOCH
With	MC(WPC)/193/2025	MD. ZAHEER VS. STATE OF MEGHALAYA AND 4 ORS.	S. JINDAL	N.G. SHYLLA, SR. GA MEGHALAYA L. KOCH
Remarks: [NEXT DATE:- 16.12.2025]				
157)	WP(C)/369/2025	CHRISTINA A. SANGMA VS. THE STATE OF MEGHALAYA AND 4 ORS.	T.N. MARAK L.D. SANGMA T. YANGKYI A.G. MOMIN	N.G. SHYLLA, SR. GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA EB PASSAH S BHATTACHARJEE GA MEGHALAYA K KHARMAWPHLANG
Remarks: [NEXT DATE:- 09.12.2025]				
158)	WP(C)/373/2025	KRETTILSON MOMIN VS. THE STATE OF MEGHALAYA AND 7 ORS.	TN MARAK T YANGKYI LD SANGMA AG MOMIN	N.G. SHYLLA, SR. GA MEGHALAYA MS. OAI BANG EB PASSAH K. KHARMAWPHLANG
Remarks: [NEXT DATE:- 09.12.2025]				
159)	WP(C)/375/2025	AMAN PANDEY VS. THE UNION OF INDIA AND 6 ORS.	S. THAPA M. JHA R. JHA	DR. N. MOZIKA, DSG C JALA M MYRCHIANG
Remarks: [NEXT DATE:- 09.12.2025]				

160)	WP(C)/376/2025	KARWINGSTON SANGMA VS. THE STATE OF MEGHALAYA AND 2 ORS.	B.L. LYNKHOI B. KOMI B. RAMSIEJ I. LALOO A. DKHAR P. YOBIN	N.G. SHYLLA, SR. GA MEGHALAYA AM PALA, GA
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Remarks: [NEXT DATE:- 15.12.2025]

161)	WP(C)/380/2025	ANASKIMLAND KHONGHAT VS. THE STATE OF MEGHALAYA AND 6 ORS.	S.W. SANGMA E. PAJUH D. MAWTHOH AH HAZARIKA	T YANGI B, AAG N.G. SHYLLA, SR. GA MEGHALAYA JN RYNJAH, GA R COLNEY, GA
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Remarks: [NEXT DATE:- 02.12.2025]

162)	WP(C)/383/2025	MEGHALAYA POWER DISTRIBUTION CORPORATION LIMITED VS. SATNAM GLOBAL INFRAPROJECTS LIMITED	MR. A KUMAR, AG ER CHYNE S. LALOO AH KHARWANLANG, ADDL. SR. GA A.S PANDEY	M GOSWAMI, SR. ADV. R VERMA A VERMA SK RAUT S PURKAYASTHA
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With	MC(WPC)/267/2025	MEGHALAYA POWER DISTRIBUTION CORPORATION LIMITED VS. SATNAM GLOBAL INFRA PROJECTS LTD.	S. LALOO	S.K RAUT
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Remarks: [NEXT DATE:- 05.12.2025]

163)	WP(C)/384/2025	G/3800378W WARRANT OFFICER (GENERAL DUTY) DINESH KUMAR VS. UNION OF INDIA AND 2 ORS.	L. MAJAW P. CHETTRI M. TIWARI V. KUMAR B. PATHAK	DR. N. MOZIKA, DSG M MYRCHIANG
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Remarks: ALONGWITH W.P(C)No.385 OF 2025.[PENDING] [NEXT DATE:- 03.12.2025]

164)	WP(C)/385/2025	G/153878 HAVILDAR (GENERAL DUTY) RATAN SINGH VS. UNION OF INDIA AND 2 ORS.	L. MAJAW P. CHETTRI M. TIWARI V. KUMAR B. PATHAK	DR. N. MOZIKA, DSG M MYRCHIANG
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Remarks: ALONGWITH W.P(C)No.384 OF 2025.[PENDING] [NEXT DATE:- 03.12.2025]

165)	WP(C)/390/2025	BLUSTER MAWLIEH VS. STATE OF MEGHALAYA AND 16 ORS.	J. PASWETT B. KOMI B.L. LYNKGHOI B. RAMSIEJ I. LALOO A. DKHAR P. YOBIN	N.G. SHYLLA, SR. GA MEGHALAYA H. ABRAHAM, GA H. ABRAHAM S. BHATTACHARJEE, GA
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Remarks: [RECUSED BY HON'BLE MR. JUSTICE B. BHATTACHARJEE] [NEXT DATE:- 03.12.2025]

166)	WP(C)/392/2025	VICKIE NONGRANG VS. STATE OF MEGHALAYA AND 3 ORS.	CB SAWIAN A. SINGH K.J. KHARSHIING G.C MARBOH F. LANGBNANG R KHARSHIING K.CH. GAUTAM	K PAUL, SR. ADV. N.G. SHYLLA, SR. GA MEGHALAYA B KHARWANLANG S CHANDA OAI BANG, GA B SNAITANG
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Remarks: [NEXT DATE:- 09.12.2025]

167)	WP(C)/394/2025	DR. HAMEKISAN NONGKYNRIH AND 6 ORS. VS. THE STATE OF MEGHALAYA AND 53 ORS.	N. SANGMA L PHANJOM N. SYNGKON	K PAUL, SR. ADV. T YANGI B, AAG N.G. SHYLLA, SR. GA MEGHALAYA B SNAITANG BF KHARWANLANG R COLNEY, GA S KHYRIEM
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With	MC(WPC)/248/2025	DR. HAMEKISAN NONGKYNRIH AND 6 ORS. VS. THE STATE OF MEGHALAYA AND 53 ORS.	N. SANGMA L. PHANJOM N. SYNGKON	N.G. SHYLLA, SR. GA MEGHALAYA S KHYRIEM
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Remarks: [NEXT DATE:- 08.12.2025]

168)	WP(C)/395/2025	TANU MOHAN VS. STATE OF MEGHALAYA AND 3 ORS.	MU AHMED S SEN A. KSOO T. SUTNGA M.L. NONGPIUR	DR. N. MOZIKA, DSG MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA R DEBNATH, CGC M MYRCHIANG AM PALA, GA R COLNEY, GA AS PANDEY, GA
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Remarks: [NEXT DATE:- 03.12.2025]

169)	WP(C)/397/2025	MD. LIYAQUAT AND ANR. VS. THE STATE OF MEGHALAYA AND 4 ORS.	K PAUL, SR. ADV. S. KHATUN S. KHYRIEM B. SNAITANG K. DECRUSE S. CHANDA B.F KHARWANLANG R. DUTTA S. THAPA	T YANGI B, AAG N.G. SHYLLA, SR. GA MEGHALAYA R WANNIANG D POHSNEM L KOCH MR. MF QURESHI JN RYNJAH, GA KP BHATTACHARJEE GA MEGHALAYA
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Remarks: [NEXT DATE:- 11.12.2025]

170)	WP(C)/399/2025	NIATLIEN SYIEM VS. UNION OF INDIA AND 3 ORS.	R PACHIAN S BHATTACHARJEE	DR. N. MOZIKA, DSG R DEBNATH, CGC E BLAH M MYRCHIANG S. SEN S. LANGSTIEH
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Remarks: ALONGWITH W.P(C)No.400 OF 2025.[PENDING] [NEXT DATE:- 15.12.2025]

171)	WP(C)/400/2025	TRANBOR LANGBNANG VS. UNION OF INDIA AND 3 ORS.	R PACHIAN S BHATTACHARJEE	DR. N. MOZIKA, DSG R DEBNATH, CGC E BLAH M MYRCHIANG S. SEN S. LANGSTIEH
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Remarks: ALONGWITH W.P(C)No.399 OF 2025.[PENDING] [NEXT DATE:- 15.12.2025]

172)	WP(C)/402/2025	KIPPARSON K. SANGMA VS. THE STATE OF MEGHALAYA AND 3 ORS.	G.CH. MARAK J.T. SANGMA P.T. SANGMA	T YANGI B, AAG N.G. SHYLLA, SR. GA MEGHALAYA R COLNEY I LYNGWA
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Remarks: [NEXT DATE:- 08.12.2025]

173)	WP(C)/403/2025	BIULLINA K. MARAK VS. THE STATE OF MEGHALAYA AND 3 ORS.	G.CH. MARAK J.T. SANGMA P.T. SANGMA	T YANGI B, AAG N.G. SHYLLA, SR. GA MEGHALAYA I LYNGWA R COLNEY
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Remarks: [NEXT DATE:- 08.12.2025]

174)	WP(C)/404/2025	PAELISH SANGMA VS. THE STATE OF MEGHALAYA AND 3 ORS.	G.CH. MARAK J.T. SANGMA P.T. SANGMA	T YANGI B, AAG N.G. SHYLLA, SR. GA MEGHALAYA I LYNGWA R COLNEY
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Remarks: [NEXT DATE:- 08.12.2025]

175)	WP(C)/405/2025	HEDINATH K. MARAK VS. THE STATE OF MEGHALAYA AND 3 ORS.	J.T. SANGMA G.CH. MARAK P.T. SANGMA	T YANGI B, AAG N.G. SHYLLA, SR. GA MEGHALAYA I LYNGWA R COLNEY
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Remarks: [NEXT DATE:- 08.12.2025]

176)	WP(C)/407/2025	MADAN SINGH VS. REGISTRAR GENERAL, HIGH COURT OF MEGHALAYA	P. CHETTRI, LAC	MU AHMED S SEN
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Remarks: [NEXT DATE:- 08.12.2025]

177)	WP(C)/409/2025	ARUN CH DEKA VS. STATE OF MEGHALAYA AND 2 ORS.	C.N. SANGMA R. BEGUM S. JINDAL	N.G. SHYLLA, SR. GA MEGHALAYA S LALOO I LYNOWA, GA AS PANDEY ZE NONGKYNRIH, GA
Remarks: [NEXT DATE:- 16.12.2025]				
178)	WP(C)/413/2025	HITESH HAJONG VS. THE STATE OF MEGHALAYA AND 3 ORS.	I. HOQUE M. RAHMAN E. AHMED S.K. HASSAN	N.G. SHYLLA, SR. GA MEGHALAYA AH KHARWANLANG, ADDL. SR. GA S KH NONGRUM, GA
Remarks: [NEXT DATE:- 03.12.2025]				
179)	WP(C)/414/2025	ROBERT WARJRI VS. STATE OF MEGHALAYA AND 3 ORS.	D. POHSNEM L. KOCH M.F QURESHI	MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA AM PALA, GA
Remarks: [NEXT DATE:- 16.12.2025]				
180)	WP(C)/415/2025	BISWELL MUKHIM VS. THE CHIEF EXECUTIVE MEMBER, KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 4 ORS.	M. MARAK W. DKHAR S. MYLLIEM K.V. KHARLYNGDOH W. BYNNUD L. SYIEM	TT DIENGDOH, SR. ADV B DIENGDOH MRS. NG SHYLLA F KHARSYIEMIONG CCT SANGMA JK PARIAT
With	MC(WPC)/255/2025	BISWELL MUKHIM VS. THE CHIEF EXECUTIVE MEMBER, KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 4 ORS.	M. MARAK W. DKHAR S. MYLLIEM K.V. KHARLYNGDOH W. BYNNUD L. SYIEM	F KHARSYIEMIONG B DIENGDOH MRS. NG SHYLLA
Remarks: [NEXT DATE:- 11.12.2025]				
181)	WP(C)/417/2025	DONLANG SOHKHLET VS. STATE OF MEGHALAYA AND 5 ORS.	E. LALOO B. KHARKONGOR V NONGKHLAW D. NONGKHLAW W. LALOO E.B. PASSAH	N.G. SHYLLA, SR. GA MEGHALAYA I. LYNOWA
Remarks: [NEXT DATE:- 08.12.2025]				
182)	WP(C)/418/2025	NACHWAHI CHALLAM VS. STATE OF MEGHALAYA AND 2 ORS.	A.S. SIDDIQUI, SR. ADV. D. HYNNEWTA C. RAPSANG A. KHARMYNDAL M.K. SAH	N.G. SHYLLA, SR. GA MEGHALAYA A. KHARWANLANG, ADDL. SR. GA S. KH. NONGRUM A. KHARWANLANG

With	MC(WPC)/262/2025	NACHWAHI CHALLAM VS. STATE OF MEGHALAYA AND 2 ORS.	A.S. SIDDIQUI, SR. ADV. D. HYNNIEWTA C. RAPSANG A. KHARMYNDAI M.K. SAH	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 03.12.2025]

183)	WP(C)/419/2025	MOSLEMA BIBI VS. STATE OF MEGHALAYA AND 5 ORS.	CH. THOMLUI L.N. ARENGH M.R. MARAK S.A. SHEIKH	N.G. SHYLLA, SR. GA MEGHALAYA JN RYNJAH S LALOO S KH NONGRUM AH KHARWANLANG, ADDL. SR. GA
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Remarks: [NEXT DATE:- 03.12.2025]

184)	WP(C)/420/2025	BERINA R. MARAK VS. THE STATE OF MEGHALAYA AND 3 ORS.	C.M. SANGMA T.G. MOMIN G.CH. MARAK N.M. MANSURI	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA I LYGWA Z E NONGKYNRIH
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Remarks: [NEXT DATE:- 04.12.2025]

185)	WP(C)/421/2025	SENGGAN SHIRA VS. THE STATE OF MEGHALAYA AND 3 ORS.	C.M. SANGMA T.G. MOMIN G.CH. MARAK N.M. MANSURI	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA I LYGWA Z E NONGKYNRIH
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Remarks: ALONGWITH WP(C) NO. 420 OF 2025 [PENDING] [NEXT DATE:- 04.12.2025]

186)	WP(C)/423/2025	PANORA LYGDOH VS. THE STATE OF MEGHALAYA AND 6 ORS.	N. SANGMA L. PHANJOM N. SYNGKON	N.G. SHYLLA, SR. GA MEGHALAYA J THABAH JK PARIAT M NONGRANG KS KHARSHIING D NONGSIEJ S NONGBRI M MARWEIN PV KHARMAWSHUN M KHARJANA MR. CH MAWLONG MR H ABRAHAM G.A. MEGHALAYA
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With	MC(WPC)/263/2025	PANORA LYGDOH VS. THE STATE OF MEGHALAYA AND 6 ORS.	N. SANGMA L. PHANJOM N. SYNGKON	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 03.12.2025]

187)	WP(C)/426/2025	METJI CH. MARAK VS. THE GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 5 ORS.	T.K. SANGMA D.D. SANGMA S. PAUL M.U. AHMED S SEN	E DKHAR S DEY SC GHADC
Remarks: [NEXT DATE:- 11.12.2025]				
188)	WP(C)/427/2025	RAKESH CHOPRA VS. UNION OF INDIA AND 6 ORS.	MS MALSOM S KATHURIA S MEHROTRA P. KANSAL R. PAUL P. VYAS A. TRIPATHI R. SETHI M. SURONG N.K. GUPTA	DR. N. MOZIKA, DSG M MYRCHIANG
With	MC(WPC)/265/2025	RAKESH CHOPRA VS. UNION OF INDIA AND 6 ORS.	MS MALSOM S KATHURIA S MEHROTRA P. KANSAL R. PAUL P. VYAS A. TRIPATHI R. SETHI M. SURONG N.K. GUPTA	DR. N. MOZIKA, DSG
Remarks: [NEXT DATE:- 04.12.2025]				
189)	WP(C)/438/2025	PORWIN KARI CHALLAM VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO S. SYIEM T. SUTNGA I. SUMER A.R. PASSAH M.L. NONGPIUR	T YANGI B, AAG MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA OAI BANG, GA AM PALA, GA ZE NONGKYNRIH, GA S SHYAM, GA JN RYNJAH, GA AS DEY, GA KP BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA S BHATTACHARJEE GA MEGHALAYA S LALOO, GA AH KHARWANLANG, ADDL. SR. GA
Remarks: [PART HEARD] [NEXT DATE:- 03.12.2025]				

190)	WP(C)/439/2025	KYRMENSKHEM KHONGSHEI VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO S. SYIEM T. SUTNGA I. SUMER A.R. PASSAH M.L. NONGPIUR	MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA AM PALA, GA ZE NONGKYNRIH, GA S SHYAM, GA JN RYNJAH, GA AS DEY, GA KP BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA S BHATTACHARJEE GA MEGHALAYA S LALOO, GA AH KHARWANLANG, ADDL. SR. GA
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

191)	WP(C)/440/2025	BISOLLINA SANGMA VS. THE STATE OF MEGHALAYA AND 3 ORS.	J.T. SANGMA G.CH MARAK P.T. SANGMA	N.G. SHYLLA, SR. GA MEGHALAYA MS. OAI BANG
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Remarks: [NEXT DATE:- 08.12.2025]

192)	WP(C)/441/2025	SANTEMAN MAWNAI AND 3 ORS. VS. THE DORBAR SHNONG, LAD PNAR THYMMAI AND 4 ORS.	M.D. MARAK D. BYNNUD W. DKHAR W. BYNNUD L. SYIEM	N.G. SHYLLA, SR. GA MEGHALAYA MS. K.H.L. MYRDON, LEGAL AID COUNSEL S. LALOO, GA S. KH. NONGRUM, GA J.N. RYNJAH, GA
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Remarks: [NEXT DATE:- 17.12.2025]

193)	WP(C)/443/2025	JC-356629 W SUBEDAR (CIPHER) RAJIB KUMAR SARKAR VS. THE UNION OF INDIA AND 5 ORS.	B. DEB P. KHARMAWASHUN	DR. N. MOZIKA, DSG M MYRCHIANG
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Remarks: [NEXT DATE:- 04.12.2025]

194)	WP(C)/444/2025	KWENLIN SUN VS. THE KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 4 ORS.	S. DHAR H. NONGPLUH E DKHAR SG MARPNA S. DEB S. DEY	JK PARIAT
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With MC(WPC)/271/2025 KWENLIN SUN S. DHAR
VS. H. NONGPLUH
 THE KHASI HILLS E DKHAR
 AUTONOMOUS SG MARPNA
 DISTRICT COUNCIL S. DEB
 AND 4 ORS. S. DEY

Remarks: [NEXT DATE:- 15.12.2025]

195) WP(C)/445/2025 TEIBOR DR. N. MOZIKA, SR. N.G. SHYLLA, SR. GA
 NONGKYNRIH ADV. MEGHALAYA
VS. A. KSOO S KH NONGRUM, GA
 STATE OF T. SUTNGA AH KHARWANLANG,
 MEGHALAYA AND 3 S. SYIEM ADDL. SR. GA
 ORS. I. SUMER
 A. PASSAH
 M.L. NONGPIUR

Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

196) WP(C)/446/2025 ARILLA N. MARAK DR. N. MOZIKA, SR. MR. A KUMAR, AG
VS. ADV. T YANGI B, AAG
 STATE OF A. KSOO N.G. SHYLLA, SR. GA
 MEGHALAYA AND 3 T. SUTNGA MEGHALAYA
 ORS. S. SYIEM I LYNGWA
 I. SUMER R COLNEY
 A. PASSAH A M PALA
 M.L. NONGPIUR S LALOO
 Z E NONGKYNRIH
 S SHYAM
 J N RYNJAH
 A S DEY
 KP BHATTACHARJEE
 GA MEGHALAYA
 MR H ABRAHAM G.A.
 MEGHALAYA
 S BHATTACHARJEE
 GA MEGHALAYA
 AH KHARWANLANG,
 ADDL. SR. GA

Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

197)	WP(C)/447/2025	RITA RABHA VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO T. SUTNGA S. SYIEM I. SUMER A. PASSAH M.L. NONGPIUR	MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA MS. OAI BANG I LYNNGWA R COLNEY A M PALA S LALOO Z E NONGKYNRIH S SHYAM J N RYNJAH A S DEY KP BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA S BHATTACHARJEE GA MEGHALAYA AH KHARWANLANG, ADDL. SR. GA
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

198)	WP(C)/448/2025	LEPSTONE K. SANGMA VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO T. SUTNGA S. SYIEM I. SUMER A. PASSAH M.L. NONGPIUR	T YANGI B, AAG MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA MS. OAI BANG I LYNNGWA R COLNEY A M PALA S LALOO Z E NONGKYNRIH S SHYAM J N RYNJAH A S DEY KP BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA S BHATTACHARJEE GA MEGHALAYA AH KHARWANLANG, ADDL. SR. GA
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

199)	WP(C)/449/2025	AISHA R. MARAK VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO T. SUTNGA S. SYIEM I. SUMER A. PASSAH M.L. NONGPIUR	MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA A M PALA S LALOO Z E NONGKYNRIH S SHYAM J N RYNJAH A S DEY KP BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA S BHATTACHARJEE GA MEGHALAYA AH KHARWANLANG, ADDL. SR. GA
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

200)	WP(C)/450/2025	KITBOKLANG LYNGDOH VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO T. SUTNGA S. SYIEM I. SUMER A. PASSAH M.L. NONGPIUR	N.G. SHYLLA, SR. GA MEGHALAYA O.A.I. BANG, GA I. LYNGWA, GA T. YANGI.B, AAG A.M. PALA, GA S. LALOO, GA Z.E. NONGKYNRIH, GA S. SHYAM, GA J.N. RYNJAH, GA A.S. DEY, GA K.P. BHATTACHARJEE, GA H. ABRAHAM, GA S. BHATTACHARJEE, GA A. KUMAR, AG S. KH. NONGRUM, GA A. H. LHARWANLANG, ADDL. SR. GA
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Remarks: ALONGWITH WP(C)No. 438 of 2025 [PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

201)	WP(C)/451/2025	RITIBIL DKHAR VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A KSOO T. SUTNGA S. SYIEM I. SUMER A PASSAH M.L. NONGPIUR	N.G. SHYLLA, SR. GA MEGHALAYA AH KHARWANLANG, ADDL. SR. GA AH KHARWANLANG, ADDL. SR. GA
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

202)	WP(C)/452/2025	HAMJHAN LAPASAM VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A KSOO T. SUTNGA S. SYIEM I. SUMER A. PASSAH M.L. NONGPIUR	N.G. SHYLLA, SR. GA MEGHALAYA O.A.I. BANG, GA I. LYNNGWA, GA T. YANGI.B, AAG A.M. PALA, GA S. LALOO, GA Z.E. NONGKYNRIH, GA S. SHYAM, GA J.N. RYNJAH, GA A.S. DEY, GA K.P. BHATTACHARJEE, GA H. ABRAHAM, GA S. BHATTACHARJEE, GA A. KUMAR, AG S. KH. NONGRUM, GA A.H. KHARWANLANG, ADDL. SR. GA
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Remarks: ALONGWITH WP(C)No. 438 of 2025 [PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

203)	WP(C)/453/2025	PARIKHIT CHERENGA VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO T. SUTNGA S. SYIEM I. SUMER A. PASSAH M.L. NONGPIUR	MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA MS. OAI BANG I LYNNGWA R COLNEY T YANGI B, AAG A M PALA S LALOO Z E NONGKYNRIH S SHYAM J N RYNJAH A S DEY KP BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA S BHATTACHARJEE GA MEGHALAYA AH KHARWANLANG, ADDL. SR. GA
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

204)	WP(C)/454/2025	JITESH G MOMIN VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO T. SUTNGA S. SYIEM I. SUMER A. PASSAH M.L. NONGPIUR	T YANGI B, AAG MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA I LYNGWA MS. OAI BANG R COLNEY A M PALA S LALOO Z E NONGKYNRIH S SHYAM JN RYNJAH A S DEY KP BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA S BHATTACHARJEE GA MEGHALAYA AH KHARWANLANG, ADDL. SR. GA
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

205)	WP(C)/455/2025	SWAPAN HAJONG VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A KSOO T. SUTNGA S. SYIEM I. SUMER A. PASSAH M.L. NONGPIUR	N.G. SHYLLA, SR. GA MEGHALAYA S KH NONGRUM, GA AH KHARWANLANG, ADDL. SR. GA
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

206)	WP(C)/456/2025	LUCKYBIRTH S. MARAK VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO T. SUTNGA S. SYIEM I. SUMER A. PASSAH M.L. NONGPIUR	N.G. SHYLLA, SR. GA MEGHALAYA O.A.I. BANG, GA I. LYNNGWA, GA T. YANGI.B, AAG A.M. PALA, GA S. LALOO, GA Z.E. NONGKYNRIH, GA S. SHYAM ,GA J. N. RYNJAH, GA A.S. DEY, GA K.P. BHATTACHARJEE, GA H. ABRAHAM, GA S. BHATTACHARJEE, GA A. KUMAR, AG S. KH. NONGRUM, GA A.H. KHARWANLANG, ADDL. SR. GA
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Remarks: ALONGWITH WP(C)No. 438 of 2025 [PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

207)	WP(C)/457/2025	MOSTAFIZUR RAHMAN VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO T. SUTNGA S. SYIEM I. SUMER A. PASSAH M.L. NONGPIUR	T YANGI B, AAG MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA MS. OAI BANG I LYNNGWA R COLNEY A M PALA S LALOO Z E NONGKYNRIH S SHYAM JN RYNJAH A S DEY KP BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA S BHATTACHARJEE GA MEGHALAYA AH KHARWANLANG, ADDL. SR. GA
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

208)	WP(C)/458/2025	ARKINI SUMER VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO T. SUTNGA S. SYIEM I. SUMER A. PASSAH M.L. NONGPIUR	N.G. SHYLLA, SR. GA MEGHALAYA O.A.I. BANG, GA I. LYNGWA, GA T. YANGI.B, AAG A.M. PALA, GA S. LALOO, GA Z.E. NONGKYNRIH, GA S. SHYAM, GA J.N. RYNJAH, GA A.S. DEY, GA K.P. BHATTACHARJEE, GA H. ABRAHAM, GA S. BHATTACHARJEE, GA A. KUMAR, AG S. KH. NONGRUM, GA A. H. KHARWANLANG, ADDL.SR.GA
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Remarks: ALONGWITH WP(C) No.438 of 2025 [PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

209)	WP(C)/459/2025	HEMSLEY JONES NONGREM VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO T. SUTNGA S. SYIEM I. SUMER A. PASSAH M.L. NONGPIUR	N.G. SHYLLA, SR. GA MEGHALAYA S KH NONGRUM, GA AH KHARWANLANG, ADDL. SR. GA
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

210)	WP(C)/460/2025	PENCHIBAL G. MOMIN VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO T. SUTNGA S. SYIEM I. SUMER A. PASSAH M.L. NONGPIUR	T YANGI B, AAG MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA MS. OAI BANG I LYNGWA R COLNEY A M PALA S LALOO Z E NONGKYNRIH S SHYAM JN RYNJAH A S DEY KP BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA S BHATTACHARJEE GA MEGHALAYA AH KHARWANLANG, ADDL. SR. GA
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

211)	WP(C)/461/2025	MD. ERSHAD HUSSAIN VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO T. SUTNGA S. SYIEM I. SUMER A. PASSAH M.L NONGPIUR	T YANGI B, AAG MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA MS. OAI BANG I LYNGWA R COLNEY A M PALA S LALOO Z E NONGKYNRIH S SHYAM JN RYNJAH A S DEY KP BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA S BHATTACHARJEE GA MEGHALAYA AH KHARWANLANG, ADDL. SR. GA
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

212)	WP(C)/462/2025	SENGMATUNISHA K. MARAK VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO T. SUTNGA S. SYIEM I. SUMER A. PASSAH M.L. NONGPIUR	MR. A KUMAR, AG T YANGI B, AAG N.G. SHYLLA, SR. GA MEGHALAYA MS. OAI BANG I LYNGWA R COLNEY
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

213)	WP(C)/463/2025	DEISHISHA RYNJAH VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO T. SUTNGA S. SYIEM I. SUMER A. PASSAH M.L. NONGPIUR	N.G. SHYLLA, SR. GA MEGHALAYA S KH NONGRUM, GA AH KHARWANLANG, ADDL. SR. GA
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

214)	WP(C)/466/2025	DR. AHMAD DANISH REHAN VS. STATE OF MEGHALAYA AND 5 ORS.	A. SINGH G.C. MARBOH F. LANGBNANG R.KHARSHIING K.CH. GAUTAM	SP MAHANTA, SR. ADV N.G. SHYLLA, SR. GA MEGHALAYA LM SANGMA M LYNGDOH D DKHAR LDN THANGKHIEW S SHYAM, GA KP BHATTACHARJEE GA MEGHALAYA
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Remarks: [NEXT DATE:- 11.12.2025]

215)	WP(C)/469/2025	STANISH A. SANGMA AND 30 ORS. VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A.R PASSAH A. KSOO M. MYRCHAING T. SUTNGA M.L. NONGPIUR	T YANGI B, AAG MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA MS. OAI BANG I LYNGWA R COLNEY A M PALA S LALOO Z E NONGKYNRIH S SHYAM JN RYNJAH A S DEY KP BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA S BHATTACHARJEE GA MEGHALAYA AH KHARWANLANG, ADDL. SR. GA A.S DEY, GA
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

216)	WP(C)/470/2025	MARSHALL BIAM VS. THE ADMINISTRATIVE HEAD/JUDICIAL TESHKAR AND 2 ORS.	F.L. DKHAR R. KHARKRANG K. LANGSTANG J. SHYLLA	S. LALOO, GA S.SEN ,GA A. KUMAR, AG D.D. SANGMA S. PAUL R. DKHAR I.S. KHARUMNUID M.U. AHMED S. SEN
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With	MC(WPC)/275/2025	MARSHALL BIAM VS. THE ADMINISTRATIVE HEAD/JUDICIAL TESHKAR AND 2 ORS.	F.L. DKHAR R. KHARKRANG K. LANGSTANG J. SHYLLA	
Remarks: [NEXT DATE:- 05.12.2025]				
217)	WP(C)/471/2025	SIMMITH CH. MOMIN VS. THE STATE OF MEGHALAYA AND 5 ORS.	J.T. SANGMA G.CH MARAK P.T. SANGMA	N.G. SHYLLA, SR. GA MEGHALAYA S KH NONGRUM
Remarks: [NEXT DATE:- 02.12.2025]				
218)	WP(C)/472/2025	ARMC-6000220P DY COMDT JYOTI MOTIRAM GULVE VS. THE UNION OF INDIA AND 2 ORS.	P. YADAV H. YADAV A. SYNREM S.D. UPADHAYA	DR. N. MOZIKA, DSG M MYRCHIANG
Remarks: [NEXT DATE:- 08.12.2025]				
219)	WP(C)/473/2025	TEILYNTI LYNDOH VS. STATE OF MEGHALAYA AND 11 ORS.	E. BLAH S SEN	DR. N. MOZIKA, DSG MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA M MYRCHIANG EB PASSAH ER CHYNE, GA K. KHARMAWPHLANG S. PANDEY
Remarks: [NEXT DATE:- 03.12.2025]				
220)	WP(C)/474/2025	ELEVEN STAR MYRCHIANG AND 4 ORS. VS. THE STATE OF MEGHALAYA AND 3 ORS.	K PAUL, SR. ADV. S. KHATUN B. SNAITANG S. KHYRIEM K. DECRUSE S. CHANDA B. KHARWANLANG R. DUTTA S. THAPA	N.G. SHYLLA, SR. GA MEGHALAYA AM PALA, GA I LYNOWA, GA
Remarks: [NEXT DATE:- 01.12.2025]				

221) WP(C)/475/2025 AKLISHWAR KUMAR YADAV AND ANR. **VS.** THE STATE OF MEGHALAYA AND ANR. K PAUL, SR. ADV. S. KHAN S. KHYRIEM B. SNAITANG S. CHANDA B. KHARWANLANG R. DUTTA S. THAPA N.G. SHYLLA, SR. GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA

Remarks: [NEXT DATE:- 17.12.2025]

222) WP(C)/476/2025 BRINGWELL NONGSPUNG **VS.** STATE OF MEGHALAYA AND 3 ORS. DR. N. MOZIKA, SR. ADV. A. KSOO T. SUTNGA M.L NONGPIUR MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA I LYNNGWA, GA AH KHARWANLANG, ADDL. SR. GA

Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

223) WP(C)/477/2025 ERIC WILLIAMSON NONGKYNRIH AND 5 ORS. **VS.** STATE OF MEGHALAYA AND 3 ORS. DR. N. MOZIKA, SR. ADV. A KSOO T. SUTNGA M.L. NONGPIUR MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA I LYNNGWA, GA AH KHARWANLANG, ADDL. SR. GA

Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

224) WP(C)/478/2025 ARBORLANG WANNIANG **VS.** STATE OF MEGHALAYA AND 3 ORS. DR. N. MOZIKA, SR. ADV. A. KSOO S. SYIEM I. SUMER A.R. PASSAH T SUTNGA M.L NONGPIUR N.G. SHYLLA, SR. GA MEGHALAYA O.A.I. BANG, GA T. YANGI. B. AAG A.M. PALA, GA S. LALOO, GA Z.E. NONGKYNRIH, GA S. SHYAM, GA J.N. RYNJAH, GA A.S. DEY, GA K.P. BHATTACHARJEE, GA H. ABRAHAM, GA S. BHATTACHARJEE, GA I. LYNNGWA, GA A. KHARWANLANG, ADDL. SR. GA A. KUMAR, AG

Remarks: ALONGWITH WP(C)No. 438 of 2025 [PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

225)	WP(C)/479/2025	WANPHREN PYNGROPE VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO S. SYIEM I. SUMER A.R. PASSAH T SUTNGA M.L NONGPIUR	MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA I LYNGWA, GA AH KHARWANLANG, ADDL. SR. GA
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

226)	WP(C)/480/2025	BALDWIN BHABOK MAWROH VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO S. SYIEM I. SUMER A.R. PASSAH T SUTNGA M.L NONGPIUR	MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA I LYNGWA, GA AH KHARWANLANG, ADDL. SR. GA
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

227)	WP(C)/481/2025	ANTHONY KAMAR VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO S. SYIEM I. SUMER A.R. PASSAH T SUTNGA M.L NONGPIUR	MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA I LYNGWA, GA AH KHARWANLANG, ADDL. SR. GA
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

228)	WP(C)/482/2025	CHRISTINA RITSHONG VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO S. SYIEM I. SUMER A.R. PASSAH T SUTNGA M.L NONGPIUR	MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA I LYNGWA, GA AH KHARWANLANG, ADDL. SR. GA
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

229)	WP(C)/483/2025	IADALIN KURBAH AND 6 ORS. VS. THE STATE OF MEGHALAYA AND 5 ORS.	N. UPADHYAY L. MAJAW P. GHOSH S.A MAJAW N.M KHARSHEMLANG S. PANDEY	MR. A KUMAR, AG T YANGI B, AAG N.G. SHYLLA, SR. GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA AS DEY, GA S LALOO, GA JN RYNJAH, GA AH KHARWANLANG, ADDL. SR. GA
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

230)	WP(C)/484/2025	MARY C.L. SHYLLAI AND 37 ORS. VS. THE STATE OF MEGHALAYA AND 5 ORS.	G. CHETTRI P. GHOSH S.A. MAJAW N.M. KHARSHEMLANG S. PANDEY	T YANGI B, AAG N.G. SHYLLA, SR. GA MEGHALAYA S LALOO, GA JN RYNJAH, GA AH KHARWANLANG, ADDL. SR. GA
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

231)	WP(C)/486/2025	THOMAS BORWAN VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO S. SYIEM I. SUMER A.R. PASSAH T SUTNGA M.L NONGPIUR	MR. A KUMAR, AG MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA JN RYNJAH, GA AS DEY, GA KP BHATTACHARJEE GA MEGHALAYA AH KHARWANLANG, ADDL. SR. GA AM PALA, GA S LALOO, GA ZE NONGKYNRIH, GA S SHYAM, GA MR H ABRAHAM G.A. MEGHALAYA S BHATTACHARJEE GA MEGHALAYA
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

232)	WP(C)/487/2025	DEOVALENTINE MYRCHIANG VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO S. SYIEM I. SUMER A.R. PASSAH T SUTNGA M.L NONGPIUR	N.G. SHYLLA, SR. GA MEGHALAYA O.A.I. BANG, GA I. LYNNGWA, GA T. YANGI.B, AAG J.N. RYNJAH, GA A.S. DEY, GA K.P. BHATTACHARJEE, GA A. KHARWANLANG, ADDL. SR. GA A.M. PALA, GA S. LALOO, GA Z.E. NONGKYNRIH, GA S. SHYAM, GA H. ABRAHAM, GA S. BHATTACHARJEE, GA N.D. CHULLAI, AAG A. KUMAR, AG
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

233)	WP(C)/488/2025	COMMONSING NONGLAMIN VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO S. SYIEM I. SUMER A.R. PASSAH T SUTNGA M.L NONGPIUR	N.G. SHYLLA, SR. GA MEGHALAYA O.A.I. BANG, GA I. LYNGWA, GA T. YANGI.B, AAG J.N. RYNJAH, GA A.S. DEY, GA K.P. BHATTACHARJEE, GA A. KHARWANLANG, ADDL. SR. GA A.M. PALA, GA S. LALOO, GA Z.E. NONGKYNRIH, GA S. SHYAM, GA H. ABRAHAM, GA S. BHATTACHARJEE, GA N.D. CHULLAI, AAG A. KUMAR, AG
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

234)	WP(C)/489/2025	WILLIAM THAM VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO S. SYIEM I. SUMER A.R. PASSAH T SUTNGA M.L NONGPIUR	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

235)	WP(C)/490/2025	FRANKYSON R. NONGPIUR VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO S. SYIEM I. SUMER A.R. PASSAH T SUTNGA M.L NONGPIUR	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

236)	WP(C)/491/2025	ESTAR RYNTATHIANG VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO S. SYIEM I. SUMER A.R. PASSAH T SUTNGA M.L NONGPIUR	N.G. SHYLLA, SR. GA MEGHALAYA O.A.I. BANG, GA I. LYNGWA, GA T. YANGI.B,AAG A.S. DEY, GA K.P. BHATTACHARJEE, GA J.N. RYNJAH, GA A. KHARWANLANG, ADDL. SR. GA A.M. PALA, GA S. LALOO, GA Z.E. NONGKYNRIH, GA S. SHYAM, GA H. ABRAHAM, GA S. BHATTACHARJEE, GA N.D. CHULLAI, AAG A. KUMAR, AG
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

237)	WP(C)/492/2025	PAWBOR LYNGDOH VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO S. SYIEM I. SUMER A.R. PASSAH T SUTNGA M.L NONGPIUR	N.G. SHYLLA
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

238)	WP(C)/493/2025	DENIMY MARAK VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO S. SYIEM I. SUMER A.R. PASSAH T SUTNGA M.L NONGPIUR	T YANGI B, AAG MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA MS. OAI BANG I LYNGWA R COLNEY A M PALA S LALOO Z E NONGKYNRIH S SHYAM JN RYNJAH A S DEY KP BHATTACHARJEE GA MEGHALAYA MR. H ABRAHAM S BHATTACHARJEE GA MEGHALAYA AH KHARWANLANG, ADDL. SR. GA
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

239)	WP(C)/494/2025	DONBOKLANG LAWRINIANG VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO S. SYIEM I. SUMER A.R. PASSAH T SUTNGA M.L NONGPIUR	N.G. SHYLLA, SR. GA MEGHALAYA O.A.I. BANG, GA I. LYNGWA, GA T. YANGI.B, AAG J. N. RYNJAH, GA A.S. DEY, GA K.P. BHATTACHARJEE, GA A. KHARWANLANG, ADDL. SR. GA A.M. PALA, GA S. LALOO, GA Z.E. NONGKYNRIH, GA S. SHYAM, GA H. ABRAHAM, GA S. BHATTACHARJEE, GA N.D. CHULLAI, AAG A. KUMAR, AG
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

240)	WP(C)/495/2025	HEIMONLANG I LYNGDOH VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO S. SYIEM I. SUMER A.R. PASSAH T SUTNGA M.L NONGPIUR	N.G. SHYLLA, SR. GA MEGHALAYA O.A.I. BANG, GA T. YANGI.B, AAG A.S. DEY, GA K.P. BHATTACHARJEE, GA J.N. RYNJAH, GA A. KHARWNLANG, ADDL. SR. GA A.M. PALA, GA S. LALOO, GA Z.E. NONGKYNRIH,GA S. SHYAM, GA H. ABRAHAM, GA S. BHATTACHARJEE, GA N.D. CHULLAI, AAG A. KUMAR, AG
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

241)	WP(C)/496/2025	IADASHISHA MIHSIL VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO S. SYIEM I. SUMER A.R. PASSAH T SUTNGA M.L NONGPIUR	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

242) WP(C)/497/2025 PLIELYNTI NONGSIEJ DR. N. MOZIKA, SR. N.G. SHYLLA, SR. GA
VS. ADV. MEGHALAYA
STATE OF A. KSOO O.A.I. BANG, GA
MEGHALAYA AND 3 S. SYIEM I. LYNGWA, GA
ORS. I. SUMER T. YANGI.B, AAG
A.R. PASSAH J.N. RYNJAH, GA
T SUTNGA A.S. DEY, GA
M.L NONGPIUR K.P.
BHATTACHARJEE, GA
A. KHARWANLANG,
ADDL. SR. GA
A.M. PALA, GA
S. LALOO, GA
Z.E. NONGKYNRIH,
GA
S. SHYAM, GA
H. ABRAHAM, GA
S. BHATTACHARJEE,
GA
N.D. CHULLAI, AAG
A. KUMAR, AG

Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

243) WP(C)/498/2025 MANDALIN DR. N. MOZIKA, SR. N.G. SHYLLA, SR. GA
KHARBANI ADV. MEGHALAYA
VS. A. KSOO
STATE OF S. SYIEM
MEGHALAYA AND 3 I. SUMER
ORS. A.R. PASSAH
T SUTNGA
M.L NONGPIUR

Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

244) WP(C)/499/2025 MAGRINA LYNGDOH DR. N. MOZIKA, SR. N.G. SHYLLA, SR. GA
VS. ADV. MEGHALAYA
STATE OF A. KSOO
MEGHALAYA AND 3 S. SYIEM
ORS. I. SUMER
A.R. PASSAH
T SUTNGA
M.L NONGPIUR

Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

245) WP(C)/500/2025 HABABIANG DR. N. MOZIKA, SR. N.G. SHYLLA, SR. GA
LYNGDOH ADV. MEGHALAYA
VS. A. KSOO
STATE OF S. SYIEM
MEGHALAYA AND 3 I. SUMER
ORS. A.R. PASSAH
T SUTNGA
M.L NONGPIUR

Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

246) WP(C)/501/2025 AMELSING PATHAW DR. N. MOZIKA, SR. N.G. SHYLLA, SR. GA
VS. ADV. MEGHALAYA
STATE OF A. KSOO
MEGHALAYA AND 3 S. SYIEM
ORS. I. SUMER
A.R. PASSAH
T SUTNGA
M.L NONGPIUR

Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

247) WP(C)/502/2025 GOYONI MARAK M.R. MARAK DR. N. MOZIKA, DSG
VS. L.N. ARENGH M MYRCHIANG
THE UNION OF S.A. SHEIKH
INDIA AND 3 ORS.

Remarks: [NEXT DATE:- 04.12.2025]

248) WP(C)/503/2025 SHANBOR JYRWA DR. N. MOZIKA, SR. N.G. SHYLLA, SR. GA
VS. ADV. MEGHALAYA
STATE OF A. KSOO
MEGHALAYA AND 3 T. SUTNGA
ORS. M.L NONGPIUR

Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

249) WP(C)/504/2025 PRESHA M. SANGMA DR. N. MOZIKA, SR. T YANGI B, AAG
VS. ADV. MR. A KUMAR, AG
STATE OF A. KSOO N.G. SHYLLA, SR. GA
MEGHALAYA AND 3 S. SYIEM MEGHALAYA
ORS. I. SUMER MS. OAI BANG
A.R. PASSAH I LYNNGWA
T SUTNGA R COLNEY
M.L NONGPIUR A M PALA
S LALOO
Z E NONGKYNRIH
S SHYAM
J N RYNJAH
A S DEY
MR. KP
BHATTACHARJEE
MR. H ABRAHAM
S BHATTACHARJEE
GA MEGHALAYA
AH KHARWANLANG,
ADDL. SR. GA

Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

250)	WP(C)/505/2025	ANJU CHALLAM VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO S. SYIEM I. SUMER A.R. PASSAH T SUTNGA M.L NONGPIUR	N.G. SHYLLA, SR. GA MEGHALAYA O.A.I. BANG, GA I. LYNNGWA, GA T. YANGI. B, AAG K.P. BHATTACHARJEE, GA A.S DEY, GA J.N. RYNJAH, GA A. KHARWANLANG, ADDL. SR. GA A.M. PALA, GA S. LALOO, GA Z.E. NONGKYNRIHM, GA S. SHYAM, GA H. ABRAHAM, GA S. BHATTACHARJEE, GA N.D. CHULLAI, AAG A. KUMAR, AG
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

251)	WP(C)/506/2025	CLARITY S. SANGMA VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO S. SYIEM I. SUMER A.R. PASSAH T SUTNGA M.L NONGPIUR	T YANGI B, AAG MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA MS. OAI BANG I LYNNGWA R COLNEY J THABAH, GA A M PALA S LALOO Z E NONGKYNRIH S SHYAM J N RYNJAH A S DEY MR. KP BHATTACHARJEE MR. H ABRAHAM S BHATTACHARJEE GA MEGHALAYA AH KHARWANLANG, ADDL. SR. GA
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

252) WP(C)/507/2025 AINKI PHAWA DR. N. MOZIKA, SR. N.G. SHYLLA, SR. GA
VS. ADV. MEGHALAYA
STATE OF A. KSOO O.A.I. BANG, GA
MEGHALAYA AND 3 S. SYIEM I. LYNGWA, GA
ORS. I. SUMER T. YANGI.B, AAG
A.R. PASSAH A.S. DEY, GA
T SUTNGA J.N. RYNJAH, GA
M.L NONGPIUR K.P.
BHATTACHARJEE, GA
A. KHARWANLANG,
ADDL. SR. GA
A.M. PALA, GA
S. LALOO, GA
Z.E. NONGKYNRIH,
GA
S. SHYAM, GA
H. ABRAHAM, GA
S. BHATTACHARJEE,
GA
N.D. CHULLAI, AAG
A. KUMAR, AG

Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

253) WP(C)/508/2025 RAYMOND ALFRED DR. N. MOZIKA, SR. N.G. SHYLLA, SR. GA
K. WARJRI ADV. MEGHALAYA
VS. A. KSOO
STATE OF S. SYIEM
MEGHALAYA AND 3 I. SUMER
ORS. A.R. PASSAH
T SUTNGA
M.L NONGPIUR

Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

254) WP(C)/509/2025 KHRAWBORLANG DR. N. MOZIKA, SR. N.G. SHYLLA, SR. GA
KHARSYNTIEW ADV. MEGHALAYA
VS. A. KSOO
STATE OF S. SYIEM
MEGHALAYA AND 3 I. SUMER
ORS. A.R. PASSAH
T SUTNGA
M.L NONGPIUR

Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

255) WP(C)/510/2025 TERRY ANDREW DR. N. MOZIKA, SR. N.G. SHYLLA, SR. GA
MARBANIANG ADV. MEGHALAYA
VS. A. KSOO
STATE OF S. SYIEM
MEGHALAYA AND 3 I. SUMER
ORS. A.R. PASSAH
T SUTNGA
M.L NONGPIUR

Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

256) WP(C)/511/2025 BERNADINE SHAILIN DR. N. MOZIKA, SR. N.G. SHYLLA, SR. GA
 RANEE ADV. MEGHALAYA
VS. A. KSOO
 STATE OF S. SYIEM
 MEGHALAYA AND 3 I. SUMER
 ORS. A.R. PASSAH
 T SUTNGA
 M.L NONGPIUR

Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

257) WP(C)/512/2025 JERRY WILLIAM DR. N. MOZIKA, SR. N.G. SHYLLA, SR. GA
 RANEE ADV. MEGHALAYA
VS. A. KSOO
 STATE OF S. SYIEM
 MEGHALAYA AND 3 I. SUMER
 ORS. A.R. PASSAH
 T SUTNGA
 M.L NONGPIUR

Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

258) WP(C)/513/2025 MARKYRSHAN LAW DR. N. MOZIKA, SR. N.G. SHYLLA, SR. GA
VS. ADV. MEGHALAYA
 STATE OF A. KSOO O.A.I. BANG, GA
 MEGHALAYA AND 3 S. SYIEM I. LYNNGWA, GA
 ORS. I. SUMER T. YANGI.B, AAG
 A.R. PASSAH A. KHARWANLANG,
 T SUTNGA ADDL.SR.GA
 M.L NONGPIUR A.S. DEY, GA
 K.P.
 BHATTACHARJEE, GA
 A.M. PALA, GA
 S. LALOO, GA
 Z.E. NONGKYNRIH,
 GA
 S. SHYAM, GA
 H. ABRAHAM, GA
 S. BHATTACHARJEE,
 GA
 N.D. CHULLAI, AAG
 A. KUMAR, AG

Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

259) WP(C)/514/2025 CALMLYWELL DR. N. MOZIKA, SR. N.G. SHYLLA, SR. GA
 LYNNGDOH A. ADV. MEGHALAYA
 MAWPHLANG A. KSOO ER CHYNE
VS. S. SYIEM
 STATE OF I. SUMER
 MEGHALAYA AND 3 A.R. PASSAH
 ORS. T SUTNGA
 M.L NONGPIUR

Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

260)	WP(C)/515/2025	PHRANGSNGI SUNGOH VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO S. SYIEM I. SUMER A.R. PASSAH T SUTNGA M.L NONGPIUR	N.G. SHYLLA, SR. GA MEGHALAYA O.A.I. BANG, GA I. LYNNGWA, GA T. YANGI.B, AAG J.N. RYNJAH, GA A.S. DEY, GA K.P. BHATTACHARJEE, GA A. KAHRWANLANG, ADDL. SR. GA A.M. PALA, GA S. LALOO, GA Z.E. NONGKYNRIH, GA S. SHYAM, GA H. ABRAHAM, GA S. BHATTACHARJEE, GA N.D. CHULLAI, AAG A. KUMAR, AG
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

261)	WP(C)/516/2025	MELVIN DERICK SYIEMIONG VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO S. SYIEM I. SUMER A.R. PASSAH T SUTNGA M.L NONGPIUR	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

262)	WP(C)/517/2025	OLISHA RYNTATHIANG VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO S. SYIEM I. SUMER A.R. PASSAH T SUTNGA M.L NONGPIUR	N.G. SHYLLA, SR. GA MEGHALAYA O.A.I. BANG, GA I. LYNNGWA, GA T. YANGI.B, AAG K.P. BHATTACHARJEE, GA A.S. DEY, GA J.N. RYNJAH, GA A. KHARWANLANG, ADDL. SR. GA A.M. PALA, GA S. LALOO, GA Z.E. NONGKYNRIH, GA S. SHYAM, GA H. ABRAHAM, GA S. BHATTACHARJEE, GA N.D. CHULLAI, AAG A. KUMAR, AG
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

- 263) WP(C)/518/2025 STEVEN H. LYNGDOH AND 40 ORS. **VS.** THE STATE OF MEGHALAYA AND 4 ORS. T.M. MARAK G. CHETTRI P. GHOSH S.A MAJAW N.M. KHARSHEMLANG S. PANDEY N.G. SHYLLA, SR. GA MEGHALAYA S. SHYAM, GA O.A.I. BANG, GA I. LYNGWA, GA J.N. RYNJAH, GA R. COLNEY, GA K.P. BHATTACHARJEE, GA H. ABRAHAM, GA A.S. DEY, GA T. YANGI.B. AAG A. KUMAR, AG J THABAH, GA A.M. PALA, GA S. LALOO, GA A. KHARWANLANG, ADDL. SR. GA N.D. CHULLAI, AAG
- Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]
- 264) WP(C)/519/2025 HASSAIN ALI SARKER **VS.** THE STATE OF MEGHALAYA AND 3 ORS. I. HOQUE M. RAHMAN E. AHMED S.K. HASSAN N.G. SHYLLA, SR. GA MEGHALAYA S LALOO R COLNEY I LYNGWA
- Remarks: [NEXT DATE:- 11.12.2025]
- 265) WP(C)/520/2025 ABDUL WAHAB MIAH **VS.** THE STATE OF MEGHALAYA AND 3 ORS. I. HOQUE M. RAHMAN E. AHMED S.K. HASSAN N.G. SHYLLA, SR. GA MEGHALAYA S LALOO R COLNEY I LYNGWA
- Remarks: [NEXT DATE:- 11.12.2025]
- 266) WP(C)/521/2025 JOYNAL ABDIN **VS.** THE STATE OF MEGHALAYA AND 3 ORS. I. HOQUE M. RAHMAN E. AHMED S.K. HASSAN N.G. SHYLLA, SR. GA MEGHALAYA S LALOO R COLNEY I LYNGWA
- Remarks: [NEXT DATE:- 11.12.2025]
- 267) WP(C)/522/2025 RAHIM ALI **VS.** THE STATE OF MEGHALAYA AND 3 ORS. I. HOQUE M. RAHMAN E. AHMED S.K. HASSAN N.G. SHYLLA, SR. GA MEGHALAYA S LALOO R COLNEY I LYNGWA
- Remarks: [NEXT DATE:- 11.12.2025]
- 268) WP(C)/523/2025 TWILLIANCY K. BANI AND 3 ORS. **VS.** THE STATE OF MEGHALAYA AND 2 ORS. J.T. SANGMA G.CH. MARAK P.T. SANGMA N.G. SHYLLA, SR. GA MEGHALAYA Z.E. NONGKYNRIH, GA A.M. PALA, GA I. LYNGWA, GA
- Remarks: [NEXT DATE:- 10.12.2025]

269)	WP(C)/524/2025	SHAIRAMUNIE D. MARAK AND 9 ORS. VS. THE STATE OF MEGHALAYA AND 2 ORS.	J.T. SANGMA G.CH MARAK P.T. SANGMA	N.G. SHYLLA, SR. GA MEGHALAYA Z E NONGKYNRIH A M PALA I LYNOWA
Remarks: [NEXT DATE:- 10.12.2025]				
270)	WP(C)/525/2025	MANSRAM CH. MARAK AND 4 ORS. VS. THE STATE OF MEGHALAYA AND 2 ORS.	J.T. SANGMA G.CH. MARAK P.T. SANGMA	N.G. SHYLLA, SR. GA MEGHALAYA A M PALA Z E NONGKYNRIH I LYNOWA
Remarks: [NEXT DATE:- 10.12.2025]				
271)	WP(C)/526/2025	DANIEL MARAK AND 9 ORS. VS. THE STATE OF MEGHALAYA AND 2 ORS.	J.T SANGMA G.CH. MARAK P.T. SANGMA	N.G. SHYLLA, SR. GA MEGHALAYA A M PALA Z E NONGKYNRIH I LYNOWA
Remarks: [NEXT DATE:- 10.12.2025]				
272)	WP(C)/527/2025	PARGAN SANGMA AND 11 ORS. VS. THE STATE OF MEGHALAYA AND 2 ORS.	J.T. SANGMA G.CH MARAK P.T. SANGMA	N.G. SHYLLA, SR. GA MEGHALAYA A M PALA Z E NONGKYNRIH I LYNOWA
Remarks: [NEXT DATE:- 10.12.2025]				
273)	WP(C)/528/2025	SEBELLION MARAK AND 14 ORS. VS. THE STATE OF MEGHALAYA AND 2 ORS.	J.T. SANGMA G.CH. MARAK P.T. SANGMA	N.G. SHYLLA, SR. GA MEGHALAYA A M PALA Z E NONGKYNRIH I LYNOWA
Remarks: [NEXT DATE:- 10.12.2025]				
274)	WP(C)/532/2025	OVERWELL LYNGDOH VS. THE KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 5 ORS.	S. KHARKRANG K.S KHARSHIING	TT DIENGDOH, SR. ADV D DAW JK PARIAT
Remarks: [NEXT DATE:- 09.12.2025]				
275)	WP(C)/533/2025	ADORISHA TARIANG AND 28 ORS. VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO T. SUTNGA M.L. NONGPIUR	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA S LALOO, GA
Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]				

276)	WP(C)/534/2025	TYNGKAI BASHISHA DOHLING AND 3 ORS. VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. K. GURUNG R. FANCON M. MYRCHIANG A.R. PASSAH T. SUTNGA I. SUMER M.L. NONGPIUR	MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA S LALOO, GA AH KHARWANLANG, ADDL. SR. GA
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Remarks: [NEXT DATE:- 03.12.2025]

277)	WP(C)/535/2025	THE RAIJ NAMDONG AND ANR. VS. THE JAINTIA HILLS AUTONOMOUS DISTRICT COUNCIL AND 110 ORS.	K.S KYNJING, SR. ADV. D. BUAM C.M MARAK B. RAPSANG G. SYNGKREM Y SHYLLA A.D SYIEM D. CHADONG	DR. N. MOZIKA, SR. ADV. M.L. NONGPIUR P. NONGBRI
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Remarks: [NEXT DATE:- 09.12.2025]

278)	WP(C)/536/2025	THE RAIJ NAMDONG AND ANR. VS. THE JAINTIA HILLS AUTONOMOUS DISTRICT COUNCIL AND 5 ORS.	K.S KYNJING, SR. ADV. D. CHADONG C.M MARAK B. RAPSANG Y. SHYLLA G. SYNGKREM A.D SYIEM D. BUAM	DR. N. MOZIKA, SR. ADV. M.L. NONGPIUR P. NONGBRI
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Remarks: [NEXT DATE:- 09.12.2025]

279)	WP(C)/537/2025	JAMES PLIELAD LYGDOH AND 5 ORS. VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. M.L. NONGPIUR T. SUTNGA I. SUMER A. KSOO	N.G. SHYLLA, SR. GA MEGHALAYA O.A.I. BANG, GA I. LYGWA, GA T. YANGI.B, AAG A.M. PALA, GA Z.E. NONGKYNRIH, GA S. SHYAM, GA J.N. RYNJAH, GA A.S . DEY, GA K.P. BHATTACHARJEE, GA H. ABRAHAM, GA S. BHATTACHARJEE, GA A. KHARWANLANG, ADDL. SR. GA A. KUMAR, AG S. LALOO, GA N.D. CHULLAI, AAG
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

280)	WP(C)/539/2025	PROF. NIRMALENDU SAHA VS. NORTH-EASTERN HILL UNIVERSITY (NEHU) AND 2 ORS.	T.M. MARAK M.L. NONGPIUR P. GHOSH S.A MAJAW N.M. KHARSHEMLANG S. PANDEY	E BLAH S SEN
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Remarks: [NEXT DATE:- 01.12.2025]

281)	WP(C)/540/2025	MONOWARA BEGUM VS. STATE OF MEGHALAYA AND 9 ORS.	R.H. ALICE ML. TLAU	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA ER CHYNE M RAHMAN I HOQUE E AHMED SK HASSAN R COLNEY
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With	MC(WPC)/281/2025	MONOWARA BEGUM VS. STATE OF MEGHALAYA AND 9 ORS.	R.H. ALICE ML. TLAU	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 08.12.2025]

282)	WP(C)/541/2025	JASPERFIELD LYNDEM VS. STATE OF MEGHALAYA AND 4 ORS.	S. PANDEY M.L. NONGPIUR R. KHARKRANG	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

283)	WP(C)/542/2025	ALDEN ZENITH LYNGDOH NONGBRI AND 4 ORS. VS. STATE OF MEGHALAYA AND 4 ORS.	M.L. NONGPIUR S. PANDEY R. KHARKRANG	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

284)	WP(C)/543/2025	TALIKA D MARAK VS. STATE OF MEGHALAYA AND 4 ORS.	L.N. ARENGH M.R. MARAK S.A. SHEIKH	N.G. SHYLLA, SR. GA MEGHALAYA I. KONGWANG A. SYNREM S.D. UPADHYA B.K. DAS J.N. RYNJAH, GA T. YANGI. B, AAG
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Remarks: [NEXT DATE:- 04.12.2025]

285)	WP(C)/544/2025	PETER SILRAK R. MARAK VS. THE STATE OF MEGHALAYA AND 4 ORS.	G CH MARAK J.T. SANGMA P.T. SANGMA	MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA S SHJYAM MS. OAI BANG S LALOO I LYNOWA R COLNEY MR. KP BHATTACHARJEE MR. H ABRAHAM A S DEY A H KHARWANLANG, ADDL. SR. GA T YANGI B, AAG JN RYNJAH
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

286)	WP(C)/545/2025	AFRUZA BIBI VS. STATE OF MEGHALAYA AND 4 ORS.	I. HOQUE M. RAHMAN E. AHMED S.K. HASSAN	N.G. SHYLLA, SR. GA MEGHALAYA JN RYNJAH
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Remarks: [NEXT DATE:- 17.12.2025]

287)	WP(C)/546/2025	ARNOLD J. SANGMA VS. THE STATE OF MEGHALAYA AND 4 ORS.	J.T SANGMA G. CH MARAK P.T. SANGMA	T YANGI B, AAG MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA S SHYAM MS. OAI BANG AH KHARWANLANG, ADDL. SR. GA I LYNOWA MR. H ABRAHAM KP BHATTACHARJEE GA MEGHALAYA R COLNEY A S DEY S LALOO JN RYNJAH
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

288)	WP(C)/547/2025	CHECHONG CH. MARAK VS. THE STATE OF MEGHALAYA AND 4 ORS.	J.T. SANGMA G. CH MARAK P.T. SANGMA	T YANGI B, AAG MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA S SHYAM MS. OAI BANG I LYNOWA R COLNEY KP BHATTACHARJEE GA MEGHALAYA MR. H ABRAHAM A S DEY AH KHARWANLANG, ADDL. SR. GA S LALOO JN RYNJAH
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

289)	WP(C)/548/2025	ELIZABETH KHARNAIOR VS. THE STATE OF MEGHALAYA AND 6 ORS.	W.G.R. MIHSILL	N.G. SHYLLA, SR. GA MEGHALAYA A KHARSHIING AD SHARMA MR H ABRAHAM G.A. MEGHALAYA EB PASSAH K. KHARMAWPHLANG
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Remarks: [NEXT DATE:- 15.12.2025]

290)	WP(C)/549/2025	JAHANARA BEGUM VS. STATE OF MEGHALAYA AND 2 ORS.	G. PYNGROPE E.M. LAMARE R.K. SHAH N.I. CHOUDHURY	N.G. SHYLLA, SR. GA MEGHALAYA MS. OAI BANG AM PALA, GA
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Remarks: [NEXT DATE:- 03.12.2025]

291)	WP(C)/552/2025	PDIANGLANG NONGHULOO VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A KSOO S SYIEM I SUMER A.R PASSAH T. SUTNGA M.L NONGPIUR	N.G. SHYLLA, SR. GA MEGHALAYA S. SHYAM, GA O.A.I. BANG, GA I. LYNOWA, GA S. LALOO, GA J.N. RYNJAH, GA R. COLNEY, GA K.P. BHATTACHARJEE, GA H. ABRAHAM, GA A.S. DEY, GA T. YANGI.B, AAG Z.E. NONGKYNRIH, GA A. KHARWANLANG, ADDL. SR. GA T. YANGI. B, AAG A. KUMAR, AG
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Remarks: ALONGWITH WP(C)No. 438 of 2025 [PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

292)	WP(C)/553/2025	RITREKI DHAR VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO S. SYIEM I. SUMER A.R. PASSAH T. SUTNGA M.L. NONGPIUR	N.G. SHYLLA, SR. GA MEGHALAYA S. SHYAM, GA S. LALOO, GA J.N. RYNJAH, GA R. COLNEY, GA K.P. BHATTACHARJEE, GA H. ABRAHAM, GA A.S. DEY, GA O.A.I.BANG, GA I. LYNNGWA, GA T. YANGI.B, AAG Z.E. NONGKYNRIH, GA A. KHARWANLANG, ADDL. SR. GA A. KUMAR, AG
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Remarks: ALONGWITH WP(C)No. 438 of 2025 [PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

293)	WP(C)/554/2025	GITALINE D. SANGMA AND 110 ORS. VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO M. MYRCHIANG I. SUMER S. SYIEM T. SUTNGA M.L. NONGPIUR	T YANGI B, AAG MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA S SHYAM MS. OAI BANG S LALOO I LYNNGWA JN RYNJAH R COLNEY K P BHATTACHARJEE MR. H ABRAHAM AS DEY T YANGI B, AAG
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

294)	WP(C)/555/2025	CHESTERFIELD SUJA AND 8 ORS. VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A.R. PASSAH S. SYIEM M.L. NONGPIUR	T YANGI B, AAG MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA ZE NONGKYNRIH, GA S LALOO, GA AH KHARWANLANG, ADDL. SR. GA
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

295)	WP(C)/556/2025	WIDAKA LAKIANG AND 46 ORS. VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A KSOO M. MYRCHIANG T. SUTNGA M.L. NONGPIUR	N.G. SHYLLA, SR. GA MEGHALAYA S. SHYAM, GA O.A.I. BANG, GA I. LYNGWA, GA J.N. RYNJAH, GA R. COLNEY, GA K.P. BHATTACHARJEE, GA H. ABRAHAM, GA A.S. DEY, GA Z.E. NONGKYNRIH, GA S. LALOO, GA A. KHARWANLANG, ADDL. SR. GA T. YANGI. B, AAG A. KUMAR, AG
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

296)	WP(C)/557/2025	BIBISINA LYNGDOH NONGRANG AND 11 ORS. VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO M.L. NONGPIUR I. SUMER S. SYIEM	T YANGI B, AAG MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA OAI BANG, GA ZE NONGKYNRIH, GA S LALOO, GA AH KHARWANLANG, ADDL. SR. GA
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

297)	WP(C)/558/2025	MAX STEVEN SOHKHLET VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. M. MYRCHIANG T. SUTNGA S. SYIEM M.L. NONGPIUR	T YANGI B, AAG MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA ZE NONGKYNRIH, GA S LALOO, GA AH KHARWANLANG, ADDL. SR. GA
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

298)	WP(C)/559/2025	SANKIDAWAN LYNGDOH AND 59 ORS. VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, SR. ADV. I. SUMER A. KSOO T. SUTNGA S. SYIEM M.L. NONGPIUR M. MYRCHIANG	T YANGI B, AAG MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA ZE NONGKYNRIH, GA S LALOO, GA AH KHARWANLANG, ADDL. SR. GA
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

299)	WP(C)/561/2025	RAHEE INFRATECH LIMITED VS. THE STATE OF MEGHALAYA AND 2 ORS.	B KOMI A DKHAR P. SINGH S. HAZARIKA B. KAUSHIK P. YOBIN	N.G. SHYLLA, SR. GA MEGHALAYA S KH NONGRUM, GA
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Remarks: [NEXT DATE:- 09.12.2025]

300)	WP(C)/563/2025	DANCY DORA SYIEM VS. THE STATE OF MEGHALAYA AND 3 ORS.	K DEB Z. KHONGWIR H. MIAH	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA MS. OAI BANG ER CHYNE, GA
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Remarks: [NEXT DATE:- 03.12.2025]

301)	WP(C)/565/2025	RICHMOND MARK KENNETH SUN VS. THE STATE OF MEGHALAYA AND 3 ORS.	B. DEB P. KHARMAWASHUN	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

302)	WP(C)/566/2025	PROF. HARESAMUDRAM SRIKANTH VS. THE NORTH- EASTERN HILL UNIVERSITY AND 5 ORS.	B. DEB P. KHARMAWASHUN	S DEB E BLAH S SEN
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Remarks: [NEXT DATE:- 16.12.2025]

303)	WP(C)/567/2025	RICHARD JAMES WAHLANG VS. STATE OF MEGHALAYA AND 3 ORS.	A KSOO M. MYRCHIANG T SUTNGA I SUMER ML NONGPIUR	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

304)	WP(C)/568/2025	LARIBHA MARPNA AND 34 ORS. VS. STATE OF MEGHALAYA AND 3 ORS.	DR. N. MOZIKA, DSG A. KSOO S. SYIEM T. SUTNGA I. SUMER A.R. PASSAH ML NONGPIUR	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

305)	WP(C)/569/2025	JOHNFRIDAY LYNGKHOI AND 26 ORS. VS. STATE OF MEGHALAYA AND 5 ORS.	DR. N. MOZIKA, SR. ADV. A KSOO M. MYRCHIANG I. SUMER T. SUTNGA ML NONGPIUR	N.G. SHYLLA, SR. GA MEGHALAYA S. SHYAM ,GA O.A.I. BANG, GA S. LALOO, GA I. LYNGWA, GA J.N. RYNJAH, GA R. COLNEY, GA K.P. BHATTACHARJEE, GA H. ABRAHAM, GA A.S. DEY, GA A. KHARWANLANG, ADDL. SR. GA T. YANGI. B, AAG A. KUMAR, AG
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

306)	WP(C)/571/2025	SHAHJAHAN BADSHA VS. THE STATE OF MEGHALAYA AND 3 ORS.	I. HOQUE M. RAHMAN E. AHMED S.K. HASSAN	N.G. SHYLLA, SR. GA MEGHALAYA E R CHYNE
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Remarks: [NEXT DATE:- 01.12.2025]

307)	WP(C)/572/2025	PAIALANG KHONGNOH AND 3 ORS. VS. STATE OF MEGHALAYA AND 3 ORS.	S. PANDEY M.L. NONGPIUR R. KHARKRANG	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: ALONGWITH WP(C)No. 438 of 2025 [PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

308)	WP(C)/573/2025	WALLAMBIANG RANI AND ANR. VS. STATE OF MEGHALAYA AND 3 ORS.	A. KSOO M. MYRCHIANG T. SUTNGA I. SUMER ML NONGPIUR	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: ALONGWITH WP(C)No. 438 of 2025 [PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

309)	WP(C)/574/2025	REDSING MARBANIANG VS. STATE OF MEGHALAYA AND 2 ORS.	A.S. SIDDIQUI, SR. ADV. D. HYNNEWTA C. RAPSANG A. KHARMYNDAI M.K. SAH	T YANGI B, AAG N.G. SHYLLA, SR. GA MEGHALAYA ZE NONGKYNRIH, GA
With	MC(WPC)/287/2025	REDSING MARBANIANG VS. STATE OF MEGHALAYA AND 2 ORS.	A.S. SIDDIQUI, SR. ADV. D. HYNNEWTA C. RAPSANG A. KHARMYNDAI M.K. SAH	N.G. SHYLLA, SR. GA MEGHALAYA

Remarks: [NEXT DATE:- 05.12.2025]

310)	WP(C)/575/2025	DUTIFUL LYNGDOH MAWLIEH VS. STATE OF MEGHALAYA AND 4 ORS.	DR. N. MOZIKA, SR. ADV. T. SUTNGA A. KSOO M. MYRCHIANG R. FANCON K. GURUNG ML NONGPIUR	N.G. SHYLLA, SR. GA MEGHALAYA A.S. DEY, GA O.A.I. BANG, GA K.P. BHATTACHARJEE, GA S. LALOO, GA A. KHARWANLANG, ADDL.SR. GA T. YANGI.B, AAG A. KUMAR, AG
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

311)	WP(C)/576/2025	AIBANRISUK RYNTATHIANG VS. STATE OF MEGHALAYA AND 4 ORS.	DR. N. MOZIKA, SR. ADV. M.L. NONGPIUR T. SUTNGA A. KSOO M. MYRCHIANG R. FANCON K. GURUNG	N.G. SHYLLA, SR. GA MEGHALAYA A.S. DEY, GA O.A.I. BANG, GA K.P. BHATTACHARJEE, GA S. LALOO, GA A. KHARWANLANG, ADDL. SR. GA T. YANGI.B, AAG A. KUMAR, AG
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

312)	WP(C)/577/2025	FULLMOON MYRTHONG AND 35 ORS. VS. STATE OF MEGHALAYA AND 5 ORS.	DR. N. MOZIKA, SR. ADV. A KSOO M. MYRCHIANG T. SUTNGA I. SUMER ML NONGPIUR	N.G. SHYLLA, SR. GA MEGHALAYA A.S. DEY, GA O.A.I. BANG, GA K.P. BHATTACHARJEE, GA S. LALOO, GA A. KHARWANLANG, ADDL.SR, GA T. YANGI.B, AAG A. KUMAR, AG
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

313)	WP(C)/578/2025	MARY GRACE IAWPHNIAW VS. STATE OF MEGHALAYA AND 4 ORS.	DR. N. MOZIKA, SR. ADV. A. KSOO S. SYIEM I. SUMER T. SUTNGA ML NONGPIUR	N.G. SHYLLA, SR. GA MEGHALAYA A.S. DEY, GA O.A.I. BANG, GA K.P. BHATTACHARJEE, GA S. LALOO, GA A. KHARWANLANG, ADDL,SR. GA T. YANGI.B, AAG A. KUMAR, AG
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

314)	WP(C)/579/2025	BADAHUN JYRWA AND 8 ORS. VS. STATE OF MEGHALAYA AND 4 ORS.	DR. N. MOZIKA, SR. N.G. SHYLLA, SR. GA ADV. MEGHALAYA A. KSOO S. SYIEM I. SUMER T. SUTNGA ML NONGPIUR
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Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

315)	WP(C)/580/2025	JC-5440011 SUBEDAR VINOD KUMAR (HINDI TRANSLATOR) AND 24 ORS. VS. THE UNION OF INDIA AND 3 ORS.	S. MARPAN A TAHBILDER DR. N. MOZIKA, DSG C JALA
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Remarks: [NEXT DATE:- 05.12.2025]

316)	WP(C)/581/2025	ABDUL HAMID VS. THE MEGHALAYA TRANSPORT CORPORATION	A.S. SIDDIQUI, SR. S SEN, SC MTC ADV. D. HYNNIEWTA R. MARAK C. RAPSANG A. KHARMYNDAI M.K. SAH
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Remarks: ALONGWITH W.P(C)No.582 OF 2025[PENDING] [NEXT DATE:- 01.12.2025]

317)	WP(C)/582/2025	TYNGSHAIN LYNGDOH VS. THE MEGHALAYA TRANSPORT CORPORATION	A.S. SIDDIQUI, SR. S SEN, SC MTC ADV. D. HYNNIEWTA R. MARAK C. RAPSANG A. KHARMYNDAI M.K. SAH
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Remarks: ALONGWITH W.P(C)No.581 OF 2025[PENDING] [NEXT DATE:- 01.12.2025]

318)	WP(C)/583/2025	A.CHIK CONTRACTORS UNION OF DISTRICT WEST GARO HILLS TURA AND 7 ORS. VS. THE STATE OF MEGHALAYA AND 8 ORS.	G.CH. MARAK J.T. SANGMA P.T. SANGMA MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA ER CHYNE
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Remarks: [NEXT DATE:- 01.12.2025]

319) WP(C)/584/2025 MANUEL BADWAR B. LAWRINIANG MR. A KUMAR, AG
VS. K. POHSHNA D MUKHERJI
 THE HONBLE B. KHYRIEM S LALOO, GA
 SPEAKER, S. MYLLIEM
 MEGHALAYA STATE W. DKHAR
 LEGISLATIVE W. BYNNUD
 ASSEMBLY AND 4 L. SYIEM
 ORS. O. HOODA
 P. YOBIN
 K.V.
 KHARLYNGDOH
 S. KHURSHID

Remarks: [NEXT DATE:- 08.12.2025]

320) WP(C)/585/2025 WALDESH SUTING K. DECRUSE S SEN, SC MTC
VS. S. KHYRIEM
 THE MEGHALAYA B. SNAITANG
 TRANSPORT S. CHANDA
 CORPORATION B. KHARWANLANG
 B. KHARSAHNOH
 R. DUTTA
 S. THAPA

Remarks: [NEXT DATE:- 01.12.2025]

321) WP(C)/586/2025 ROWELL M. SANGMA J.T. SANGMA S LALOO
VS. G.CH MARAK
 THE STATE OF P.T. SANGMA
 MEGHALAYA AND 3
 ORS.

Remarks: [NEXT DATE:- 01.12.2025]

322) WP(C)/587/2025 LAM KI SHAPHRANG A. KSOO MR. A KUMAR, AG
 HUJON AND ANR. M. MYRCHIANG N.G. SHYLLA, SR. GA
VS. T. SUTNGA MEGHALAYA
 STATE OF ML NONGPIUR S LALOO, GA
 MEGHALAYA AND 3
 ORS.

Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

323) WP(C)/588/2025 OLIVER WANDELL A. KSOO MR. A KUMAR, AG
 LYNDEM M. MYRCHIANG N.G. SHYLLA, SR. GA
VS. T. SUTNGA MEGHALAYA
 STATE OF ML NONGPIUR S LALOO, GA
 MEGHALAYA AND 4
 ORS.

Remarks: ALONGWITH W.P(C)No.438 OF 2025[PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

324)	WP(C)/589/2025	GOPAL KRISHNA GOUR AND 2 ORS. VS. THE STATE OF MEGHALAYA AND ANR.	K PAUL, SR. ADV. S KHATUN S CHATTERJEE S. KHYRIEM B. SNAITANG K. DECRUSE S. CHANDA B. KHARWANLANG R. DUTTA S. THAPA	N.G. SHYLLA, SR. GA MEGHALAYA JN RYNJAH, GA
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Remarks: [NEXT DATE:- 05.12.2025]

325)	WP(C)/590/2025	MINOT SYNGKLI VS. STATE OF MEGHALAYA AND 5 ORS.	H YADAV M. KHARIR A SYNREM S.D. UPADHAYA	N.G. SHYLLA, SR. GA MEGHALAYA E.B. PASSAH J.N. RYNJAH, GA
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Remarks: [NEXT DATE:- 03.12.2025]

326)	WP(C)/591/2025	BIBI THABAH VS. THE STATE OF MEGHALAYA AND 3 ORS.	CR MARAK S. NONGSIEJ, LAC	N.G. SHYLLA, SR. GA MEGHALAYA EB PASSAH SA SHEIKH, GA
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Remarks: [NEXT DATE:- 03.12.2025]

327)	WP(C)/592/2025	BALEISHA KURBAH AND 14 ORS. VS. STATE OF MEGHALAYA AND 3 ORS.	N.M. KHARSHEMLANG P. GHOSH S.A. MAJAW S. PANDEY	N.G. SHYLLA, SR. GA MEGHALAYA A.S. DEY, GA H. ABRAHAM, GA S. LALLOO, GA K.P. BHATTACHARJEE, GA A. KHARWANLANG, ADDL.SR. GA A. KUMAR, AG
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Remarks: ALONGWITH WP(C)No. 438 of 2025 [PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

328)	WP(C)/593/2025	ROYALDA NONGPLUH VS. STATE OF MEGHALAYA AND 4 ORS.	N. UPADHYAY N.M. KHARSHEMLANG T.M. MARAK P. GHOSH S.A. MAJAW S. PANDEY	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: ALONGWITH WP(C)No. 438 of 2025 [PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

329)	WP(C)/594/2025	CLARENCE BASAIWMOIT VS. STATE OF MEGHALAYA AND 4 ORS.	N. UPADHYAY T.M. MARAK N.M. KHARSHEMLANG P. GHOSH S.A. MAJAW S. PANDEY	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: ALONGWITH WP(C)No. 438 of 2025 [PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

330)	WP(C)/595/2025	KHRAW KUPAR SUTING VS. STATE OF MEGHALAYA AND 4 ORS.	N. UPADHYAY N.M. KHARSHEMLANG T.M. MARAK P. GHOSH S.A. MAJAW S. PANDEY	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: ALONGWITH WP(C)No. 438 of 2025 [PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

331)	WP(C)/596/2025	RIKI RAM JOSHI VS. STATE OF MEGHALAYA AND 4 ORS.	N. UPADHYAY T.M. MARAK N.M. KHARSHEMLANG P. GHOSH S.A. MAJAW S. PANDEY	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: ALONGWITH WP(C)No. 438 of 2025 [PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

332)	WP(C)/597/2025	THE WEST GARO HILLS EX-MDCS WELFARE ASSOCIATION VS. STATE OF MEGHALAYA AND 4 ORS.	D.S. PAJAT B. THABAH I. KHONGMEN B. IAWIM E. LALSANGLUAIA R. PAHSYNTIEW PHILEMON NONGBRI	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA MR. S DEY E DKHAR E B PASSAH Z E NONGKYNRH ER CHYNE
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Remarks: [NEXT DATE:- 09.12.2025]

333)	WP(C)/598/2025	ELIA T. SANGMA VS. STATE OF MEGHALAYA AND 3 ORS.	DS PAJAT I. KHONGMEN B. THABAH B. IAWIM E. LALSANGLUAIA R. PAHSYNTIEW D. TULSHYAN PHILEMON NONGBRI	N.G. SHYLLA, SR. GA MEGHALAYA E DKHAR S SHYAM
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Remarks: [NEXT DATE:- 03.12.2025]

334)	WP(C)/599/2025	HEIPORPHO KHARSHANDI AND 5 ORS. VS. STATE OF MEGHALAYA AND 3 ORS.	L. MAJAW S.A MAJAW N.M. KHARSHEMLANG S. PANDEY	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: ALONGWITH WP(C) No. 438 OF 2025 [PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

335)	WP(C)/600/2025	ALDON CH. MARAK VS. THE STATE OF MEGHALAYA AND 3 ORS.	J.T. SANGMA G.CH. MARAK P.T. SANGMA	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA ER CHYNE
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Remarks: [NEXT DATE:- 04.12.2025]

336)	WP(C)/601/2025	BANDATNGEN LAPANG VS. STATE OF MEGHALAYA AND 3 ORS.	L. MAJAW N.M. KHARSHEMLANG P. GHOSH S.A. MAJAW S. PANDEY	N.G. SHYLLA, SR. GA MEGHALAYA A.S. DEY, GA H. ABRAHAM, GA S. LALOO, GA K.P. BHATTACHARJEE, GA A. KUMAR, AG A. KHARWANLANG, ADDL.SR.GA
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Remarks: ALONGWITH WP (C) No. 438 of 2025 [PENDING] [PART HEARD] [NEXT DATE:- 03.12.2025]

337)	WP(C)/602/2025	JAMES B BASAIWMOIT AND 22 ORS. VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 3 ORS.	K PAUL, SR. ADV. S. KHATUN B. SNAITANG S. KHYRIEM K. DECRUSE S. CHANDA BF KHARWANLANG R. DUTTA S. THAPA
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Remarks: [NEXT DATE:- 05.12.2025]

338)	WP(C)/603/2025	SHAPHRANG WARTYNGHAH VS. THE MEGHALAYA TRANSPORT CORPORATION	A.S. SIDDIQUI, SR. ADV. MK SAH D. HYNNIEWTA R. MARAK C. RAPSANG A. KHARMYNDAI	MU AHMED S SEN
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Remarks: [NEXT DATE:- 02.12.2025]

339)	WP(C)/604/2025	SAHENI SANGMA VS. THE STATE OF MEGHALAYA AND 4 ORS.	J.T. SANGMA G CH MARAK P.T. SANGMA	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 08.12.2025]

340)	WP(C)/605/2025	VALENCIA SYIEMLIEH VS. THE STATE OF MEGHALAYA AND ANR.	K PAUL, SR. ADV. S. KHATUN B. SNAITANG S. KHYRIEM K. DECRUSE S. CHANDA B. KHARMAWLANG R. DUTTA S. THAPA	N.G. SHYLLA, SR. GA MEGHALAYA JN RYNJAH, GA
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Remarks: [NEXT DATE:- 10.12.2025]

341)	WP(C)/606/2025	SANJUKTA PAUL VS. GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 8 ORS.	I. KHARMUJAI	S. DEY
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Remarks: [NEXT DATE:- 10.12.2025]

342)	WP(C)/607/2025	JOHNSON KHARNGI AND ANR. VS. STATE OF MEGHALAYA AND 3 ORS.	P. GHOSH L. MAJAW P. CHETTRI N.M. KHARSHEMLANG W.P. KHONGJEE	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA JN RYNJAH, GA
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With	MC(WPC)/292/2025	JOHNSON KHARNGI AND ANR. VS. STATE OF MEGHALAYA AND 3 ORS.	W.P. KHONGJEE	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 05.12.2025]

343)	WP(C)/609/2025	BABITDOR HOOJON AND 44 ORS. VS. THE STATE OF MEGHALAYA AND 3 ORS.	W. KHARLYNGIONG B. LAWRIANIANG K. POHSHNA D. BYNNUD MD. MARAK S. MYLLIEM W. DKHAR W. BYNNUD L. SYIEM V SINGH K.V. KHARLYNGDOH	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 15.12.2025]

344)	WP(C)/610/2025	M/S. ACC LOGISTICS VS. UNION OF INDIA AND 4 ORS.	P CHETTRI S. BAISHYA C. BORA S.P. DAS	DR. N. MOZIKA, DSG
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Remarks: [NEXT DATE:- 15.12.2025]

345)	WP(C)/615/2025	TARUN KUMAR SAHA VS. THE RESERVE BANK OF INDIA AND 3 ORS.	M.R. MARAK L.N. ARENGH S.A. SHEIKH
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Remarks: [NEXT DATE:- 15.12.2025]

346)	WP(C)/617/2025	P SENGBORLANG NONGKYNRIH VS. STATE OF MEGHALAYA AND ORS	W DKHAR D BYNNUD W BYNNUD L SYIEM	N.G. SHYLLA, SR. GA MEGHALAYA
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With	MC(WPC)/295/2025	P SENGBORLANG NONGKYNRIH VS. STATE OF MEGHALAYA AND ORS	W BYNNUD D BYNNUD W DKHAR L SYIEM	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 15.12.2025]

HEARING

347) Tr.P.(CrI.)/2/2019 IO KUMAR IAWROD
VS.
STATE OF
MEGHALAYA AND
ANR.
H.L. SHANGREISO,
SR. ADV
P BISWAKARMA
R MAJAW
SK ROY
TD SANGMA
A KHARSHIING
MR. A KUMAR, AG
MR H ABRAHAM G.A.
MEGHALAYA
R COLNEY, GA
ZE NONGKYNRIH, GA
I LYNGWA, GA
S SENGUPTA ADDL.
SR. GA MEGHALAYA
MS. A THUNGWA, GA

With MC (Tr.P.CrI.)/1/2019 IO KUMAR IAWROD
VS.
STATE OF
MEGHALAYA AND
ANR.
H.L. SHANGREISO,
SR. ADV
R MAJAW
SK ROY
TD SANGMA
A KHARSHIING
MR. A KUMAR, AG

Remarks: ALONGWITH Tr.P.(CrI.)1,2 & 3/2022, 2/2023 & 1/2024 [PENDING] [NEXT DATE:- 10.12.2025]

348) Tr.P.(CrI.)/1/2022 HAMEBANSHEMBOR
SYIEM AND 3 ORS.
VS.
STATE OF
MEGHALAYA AND
ANR.
MR. KS KYNJING,
SR ADV.
B RAPSANG
EN SHABONG
AD SYIEM
K SUNAR
H ABRAHAM, GA
K. P.
BHATTACHARJEE, GA
S SENGUPTA, ADDL.
SR. GA
H KHARMIH, ADDL.
SR. GA
R GURUNG, ADDL.
SR. GA
S SEN,SR.GA
With CrI.M.C./6/2022 HAMEBANSHEMBOR
SYIEM AND 3 ORS.
VS.
STATE OF
MEGHALAYA AND
ANR.
EN SHABONG
AD SYIEM
K SUNAR
S SEN,SR.GA

Remarks: ALONGWITH Tr.P.(CrI.)2/2019 [PENDING] [NEXT DATE:- 10.12.2025]

349) Tr.P.(CrI.)/2/2022 DONBOR RYMBAI
VS.
STATE OF
MEGHALAYA AND
ANR.
H.NONGKHLAW
K.SUNAR
K.GAROD
M BURATHOKI
MR H ABRAHAM G.A.
MEGHALAYA
ZE NONGKYNRIH, GA
R GURUNG, ADDL.
SR. GA
S. SEN,SR.GA
MEGHALAYA
With CrI.M.C./23/2022 DONBOR RYMBAI
VS.
STATE OF
MEGHALAYA AND
ANR.
H.NONGKHLAW
K.SUNAR
K.GAROD
M BURATHOKI
S SEN, SR. GA
MEGHALAYA

Remarks: ALONGWITH Tr.P.(CrI.)2/2019 [PENDING] [NEXT DATE:- 10.12.2025]

350) Tr.P.(CrI.)/3/2022 PHRANSIS RANI
VS.
THE STATE OF
MEGHALAYA AND 2
ORS.
R. THANGKHIEW
F.N ROPMAY
E. BARIM
S. WAHLANG
S. KHARKONGOR
A KHONGKNAW
I LYNGWA, GA
R COLNEY, GA
S SEN, SR. GA
MEGHALAYA

Remarks: ALONGWITH Tr.P.(CrI.)2/2019 [PENDING] [NEXT DATE:- 10.12.2025]

351)	Tr.P.(CrI.)/2/2023	DENISSTER SNAITANG VS. STATE OF MEGHALAYA AND 2 OTHERS	L.NONGSIEJ B.DEB	MR. A KUMAR, AG MR. S SEN, SR. GA S SHYAM, GA I LYNOWA, GA R COLNEY, GA A THUNGWA, GA
Remarks: ALONGWITH Tr.P.(CrI) 2/2019 [PENDING] [NEXT DATE:- 10.12.2025]				
352)	El.Pet./4/2023	TONANG D SHIRA VS. SHRI. SANJAY A SANGMA	H. NONGPLUH D. SYIEMLEH E. DKHAR S. MARPNA S. DEB N. RAJEE MS. R. PAUL P. SUNAR A. JOSHI SHANTANU	H. HUIJON B MAWTHOH Y PALLAVI A. M PALA A. M SANGMA A.S PANDEY A KUMAR M PRASAD S K NONGRUM W.G.R MIHSIL R. PAHSYNTIEW E. LALSANGLUIA T DKHAR H L SHANGREISO SR ADV MR PN NONGBRI
With	MC(EP)/28/2023	TONANG D SHIRA VS. SANJAY A. SANGMA	M. PRASAD	
Remarks: [NEXT DATE:- 08.12.2025]				
353)	Cont.Cas(C)/33/2023	RODRICK KHARBITHAI AND ANR. VS. PRAVIN BAKSHI AND 2 ORS	N. SANGMA L. PHANJOM N. SYNGKON	K PAUL, SR. ADV. MR. A KUMAR, AG S BHATTACHARJEE GA MEGHALAYA B KHARWANLANG S KHYRIEM R DUTTA S SHYAM, GA MR H ABRAHAM G.A. MEGHALAYA
Remarks: ALONGWITH CONT.CAS(C) No. 34 OF 2023 [PENDING] [NEXT DATE:- 04.12.2025]				
354)	Cont.Cas(C)/34/2023	BAREMDOR THANGKHIEW AND ANR. VS. PRAVIN BAKSHI AND ANR	N. SANGMA L. PHANJOM N. SYNGKON	K PAUL, SR. ADV. MR. A KUMAR, AG S BHATTACHARJEE GA MEGHALAYA B KHARWANLANG S KHYRIEM R DUTTA S SHYAM, GA MR H ABRAHAM G.A. MEGHALAYA

With MC(Cont(C))/4/2025 BAREMDOR N.M. SANGMA
 THANGKHIEW AND
 ANR.
VS.
 M.R. SYNREM AND
 ANR.

Remarks: ALONGWITH CONT.CAS(C) No. 33 OF 2023 [PENDING] [NEXT DATE:- 04.12.2025]

355) WP(C)/34/2023 RICARDO RICHMOND D SYIEMLEH MRS. T YANGI, B, SR.
 LALOO E DKHAR ADV
VS. SD SANGMA S THAPA
 THE MEGHALAYA B LYNGDOH I LYNGWA
 RURAL BANK AND L LANGI MS. S
 ANR. M HAJONG BHATTACHARJEE
 L. NONGTDU R GURUNG
 C. LALRIMAWMI M BEGUM
 S. SHADAP R BASAIAWMOIT
 N. RAJEE R COLNEY
 S. MARPNA D DAW
 S DEB IM LYNGDOH
 MS. QB LAMARE
 MR. S DEY

Remarks: [PART HEARD] [NEXT DATE:- 10.12.2025]

356) WP(C)/197/2023 GEORGE H.L. SHANGREISO, E BLAH
 CHARLESTONE SR. ADV A KHARSHIING
 BASAIAWMOIT AND T LYNGDOH SK ROY
 20 ORS. W KHONGSNI S SHALLAM
VS. M HAJONG S. SEN, SC NEHU
 NORTH EASTERN S.B. MARTHONG
 HILL UNIVERSITY A KHONGKNAW
 AND 5 ORS. E. WANNIANG
 T. DKHAR
 P. BISWAKARMA

With MC(WPC)/142/2023 GEORGE H.L. SHANGREISO, S. SEN, SC NEHU
 CHARLESTONE SR. ADV
 BASAIAWMOIT AND S.B. MARTHONG
 20 ORS. A KHONGKNAW
VS. E. WANNIANG
 NORTH EASTERN T. DKHAR
 HILL UNIVERSITY P. BISWAKARMA
 AND 5 ORS.

Remarks: ALONGWITH WP(C) No.267 OF 2023 [PENDING] [NEXT DATE:- 01.12.2025]

357)	WP(C)/267/2023	ANIL KUMAR RATHORE VS. UNION OF INDIA AND 3 ORS.	MR. R SINGH P GIRI B. LAMARE P. SHYLLA B. BARUA D.K. DUTTA	DR. N. MOZIKA, DSG A THAPA S LANGSTIEH M MYRCHIANG E BLAH SK ROY R FANCON K GURUNG RH ALICE A PRADHAN S SHALLAM S RUMTHAO DR. P AGARWAL MR. S SEN
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Remarks: ALONGWITH WP(C) No.197 OF 2023 [PENDING] [NEXT DATE:- 15.12.2025]

358)	WP(C)/335/2023	DR BIDYADHAR DAS VS. NORTH EASTERN HILL UNIVERSITY AND 6 OTHERS	A PAUL, SR. ADV K PAUL, SR. ADV. H NONGPLUH JN MEBASOHMAT D SYIEMLIEH E DKHAR S DHAR S DEB L LYTEP MR. S DEY S MYLLIEMNGAP K.DECRUSE S.KHYRIEM B.SNAITANG S.CHANDA R.DUTTA S.THAPA	H.L. SHANGREISO, SR. ADV D LYNGDOH S LANGSTIEH MR. S NATH B IAWIM E BLAH WGR MIHSIL M HAJONG I KHONGMEN E LALSANGLUAIA R PAHSYNTIEW SK ROY PHILEMON NONGBRI DR. P AGARWAL E WANNIANG T DKHAR P BISWAKARMA S SHALLAM MR. S SEN SC NEHU
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Remarks: [NEXT DATE:- 08.12.2025]

359)	Tr.P.(Crl.)/1/2024	KYNTIEWBORLANG SYIEMLIEH AND ANR. VS. STATE OF MEGHALAYA AND ANR.	H YADAV M. KHARIR G MYRTHONG A SYNREM S.D. UPADHAYA	TT DIENGDOH, SR. ADV R KHARSYAD S AIN, GA N.G. SHYLLA,SR. GA MEGHALAYA
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Remarks: ALONGWITH Tr.P.(Crl) 2/2019 [PENDING] [NEXT DATE:- 10.12.2025]

360)	Tr.P.(Crl.)/3/2024	PHELOSTARWELL SYIEM SHANGOI VS. STATE OF MEGHALAYA AND ANR.	M.C DKHAR P KHRAWBOK SHATI	MR. A KUMAR, AG J THABAH, GA R COLNEY, GA I LYNOWA, GA R GURUNG, GA, MEGHALAYA ER CHYNE, GA S AIN, GA N.G. SHYLLA,SR. GA MEGHALAYA
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Remarks: ALONGWITH Tr.P.(Crl) 2/2019, 1,2 & 3/2022, 2/2023 & 1/2024[PENDING] [NEXT DATE:- 10.12.2025]

361)	WP(C)/14/2024	RODRICK KHARBITHAI AND ANR VS. THE STATE OF MEGHALAYA AND 4 ORS.	N. SANGMA L. PHANJOM N. SYNGKON	MR. A KUMAR, AG K PAUL, SR. ADV. MR. ND CHULLAI, AAG S CHANDA S BHATTACHARJEE GA MEGHALAYA S KHYRIEM K DECRUSE B SNAITANG S SHYAM, GA B KHARWANLANG MR H ABRAHAM G.A. MEGHALAYA S. SEN,SR. GA MEGHALAYA
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With	MC(WPC)/16/2024	RODRICK KHARBITHAI AND ANR VS. THE STATE OF MEGHALAYA AND 4 ORS.	N. SANGMA L. PHANJOM N. SYNGKON	S. SEN,SR. GA MEGHALAYA
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Remarks: ALONGWITH WP(C) No.15 OF 2024 [PENDING] [NEXT DATE:- 04.12.2025]

362)	WP(C)/15/2024	BAREMDOR THANGKHIEW AND ANR. VS. THE STATE OF MEGHALAYA AND 4 ORS.	N. SANGMA L. PHANJOM N. SYNGKON	MR. A KUMAR, AG K PAUL, SR. ADV. MR. ND CHULLAI, AAG S CHANDA S BHATTACHARJEE GA MEGHALAYA S KHYRIEM K DECRUSE B SNAITANG S SHYAM, GA B KHARWANLANG MR H ABRAHAM G.A. MEGHALAYA S. SEN,SR. GA MEGHALAYA
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With	MC(WPC)/17/2024	BAREMDOR THANGKHIEW AND ANR. VS. THE STATE OF MEGHALAYA AND 4 ORS.	N. SANGMA L. PHANJOM N. SYNGKON	S. SEN,SR. GA MEGHALAYA
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Remarks: ALONGWITH WP(C) No.14 OF 2024 [PENDING] [NEXT DATE:- 04.12.2025]

363)	CRP/20/2024	ALALA DUTTA BARUAH VS. THE NEW INDIA ASSURANCE COMPANY LTD AND ANR.	SP MAHANTA, SR. ADV D.C PASSAH M. WANSWETT L.M. SANGMA L.D.N. THANGKHIEW D. DKHAR M. LYNGDOH S. PDE S. CHETTRI R. THAPA M. WAHLANG A.K. AGARWAL	T. POHLONG I KHARMUJAI S. JINDAL
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Remarks: [NEXT DATE:- 03.12.2025]

364)	Cont.Cas(C)/22/2024	LURMANGKARA RYMPEI AND 5 ORS. VS. FREDERICK ROY KHARKONGOR, IAS AND ANR.	I. KHONGMEN B. IAWIM W.G.R. MIHSILL E. LALSANGLUAIA R. PAHSYNTIEW PHILEMON NONGBRI	MR. A KUMAR, AG SKH NONGRUM, GA AS PANDEY S LALOO, GA JN RYNJAH, GA AH KHARWANLANG, ADDL. SR. GA A THUNGWA, GA
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Remarks: IN W.P(C) No.493 OF 2022 [DISPOSED OF]

365)	WP(C)/32/2024	HIRA RAY AND 19 ORS. VS. THE STATE OF MEGHALAYA AND 2 ORS.	K PAUL, SR. ADV. S KHATUN K DECRUSE B. SNAITANG S. KHYRIEM S. CHANDA B. KHARWANLANG R. DUTTA S. PANTHI S. THAPA	MR H ABRAHAM G.A. MEGHALAYA Z E NONGKYNRIH, GA S BHATTACHARJEE GA MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA S. SEN,SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 16.12.2025]

366)	WP(C)/70/2024	ELIAS MARBANIANG AND 8 ORS. VS. UNION OF INDIA AND 4 ORS.	P GIRI B. BARUA R. SINGH P. SHYLLA D.K. DUTTA	DR. N. MOZIKA, DSG R DEBNATH,CGC D DAS S LANGSTIEH B MALNGIANG E BLAH M MYRCHIANG LMD MARAK P ROY K GURUNG A KHARSHIING MR. R MAJAW N CHOUDHURY BJ DAS DR. P AGARWAL A PRADHAN S SHALLAM S SEN S RUMTHAO S.K. ROY D. SAHA
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Remarks: [NEXT DATE:- 02.12.2025]

367)	WP(C)/73/2024	AKTARUZ ZAMAN AND 14 ORS. VS. THE STATE OF MEGHALAYA AND 22 ORS.	AH MOLLAH A S SANGMA MR MARAK L.N. ARENGH S.A. SHEIKH M. KURMI R. ISLAM	MR. ND CHULLAI, AAG R COLNEY D KHARNONGLONG MS. Z BEGUM SK HASSAN AH KHARWANLANG, ADDL. SR. GA I LYNGWA ZE NONGKYNRIH, GA N.G. SHYLLA,SR. GA MEGHALAYA
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Remarks: ALONGWITH WP(C) NO. 238 OF 2024 [PENDING] [NEXT DATE:- 15.12.2025]

368)	Cont.Cas(C)/77/2024	JC-353396P EX SUB/CIPHER MILESWAR NATH AND 10 ORS. VS. GOVIND MOHAN AND ANR.	N.M. KHARSHEMLANG L. MAJAW M. TIWARI P. CHETTRI V. KUMAR B. PATHAK	DR. N. MOZIKA, DSG M MYRCHIANG LMD MARAK R FANCON K GURUNG
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Remarks: IN W.P(C)No.61 OF 2024 [DISPOSED OF] [NEXT DATE:- 15.12.2025]

369)	WP(C)/84/2024	BARSHILLA N. SANGMA VS. GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 3 ORS.	VK JINDAL SR ADV T POHLONG I KHARMUJAI B. JYRWA R. BEGUM S. RANA S. JINDAL	S DHAR SD SANGMA E LALSANGLUAIA WGR MIHSILL R PAHSYNTIEW S DEB N RAJEE PHILEMON NONGBRI S THAPA S. DEY,SC GHADC
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With	MC(WPC)/49/2024	BARSHILLA N. SANGMA VS. GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 3 ORS.	VK JINDAL SR ADV B. JYRWA R. BEGUM S. RANA S. JINDAL	S. DEY, SC GHADC
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Remarks: [NEXT DATE:- 03.12.2025]

370)	WP(C)/114/2024	ANDREAS KHONGSIT AND ANR. VS. THE STATE OF MEGHALAYA AND 7 ORS.	P KHARMAWASHUN U MAWKHLIENG B. DEB	DR. N. MOZIKA, DSG MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA M MYRCHIANG I LYNGWA, GA K GURUNG ZE NONGKYNRIH, GA A PRADHAN R COLNEY, GA
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Remarks: [NEXT DATE:- 15.12.2025]

371)	WP(C)/117/2024	DEVKI NANDAN YADAV VS. UNION OF INDIA AND 3 ORS.	SA MAJAW TM MARAK L. MAJAW M. NONGRUM R.M. SHADAP P. CHETTRI N.M. KHARSHEMLANG P. GHOSH S. PANDEY	DR. N. MOZIKA, DSG M MYRCHIANG K GURUNG LMD MARAK A PRADHAN
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Remarks: ALONGWITH W.P(C)No.118 OF 2024 [PENDING]. [NEXT DATE:- 11.12.2025]

372)	WP(C)/118/2024	RAM SAINI VS. UNION OF INDIA AND 3 ORS.	SA MAJAW TM MARAK P. GHOSH L. MAJAW R.M. SHADAP P. CHETTRI N.M. KHARSHEMLANG S. PANDEY	DR. N. MOZIKA, DSG M MYRCHIANG K GURUNG LMD MARAK A PRADHAN
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Remarks: ALONGWITH W.P(C)No.117 OF 2024 [PENDING]. [NEXT DATE:- 11.12.2025]

373)	WP(C)/124/2024	CLARINDA MOMIN VS. STATE OF MEGHALAYA AND 4 ORS.	SW SANGMA E. PAJUH D. MAWTHOH A.H. HAZARIKA	DR. N. MOZIKA, DSG MR. ND CHULLAI, AAG S KH NONGRUM M MYRCHIANG R COLNEY R FANCON LMD MARAK K GURUNG A PRADHAN Z E NONGKYNRIH, GA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 08.12.2025]

374)	WP(C)/125/2024	REKSON CH. MARAK AND ANR. VS. THE GARO HILL AUTONOMOUS DISTRICT COUNCIL AND 4 ORS.	AA SANGMA T.N. MARAK L.D. SANGMA T. YANGKYI A.G. MOMIN	D SYIEMLIEH E DKHAR G CH MARAK L LANGI P.T. SANGMA N RAJEE S DEB S DEY SC GHADC
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Remarks: [NEXT DATE:- 09.12.2025]

375)	WP(C)/130/2024	NATALIE DAWN KHONGWIR VS. STATE OF MEGHALAYA AND 3 ORS.	D.S. PAJAT B. IAWIM MR. W.G.R. MIHSILL E. LALSANGLUAIA R. PAHSYNTIEW PHILEMON NONGBRI	S. BHATTACHARJEE, GA S. SHYAM,GA MS. R.COLNEY,GA MR.K,P.BHATTACHA RJEE,GA MR. A.H.KHARWANLANG, ADDL.SR.GA MR. A.KUMAR,AG N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 05.12.2025]

376)	WP(C)/140/2024	SENBA CH. MARAK VS. STATE OF MEGHALAYA AND 7 ORS.	I KHONGMEN E. LALSANGLUAIA W.G.R MIHSILL R. PAHSYNTIEW S. MISHRA D. TULSHYAN PHILEMON NONGBRI	P R PASKE C R MARAK Z E NONGKYNRIH MS. S SHYAM GA KP BHATTACHARJEE GA MEGHALAYA I LYNGWA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 04.12.2025]

377)	WP(C)/161/2024	KRISHNA RABHA VS. STATE OF MEGHALAYA AND 6 ORS.	MR MARAK AA SANGMA C.H. THOMLUI L.N. ARENGH S.A. SHEIKH	E DKHAR S DHAR L LANGI S SHYAM R COLNEY K LYTEP S DEB SD SANGMA KP BHATTACHARJEE GA MEGHALAYA S THAPA M HAJONG N RAJEE MR. S DEY I LYNOWA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: ALONGWITH WP(C) NO. 199 OF 2024 [PENDING] [NEXT DATE:- 11.12.2025]

378)	WP(C)/162/2024	SABIN RABHA VS. THE STATE OF MEGHALAYA AND 4 ORS.	BC SANGTAM S. KH NONGRUM H. HUIJON N. GHOSH A.M. PALA A. BRAHMA M. PANDIT A LAL	S LALOO ER CHYNE MS. A THUNGWA A MOMIN JN RYNJAH MR. N SYNGKON, GA AH KHARWANLANG, ADDL. SR. GA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 02.12.2025]

379)	WP(C)/168/2024	RAJIV JEFEREY MAWTHOH AND 33 ORS. VS. THE STATE OF MEGHALAYA AND 4 ORS.	G CHETTRI SA MAJAW M. NONGRUM L. MAJAW R.M. SHADAP P. CHETTRI N.M. KHARSHEMLANG P. GHOSH S. PANDEY	T YANGI B, AAG S SHYAM S LALOO, GA ZE NONGKYNRIH, GA JN RYNJAH, GA AM PALA, GA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 16.12.2025]

380)	WP(C)/184/2024	KAMAL LIMBU VS. THE UNION OF INDIA AND 3 ORS.	A KSOO R FANCON A A SANGMA I. SUMER A.R. PASSAH S. SYIEM M.L. NONGPIUR	DR. N. MOZIKA, DSG R DEBNATH, CGC B KHONGIONG B MALNGIANG
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Remarks: [NEXT DATE:- 03.12.2025]

381)	WP(C)/195/2024	PAULINA R. MARAK VS. THE GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	J T. SANGMA G CH MARAK P.T. SANGMA	E DKHAR SD SANGMA M HAJONG N RAJEE S DEB S. DEY
Remarks: [NEXT DATE:- 15.12.2025]				
382)	WP(C)/199/2024	RISHMA RABHA VS. STATE OF MEGHALAYA AND 2 ORS.	E DKHAR SD SANGMA L. LANGI M. HAJONG S. THAPA N. RAJEE S.G. MARPNA S. DEB Q.B LAMARE S. DEY	K LYTEP S DHAR I LYNGWA S SHYAM, GA KP BHATTACHARJEE GA MEGHALAYA N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: ALONGWITH WP(C) NO. 161 OF 2024 [PENDING] [NEXT DATE:- 11.12.2025]				
383)	WP(C)/202/2024	SHAHAJOL ABEDIN AND ANR. VS. STATE OF MEGHALAYA AND 8 ORS.	R H ALICE P. CHETTRI DR. P AGARWAL M L. TLAU	SK HASSAN M RAHMAN E AHMED I LYNGWA MR. N SYNGKON ZE NONGKYNRIH, GA N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 02.12.2025]				
384)	WP(C)/205/2024	SUKMON TANGSANG AND 76 ORS. VS. UNION OF INDIA AND 5 ORS.	K PAUL, SR. ADV. K. DECRUSE B. KHARSAHNOH S. KHYRIEM B. SNAITANG B. KHARWANLANG S. CHANDA S. MYLLIEMNGAP S. PANTHI R. DUTTA S. THAPA	DR. N. MOZIKA, DSG H. ABRAHAM, GA A. KHARWANLANG, ADDL. SR. GA R. DEBNATH, CGC B. MALNGIANG MS. S.BHATTACHARJEE,G A MR.S.SENGUPTA,AD DL.SR,GA MR. A.KUMAR,AG MS. A.PRADHAN N.G. SHYLLA, SR. GA MEGHALAYA
With	MC(WPC)/86/2025	SMTI SUKMON TANGSANG AND 76 ORS VS. UNION OF INDIA AND ORS	K PAUL, SR. ADV. K. DECRUSE S KHYRIEM	KP BHATTACHARJEE GA MEGHALAYA S BHATTACHARJEE GA MEGHALAYA
	MC(WPC)/219/2024	SUKMON TANGSANG AND 76 ORS. VS. UNION OF INDIA AND 5 ORS.	S. KHYRIEM	N.G. SHYLLA, SR. GA MEGHALAYA

MC(WPC)/277/2025	CRESSIDA SHYLLA AND 5 ORS. VS. THE UNION OF INDIA AND 82 ORS.	G SYNGKREM A.D. SYIEM J.N. RYNJAH K.S. KYNJING, SR. ADV.	N.G. SHYLLA, SR. GA MEGHALAYA S. CHANDA A. KHARWANLANG, ADDL. SR. GA S. BHATTACHARJEE, GA S. SENGUPTA K.P. BHATTACHARJEE R. DEBNATH, CGC
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Remarks: [NEXT DATE:- 05.12.2025]

385)	WP(C)/219/2024	M/S OZONE ENGINEERS VS. MEGHALAYA ENERGY CORPORATION LIMITED AND 4 ORS.	K PAUL, SR. ADV. S KHATUN B. KHARSOHNOH R. GUPTA S. KHYRIEM B. SNAITANG K DECRUSE B. KHARWANLANG S. CHANDA S. MYLLIEMNGAP R. DUTTA S. PANTHI S. THAPA	MR. A KUMAR, SR. ADV AH KHARWANLANG AM PALA, GA JN RYNJAH, GA S SAHAY R COLNEY AS PANDEY
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Remarks: [NEXT DATE:- 04.12.2025]

386)	WP(C)/222/2024	5200009 EX-SENIOR ACCOUNTANT SHRI SAMIR CHANDRA KAR VS. THE UNION OF INDIA AND 3 ORS.	P KHARMAWSHUN B. DEB	DR. N. MOZIKA, DSG C JALA M MYRCHIANG R FANCON K GURUNG LMD MARAK A PRADHAN
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Remarks: ALONGWITH W.P(C)No.324 OF 2024 [PENDING]

387)	WP(C)/238/2024	MRIGENDRA BARMAN VS. THE STATE OF MEGHALAYA AND 4 ORS.	AH MOLLAH AS SANGMA M.R. MARAK L.N. ARENGH S.A SHEIKH R. ISLAM	MR. ND CHULLAI, AAG MS. Z BEGUM R COLNEY ZE NONGKYNRIH N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: ALONGWITH WP(C) NO. 73 OF 2024 [PENDING] [NEXT DATE:- 11.12.2025]

388)	WP(C)/239/2024	TLINGSHON LYNGKHOI AND ANR. VS. THE KHASI HILLS AUTONOMOUS DISTRICT COUNCIL (KHADC) AND 5 ORS.	H.L. SHANGREISO, SR. ADV D. LYNGDOH W. KHONGSNI M. HAJONG T. DKHAR E. WANNIANG P. BISWAKARMA	I. KHONGMEN A. PAPANG P.L. SAWKMIE B. THABAH B. IAWIM P.S. NONGBRI E. LALSANGLUAIA R. PAHSYNTIEW PHILEMON NONGBRI F. LAMARE R. PYNGROPE R.K. SYNREM E. MARWEIN B. KHYRIEM C. NONGKHLAW
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Remarks: [NEXT DATE:- 01.12.2025]

389)	WP(C)/243/2024	DORBAR SHNONG MYNSAIN VILLAGE REPRESENTED BY ITS HEADMAN VS. THE CHIEF EXECUTIVE MEMBER, KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 9 ORS.	W. DKHAR T. MARNGAR B. D. KHARSOHTUN K. POHSHNA D. KHARJAHNIN F.L. IAWBOR S. MYLLIEM W. BYNNUD L. SYIEM K.V. KHARLYNGDOH	VGK KYNTA, SR. ADV TT DIENGDOH, SR. ADV A. DKHAR S.S. PARIAT B.L. LYNGKHOI J.K. PARIAT C.C.T. SANGMA R. KHARSYAD I. LALOO F. LAMARE MR. C. KHYRIEM H. KHARMIH, ADDL. SR. GA S. SHYAM,GA P. YOBIN W. JYRWA L. KHYRIEM C. NONGKHLAW N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 08.12.2025]

390)	WP(C)/248/2024	ATIQUUL ISLAM VS. STATE OF MEGHALAYA AND 5 ORS.	K PAUL, SR. ADV. MRS. R DUTTA S KHYRIEM B SNAITANG K DECRUSE B F KHARWANLANG S. CHANDA ML TLAU	MR. A KUMAR, AG MR. ND CHULLAI, AAG AM PALA MR. N SYNGKON R COLNEY MR. SA SHEIKH S LALOO ZE NONGKYNRIH MS. A THUNGWA AH KHARWANLANG, ADDL. SR. GA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: ALONGWITH WP(C) NO. 47 OF 2025 [PENDING] [NEXT DATE:- 11.12.2025]

391)	WP(C)/253/2024	PRAMILA KOCH VS. GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	E AHMED CH. THOMLUI M.R. MARAK L.N. ARENGH S.A. SHEIKH	E DKHAR SD SANGMA N RAJEE S DEB S DEY SC GHADC
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Remarks: [NEXT DATE:- 15.12.2025]

392)	WP(C)/312/2024	NALAND I. DHAR VS. JAINTIA HILLS AUTONOMOUS DISTRICT COUNCIL AND 5 ORS.	H. NONGPLUH E. DKHAR S. DHAR S.D. SANGMA M. HAJONG L. LANGI N. RAJEE S. DEB S. DEY	DR. N. MOZIKA, SR. ADV. F.L. DKHAR M. MYRCHIANG T. SUTNGA J. SHYLLA R. KHARKRANG SA SHEIKH R. FANCON K. GURUNG M.L. NONGPIUR
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Remarks: [NEXT DATE:- 01.12.2025]

393)	WP(C)/313/2024	SAYED HUSSAIN VS. GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 3 ORS.	SW SANGMA E. PAJUH D. MAWTHOH AH HAZARIKA	A SYAD M RAHMAN MR MARAK E AHMED E DKHAR SD SANGMA S DEB N RAJEE S. DEY
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Remarks: [NEXT DATE:- 02.12.2025]

394)	WP(C)/317/2024	CHERITANGME K. MARAK VS. STATE OF MEGHALAYA AND 8 ORS.	H NONGPLUH D SYIEMLEH L. LANGI N. RAJEE S. DEB S. DEY	S KH NONGRUM KP BHATTACHARJEE GA MEGHALAYA AM PALA A MOMIN J N RYNJAH MR. N SYNGKON N RAJEE EB PASSAH A MOMIN K KHARMAWPHLANG N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 01.12.2025]

395)	WP(C)/318/2024	RAJESH HAJONG VS. THE STATE OF MEGHALAYA AND 3 ORS.	A.A. SANGMA T.N. MARAK L.D. SANGMA T. YANGKYI A.G. MOMIN	MR. N SYNGKON Z E NONGKYNRIH S LALOO AM PALA JN RYNJAH GA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 01.12.2025]

396)	WP(C)/320/2024	JOMIRUL ISLAM VS. THE STATE OF MEGHALAYA AND 6 ORS,	K PAUL, SR. ADV. B. SNAITANG S. KHYRIEM K. DECRUSE S. CHANDA B. KHARWANLANG R. DUTTA S. PANTHI S. THAPA	MR. ND CHULLAI, AAG DD SANGMA M U AHMED S SEN E AHMED M RAHMAN SK HASSAN ZE NONGKYNRIH R COLNEY N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: ALONGWITH W.P(C) No.477 OF 2024 [PENDING] [NEXT DATE:- 02.12.2025]

397)	WP(C)/322/2024	NO. G/5011188L RFN/GD, ANANT KUMAR SHARMA AND ANR. VS. UNION OF INDIA AND 3 ORS.	M.L. NONGPIUR M CHANDA	DR. N. MOZIKA, DSG M MYRCHIANG R FANCON K GURUNG
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Remarks: [NEXT DATE:- 01.12.2025]

398)	WP(C)/324/2024	SAMIR CHANDRA KAR VS. THE UNION OF INDIA AND 7 ORS.	P KHARMAWSHUN B. DEB U. MAWKHLIENG	DR. N. MOZIKA, DSG C JALA M MYRCHIANG R FANCON K GURUNG
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Remarks: ALONGWITH W.P(C)No.222 OF 2024[PENDING]

399)	WP(C)/325/2024	MIBARSON P. SANGMA AND 2 ORS. VS. THE GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 5 ORS.	A.A. SANGMA T.N. MARAK L.D. SANGMA T. YANGKYI A.G. MOMIN	S MARPNA E DKHAR SD SANGMA WGR MIHSILL E LALSANGLUAIA N RAJEE PHILEMON NONGBRI S DEB S DEY SC GHADC
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Remarks: [NEXT DATE:- 01.12.2025]

400)	WP(C)/326/2024	M/S RESOURCE RUBBER PRIVATE LIMITED VS. MEGHALAYA STATE POLLUTION CONTROL BOARD AND ANR.	I. KHONGMEN RK SYNREM B. IAWIM W.G.R. MIHSILL E. LALSANGLUAIA R. PAHSYNTIEW PHILEMON NONGBRI	DR. N. MOZIKA, DSG M. MYRCHIANG B. LYNGDOH Z.S.L.SYNREM O.A.I. BANG
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With	MC(WPC)/165/2024	M/S RESOURCE RUBBER PRIVATE LIMITED VS. MEGHALAYA STATE POLLUTION CONTROL BOARD AND ANR.	RK SYNREM B. IAWIM W.G.R. MIHSILL E. LALSANGLUAIA R. PAHSYNTIEW PHILEMON NONGBRI
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MC(WPC)/195/2024	M/S RESOURCE RUBBER PVT. LTD. VS. MEGHALAYA STATE POLLUTION CONTROL BOARD AND ANR.	PHILEMON NONGBRI R. PAHSYNTIEW	B. LYNGDOH O.A.I. BANG
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Remarks: [NEXT DATE:- 11.12.2025]

401)	WP(C)/330/2024	NENGCHIRA B. MARAK VS. STATE OF MEGHALAYA AND 6 ORS.	A.A. LAMARE S.R. MARAK F.G. MOMIN B. SUN J. MARAK H.R. NATH	MR. A KUMAR, AG S LALOO MS. A THUNGWA JN RYNJAH AH KHARWANLANG, ADDL. SR. GA N.G. SHYLLA, SR. GA MEGHALAYA
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With	MC(WPC)/169/2024	NENGCHIRA B. MARAK VS. STATE OF MEGHALAYA AND 6 ORS.	A.A. LAMARE S.R. MARAK F.G. MOMIN B. SUN J. MARAK H.R. NATH	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: ALONGWITH WP(C) NO. 381-384 OF 2024 [PENDING] [NEXT DATE:- 09.12.2025]

402)	WP(C)/331/2024	SALLIMIT K. SANGMA VS. STATE OF MEGHALAYA AND 6 ORS.	A.A. LAMARE S.R. MARAK F.G. MOMIN B. SUN J. MARAK H.R. NATH	MR. A KUMAR, AG S LALOO MS. A THUNGWA JN RYNJAH AH KHARWANLANG, ADDL. SR. GA N.G. SHYLLA, SR. GA MEGHALAYA
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With	MC(WPC)/170/2024	SALLIMIT K. SANGMA VS. STATE OF MEGHALAYA AND ANR.	A.A. LAMARE S.R. MARAK F.G. MOMIN B. SUN J. MARAK H.R. NATH	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 09.12.2025]

403)	WP(C)/332/2024	AMARENDRA KR. BAITHA VS. STATE OF MEGHALAYA AND 6 ORS.	A.A. LAMARE S.R. MARAK F.G. MOMIN B. SUN J. MARAK H.R. NATH	MR. A KUMAR, AG S LALOO MS. A THUNGWA JN RYNJAH AH KHARWANLANG, ADDL. SR. GA N.G. SHYLLA, SR. GA MEGHALAYA
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With	MC(WPC)/171/2024	AMARENDRA KR. BAITHA VS. STATE OF MEGHALAYA AND 6 ORS.	A.A. LAMARE S.R. MARAK F.G. MOMIN B. SUN J. MARAK H.R. NATH	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 09.12.2025]

404)	WP(C)/333/2024	NIANSTONE N SANGMA VS. STATE OF MEGHALAYA AND 6 ORS.	A.A. LAMARE S.R. MARAK F.G. MOMIN B. SUN J. MARAK H.R. NATH	MR. A KUMAR, AG S LALOO MS. A THUNGWA JN RYNJAH AH KHARWANLANG, ADDL. SR. GA N.G. SHYLLA, SR. GA MEGHALAYA
With	MC(WPC)/172/2024	NIANSTONE N SANGMA VS. STATE OF MEGHALAYA AND 6 ORS.	A.A. LAMARE S.R. MARAK F.G. MOMIN B. SUN J. MARAK H.R. NATH	N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 09.12.2025]				
405)	WP(C)/334/2024	SONAL BASFER VS. STATE OF MEGHALAYA AND 6 ORS.	A.A. LAMARE S.R. MARAK F.G. MOMIN B. SUN J. MARAK H.R. NATH	MR. A KUMAR, AG S LALOO MS. A THUNGWA JN RYNJAH AH KHARWANLANG, ADDL. SR. GA N.G. SHYLLA, SR. GA MEGHALAYA
With	MC(WPC)/173/2024	SONAL BASFER VS. STATE OF MEGHALAYA AND 6 ORS.	A.A. LAMARE S.R. MARAK F.G. MOMIN B. SUN J. MARAK H.R. NATH	N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 09.12.2025]				
406)	WP(C)/335/2024	JINDARSON K. MARAK VS. STATE OF MEGHALAYA AND 6 ORS.	A.A. LAMARE S.R. MARAK F.G. MOMIN J. MARAK B. SUN H.R. NATH	MR. A KUMAR, AG S LALOO MS. A THUNGWA JN RYNJAH AH KHARWANLANG, ADDL. SR. GA N.G. SHYLLA, SR. GA MEGHALAYA
With	MC(WPC)/174/2024	JINDARSON K. MARAK VS. STATE OF MEGHALAYA AND 6 ORS.	A.A. LAMARE S.R. MARAK F.G. MOMIN J. MARAK B. SUN H.R. NATH	N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 09.12.2025]				
407)	WP(C)/336/2024	DENZA N. SANGMA VS. STATE OF MEGHALAYA AND 6 ORS.	A.A. LAMARE S.R. MARAK F.G. MOMIN B. SUN J. MARAK H.R. NATH	MR. A KUMAR, AG S LALOO MS. A THUNGWA JN RYNJAH AH KHARWANLANG, ADDL. SR. GA N.G. SHYLLA, SR. GA MEGHALAYA

With	MC(WPC)/175/2024	DENZA N. SANGMA VS. STATE OF MEGHALAYA AND 6 ORS.	A.A. LAMARE S.R. MARAK F.G. MOMIN B. SUN J. MARAK H.R. NATH	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 09.12.2025]

408)	WP(C)/337/2024	AMIT SARAF AND 2 ORS. VS. THE SYIEM HIMA MYLLIEM AND DURBAR MYLLIEM SYIEMSHIP AND ANR.	B. IAWIM W.G.R. MIHSILL E. LALSANGLUAIA R. PAHSYNTIEW PHILEMON NONGBRI	P SARAOGI D RATHI MS. P ROY MR. A CHOUDHURY MR. A GOYAL R FANCON B SUN K GURUNG ML NONGPUIR RK SYNREM
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With	MC(WPC)/176/2024	AMIT SARAF AND 2 ORS. VS. THE SYIEM HIMA MYLLIEM AND DURBAR, MYLLIEM SYIEMSHIP AND ANR.	PHILEMON NONGBRI	ML NONGPUIR RK SYNREM
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Remarks: [RESTORED VIDE HON'BLE COURT'S ORDER DATED 12.06.2025 PASSED IN WA NO.16 OF 2025]
[NEXT DATE:- 04.12.2025]

409)	WP(C)/358/2024	CLEVERLY J. NONGBET AND 6 ORS. VS. STATE OF MEGHALAYA AND 4 ORS.	H.L. SHANGREISO, SR. ADV D LYNGDOH W KHONGSNI M. HAJONG E. WANNIANG T. DKHAR P. BISWAKARMA	S BHATTACHARJEE GA MEGHALAYA S SHYAM, GA KP BHATTACHARJEE GA MEGHALAYA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 03.12.2025]

410)	WP(C)/368/2024	MONINDRA G. MOMIN VS. THE STATE OF MEGHALAYA AND 4 ORS.	J.T. SANGMA G CH MARAK P.T. SANGMA	S LALOO S AIN MS. S SHYAM R COLNEY EB PASSAH ER. CHYNE,GA K KHARMAWPHLANG N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 08.12.2025]

411)	WP(C)/374/2024	ANTONIO LAKIANG, PUBLIC INFORMATION OFFICER, GOVERNORS SECRETARIAT AND ANR. VS. STATE CHIEF INFORMATION COMMISSIONER AND ANR.	MR. A KUMAR, AG AM PALA A MOMIN AS PANDEY J.N. RYNJAH N. SYNGKON	K PAUL, SR. ADV. S CHANDA S LANGSTIEH MR H BURAGOHAIN S KHATUN S KHYRIEM K DECRUSE B KHARWANLANG
With	MC(WPC)/186/2024	ANTONIO LAKIANG, PUBLIC INFORMATION OFFICER, GOVERNORS SECRETARIAT AND ANR. VS. STATE CHIEF INFORMATION COMMISSIONER AND ANR.	J.N. RYNJAH N. SYNGKON	
Remarks: [NEXT DATE:- 11.12.2025]				
412)	WP(C)/376/2024	THE SHILLONG CO- OPERATIVE URBAN BANK LTD. VS. STATE OF MEGHALAYA AND 6 ORS.	A SYNREM I. KONGWANG S.D. UPADHAYA B.K. DAS	PHILEMON NONGBRI ER CHYNE, GA WGR MIHSILL ZE NONGKYNRIH, GA E LALSANGLUAIA R PAHSYNTIEW R COLNEY, GA S SEN, GA N.G. SHYLLA, SR. GA MEGHALAYA
With	MC(WPC)/187/2024	THE SHILLONG CO- OPERATIVE URBAN BANK LTD. VS. STATE OF MEGHALAYA AND 6 ORS.	A SYNREM I. KONGWANG S.D. UPADHAYA B.K. DAS	N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 15.12.2025]				
413)	WP(C)/381/2024	MANJU BASFORE VS. THE STATE OF MEGHALAYA AND 5 ORS.	CHUNMOON T SANGMA A. RANI D.F. MAWRIE T.K. SANGMA J.M. SANGMA M. HALDER K.C. GAUTAM	MR. A KUMAR, AG S LALOO JN RYNJAH MS. A THUNGWA AH KHARWANLANG, ADDL. SR. GA N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: ALONGWITH WP(C) NO. 330 OF 2024 [PENDING] [NEXT DATE:- 09.12.2025]				

414)	WP(C)/382/2024	BARSAN K. MARAK VS. THE STATE OF MEGHALAYA AND 5 ORS.	CHUNMOON T SANGMA A. RANI D.F. MAWRIE T.K. SANGMA J.M. SANGMA M. HALDER K.C. GAUTAM	MR. A KUMAR, AG S LALOO JN RYNJAH MS. A THUNGWA AH KHARWANLANG, ADDL. SR. GA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: ALONGWITH WP(C) NO. 330 OF 2024 [PENDING] [NEXT DATE:- 09.12.2025]

415)	WP(C)/383/2024	LENYARD G. MOMIN VS. THE STATE OF MEGHALAYA AND 5 ORS.	CHUNMOON T SANGMA A. RANI D.F. MAWRIE T.K. SANGMA J.M. SANGMA M. HALDER K.C. GAUTAM	MR. A KUMAR, AG S LALOO JN RYNJAH MS. A THUNGWA AH KHARWANLANG, ADDL. SR. GA N.G. SHYLLA, SR. GA MEGHALAYA
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With	MC(WPC)/190/2024	LENYARD G. MOMIN VS. THE STATE OF MEGHALAYA AND 5 ORS.	D.F. MAWRIE K.C. GAUTAM	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: ALONGWITH WP(C) NO. 330 OF 2024 [PENDING] [NEXT DATE:- 09.12.2025]

416)	WP(C)/384/2024	SENGDOM R. MARAK VS. THE STATE OF MEGHALAYA AND 5 ORS.	CHUNMOON T SANGMA A. RANI D.F. MAWRIE T.K. SANGMA J.M. SANGMA M. HALDER K.C. GAUTAM	MR. A KUMAR, AG S LALOO JN RYNJAH MS. A THUNGWA AH KHARWANLANG, ADDL. SR. GA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: ALONGWITH WP(C) NO. 330 OF 2024 [PENDING] [NEXT DATE:- 09.12.2025]

417)	WP(C)/401/2024	IBADAPDIANGHUNS HISHA MAWSOR VS. THE STATE OF MEGHALAYA AND 3 ORS.	A. KHARSHIING P. DOLLOI B. MARBANIANG A. PAKYNTEIN	S. SEN, GA J.N. RYNJAH, GA R. COLNEY, GA I. LYNNGWA, GA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 10.12.2025]

418)	WP(C)/410/2024	LURENA LYNNGDOH VS. STATE OF MEGHALAYA AND 3 ORS.	K PAUL, SR. ADV. S. KHATUN S. KHYRIEM B. SNAITANG K. DECRUSE S. CHANDA B.F. KHARWANLANG R. DUTTA S. THAPA K. PAUL	MR. ND CHULLAI, AAG ER CHYNE, GA R COLNEY, GA I LYNNGWA, GA ZE NONGKYNRIH, GA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 15.12.2025]

419)	WP(C)/411/2024	ISILDA KHONGLAH VS. STATE OF MEGHALAYA AND 3 ORS.	K PAUL, SR. ADV. S. KHATUN S. KHYRIEM B. SNAITANG K. DECRUSE S. CHANDA B.F. KHARWANLANG R. DUTTA S. THAPA	MR. ND CHULLAI, AAG R COLNEY, GA I LYNGWA, GA ZE NONGKYNRIH, GA N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 15.12.2025]				
420)	WP(C)/412/2024	MICHAEL J SWER VS. STATE OF MEGHALAYA AND 3 ORS.	K PAUL, SR. ADV. S. KHATUN S. KHYRIEM B. SNAITANG K. DECRUSE S. CHANDA B.F. KHARWANLANG R. DUTTA S. THAPA	MR. ND CHULLAI, AAG R COLNEY, GA I LYNGWA, GA ZE NONGKYNRIH, GA N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 15.12.2025]				
421)	WP(C)/413/2024	YEARLY KHONGWAR VS. STATE OF MEGHALAYA AND 3 ORS.	K PAUL, SR. ADV. S. KHATUN S. KHYRIEM B. SNAITANG K. DECRUSE S. CHANDA B.F. KHARWANLANG R. DUTTA S. THAPA	MR. ND CHULLAI, AAG R COLNEY, GA I LYNGWA, GA ZE NONGKYNRIH, GA N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 15.12.2025]				
422)	WP(C)/414/2024	TIKIMON MAWNIUH VS. STATE OF MEGHALAYA AND 3 ORS.	K PAUL, SR. ADV. S. KHATUN S. KHYRIEM B. SNAITANG K. DECRUSE S. CHANDA B.F. KHARWANLANG R. DUTTA S. THAPA	MR. ND CHULLAI, AAG R COLNEY, GA I LYNGWA, GA ZE NONGKYNRIH, GA N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 15.12.2025]				
423)	WP(C)/416/2024	BRACE FOX CONSULTANT PRIVATE LIMITED VS. THE STATE OF MEGHALAYA AND 5 ORS.	F. KHARSYIEMIONG S.S. OJHA B. DEINGDOH S SAMARPITA OJHA	S. LALOO, GA S. KH. NONGRUM, GA S. KH. NONGRUM J.N. RYNJAH, GA N. SYNGKON, GA N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 04.12.2025]				

424)	WP(C)/426/2024	DR.AJANTA DEB VS. STATE OF MEGHALAYA AND 5 OTHERS	K PAUL, SR. ADV. K DECRUSE C.CARG. S.KHYRIEM B.SNAITANG B.KHARWANLANG S.CHANDA S.MYLLIAMNGAP MR. S.PANTHI MRS. R.DUTTA S.THAPA	T YANGI B, AAG N.G. SHYLLA, SR. GA MEGHALAYA A KHARWANLANG,ADD L. SR GA DF MAWRIE I LYNGWA E LALSANGLUAIA R PAHSYNTIEW PHILEMON NONGBRI Z E NONGKYNRIH
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Remarks: [NEXT DATE:- 05.12.2025]

425)	WP(C)/429/2024	RUBICCA CH. MARAK VS. STATE OF MEGHALAYA AND 6 ORS.	K PAUL, SR. ADV. S. KHATUN S. KHYRIEM B. SNAITANG K. DECRUSE S. CHANDA B.F. KHARWANLANG R. DUTTA S. THAPA S.K. HASSAN	B IAWIM AH KHARWANLANG, ADDL. SR. GA MR MARAK AM PALA S LALOO SA SHEIKH KP BHATTACHARJEE GA MEGHALAYA B IAWIN WGR MIHSILL E LALSANGLUAIA R PAHSYNTIEW PHILEMON NONGBRI MR H ABRAHAM G.A. MEGHALAYA R COLNEY N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: ALONGWITH WP(C) NO. 433 OF 2024 [PENDING] [NEXT DATE:- 03.12.2025]

426)	WP(C)/432/2024	THE UNITED REMNANT CHURCH REPRESENTED BY ITS PRESIDENT HENYSING A SANGMA VS. THE GARO HILL AUTONOMOUS DISTRICT COUNCIL AND 3 ORS.	A.S. SIDDIQUI, SR. ADV. D. HYNNIEWTA C. RAPSANG A. KHARMYNDAI M.K. SAH	D SYIEMLIEH K KHYRIEM SD SANGMA S MARPNA H NONGKHLAW S. DEB S. DEY
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With	MC(WPC)/206/2024	THE UNITED REMNANT CHURCH REPRESENTED BY ITS PRESIDENT HENYSING A SANGMA VS. THE GARO HILL AUTONOMOUS DISTRICT COUNCIL AND 3 ORS.	A.S. SIDDIQUI, SR. ADV. D. HYNNIEWTA C. RAPSANG A. KHARMYNDAI M.K. SAH	S. DEY
Remarks: [NEXT DATE:- 09.12.2025]				
427)	WP(C)/433/2024	ARJUMA BEGUM AND ANR. VS. STATE OF MEGHALAYA AND 6 ORS.	K PAUL, SR. ADV. S KHYRIEM S CHANDA E. AHMED M. RAHMAN S.K. HASSAN	MR. A KUMAR, AG AM PALA SA SHEIKH S LALOO B IAWIN WGR MIHSILL E. LALSANGLUAIA R. PAHSYNTIEW PHILEMON NONGBRI MS. A THUNGWA AH KHARWANLANG, ADDL. SR. GA N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: ALONGWITH WP(C) NO.429 OF 2024 [PENDING] [NEXT DATE:- 03.12.2025]				
428)	WP(C)/434/2024	WISBRINGSON MAWLONG VS. STATE OF MEGHALAYA AND 4 ORS.	KJ KHARSHIING L. RYMBAI F. LANGBNANG R. KHARSHIING G.C MARBOH C.B. SAWIAN K CH. GAUTAM	AM PALA, GA ZE NONGKYNRIH, GA S LALOO, GA ER CHYNE, GA I LYNGWA, GA N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 04.12.2025]				
429)	WP(C)/448/2024	KELENE JOHNSON VS. THE STATE OF MEGHALAYA AND 8 ORS.	S. KHATUN S. KHYRIEM B. SNAITANG K. DECRUSE S. CHANDA B.F KHARWANLANG R. DUTTA S. THAPA	MR H ABRAHAM G.A. MEGHALAYA S SHYAM, GA S BHATTACHARJEE GA MEGHALAYA J THABAH, GA MR. S MARPAN M SMITH R GURUNG, GA, MEGHALAYA N.G. SHYLLA, SR. GA MEGHALAYA
With	MC(WPC)/180/2025	KELENE JOHNSON VS. STATE OF MEGHALAYA AND 8 ORS.	MR. S THAPA K. DECRUSE	MR. S MARPAN S SHYAM, GA R. GURUNG
Remarks: [NEXT DATE:- 16.12.2025]				

430)	WP(C)/454/2024	NONGJRONG VILLAGE VS. THE KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 7 ORS.	E BLAH S. SHALLAM S. SEN	TT DIENGDOH, SR. ADV JK PARIAT CCT SANGMA MR. S MARPAN D KHONGWIR R KHARSYAD P.S.NONGBRI
With	MC(WPC)/211/2024	NONGJRONG VILLAGE VS. THE KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 7 ORS.	S. SHALLAM S. SEN	P.S.NONGBRI
Remarks: [NEXT DATE:- 05.12.2025]				
431)	WP(C)/457/2024	GRANVILLE HARLEY PASSAH VS. THE STATE OF MEGHALAYA AND 4 ORS.	B. IAWIM W.G.R. MIHSILL E. LALSANGLUAIA R. PAHSYNTIEW PHILEMON NONGBRI	MR. ND CHULLAI, AAG R COLNEY, GA S KH NONGRUM, GA JN RYNJAH, GA S LALOO, GA EB PASSAH MR. K KHARMAWPHLANG ZE NONGKYNRIH, GA ER CHYNE, GA N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 16.12.2025]				
432)	WP(C)/459/2024	CHALLANG M MARAK VS. STATE OF MEGHALAYA AND 2 OTHERS	E DKHAR S DHAR SD SANGMA Y.KHARMUJAI L.LANGI N.RAJEE S.DEB S.DEY	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA Z E NONGKYNRIH R COLNEY E R CHYNE
Remarks: [NEXT DATE:- 05.12.2025]				
433)	WP(C)/464/2024	G/2099 HAV/GD RAN VIJAY SINGH VS. UNION OF INDIA AND 2 ORS.	M.L. NONGPIUR M. CHANDA	DR. N. MOZIKA, DSG K GURUNG M MYRCHIANG
With	MC(WPC)/85/2025	G/2099A HAV (GD) RAN VIJAY SINGH VS. UNION OF INDIA AND ORS	MR. M CHANDA ML NONGPIUR	DR. N. MOZIKA, DSG M MYRCHIANG
Remarks: [NEXT DATE:- 01.12.2025]				

- 434) WP(C)/465/2024 SAROJ
VS.
KENDRIYA VIDYALA
SANGATHAN AND 3
ORS.
G.C. MARBOH
F LANGBNANG
R. KHARSHIING
C. B SAWIAN
K. CH GAUTAM
DR. N. MOZIKA, SR.
ADV.
MS. SR MARAK
B GHOSH
MK MAZUMDAR
NAU SOGRA
K. GURUNG
- Remarks: [NEXT DATE:- 02.12.2025]
- 435) WP(C)/466/2024 AKRAZZAMAN
PRODHANI
VS.
STATE OF
MEGHALAYA AND 8
ORS.
D
KHARNONGLANG
M. RAHMAN
E. AHMED
S.K. HASSAN
I LYNGWA
C N SANGMA
R BEGUM
T POHLONG
I KHARMUJAI
MR. S JINDAL
S KHATUN
MS. S. SHYAM
KP BHATTACHARJEE
GA MEGHALAYA
S KHYRIEM
B SNAITANG
S CHANDA
K DECRUSE
B KHARWANLANG
R. DUTTA
MR. S THAPA
N.G. SHYLLA, SR. GA
MEGHALAYA
- Remarks: [NEXT DATE:- 10.12.2025]
- 436) WP(C)/472/2024 MANCHWAMIKI
THUBRU
VS.
STATE OF
MEGHALAYA AND 8
ORS.
K PAUL, SR. ADV.
S. KHATUN
B. KHARWANLANG
S. KHYRIEM
B. SNAITANG
K. DECRUSE
S. CHANDA
B.F.
KHARWANLANG
R. DUTTA
S. THAPA
S. SHYAM
R. GURUNG, GA
S. BHATTACHARJEE,
GA
N.G. SHYLLA, SR. GA
MEGHALAYA
- Remarks: [NEXT DATE:- 02.12.2025]
- 437) WP(C)/473/2024 ONJEN B. MARAK
AND 2 ORS.
VS.
THE GARO HILLS
AUTONOMOUS
DISTRICT COUNCIL
AND 4 ORS.
K.S. KYNJING, SR.
ADV.
D. BUAM
C.M. MARAK
B. RAPSANG
G. SYNGKREM
A.D. SYIEM
JT SANGMA
S DEB
S MARPNA
D SYIEMLIEH
G.CH MARAK
E DKHAR
P.T. SANGMA
SD SANGMA
S. DEY

With	MC(WPC)/221/2024	ONJEN B. MARAK AND 2 ORS. VS. THE GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 4 ORS.	K.S. KYNJING, SR. ADV. D. BUAM C.M. MARAK B. RAPSANG G. SYNGKREM A.D. SYIEM	S. DEY
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Remarks: [NEXT DATE:- 08.12.2025]

438)	WP(C)/476/2024	PROMODINI MARAK AND 18 ORS. VS. THE STATE OF MEGHALAYA AND 4 ORS.	D DHAR E DKHAR SD SANGMA B. LYNGDOH L LANGI S. MARPNA N. RAJEE S. DEB K. LYTEP S. DEY	MR. ND CHULLAI, AAG Z E NONGKYNRIH ER CHYNE N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 05.12.2025]

439)	WP(C)/477/2024	TOMSER ALI VS. THE STATE OF MEGHALAYA AND 5 ORS.	K PAUL, SR. ADV. S. KHATUN S. KHYRIEM B. SNAITANG K. DECRUSE S. CHANDA B.F. KHARWANLANG R. DUTTA S. THAPA	DR. N. MOZIKA, SR. ADV. MR. ND CHULLAI, AAG M RAHMAN ML NONGPIUR R COLNEY N.G. SHYLLA, SR. GA MEGHALAYA
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With	MC(WPC)/21/2025	MANAGING COMMITTEE RAJABALA HIGHER SECONDARY SCHOOL AND 2 OTHERS VS. TOMSER ALI AND 3 OTHERS	DR. N. MOZIKA, SR. ADV. T.SUTNGA M.MYRCHIANG M.L.NONGPIUR	MR. ND CHULLAI, AAG R.COLNEY GA. S.KHYRIEM
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Remarks: ALONGWITH W.P(C) No.320 OF 2024 [PENDING] [NEXT DATE:- 02.12.2025]

440)	WP(C)/486/2024	GOPAL KUMAR VS. UNION OF INDIA AND 2 ORS.	L RYNTATHIANG H NONGPLUH S DHAR E DKHAR SD SANGMA S. MARPNA B. LYNGDOH L. LANGI N. RAJEE S. DEB L. LYTEP S. DEY	DR. N. MOZIKA, DSG C JALA G LYNGDOH K GURUNG M MYRCHIANG
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Remarks: [PART HEARD] [NEXT DATE:- 03.12.2025]

441)	WP(C)/1/2025	M/S ASA ENTERPRISE VS. UNION OF INDIA AND 3 OTHERS	K PAUL, SR. ADV. S.KHATUN S.KHYRIEM B.SNAITANG K.DECRUSE S.CHANDA B.KHARWANLANG MRS. R.DUTTA S.THAPA	DR. N. MOZIKA, DSG M. MYRCHIANG R. FANCON K. GURUNG
Remarks: [NEXT DATE:- 05.12.2025]				
442)	Arb.P./2/2025	NK TRADING COMPANY VS. UNION OF INDIA AND 5 ORS.	K PAUL, SR. ADV. S. KHATUN S. KHYRIEM B. SNAITANG K. DECRUSE S. CHANDA B.F. KHARWANLANG R. DUTTA S. THAPA	DR. N. MOZIKA, DSG C. JALA M. MYRCHIANG
Remarks: [NEXT DATE:- 03.12.2025]				
443)	Review Pet/2/2025	SOTJILLA SANGMA AND ANR. VS. THE GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 5 ORS.	G CH MARAK J.T. SANGMA P.T. SANGMA	PHILEMON NONGBRI H NONGPLUH R PAHSYNTIEW E DKHAR S DEB S. DEY
Remarks: IN WP(C) NO. 233 OF 2023 [DISPOSED OF] [NEXT DATE:- 08.12.2025]				
444)	Arb.P./5/2025	M/S RYSA INFRATECH LTD. COMPANY VS. UNION OF INDIA	H. ZHIMO D. PATHAW R. KHARKRANG T. MARNGAR A. SYIEM N. KHERA	DR. N. MOZIKA, DSG C. JALA M. MYRCHIANG
Remarks: [NEXT DATE:- 16.12.2025]				
445)	FA/5/2025	BORDER SECURITY FORCE, 35 BATTALION MAWPAT VS. ONIOR WAR THROUGH L.R. SMT. PYNBIANGLIN CHYNE AND ANR.	DR. N. MOZIKA, DSG M. MYRCHIANG K. GURUNG	N.G. SHYLLA, SR. GA MEGHALAYA S. SYNKON T.G. MOMIN G.CH. MARAK M. SUNN N.M. MANSURI R. COLNEY S. SEN

With	MC(FA)/8/2025	BORDER SECURITY FORCE, BATTALION MAWPAT VS. ONIOR WAR THROUGH L.R. SMT. PYNBIANGLIN CHYNE AND ANR.	DR. N. MOZIKA, DSG K. GURUNG	N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 03.12.2025]				
446)	WP(C)/6/2025	WANLUMLANG SHABONG VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 5 ORS	E BLAH S CHALLAM S SEN	VGK KYNTA, SR. ADV DR. N. MOZIKA, DSG TT DIENGDOH, SR. ADV K GURUNG M MYRCHIANG JK PARIAT R KHARSYAD T SUTNGA ML NONGPIUR F LAMARE C NONGKHLAW
Remarks: [NEXT DATE:- 05.12.2025]				
447)	WP(C)/11/2025	GORDON LYNGDOH VS. STATE OF MEGHALAYA AND 4 OTHERS	A KSOO M MYRCHIANG T.SUTNGA M.L.NONGPIUR	H.L. SHANGREISO, SR. ADV N.G. SHYLLA, SR. GA MEGHALAYA D LYNGDOH ER CHYNE, GA E DKHAR MR. S DEY I LYNGWA, GA B IAWIM E LALSANGLUAIA W KHONGSNI M HAJONG T DKHAR P BISWAKARMA PHILEMON NONGBRI ZE NONGKYNRIH, GA
Remarks: [NEXT DATE:- 10.12.2025]				
448)	WP(C)/20/2025	HENJENSON D.SANGMA VS. STATE OF MEGHALAYA AND 12 OTHERS	A.A.SANGMA T.N.MARAK L.D.SANGMA T.YANGKYI A.G. MOMIN	T YANGI B, AAG N.G. SHYLLA, SR. GA MEGHALAYA D F MAWRIE MR. K C GAUTAM S R MARAK S LALOO Z E NONGKYNRIH EB PASSAH MR. H ABRAHAM K.KHARMAWPHLANG .
Remarks: [NEXT DATE:- 01.12.2025]				

449)	WP(C)/22/2025	OLIDA HYNNIEWTA VS. UNION OF INDIA AND 9 OTHERS	S.R.MARAK A A LAMARE W.MAWKHIEW R.K.KHARSHIING I.B.NONGRUM B.SUN H.R.NATH	DR. N. MOZIKA, DSG C. JALA I. LYNGBWA, GA A.M. SANGMA, GA Z.E. NONGKYNRIH, GA M. MYRCHIANG R. COLNEY K. GURUNG P DEY N.G.SHYLLA SR GA MEGHALAYA.
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Remarks: [NEXT DATE:- 03.12.2025]

450)	WP(C)/31/2025	LAXMI JOSHI VS. THE UNION OF INDIA AND 3 ORS	A.S. SIDDIQUI, SR. ADV. A KHARMYNDAL SD SANGMA T A SANGMA D HYNNIEWTA S A PANDIT S PANDIT	DR. N. MOZIKA, DSG EB PASSAH MR. K KHARMAWPHLANG LMD MARAK
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Remarks: [NEXT DATE:- 15.12.2025]

451)	WP(C)/38/2025	DR SUBHASH CHANDRA SRIVASTAVA VS. THE UNION OF INDIA AND 3 ORS	T MARNGAR FL DKHAR R KHARKRANG M CHETRI K ISLAM A RASHID TH HAZARIKA	DR. N. MOZIKA, DSG R DEBNATH, CGC M MYRCHIANG R FANCON E BLAH MR. S SEN K GURUNG
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Remarks: [NEXT DATE:- 05.12.2025]

452)	WP(C)/41/2025	LETHIER N. ARENGH AND 80 OTHERS VS. UNION OF INDIA AND 7 OTHERS	A.RANI D.F.MAWRIE T.K.SANGMA J.M.SANGMA M.HALDER W.M.SANGMA K.C.GAUTAM	T YANGI B, AAG DR. N. MOZIKA, DSG N.G. SHYLLA, SR. GA MEGHALAYA C JALA R COLNEY A MOMIN AM PALA ER CHYNE M MYRCHIANG
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With	MC(WPC)/22/2025	LETHIER N.ARENGH AND 80.OTHERS VS. UNION OF INDIA AND 7 OTHERS	DF MAWRIE KC GAUTAM	DR. N. MOZIKA, DSG N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 03.12.2025]

453)	WP(C)/54/2025	DICKSON G L KHONGWIR VS. STATE OF MEGHALAYA AND 5 ORS	B THABAH B IAWIM WGR MIHSILL E LALSANGLUAIA R PAHSYNTIEW PHILEMON NONGBRI	T YANGI B, AAG N.G. SHYLLA, SR. GA MEGHALAYA MS. A SYIEM I LYNGWA, GA R KHARKRANG T MARNGAR R COLNEY, GA MR. N KHERA ZE NONGKYNRIH, GA
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Remarks: [NEXT DATE:- 05.12.2025]

454)	WP(C)/55/2025	FIDUS ALI VS. STATE OF MEGHALAYA AND ORS	MR MARAK LN ARENGH SA SHIEKH	N.G. SHYLLA, SR. GA MEGHALAYA I LYNGWA B KOMI BL LYNGKHOI J PASWETT A DKHAR I LALOO B RAMSEIJ P YOBIN MR. P YOBIN A M PALA R COLNEY Z E NONGKYNRIH
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Remarks: [NEXT DATE:- 16.12.2025]

455)	WP(C)/59/2025	SAMINA BEGUM VS. STATE OF MEGHALAYA AND 4 OTHERS	M.R.MARAK L.N ARENGH S.A.SHEIKH	N.G. SHYLLA, SR. GA MEGHALAYA B KOMI I LALOO B L LYNGKHOI B RAMSEIJ J PASWETT A DKHAR MR. P YOBIN Z E NONGKYNRIH R COLNEY AM PALA
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Remarks: [NEXT DATE:- 16.12.2025]

456)	WP(C)/62/2025	DINGJON MARAK AND ANR. VS. THE GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 3 ORS.	J.T. SANGMA G CH MARAK P.T. SANGMA	AD SYIEM H NONGPLUH S DEB D SYIEMLIEH E DKHAR DAVID CH MARAK C.M. MARAK D BUAM B RAPSANG G SYNGKREM SD SANGMA S. DEY
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Remarks: [NEXT DATE:- 01.12.2025]

457)	WP(C)/72/2025	GOVIND RAM VS. UNION OF INDIA AND 3 ORS.	H YADAV A SYNREM S.D. UPADHAYA	DR. N. MOZIKA, DSG G LYNGDOH C JALA M MYRCHIANG
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Remarks: ALONGWITH W.P(C)Nos.[136 AND 137] OF 2025[PENDING] [NEXT DATE:- 08.12.2025]

458)	WP(C)/77/2025	JOHNWELL G. MOMIN VS. THE STATE OF MEGHALAYA AND 3 ORS.	G CH MARAK JT SANGMA P.T. SANGMA	K PAUL, SR. ADV. MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA S KHYRIEM AM PALA, GA S KH NONGRUM, GA K DECRUSE B SNAITANG ZE NONGKYNRIH, GA B KHARWANLANG S CHANDA R COLNEY, GA ER CHYNE, GA
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Remarks: [NEXT DATE:- 03.12.2025]

459)	WP(C)/78/2025	MATGRIK CH. MOMIN VS. THE STATE OF MEGHALAYA AND 2 ORS.	B. LYNGKHOI J. PASWETT B. RAMSIEJ I. LALOO A. DKHAR T. LYNGKHOI S. SINGPHO G. YOBIN P. YOBIN	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA S KH NONGRUM R COLNEY, GA ER CHYNE, GA
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Remarks: ALONGWITH W.P(C)No.79 OF 2025,W.P(C)No.80 OF 2025 AND W.P(C)No.81 OF 2025,[PENDING]
[NEXT DATE:- 02.12.2025]

460)	WP(C)/79/2025	EPAPHRAS WANCHAND VS. THE STATE OF MEGHALAYA AND 2 ORS.	B. LYNGKHOI J. PASWETT B. RAMSIEJ I. LALOO A. DKHAR T. LYNGKHOI S. SINGPHO G. YOBIN P. YOBIN	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA S KH NONGRUM R COLNEY, GA ER CHYNE, GA
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Remarks: ALONGWITH W.P(C)No.78 OF 2025,W.P(C)No.80 OF 2025 AND W.P(C)No.81 OF 2025,[PENDING]
[NEXT DATE:- 02.12.2025]

461)	WP(C)/80/2025	BASHISHA KURBAH VS. THE STATE OF MEGHALAYA AND 2 ORS.	B. LYNGKHOI J. PASWETT B. RAMSIEJ I. LALOO A. DKHAR T. LYNGKHOI S. SINGPHO G. YOBIN P. YOBIN	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA S KH NONGRUM R COLNEY, GA ER CHYNE, GA
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Remarks: ALONGWITH W.P(C)No.78 OF 2025,W.P(C)No.79 OF 2025 AND W.P(C)No.81 OF 2025,[PENDING]
[NEXT DATE:- 02.12.2025]

462)	WP(C)/81/2025	KLATISHA LANGSTIEH VS. THE STATE OF MEGHALAYA AND 2 ORS.	B. LYNGKHOI J. PASWETT B. RAMSIEJ I. LALOO A. DKHAR T. LYNGKHOI S. SINGPHO G. YOBIN P. YOBIN	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA S KH NONGRUM R COLNEY, GA ER CHYNE, GA
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Remarks: ALONGWITH W.P(C)No.78 OF 2025,W.P(C)No.80 OF 2025 AND W.P(C)No.79 OF 2025,[PENDING]
[NEXT DATE:- 02.12.2025]

463)	WP(C)/82/2025	KARUNA KANTA RABHA VS. THE STATE OF MEGHALAYA AND 4 ORS.	S. ISLAM M. RAHMAN E. AHMED S.K. HASSAN	T YANGI B, AAG N.G. SHYLLA, SR. GA MEGHALAYA I LYNGWA Z E NONGKYNRIH ER CHYNE
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Remarks: [NEXT DATE:- 02.12.2025]

464)	WP(C)/84/2025	EX NO. G/2200866L HAV/GD PRASAD T.R. AND 6 ORS. VS. UNION OF INDIA AND 4 ORS.	M. TIWARI L. MAJAW P. CHETTRI V. KUMAR B. PATHAK	DR. N. MOZIKA, DSG M MYRCHIANG
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Remarks: [NEXT DATE:- 16.12.2025]

465)	WP(C)/91/2025	SMT SIMRITHA SANGMA VS. STATE OF MEGHALAYA AND ORS	M RAHMAN LN ARENGH MR MARAK SA SHIEKH	N.G. SHYLLA, SR. GA MEGHALAYA Z E NONGKYNRIH AM PALA A DKHAR B KOMI I LALOO BL LYNGKHOI B RAMSEIJ J PASWETT MR. P YOBIN I LYNGWA R COLNEY
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Remarks: [NEXT DATE:- 16.12.2025]

466)	WP(C)/94/2025	JEMSON CH MARAK AND 4 ORS VS. THE GARO HILLS AUTONOMOUS DISTRICT COUNCIL, AND 4 ORS	MR. KS KYNJING, SR ADV. AD SYIEM G SYNGKREM B RAPSANG CM MARAK D BUAM D CH SANGMA	S DEB E DKHAR S DHAR J T SANGMA G CH MARAK P.T. SANGMA SD SANGMA S DEY SC GHADC
With	MC(WPC)/53/2025	JEMSON CH MARAK AND 4 ORS VS. THE GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 4 ORS.	MR. KS KYNJING, SR ADV. AD SYIEM G SYNGKREM	S DEY SC GHADC
	MC(WPC)/89/2025	JEMSON CH. MARAK AND 4 ORS. VS. THE GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 4 ORS.	A.D. SYIEM	P.T. SANGMA S. DEY
Remarks: [NEXT DATE:- 08.12.2025]				
467)	WP(C)/95/2025	SMTI NEMONI SANGMA VS. STATE OF MEGHALAYA AND 4 ORS	K PAUL, SR. ADV. S THAPA R DUTTA BF KHARWANLANG S CHANDA K DECRUSE B SNAITANG S KHYRIEM S KHATUN	N.G. SHYLLA, SR. GA MEGHALAYA S DEB MR H ABRAHAM G.A. MEGHALAYA E DKHAR S BHATTACHARJEE GA MEGHALAYA SD SANGMA MR. S DEY S SENGUPTA ADDL. SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 16.12.2025]				
468)	WP(C)/96/2025	LAKHAN PRASAD VS. STATE OF MEGHALAYA AND 5 OTHERS	M.U.AHMED P.D.KANUNGO D.D.SANGMA A.MOMIN S.SEN	K PAUL, SR. ADV. MR. A KUMAR, AG K KHAN, AAG N.G. SHYLLA, SR. GA MEGHALAYA B SNAITANG AM PALA S CHANDA AH KHARWANLANG, ADDL. SR. GA MR MARAK LN ARENGH SA SHEIKH B KHARWANLANG S LALOO Z E NONGKYNRIH
Remarks: [NEXT DATE:- 05.12.2025]				

469)	WP(C)/104/2025	SAMBHAJI SURESH THOMBARE VS. UNION OF INDIA AND 2 ORS.	M SOHMAT J NONGPHUD C RAI SK LAMBA R HONGRAY	DR. N. MOZIKA, DSG K GURUNG M MYRCHIANG
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Remarks: [NEXT DATE:- 04.12.2025]

470)	WP(C)/107/2025	NORTH EASTERN HILL UNIVERSITY (NEHU) VS. STATE OF MEGHALAYA AND 13 ORS.	S SEN E. BLAH	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA ZE NONGKYNRIH, GA S BHATTACHARJEE GA MEGHALAYA R COLNEY, GA ER CHYNE, GA
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With	MC(WPC)/59/2025	NORTH EASTERN HILL UNIVERSITY (NEHU) VS. STATE OF MEGHALAYA AND 13 ORS.	S SEN E. BLAH	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 15.12.2025]

471)	WP(C)/109/2025	JOSE CHERIAN VS. NORTH EASTERN HILL UNIVERSITY AND ANR.	B. IAWIM W.G.R. MIHSILL E. LALSANGLUAIA R. PAHSYNTIEW PHILEMON NONGBRI	EB PASSAH S SEN E. BLAH
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Remarks: [NEXT DATE:- 01.12.2025]

472)	WP(C)/111/2025	SENGDIN K. SANGMA VS. STATE OF MEGHALAYA AND 7 ORS.	E DKHAR H NONGPLUH J. NONGPHUD D. SYIEMLIEH S. DHAR E. DKHAR S. MARPNA S. DEB K. LYTEP S. DEY	K KHAN, AAG N.G. SHYLLA, SR. GA MEGHALAYA JN RYNJAH S LALOO MS. OAI BANG AH KHARWANLANG, ADDL. SR. GA
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With	MC(WPC)/60/2025	SENGDIN K. SANGMA VS. STATE OF MEGHALAYA AND 7 ORS.	J. NONGPHUD D. SYIEMLIEH S. DHAR E. DKHAR S. MARPNA S. DEB K. LYTEP S. DEY	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 01.12.2025]

473)	WP(C)/133/2025	ABHISHEK GUPTA VS. STATE OF MEGHALAYA AND 4 ORS.	H. ZHIMO D. PATHAW R. KHARKRANG T. MARNGAR S. DEB A. SYIEM N. KHERA	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA Z E NONGKYNRIH
With	MC(WPC)/194/2025	ABHISHEK GUPTA VS. STATE OF MEGHALAYA AND 4 ORS.	R. KHARKRANG	E.R. CHYNE,G.A.
Remarks: [NEXT DATE:- 15.12.2025]				
474)	WP(C)/135/2025	ALL NEHU WORKERS UNION (ANWU) VS. NORTH EASTERN HILL UNIVERSITY (NEHU) AND ANR.	J. PASWETT B.L. LYNKHOI B. RAMSIEJ I. LALOO A. DKHAR P. YOBIN	E. BLAH S. SEN
Remarks: [NEXT DATE:- 11.12.2025]				
475)	WP(C)/136/2025	ASHOK KUMAR VS. UNION OF INDIA AND 2 ORS.	H YADAV M. KHARIR A SYNREM S.D. UPADHAYA	DR. N. MOZIKA, DSG G LYNDOH C JALA M MYRCHIANG
Remarks: ALONGWITH W.P(C)Nos.[137 AND 72] OF 2025[PENDING] [NEXT DATE:- 08.12.2025]				
476)	WP(C)/137/2025	RAMESH CHANDRA VS. UNION OF INDIA AND 2 ORS.	H YADAV M. KHARIR A SYNREM S.D. UPADHAYA	DR. N. MOZIKA, DSG G LYNDOH C JALA M MYRCHIANG
Remarks: ALONGWITH W.P(C)Nos.[136 AND 72] OF 2025[PENDING] [NEXT DATE:- 08.12.2025]				
477)	WP(C)/138/2025	PRANJOLOTA RABHA VS. STATE OF MEGHALAYA AND 5 ORS.	CH. THOMLUI MR MARAK L.N. ARENGH S.A SHEIKH	N.G. SHYLLA, SR. GA MEGHALAYA S BHATTACHARJEE GA MEGHALAYA CL MAWPHLANG S SHYAM S MARPNA T ISLAM J S LYNDOH KVE KHARNONGBAK SR LYNDOH MR H ABRAHAM G.A. MEGHALAYA
Remarks: [NEXT DATE:- 04.12.2025]				
478)	WP(C)/142/2025	MIRAUL MIAH VS. THE STATE OF MEGHALAYA AND 4 ORS.	CH THOMLUI M.R. MARAK L.N. ARENGH S.A. SHEIKH	N.G. SHYLLA, SR. GA MEGHALAYA S KH NONGRUM S SHYAM AM PALA S AIN
Remarks: [NEXT DATE:- 15.12.2025]				

479)	WP(C)/143/2025	WILLOT MARAK AND ANR. VS. THE GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 5 ORS.	J.T. SANGMA G CH MARAK P.T. SANGMA	S DHAR E DKHAR T N MARAK LD SANGMA MS T YANGKYI AG MOMIN SG MARPNA S. DEY
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Remarks: [NEXT DATE:- 08.12.2025]

480)	WP(C)/150/2025	MORIOM BIBI AND ANR. VS. STATE OF MEGHALAYA AND 6 ORS.	E. AHMED M. RAHMAN S.K. HASSAN	N.G. SHYLLA, SR. GA MEGHALAYA MR MARAK LN ARENGH A M PALA MR. SA SHEIKH AH KHARWANLANG, ADDL. SR. GA A MOMIN
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Remarks: [NEXT DATE:- 04.12.2025]

481)	WP(C)/152/2025	THARSITA R. MARAK VS. THE GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 4 ORS.	J.T. SANGMA G. CH. MARAK P.T. SANGMA	D WAHLANG D SYIEMLIEH S DEB S. DEY T N MARAK L D SANGMA T YANGKYI A G MOMIN
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Remarks: [NEXT DATE:- 09.12.2025]

482)	WP(C)/153/2025	FASTERWELL THANGKHIEW VS. THE KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 3 ORS.	MS. SR MARAK B SUN S.L. MAWPHLANG P. DEY	TT DIENGDOH, SR. ADV JK PARIAT R KHARSYAD CCT SANGMA
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With	MC(WPC)/74/2025	FASTERWELL THANGKHIEW VS. THE KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 3 ORS.	B SUN S.L. MAWPHLANG P. DEY	TT DIENGDOH, SR. ADV CCT SANGMA
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Remarks: ALONGWITH W.P(C)No.164 OF 2025[PENDING] [NEXT DATE:- 17.12.2025]

483)	WP(C)/159/2025	DR. BISHNU RAM MEDHI AND 6 ORS. VS. THE STATE OF MEGHALAYA AND 3 ORS.	K PAUL, SR. ADV. S KHATUN K. DECRUSE S. KHYRIEM B. SNAITANG S. CHANDA R. DUTTA S. THAPA	N.G. SHYLLA, SR. GA MEGHALAYA R COLNEY, GA ZE NONGKYNRIH, GA
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Remarks: [NEXT DATE:- 04.12.2025]

484)	WP(C)/160/2025	THINDA CH MARAK VS. THE GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 4 ORS.	A. RANI D.F. MAWRIE T.K. SANGMA J.M. SANGMA M DEVI M. HALDER W.M. SANGMA K.C. GAUTAM	E DKHAR S DHAR J T SANGMA G CH MARAK P.T. SANGMA S. DEY
With	MC(WPC)/76/2025	THINDA CH MARAK VS. THE GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 4 ORS.	A. RANI D.F. MAWRIE T.K. SANGMA J.M. SANGMA M DEVI M. HALDER W.M. SANGMA K.C. GAUTAM	S. DEY
	MC(WPC)/150/2025	ETERSON A. SANGMA AND ANR. VS. THE GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	P.T. SANGMA	S. DEY K.C. GAUTAM
Remarks: [NEXT DATE:- 15.12.2025]				
485)	WP(C)/161/2025	OKARAM DORENDRO SINGH AND 8 ORS. VS. UNION OF INDIA AND ANR.	A SYNREM N DASGUPTA	DR. N. MOZIKA, DSG M MYRCHIANG
Remarks: [NEXT DATE:- 09.12.2025]				
486)	WP(C)/164/2025	KYNSAI MAJAW VS. THE KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 4 ORS.	S.R. MARAK A.A. LAMARE B. SUN P. DEY	TT DIENGDOH, SR. ADV D. DAW C.C.T. SANGMA J.K. PARIAT R. KHARSYAD
With	MC(WPC)/77/2025	KYNSAI MAJAW VS. THE KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 4 ORS.	B. SUN P. DEY	
Remarks: ALONGWITH WP (C) No. 153 of 2025 [PENDING] [NEXT DATE:- 17.12.2025]				

487)	WP(C)/165/2025	SHAHAZMAN MIAH VS. THE STATE OF MEGHALAYA AND 6 ORS.	E. AHMED M. RAHMAN S.K. HASSAN	N.G. SHYLLA, SR. GA MEGHALAYA S CHANDA S SHYAM S GOENKA C SANGMA T POHLONG R BEGUM MR. S JINDAL S KHYRIEM I KHARMUJAI KP BHATTACHARJEE GA MEGHALAYA
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Remarks: [NEXT DATE:- 03.12.2025]

488)	WP(C)/166/2025	FIRSTBORN SON LYNGKHOI VS. THE STATE OF MEGHALAYA AND 4 ORS.	DR. N. MOZIKA, SR. ADV. I. SUMER A. KSOO T. SUTNGA M.L. NONGPIUR	N.G. SHYLLA, SR. GA MEGHALAYA C.H. MARAK B. RAPSANG G. SYNGKREM A. SYIEM J.N. RYNJAH, GA I. LYNGWA, GA K.P. BHATTACHARJEE, GA A.KUMAR, AG Z.E. NONGKYNRIH, GA T. YANGI. B, AAG
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With	MC(WPC)/80/2025	FIRSTBORN SON LYNGKHOI VS. THE STATE OF MEGHALAYA AND 4 ORS.	I. SUMER A. KSOO T. SUTNGA M.L. NONGPIUR	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 08.12.2025]

489)	WP(C)/174/2025	ROCKIAL SYIEM LIEH VS. THE KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 5 ORS.	M.MAWTHOH R.K. SYNREM R. KHARJAH RIN R. SYNREM	D. DAW C.C.T. SANGMA J.K. PARIAT T.T. DIENGDOH R. KHARSYAD
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With	MC(WPC)/84/2025	ROCKIAL SYIEM LIEH VS. THE KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 5 ORS.	R. KHARJAH RIN R. SYNREM
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Remarks: ALONGWITH WP (C) No. 153 of 2025 [PENDING] [NEXT DATE:- 17.12.2025]

490)	WP(C)/175/2025	ABDUL BASHID SK AND 31 ORS. VS. STATE OF MEGHALAYA AND 6 ORS.	DR. N. MOZIKA, SR. ADV. ML NONGPIUR T. SUTNGA I. SUMER A. KSOO	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA R COLNEY S LALOO A H KHARWANLANG Z E NONGKYNRIH A MOMIN AM PALA MR. N SYNGKON ML TLAU
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Remarks: ALONGWITH WP(C) NO. 47 OF 2025 [PENDING] [NEXT DATE:- 11.12.2025]

491)	WP(C)/183/2025	KYRSHON MARBANIANG AND ANR. VS. THE STATE OF MEGHALAYA AND 7 ORS.	N. SANGMA L. PHANJOM N. SYNGKON	TT DIENGDOH, SR. ADV MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA MR. W JYRWA JK PARIAT R COLNEY, GA RJ KHARJHRIN RK SYNREM MR. L KHYRIEM CCT SANGMA ZE NONGKYNRIH, GA
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Remarks: [NEXT DATE:- 01.12.2025]

492)	WP(C)/190/2025	SHOBHA GUPTA VS. THE MANAGING COMMITTEE ARYA VIDYALAYA SECONDARY U.P AND L.P SCHOOL AND 4 ORS.	H.L. SHANGREISO, SR. ADV D LYNGDOH W. KHONGSNI M. HAJONG T. DKHAR P. BISWAKARMA	N.G. SHYLLA, SR. GA MEGHALAYA S PANDEY S SHYAM, GA KP BHATTACHARJEE GA MEGHALAYA ML NONGPIUR
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With	MC(WPC)/94/2025	SHOBHA GUPTA VS. THE MANAGING COMMITTEE ARYA VIDYALAYA SECONDARY U.P AND L.P SCHOOL AND 4 ORS.	H.L. SHANGREISO, SR. ADV W. KHONGSNI M. HAJONG T. DKHAR P. BISWAKARMA	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 08.12.2025]

493)	WP(C)/216/2025	CHAPPEL C.M. MIHSILL VS. THE SORDAR, DORBAR ELAKA NONGSTENG, SOHRA SYIEMSHIP AND 2 ORS.	W.G.R. MIHSILL	B KOMI A DKHAR I LALOO B RAMSIEJ BL LYNGKHOI MR. P YOBIN B WANKHAR D BYNNUD S MYLLIEM K POHSHNA W BYNNUD KV KHARLYNGDOH L SYIEM
With	MC(WPC)/162/2025	CHAPPEL C.M. MIHSILL VS. THE SORDAR, DORBAR ELAKA NONGSTENG, SOHRA SYIEMSHIP AND 2 ORS.	W.G.R. MIHSILL	L. SYIEM P. YOBIN
Remarks: [NEXT DATE:- 10.12.2025]				
494)	WP(C)/247/2025	PHILINA D. SANGMA VS. THE STATE OF MEGHALAYA AND 9 ORS.	S. CHAKRAWARTY, SR. ADV. C.L. THABAH D.G. PYNGROPE E. LALOO E. SLONG	MR. KS KYNJING, SR ADV. DR. N. MOZIKA, DSG N.G. SHYLLA, SR. GA MEGHALAYA D CHADONG CM MARAK B RAPSANG AD SYIEM G SYNGKREM M MYRCHIANG JN RYNJAH, GA N SYNGKON, GA
Remarks: [NEXT DATE:- 16.12.2025]				
495)	WP(C)/264/2025	ENAKA BIBI VS. STATE OF MEGHALAYA AND 4 ORS.	M.R. MARAK L.N. ARENGH S.A. SHEIKH	MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA S LALOO JN RYNJAH MR. N SYNGKON AH KHARWANLANG, ADDL. SR. GA I LYNGWA R COLNEY Z E NONGKYNRIH
With	MC(WPC)/140/2025	ENAKA BIBI VS. THE STATE OF MEGHALAYA AND 4 ORS.	M.R. MARAK L.N. ARENGH S.A. SHEIKH	N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 04.12.2025]				

496)	WP(C)/265/2025	RAZIUL ISLAM VS. STATE OF MEGHALAYA AND 2 ORS.	I HOQUE M. RAHMAN E. AHMED S.K. HASSAN	N.G. SHYLLA, SR. GA MEGHALAYA Z E NONGKYNRIH S BHATTACHARJEE GA MEGHALAYA R COLNEY S SEN GA
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Remarks: [NEXT DATE:- 10.12.2025]

497)	WP(C)/266/2025	MOMINUL ISLAM VS. STATE OF MEGHALAYA AND 4 ORS.	M.R. MARAK L.N. ARENGH S.A. SHEIKH	MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA S LALOO JN RYNJAH MR. N SYNGKON AH KHARWANLANG, ADDL. SR. GA I LYNGWA R COLNEY Z E NONGKYNRIH
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With	MC(WPC)/142/2025	MOMINUL ISLAM VS. THE STATE OF MEGHALAYA AND 4 ORS.	M.R. MARAK L.N. ARENGH S.A. SHEIKH	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 04.12.2025]

498)	WP(C)/267/2025	MITUL SK AND ANR. VS. THE STATE OF MEGHALAYA AND 5 ORS.	IS LYNGDOH T ISLAM C.L. MAWPHLANG K.V.E. KHARNONGBAK S.R. LYNGDOH	N.G. SHYLLA, SR. GA MEGHALAYA I LYNGWA R COLNEY MS S SHYAM
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Remarks: [NEXT DATE:- 05.12.2025]

499)	WP(C)/270/2025	EALENNI MOMIN VS. THE STATE OF MEGHALAYA AND 3 ORS.	CH. THOMLUI M.R. MARAK L.N. ARENGH S.A. SHEIKH	N.G. SHYLLA, SR. GA MEGHALAYA S KH. NONGRUM, GA S AIN, GA R GURUNG, GA, MEGHALAYA ER CHYNE, GA
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Remarks: [NEXT DATE:- 03.12.2025]

500)	WP(C)/279/2025	NALINI RABHA VS. THE STATE OF MEGHALAYA AND 3 ORS.	S.R. MARAK S. KHANDA	N.G. SHYLLA, SR. GA MEGHALAYA EB PASSAH AS DEY K KHARMAWPHLANG
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Remarks: [NEXT DATE:- 08.12.2025]

501)	WP(C)/281/2025	ABDUL KASEM VS. STATE OF MEGHALAYA AND 4 ORS.	I HOQUE M. RAHMAN E. AHMED S.K. HASSAN	MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA S LALOO I LYNNGWA AH KHARWANLANG, ADDL. SR. GA JN RYNJAH R COLNEY MR. N SYNGKON
With	MC(WPC)/151/2025	ABDUL KASEM VS. STATE OF MEGHALAYA AND 4 ORS.	I HOQUE M. RAHMAN E. AHMED S.K. HASSAN	N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 04.12.2025]				
502)	WP(C)/282/2025	SAFIUL ISLAM VS. STATE OF MEGHALAYA AND 4 ORS.	I HOQUE M. RAHMAN E. AHMED S.K. HASSAN	MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA S LALOO I LYNNGWA AH KHARWANLANG, ADDL. SR. GA JN RYNJAH MR. N SYNGKON R COLNEY
With	MC(WPC)/152/2025	SAFIUL ISLAM VS. STATE OF MEGHALAYA AND 4 ORS.	I HOQUE M. RAHMAN E. AHMED S.K. HASSAN	N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 04.12.2025]				
503)	WP(C)/283/2025	AMIR HUSSAIN VS. STATE OF MEGHALAYA AND 4 ORS.	I. HOQUE M. RAHMAN E. AHMED S.K. HASSAN	MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA S LALOO I LYNNGWA AH KHARWANLANG, ADDL. SR. GA JN RYNJAH MR. N SYNGKON R COLNEY
With	MC(WPC)/154/2025	AMIR HUSSAIN VS. STATE OF MEGHALAYA AND 4 ORS.	I. HOQUE M. RAHMAN E. AHMED S.K. HASSAN	N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 04.12.2025]				

504)	WP(C)/284/2025	MOZA SK VS. STATE OF MEGHALAYA AND 4 ORS.	I. HOQUE M. RAHMAN E. AHMED S.K. HASSAN	MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA S LALOO I LYNGWA AH KHARWANLANG, ADDL. SR. GA JN RYNJAH R COLNEY MR. N SYNGKON
With	MC(WPC)/155/2025	MOZA SK VS. STATE OF MEGHALAYA AND 4 ORS.	I. HOQUE M. RAHMAN E. AHMED S.K. HASSAN	N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 04.12.2025]				
505)	WP(C)/304/2025	DORBAR DONG, NONGRIMBAH AND 2 ORS. VS. THE KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 7 ORS.	DS PAJAT B. THABAH B. IAWIM E. LALSANGLUAIA R. PAHSYNTIEW PHILEMON NONGBRI	TT DIENGDOH, SR. ADV MR. L KHYRIEM CCT SANGMA MR. W JYRWA N SANGMA L PHANJOM MR. N SYNGKON JK PARIAT
With	MC(WPC)/165/2025	DORBAR DONG, NONGRIMBAH AND 2 ORS. VS. THE KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 7 ORS.	B. THABAH B. IAWIM E. LALSANGLUAIA R. PAHSYNTIEW PHILEMON NONGBRI	
Remarks: [NEXT DATE:- 08.12.2025]				
506)	WP(C)/309/2025	HASINA KHATUN VS. STATE OF MEGHALAYA AND 6 ORS.	I HOQUE M. RAHMAN E. AHMED S.K. HASSAN	N.G. SHYLLA, SR. GA MEGHALAYA D CHADONG D BUAM C M MARAK B RAPSANG S SYNGKREM AD SYIEM S KH NONGRUM JN RYNJAH
With	MC(WPC)/167/2025	HASINA KHATUN VS. STATE OF MEGHALAYA AND 6 ORS.	I HOQUE M. RAHMAN E. AHMED S.K. HASSAN	N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 09.12.2025]				

507)	WP(C)/372/2025	BRAJESH KUMAR TIWARI VS. NORTH-EASTERN HILL UNIVERSITY (NEHU) AND 4 ORS.	M. SOHMAT E. DKHAR S. DHAR H. NONGPLUH S.G. MARPNA S. DEB S. DEY	E BLAH S. SEN
With	MC(WPC)/296/2025	BRAJESH KUMAR TIWARI VS. NORTH EASTERN HILL UNIVERSITY (NEHU) AND 3 ORS.	S. DEY	S SEN

Remarks: [NEXT DATE:- 02.12.2025]

NB:

ADVOCATES ON LEAVE :

- 1) MR. HR NATH FROM 24-11-2025 TO 03-12-2025
- 2) MR. JM THANGKHIEW FROM 26-11-2025 TO 05-12-2025
- 3) MRS S BHATTACHARJEE FROM 27-11-2025 TO 17-12-2025



HIGH COURT OF MEGHALAYA

MONTHLY CAUSELIST FOR DECEMBER 2025

[Published under the authority of Hon'ble the Chief Justice.]

Website : <https://meghalayahighcourt.nic.in>

VC : <https://meghalayahighcourt.nic.in/vc>

SINGLE BENCH

COURT ROOM " 3 "

HON'BLE MR. JUSTICE W. DIENGDOH

CIVIL WRIT PETITIONS (OF THE YEAR 2022 AND 2023); CRIMINAL APPEALS (BELOW 10 YEARS IMPRISONMENT);
MACT APPEALS; AND BAIL MATTERS - BOTH REGULAR AND ANTICIPATORY.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1)	BA/55/2025	RIMA HAZARIKA VS. THE UNION OF INDIA	M.L. DIENGDOH H.A. HUSSAIN A. BEGUM M.H. CHOUDHURY M.A. SHEIKH	DR. N. MOZIKA, DSG
Remarks: [NEXT DATE:- 01.12.2025]				
<u>ADMISSION</u>				
2)	CRP/24/2025	JESTERWELL KHARSHANDI VS. COLLECTOR, RI-BHOI DISTRICT AND ANR.	B. MALNGIANG B.M.R. CHYNE B KHONGIONG R. DEBNATH	N.G. SHYLLA, SR. GA MEGHALAYA P.YOBIN N SYNGKON J N RYNJAH M. DEV P.DEB N.DEB S. LALOO A.H. KHARWANLANG
With	MC(CRP)/19/2025	JESTERWELL KHARSHANDI VS. COLLECTOR, RI-BHOI DISTRICT AND ANR.	B. MALNGIANG B.M.R. CHYNE B KHONGIONG R. DEBNATH	N.G. SHYLLA, SR. GA MEGHALAYA A.H. KHARWANLANG P. DEB S. LALOO M. DEV N. DEB J N RYNJAH N SYNGKON
Remarks: [RECUSED BY HON'BLE MR. JUSTICE B. BHATTACHARJEE] [NEXT DATE:- 08.12.2025]				

3)	CrI.A./91/2025	ANTHONY SHULLAI VS. THE STATE OF MEGHALAYA AND ANR.	A SURANA, LEGAL AID COUNSEL	N.G. SHYLLA, SR. GA MEGHALAYA H KHARMIH, ADDL. PP
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Remarks: [NEXT DATE:- 16.12.2025]

ADMISSION HEARING

4)	FA/1/2025	AKASHI BAWRI AND 2 OTHERS VS. DR. SHUVO DUTTA AND 2 OTHERS	M PRASAD S. SARMA S.R.MARAK F.G.MOMIN J.K.MARAK B.K.SINGH	P.D.B BARUAH, SR. ADV D L MARSHILONG R P N MARAK B A WANSWETT
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With	MC(FA)/2/2025	AKASHI BAWRI AND 2 OTHERS VS. NEELA BHATTACHARYYA AND 3 OTHERS	B.K. SINGH F.G.MOMIN	P.D.B BARUAH, SR. ADV B.A. WANSWETT
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Remarks: [RECUSED BY HON'BLE MR. JUSTICE H.S.THANGKHIEW] [NEXT DATE:- 16.12.2025]

5)	CRP/8/2025	THE DEPUTY COMMISSIONER /COLLECTOR, EAST KHASI HILLS DISTRICT VS. KRISHNA BOROOAH	S. KH. NONGRUM A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA S. LALOO I. LYNOWA AH KHARWANLANG, ADDL. SR. GA E R CHYNE, GA S. SEN, GA R COLNEY	SP MAHANTA, SR. ADV MR. KN CHOUDHURY, SR ADV. I BOROOAH R DUBEY
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With	MC(CRP)/8/2025	THE DEPUTY COMMISSIONER/COL LECTOR, EAST KHASI HILLS DISTRICT VS. KRISHNA BOROOAH	N.G. SHYLLA, SR. GA MEGHALAYA R COLNEY
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Remarks: [RECUSED BY HON'BLE MR. JUSTICE B. BHATTACHARJEE] ALONGWITH WP(C) No.176 OF 2025[PENDING] [NEXT DATE:- 10.12.2025]

ORDERS

6)	WP(C)/502/2022	ESTANSING JANA NONGBET AND 6 ORS. VS. THE STATE OF MEGHALAYA AND 8 ORS.	B. MAWTHOH AM PALA S. K. NONGRUM M PRASAD T. DKHAR A. SYIEM P. BISWAKARMA A. KHARSHIING	VGK KYNTA, SR. ADV MR. A KUMAR, AG TT DIENGDOH, SR. ADV R. FANCON T.T. DIENGDOH M. MYRCHIANG J.K. PARIAT E.R. CHYNE, GA K. GURUNG H. ABRAHAM, GA AH KHARWANLANG, ADDL. SR. GA G KYNTA C. NONGKHLAW R J NONGBET R COLNEY GA I LYGWA GA DR.N MOZIKA DSG S. SEN,SR. GA MEGHALAYA
With	MC(WPC)/209/2022	ESTANSING JANA NONGBET AND 6 ORS. VS. THE STATE OF MEGHALAYA AND 8 ORS.	T. DKHAR A. SYIEM P. BISWAKARMA A. KHARSHIING	S. SEN,SR. GA MEGHALAYA

Remarks: ALONGWITH WP(C) No. 338 of 2023 [PENDING] [NEXT DATE:- 05.12.2025]

7)	WP(C)/338/2023	SHIA KHARMUTI AND 3 OTHERS VS. STATE OF MEGHALAYA AND 6 OTHERS	S.NONGRUM B.MAWTHOH H.HUJON A.M.PALA A.M.SANGMA M.PRASAD S.K.NONGRUM	DR. N. MOZIKA, DSG MR. A KUMAR, AG TT DIENGDOH, SR. ADV MR. S SEN, SR. GA R. FANCON T.T. DIENGDOH M. MYRCHIANG J.K. PARIAT E.R. CHYNE, GA R. COLNEY, GA A. PRADHAN MS. K. GURUNG S RUMTHOA AH KHARWANLANG, ADDL. SR. GA A. THUNGWA, GA
With	MC(WPC)/210/2023	SHIA KHARMUTI AND 3 OTHERS VS. STATE OF MEGHALAYA AND 6 OTHERS	S.NONGRUM B.MAWTHOH H.HUJON AM.PALA AM.SANGMA M.PRASAD S.K.NONGRUM	DR. N. MOZIKA, DSG MR. S SEN, SR. GA

Remarks: ALONGWITH WP(C) No. 502 of 2022 [PENDING] [NEXT DATE:- 05.12.2025]

- 8) MACApp./5/2025 KHAIBOR ALI R.K. SHAH S. JINDAL
VS. E.M. LAMARE
 ZAMIR UDDIN IA MANSURI
 MAZUMDAR AND 2 N.I. CHOUDHURY
 ORS.
- Remarks: [NEXT DATE:- 03.12.2025]
- 9) FA/10/2025 PRANAM RAI A.S. SIDDIQUI, SR. P. LYNGDOH
VS. ADV. C. KHYRIEM
 DEBIKA SUBBA AND S.D SANGMA W. JYRWA
 3 ORS. T.A SANGMA L. KHYRIEM
 N. CHYRMANG
 D. HYNNEWTA
 S.A PANDIT
 S. PANDIT
- Remarks: [RECUSED BY HON'BLE MR. JUSTICE H.S. THANGKHIEW] [NEXT DATE:- 10.12.2025]
- 10) FA/11/2025 PRANAM RAI S.D SANGMA
VS. T.A SANGMA
 DEBIKA SUBBA AND N. CHYRMANG
 ANR. D. HYNNEWTA
 S.A PANDIT
 S. PANDIT
- Remarks: [RECUSED BY HON'BLE MR. JUSTICE H.S. THANGKHIEW] [NEXT DATE:- 08.12.2025]
- 11) WP(C)/40/2025 STEVE DAVID TT DIENGDOH, SR. N.G. SHYLLA, SR. GA
 SYIEMLIEH NICHOLS ADV MEGHALAYA
 ROY AND ANR CCT SANGMA ZE NONGKYNRIH, GA
VS. R KHARSYAD S SEN, GA
 THE DEPUTY D KHONGWIR
 COMMISSIONER/DIS SJ DIENGDOH
 TRICT COLLECTOR JK PARIAT
 EAST KHASI HILLS
 DISTRICT AND 2 ORS
- Remarks: [RECUSED BY HON'BLE MR. JUSTICE H.S. THANGKHIEW] [NEXT DATE:- 05.12.2025]
- 12) BA/52/2025 RABBI ALI K. DECRUSE N.G. SHYLLA, SR. GA
VS. S. CHANDA MEGHALAYA
 STATE OF B SNAITANG A KHAN, LAC
 MEGHALAYA AND 2 S. KHYRIEM H KHARMIH, GA
 ORS. R. DUTTA R GURUNG, GA
 S. THAPA MEGHALAYA
- Remarks: [NEXT DATE:- 04.12.2025]
- 13) BA/54/2025 SIBARIS KYRSEN@ W.K LYNGIONG MR. K KHAN, PP
 RYNTATHIANG E. SAWIAN N.G. SHYLLA, SR. GA
VS. K.S KHARSHIING MEGHALAYA
 STATE OF S SENGUPTA, ADDL.
 MEGHALAYA AND 2 PP
 ORS.
- Remarks: [NEXT DATE:- 03.12.2025]
- 14) CrI.A./61/2025 KOI SYNGKON G.C. MARBOH MR. ND CHULLAI,
VS. F. LANGBNANG AAG
 THE STATE OF R. KHARSHIING N.G. SHYLLA, SR. GA
 MEGHALAYA AND K.CH. GAUTAM MEGHALAYA
 ANR. ER CHYNE, GA

With	CrI.M.C./98/2025	KOI SYNGKON VS. THE STATE OF MEGHALAYA AND ANR.	G.C. MARBOH F. LANGBNANG R. KHARSHIING K.CH. GAUTAM	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA ER CHYNE, GA
Remarks: [NEXT DATE:- 02.12.2025]				
15)	CrI.A./62/2025	BROTHER SYNGKON VS. THE STATE OF MEGHALAYA AND ANR.	G.C. MARBOH F. LANGBNANG R. KHARSHIING K.CH. GAUTAM	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA ER CHYNE, GA
With	CrI.M.C./99/2025	BROTHER SYNGKON VS. THE STATE OF MEGHALAYA AND ANR.	G.C. MARBOH F. LANGBNANG R. KHARSHIING K.CH. GAUTAM	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA ER CHYNE, GA
Remarks: [NEXT DATE:- 02.12.2025]				
16)	CrI.A./63/2025	LEADER SYNGKON VS. THE STATE OF MEGHALAYA AND ANR.	G.C. MARBOH F. LANGBNANG R. KHARSHIING K.CH. GAUTAM	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA ER CHYNE, GA
With	CrI.M.C./100/2025	LEADER SYNGKON VS. THE STATE OF MEGHALAYA AND ANR.	G.C. MARBOH F. LANGBNANG R. KHARSHIING K.CH. GAUTAM	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA ER CHYNE, GA
Remarks: [NEXT DATE:- 02.12.2025]				
17)	WP(C)/71/2025	JOHIRUL ISLAM SARKAR VS. GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 5 ORS.	R FANCON A KSOO T. SUTNGA M.L. NONGPIUR	E DKHAR M RAHMAN E AHMED SK HASSAN S DEY
With	MC(WPC)/48/2025	JOHIRUL ISLAM SARKAR VS. GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND ORS.	T SUTNGA	SK HASSAN S DEY SC GHADC
Remarks: [RECUSED BY HON'BLE MR. JUSTICE H.S. THANGKHIEW] [NEXT DATE:- 09.12.2025]				
18)	CrI.A./75/2025	TUPARSING LYNGDOH LYNGKHOI @ BAHDUH VS. STATE OF MEGHALAYA	I. LALOO J. PASWETT A. DKHAR B.L. LYNGKHOI B. KOMI B. RAMSIEJ P. YOBIN	N.G. SHYLLA, SR. GA MEGHALAYA SA SHEIKH, GA R GURUNG, GA, MEGHALAYA H KHARMIH, ADDL. PP
Remarks: [NEXT DATE:- 15.12.2025]				

- 19) Crl.A./81/2025 SKHEM SYRTI
VS.
THE STATE OF
MEGHALAYA FL DKHAR
R KHARKRANG
K LANGSTANG
J. SHYLLA N.G. SHYLLA, SR. GA
MEGHALAYA
S SENGUPTA ADDL.
SR. GA MEGHALAYA
- With** Crl.M.C./133/2025 SKHEM SYRTI
VS.
THE STATE OF
MEGHALAYA FL DKHAR
R KHARKRANG
K LANGSTANG
J. SHYLLA N.G. SHYLLA, SR. GA
MEGHALAYA
- Remarks: [NEXT DATE:- 02.12.2025]
- 20) Crl.A./83/2025 TEL LAMARE @
TELMI LAMARE
VS.
STATE OF
MEGHALAYA S. DEB, LEGAL AID
COUNSEL N.G. SHYLLA, SR. GA
MEGHALAYA
- Remarks: [NEXT DATE:- 11.12.2025]
- 21) Crl.A./84/2025 BIJOY TOPPO
VS.
STATE OF
MEGHALAYA B. KHARMAWLONG
P. SUNAR N.G. SHYLLA, SR. GA
MEGHALAYA
R. PAUL H ABRAHAM, GA
A JOSHI AM PALA, GA
- Remarks: [NEXT DATE:- 15.12.2025]
- 22) WP(C)/176/2025 BHARAT PRASAD
SINGH AND 10 ORS.
VS.
STATE OF
MEGHALAYA AND 4
ORS. DR. N. MOZIKA, SR.
ADV.
ML NONGPIUR
R FANCON
K GURUNG
M MYRCHIANG
A. KSOO
T. SUTNGA MR. A KUMAR, AG
SP MAHANTA, SR.
ADV
MR. KN
CHOUDHURY, SR
ADV.
N.G. SHYLLA, SR. GA
MEGHALAYA
S KH NONGRUM, GA
I BOROOAH
MR. R DUBEY
R COLNEY, GA
I LYNNGWA, GA
S SEN, GA
- Remarks: ALONGWITH CRP No.8 OF 2025[PENDING] [NEXT DATE:- 10.12.2025]
- 23) WP(C)/253/2025 CMJ FOUNDATION,
SHILLONG
VS.
STATE OF
MEGHALAYA AND 3
ORS. K PAUL, SR. ADV.
S CHANDA
K DECRUSE
S KHYRIEM
S KHATUN
MR. S THAPA
MRS. R DUTTA
P. SHYLLA
D.K. DUTTA
A.P. SINGH DR. N. MOZIKA, SR.
ADV.
N.G. SHYLLA, SR. GA
MEGHALAYA
I KHONGMEN
NAU SOGRA
JI NONGRUM
R FANCON
B IAWIM
K GURUNG
E LALSANGLUAIA
PHILEMON NONGBRI

With	MC(WPC)/131/2025	CMJ FOUNDATION, SHILLONG VS. STATE OF MEGHALAYA AND 3 ORS.	K PAUL, SR. ADV. S KHATUN MR. S THAPA R DUTTA P. SHYLLA D.K. DUTTA A.P. SINGH	N.G. SHYLLA, SR. GA MEGHALAYA E LALSANGLUAIA PHILEMON NONGBRI
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Remarks: [RECUSED BY HON'BLE MR. JUSTICE H.S.THANGKHIEW] [NEXT DATE:- 11.12.2025]

24)	WP(C)/338/2025	ANIKET RAJ VS. THE UNION OF INDIA AND 8 ORS.	H.L. SHANGREISO, SR. ADV D. LYGDOH W. KHONGSNI M. HAJONG T. DKHAR	DR. N. MOZIKA, DSG R FANCON NAU SOGRA M MYRCHIANG
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Remarks: ALONGWITH W.P(C)No.85 OF 2022[PENDING] [NEXT DATE:- 09.12.2025]

25)	WP(C)/351/2025	PETRICK SYIEMIONG VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 11 ORS.	P. LYGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	KK PARIAT CL MAWPHLANG T ISLAM SR LYGDOH JK PARIAT R KHARSYAD TT DIENGDOH, SC, KHADC CCT SANGMA
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With	MC(WPC)/183/2025	PETRICK SYIEMIONG VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 11 ORS.	P. LYGDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SC, KHADC R KHARSYAD CCT SANGMA
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Remarks: [NEXT DATE:- 15.12.2025]

HEARING

26)	CRP/2/2015	SHRI RANABIR CHOUDHURY VS. THE DEPUTY COMMISSIONER EAST KHASI HILLS DISTRICT	K PAUL, SR. ADV. A PAUL, SR. ADV S. DUTTA S. KHATUN, ADV. VICE S KHYRIEM B SNAITANG K. DECRUSE S. CHANDA MR. S THAPA MR. S PANTHI MISS. H KRISTAZI MR. R DUTTA MS. L WARJRI GA DKHAR MR. E MURMU MR. R PAUL MR. BK DEB ROY	A.M. PALA J.N.RYNJAH A.H. KHARWANLANG A.H HAZARIKA GA MEGHALAYA N G SHYLLA, SR.GA S. BHATTACHARJEE S SHYAM Z E NONGKYNRIH, GA S LALOO, GA S SEN SR GA R COLNEY, GA H. KHARMIH, ADDL. SR. GA K P BHATTACHARJEE, GA H ABRAHAM, GA A KATHARPI S SEN MR. SM SUNA L SHONGWAN IL MAWPHLANG MR. K BARUA MR.JM THANGKHIEW S SENGUPTA ADDL. SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 02.12.2025]				
27)	CRP/28/2016	THE STATE OF MEGHALAYA AND ANR VS. SHRI. KIMFA S. MARBANIANG AND ORS.	DR. N. MOZIKA, SR. ADV. A. RANI T.K. SANGMA D. F. MAWRIE MR. D GANGTE MR. WM SANGMA BK BISWA M HALDER MS. M DEVI P NONGBRI JM SANGMA MR.ML NONGPIUR MR. KC GAUTAM	K PAUL, SR. ADV. TT DIENGDOH, SR. ADV J.K PARIAT R. KHARSYAD S. J. DIENGDOH C C T SANGMA R DUTTA MR. S THAPA MR. S PANTHI P SHOME MR. R PAUL S.MYLLIEMNGAP P BHATTACHARJEE
With	MC(CRP)/10/2016	MEGHALAYA STATE SPORT COUNCIL VS. SHRI. KIMFA S. MARBANIANG AND ORS.	DR. N. MOZIKA, SR. ADV. MR. L KHYRIEM MR. P NONGBRI PHILEMON NONGBRI L HYNNIEWTA	VK JINDAL SR ADV K PAUL, SR. ADV. MR. S THAPA MR. S.PANTHI P SHOME MR. R PAUL KP BHATTACHARJEE GA MEGHALAYA K KHAN, ADDL SR GA, MEGHALAYA MR. S JINDAL MR. S RANA MK MARAK

CRP/21/2016

MEGHALAYA STATE
SPORT COUNCIL
VS.
SHRI. KIMFA S.
MARBANIANG AND
ORS.

DR. N. MOZIKA, SR.
ADV.
R. FANCON
N.A.U. SEGRA
T. SUTNGA
K GURUNG
LMD MARAK
MR. L KHYRIEM
MR. P NONGBRI
PHILEMON
NONGBRI
L HYNNIEWTA
M L NONGPIUR
A. PRADHAN

VK JINDAL SR ADV
TT DIENGDOH, SR.
ADV
J.K PARIAT
AH KHARWANLANG,
ADDL. SR. GA
R. KHARSYAD
S. J. DIENGDOH
C C T SANGMA
S SHYAM, GA
Z E NONGKYNRIH,
GA
K PAUL, SR. ADV.
MR. S THAPA
MR. S PANTHI
P SHOME
MR. R PAUL
KP BHATTACHARJEE
GA MEGHALAYA
MR. S JINDAL
MR. S RANA
MK MARAK
K KHAN, ADDL SR
GA, MEGHALAYA
S SENGUPTA, ADDL.
SR. GA

Remarks: [RECUSED BY HON'BLE MR. JUSTICE B. BHATTACHARJEE] [NEXT DATE:- 04.12.2025]

28)	WP(C)/468/2018	MOKBUL HUSSAIN SHEIKH VS. STATE OF MEGHALAYA AND 4 ORS.	DR. N. MOZIKA, SR. ADV. ML NONGPIUR Z BEGUM SA SHEIKH CH THOMLUI SK HASSAN RH ALICE A KHAN	MR. A KUMAR, AG H.L. SHANGREISO, SR. ADV MR. ND CHULLAI, AAG W KHONGSNI E WANNIANG Z E NONGKYNRIH A SYIEM S SENGUPTA ADDL. SR. GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA P BISWAKARMA MR. H KHARMIH GA MEGHALAYA I LYNGWA, GA R GURUNG, GA, MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA MR. R MAJAW MR. M PRASAD S SHALLAM S ROY T D SANGMA A KHARSHIING S BHATTACHARJEE GA MEGHALAYA R COLNEY, GA
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Remarks: PART HEARD [NEXT DATE:- 15.12.2025]

29)	WP(C)/469/2018	ABDUL BASHID SARKAR VS. STATE OF MEGHALAYA AND 4 ORS.	DR. N. MOZIKA, SR. ADV. ML NONGPIUR Z BEGUM SA SHEIKH CH THOMLUI SK HASSAN A KHAN	MR. A KUMAR, AG H.L. SHANGREISO, SR. ADV MR. ND CHULLAI, AAG W KHONGSNI A SYIEM S SENGUPTA ADDL. SR. GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA P BISWAKARMA MR. H KHARMIH GA MEGHALAYA I LYNOWA, GA R GURUNG, GA, MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA A KHARSHIING TD SANGMA MR. R MAJAW S ROY S BHATTACHARJEE GA MEGHALAYA R COLNEY, GA
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Remarks: PART HEARD [NEXT DATE:- 15.12.2025]

30)	WP(C)/470/2018	ABDUL MATIN AKOND VS. STATE OF MEGHALAYA AND 4 ORS.	DR. N. MOZIKA, SR. ADV. ML NONGPIUR Z BEGUM SA SHEIKH CH THOMLUI SK HASSAN A KHAN	MR. A KUMAR, AG H.L. SHANGREISO, SR. ADV MR. ND CHULLAI, AAG W KHONGSNI A SYIEM S SENGUPTA ADDL. SR. GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA P BISWAKARMA H KHARMIH GA, I LYNOWA, GA R GURUNG, GA, MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA MR. R MAJAW TD SANGMA S ROY A KHARSHIING MS. A THUNGWA, GA ZE NONGKYNRIH, GA S BHATTACHARJEE GA MEGHALAYA R COLNEY, GA
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Remarks: PART HEARD [NEXT DATE:- 15.12.2025]

31)	WP(C)/471/2018	SOPIKUL ISLAM vs. STATE OF MEGHALAYA AND 4 ORS.	DR. N. MOZIKA, SR. ADV. SA SHEIKH CH THOMLUI SK HASSAN Z BEGUM ML NONGPIUR A KHAN	H.L. SHANGREISO, SR. ADV MR. A KUMAR, AG MR. ND CHULLAI, AAG MR H ABRAHAM G.A. MEGHALAYA MR. R MAJAW MR. M PRASAD S SHALLAM S ROY A KHARSHIING TD SANGMA MS. A THUNGWA, GA S BHATTACHARJEE GA MEGHALAYA R COLNEY, GA R GURUNG, GA, MEGHALAYA I LYNGWA, GA MR. H KHARMIH GA MEGHALAYA P BISWAKARMA KP BHATTACHARJEE GA MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA A SYIEM W KHONGSNI
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Remarks: PART HEARD [NEXT DATE:- 15.12.2025]

32)	WP(C)/479/2018	ALI AKBOR vs. STATE OF MEGHALAYA AND 5 ORS.	DR. N. MOZIKA, SR. ADV. ML NONGPIUR Z BEGUM P AGARWAL SA SHEIKH CH THOMLUI SK HASSAN RH ALICE ML TLAU A KHAN	MR. A KUMAR, AG H.L. SHANGREISO, SR. ADV MR. ND CHULLAI, AAG W KHONGSNI A SYIEM S SENGUPTA ADDL. SR. GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA P BISWAKARMA MR H ABRAHAM G.A. MEGHALAYA MR. PT SANGMA R GURUNG, GA, MEGHALAYA S SEN, SR. GA I LYNGWA, GA MR. R MAJAW S ROY TD SANGMA A KHARSHIING R COLNEY, GA S BHATTACHARJEE GA MEGHALAYA
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Remarks: PART HEARD [NEXT DATE:- 15.12.2025]

33)	WP(C)/480/2018	ABUL KALAM AZAD vs. STATE OF MEGHALAYA AND 4 ORS.	DR. N. MOZIKA, SR. ADV. ML NONGPIUR Z BEGUM P AGARWAL SA SHEIKH CH THOMLUI SK HASSAN RH ALICE ML TLAU A KHAN	MR. A KUMAR, AG H.L. SHANGREISO, SR. ADV MR. ND CHULLAI, AAG W KHONGSNI A SYIEM S SENGUPTA ADDL. SR. GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA P BISWAKARMA I LYNGWA, GA R GURUNG, GA, MEGHALAYA R COLNEY, GA MR H ABRAHAM G.A. MEGHALAYA MR. R MAJAW S ROY TD SANGMA A KHARSHIING MS. A THUNGWA, GA ZE NONGKYNRIH, GA S BHATTACHARJEE GA MEGHALAYA
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Remarks: PART HEARD [NEXT DATE:- 15.12.2025]

34)	WP(C)/481/2018	AKBOR ALI KHAN VS. STATE OF MEGHALAYA AND 4 ORS.	DR. N. MOZIKA, SR. ADV. ML NONGPIUR Z BEGUM SA SHEIKH CH THOMLUI SK HASSAN RH ALICE P AGARWAL ML TLAU A KHAN	MR. A KUMAR, AG H.L. SHANGREISO, SR. ADV MR. ND CHULLAI, AAG W KHONGSNI A SYIEM S SENGUPTA ADDL. SR. GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA P BISWAKARMA I LYNGWA, GA R GURUNG, GA, MEGHALAYA R COLNEY, GA MR H ABRAHAM G.A. MEGHALAYA MR. R MAJAW S ROY A KHARSHIING TD SANGMA MS. A THUNGWA, GA ZE NONGKYNRIH, GA S BHATTACHARJEE GA MEGHALAYA
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Remarks: PART HEARD[NEXT DATE:- 15.12.2025]

35)	WP(C)/513/2018	ANNIE DORA KHARMUTI VS. MEGHALAYA RURAL BANK AND 7 ORS.	SP MAHANTA, SR. ADV N DOUNGEL PR KHAN K DEB D DAS S KHARBUKI LM SANGMA LDN THANGKHIEW M LYNGDOH AK AGARWAL M WAHLANG H ABRAHAM A THUNGWA S PDE R COLNEY D SYRTI J RYMBAI D DKHAR	A A LAMARE MS. SR MARAK PR MARAK R BISWA S R LYNGDOH, WL PEINLANG JH MAWPHNIANG B SUN AH HAZARIKA MR. HR NATH
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With	MC(WPC)/270/2018	ANNIE DORA KHARMUTI VS. MEGHALAYA RURAL BANK AND 7 ORS.	SP MAHANTA, SR. ADV D DKHAR J RYMBAI AK AGARWAL M WAHLANG H ABRAHAM A THUNGWA S PDE R COLNEY D SYRTI	SR LYNGDOH WL PEINLANG AH HAZARIKA B SUN J MAWPHNIANG MR. HR NATH
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Remarks: [RECUSED BY HON'BLE MR.JUSTICE B.BHATTACHARJEE] [NEXT DATE:- 08.12.2025]

36)	WP(C)/422/2019	IFTIKAR UDDIN VS. STATE OF MEGHALAYA AND 2 ORS.	K PAUL, SR. ADV. S KHATUN JK PARIAT S KHYRIEM B SNAITANG S CHANDA K DECRUSE MS R KHARMAWLONG S THAPA S PANTHI R DUTTA S MYLLIEMNGAP P SHOME B KHARSAHNOH A DHAR Q KHARMAWLONG B KHARWANLANG D LYNGDOH P CHETTRI	T YANGI B, AAG MR. A KUMAR, AG MR. ND CHULLAI, AAG SA SHEIKH, GA S SHYAM, GA I LYNGWA, GA A MOMIN, GA S SENGUPTA ADDL. SR. GA MEGHALAYA ER CHYNE, GA MR H ABRAHAM G.A. MEGHALAYA JN RYNJAH, GA A THUNGWA, GA S A LALOO GA Z E NONGKYNRIH GA R COLNEY GA KP BHATTACHARJEE GA MEGHALAYA A KHARWANLANG, ADDL. SR. GA
With	MC(WPC)/3/2025	DEBAJANI DEBI VS. STATE OF MEGHALAYA AND 2 OTHERS	K PAUL, SR. ADV.	N.G. SHYLLA, SR. GA MEGHALAYA
	MC(WPC)/4/2025	IFTIKAR UDDIN VS. STATE OF MEGHALAYA AND 2 OTHERS	K PAUL, SR. ADV.	N.G. SHYLLA, SR. GA MEGHALAYA
	MC(WPC)/60/2021	IFTIKAR UDDIN VS. STATE OF MEGHALAYA AND 2 ORS.	F DKHAR	A KUMAR,AG MEGHALAYA

WP(C)/423/2019	DEBAJANI DEBI VS. STATE OF MEGHALAYA AND 2 ORS.	K PAUL, SR. ADV. B SNAITANG S KHATUN JK PARIAT S KHYRIEM S CHANDA K DECRUSE MS R KHARMAWLONG S THAPA R DUTTA S PANTHI P SHOME S MYLLIEMNGAP A DHAR D LYNGDOH B KHARWANLANG B KHARSAHNOH P CHETTRI Q KHARMAWLONG	T YANGI B, AAG MR. A KUMAR, AG MR. ND CHULLAI, AAG SA SHEIKH, GA S SHYAM, GA I LYNGWA, GA A MOMIN, GA S SENGUPTA ADDL. SR. GA MEGHALAYA ER CHYNE, GA MR H ABRAHAM G.A. MEGHALAYA JN RYNJAH, GA A THUNGWA, GA S LALOO GA Z E NONGKYNRIH GA R COLNEY GA KP BHATTACHARJEE GA MEGHALAYA A KHARWANLANG, ADDL. SR. GA
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Remarks: WITH WP(C) No. 152 & 153 OF 2021 [PENDING] [RECUSED BY HON'BLE MR.JUSTICE
B.BHATTACHARJEE] [NEXT DATE:- 04.12.2025]

37)	WP(C)/153/2021	SHRI. KIMFA S MARBANIANG VS. STATE OF MEGHALAYA AND 2 ORS.	K PAUL, SR. ADV. TT DIENGDOH, SR. ADV S THAPA R DUTTA S PANTHI P SHOME B KHARWANLANG S CHANDA F DKHAR R KHARMAWLONG K DECRUSE B SNAITANG S KHYRIEM CCT SANGMA R KHARSYAD D KHONGWIR S KHATUN JK PARIAT	MR. A KUMAR, AG T YANGI B, AAG MR. ND CHULLAI, AAG A KHARWANLANG, ADDL. SR. GA K P BHATTACHARJEE GA ZE NONGKYNRIH,GA A THUNGWA, GA JN RYNJAH, GA MR H ABRAHAM G.A. MEGHALAYA ER CHYNE, GA R COLNEY, GA S SENGUPTA ADDL. SR. GA MEGHALAYA A MOMIN, GA I LYNGWA, GA S SHYAM, GA S LALOO, GA SA SHEIKH, GA
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With	WP(C)/152/2021	IRSHAD HUSSAIN VS. STATE OF MEGHALAYA AND 2 ORS.	K PAUL, SR. ADV. JK PARIAT S KHATUN S KHYRIEM K DECRUSE R KHARMAWLONG F DKHAR S CHANDA B KHARWANLANG S THAPA P SHOME S PANTHI R DUTTA	T YANGI B, AAG MR. A KUMAR, AG MR. ND CHULLAI, AAG SA SHEIKH, GA S LALOO, GA S SHYAM, GA I LYNGWA, GA A MOMIN, GA S SENGUPTA ADDL. SR. GA MEGHALAYA ER CHYNE, GA MR H ABRAHAM G.A. MEGHALAYA JN RYNJAH, GA AH KHARWANLANG, ADDL. SR. GA A THUNGWA, GA KP BHATTACHARJEE GA MEGHALAYA
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Remarks: WITH WP(C) No.422 & 423 OF 2019 [PENDING] [RECUSED BY HON'BLE MR.JUSTICE B.BHATTACHARJEE] [NEXT DATE:- 04.12.2025]

38)	WP(C)/274/2021	PRINGKLE K.MARAK AND 11 ORS. VS. STATE OF MEGHALAYA AND 2 ORS.	I LALOO B RAMSIEJ T LYNGKHOI M RATAN P YOBIN	MR. ND CHULLAI, AAG ZE NONGKYNRIH, GA A THUNGWA, GA I LYNGWA R COLNEY, GA S SEN SR GA
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Remarks: RECUSED BY HON'BLE MR. JUSTICE B BHATTACHARJEE] [NEXT DATE:- 01.12.2025]

39)	WP(C)/462/2021	NATHANIEL JOHN DEXTER SHADAP VS. STATE OF MEGHALAYA AND 6 ORS.	I KHONGMEN B THABAH WGR MIHSILL B IAWIM R SNAITANG E. LALSANGLUAIA R PAHSYNTIEW DK WARJRI IR RANEE PHILEMON NONGBRI	S LALOO, GA MR H ABRAHAM G.A. MEGHALAYA ER CHYNE, GA ZE NONGKYNRIH, GA R GURUNG, GA, MEGHALAYA A MOMIN, GA W LALOO EB PASSAH D NONGKHLAW MR. K KHARMAWPHLANG AH KHARWANLANG, ADDL. SR. GA R COLNEY GA I LYNGWA GA S SEN, GA
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Remarks: RECUSED BY HON'BLE MR.JUSTICE H.S.THANGKHIEW AND HON'BLE MR.JUSTICE B.BHATTACHARJEE [NEXT DATE:- 09.12.2025]

40)	FA/2/2022	SAVITA DEORAH AND ANR. VS. STATE OF MEGHALAYA AND 2 ORS.	SP MAHANTA, SR. ADV M HAZARIKA , SR. ADV M. NEWAR S. NEHAR N. AIMOL M SURONG L S AIMOL S NEWAR PL YADAV D PALA M. BEGUM L M SANGMA L D N THANGKHIEW D DKHAR M LYNGDOH A. KHAN	A.M PALA J N RYNJAH, GA MS. P BHATTACHARJEE F BAREH Z. A CHOUDHURY A MOMIN, GA Z E NONGKYNRIH, GA R COLNEY, GA S LALOO, GA I LYNGWA, GA S SEN, SR. GA. P. BHATTACHARJEE
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Remarks: [RECUSED BY HON'BLE MR. JUSTICE H.S. THANGKHIEW] [NEXT DATE:- 09.12.2025]

41)	Crl.Rev.P./15/2022	WANIAKYRSHANBOR LANG MAKDOH VS. STATE OF MEGHALAYA	K PAUL, SR. ADV. S. KHYRIEM B. SNAITANG K. DECRUSE R. KHARMAWLONG F DKHAR S CHANDA B KHARWANLANG R DUTTA MR. S PANTHI S. THAPA	K KHAN, AAG KP BHATTACHARJEE GA MEGHALAYA AH KHARWANLANG, ADDL. SR. GA S SHYAM, GA MR H ABRAHAM G.A. MEGHALAYA I LYNGWA, GA MR. S SENGUPTA, ADDL.PP. H KHARMIH, ADDL. PP S SEN,SR. GA MEGHALAYA
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Remarks: [RECUSED BY HON'BLE MR. JUSTICE B. BHATTACHARJEE] [NEXT DATE:- 16.12.2025]

42)	Crl.A./15/2022	SHRI. HENRY @ RANG TARIANG VS. STATE OF MEGHALAYA AND 2 ORS	A KHARSHIING S SHALLAM SK ROY A PAKYNTEIN MR. R MAJAW	MR. S SEN, SR. GA J THABAH, GA H KHARMIH, ADDL. PP R COLNEY, GA S SENGUPTA, ADDL. PP MR H ABRAHAM G.A. MEGHALAYA R GURUNG, GA, MEGHALAYA
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Remarks: [NEXT DATE:- 08.12.2025]

43)	WP(C)/72/2022	JAMES GAVIN LYNGDOH VS. STATE OF MEGHALAYA AND 6 ORS.	M PRASAD AM PALA H HUJON NL LATO AM SANGMA MR. R MAZUMDAR MR. S JINDAL R BEGUM I KHARMUJAI T POHLONG S DHAR W RYMBAI S GOENKA SK NONGRUM	MR. A KUMAR, AG DR. N. MOZIKA, SR. ADV. Z E NONGKYNRIH GA R DEBNATH CGC S LALOO GA AH KHARWANLANG, ADDL. SR. GA R COLNEY, GA T SUTNGA A THUNGWA, GA EB PASSAH MR. K KHARMAWPHLANG K GURUNG A PRADHAN B SHANGRIT S RUMTHAO JN RYNJAH, GA ER CHYNE, GA NAU SOGRA MS O BANG S KH NONGRUM, GA R FANCON S SEN,SR.GA
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Remarks: [NEXT DATE:- 04.12.2025]

44)	WP(C)/85/2022	ANIKET RAJ VS. THE UNION OF INDIA AND 8 ORS.	H.L. SHANGREISO, SR. ADV D LYNGDOH W KHONGSNI M HAJONG E WANNIANG T. DKHAR A SYIEM SK ROY A KHARSHIING P BISWAKARMA R MAJAW	DR. N. MOZIKA, DSG R FANCON NAU SOGRA LMD MARAK K GURUNG A PRADHAN T SUTNGA S RUMTHAO
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Remarks: ALONGWITH W.P(C)No.338 OF 2025[PENDING] [NEXT DATE:- 09.12.2025]

45)	WP(C)/114/2022	MAJAI EXPORTERS ASSOCIATION VS. THE UNION OF INDIA AND 6 ORS.	K PAUL, SR. ADV. S THAPA R DUTTA B KHARWANLANG S CHANDA F DKHAR R KHARMAWLONG K DECRUSE B SNAITANG S KHYRIEM S KHATUN S DUTTA	DR. N. MOZIKA, DSG MR. A KUMAR, AG SP MAHANTA, SR. ADV VGK KYNTA, SR. ADV MR. ND CHULLAI, AAG T SUTNGA Z E NONGKYNRIH GA C NONGKHLAW DR FL NONGLAIT AH KHARWANLANG, ADDL. SR. GA G KYNTA S LALOO GA R COLNEY A THUNGWA, GA LJL NONGPIUR S. RUMTHAO MR. RJ NONGBET LMD MARAK I LYNGWA, GA A PRADHAN D KYNTA ER CHYNE, GA H WANSHONG LDN THANGKHIEW M LYNGDOH F LAMARE K GURUNG M MYRCHIANG TT DIENGDOH, SC, KHADC CCT SANGMA R FANCON W KHYLLEP R KHARSYAD TT DIENGDOH, SC KHADC D DKHAR JK PARIAT D DAW
With	MC(WPC)/71/2022	MAJAI EXPORTERS ASSOCIATION VS. THE UNION OF INDIA AND 6 ORS.	K DECRUSE	DR. N. MOZIKA, DSG ZE NONGKYNRIH,GA
	MC(WPC)/81/2025	FREEMAN SING SYIEM VS. THE UNION OF INDIA AND 5 ORS.	M. LYNGDOH	DR. N. MOZIKA, DSG N.G. SHYLLA, SR. GA MEGHALAYA K. DECRUSE C.C.T. SANGMA

MC(WPC)/85/2024	THE SYIEM OF SOHRA VS. UNION OF INDIA AND 5 ORS.	LJL NONGPIUR DR FL NONGLAIT	DR. N. MOZIKA, DSG K PAUL, SR. ADV. VGK KYNTA, SR. ADV MR. ND CHULLAI, AAG K DECRUSE S CHANDA C NONGKHLAW ZE NONGKYNRIH, GA A PRADHAN
MC(WPC)/96/2024	THE SYIEM OF HIMA SOHRA VS. UNION OF INDIA AND 5 ORS.	DR FL NONGLAIT	K PAUL, SR. ADV. DR. N. MOZIKA, DSG VGK KYNTA, SR. ADV MR. ND CHULLAI, AAG K DECRUSE C NONGKHLAW ZE NONGKYNRIH, GA A PRADHAN
MC(WPC)/164/2024	FREEMAN SING SYIEM VS. MAJAI EXPORTERS ASSOCIATION AND ORS	SP MAHANTA, SR. ADV D DKHAR M LYNGDOH LDN THANGKHIEW M. WANSWETT	DR. N. MOZIKA, DSG VGK KYNTA, SR. ADV K PAUL, SR. ADV. MR. ND CHULLAI, AAG TT DIENGDOH, SC, KHADC CCT SANGMA S KHATUN S KHYRIEM F LAMARE ZE NONGKYNRIH, GA K GURUNG K DECRUSE N.G. SHYLLA, SR. GA MEGHALAYA S. CHANDA
MC(WPC)/168/2025	MAJAI EXPORTERS ASSOCIATION VS. THE UNION OF INDIA AND 5 ORS.	S. KHATUN	SP MAHANTA, SR. ADV

Remarks: RECUSED BY HON'BLE MR. JUSTICE B. BHATTACHARJEE [NEXT DATE:- 04.12.2025]

46)	WP(C)/115/2022	LIVINGSTONE RYMBAI AND 65 ORS. VS. THE JAINTIA HILLS AUTONOMOUS DISTRICT COUNCIL AND 5 ORS.	F. DKHAR R. KHARKRANG MR. R.PAHSYNTIEW MR.S.PANDEY SA SHEIKH MR. J SHYLLA M PYRTUH	DR. N. MOZIKA, SR. ADV. MR. ND CHULLAI, AAG MR. S SEN, SR. GA R.FANCON M. MYRCHIANG M.L. NONGPIUR K. GURUNG A. THUNGWA, GA MS. L.M.D. MARAK MS. A.PRADHAN E.R. CHYNE, GA R.COLNEY,GA S RUMTHAO B. SHANGRIT I LYNGWA GA ML NONGPIUR T. SUTUNG Z.E.NONGKYNRIH,G. A.
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Remarks: [NEXT DATE:- 02.12.2025]

47)	WP(C)/198/2022	FERNANDEZ R. MARAK VS. THE STATE OF MEGHALAYA AND 4 ORS.	S DEB S DEY G. CH. MARAK M.B. MARAK J.T. SANGMA P.T. SANGMA	S LALOO, GA S SHYAM, GA ER CHYNE, GA I LYNGWA, GA R COLNEY, GA F NONGBRI P ROY MR. KP BHATTACHARJEE ZE NONGKYNRIH, GA S SEN, GA
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Remarks: [NEXT DATE:- 16.12.2025]

48)	WP(C)/203/2022	SOLOMON LAMKANG VS. UNION OF INDIA AND 2 ORS.	SD SANGMA A CHETTRI W RYMBAI S SHYAM J THABAH AA SANGMA L KHONGMALAI NL LATO R GURUNG	DR. N. MOZIKA, DSG R FANCON NAU SOGRA LMD MARAK A PRADHAN S RUMTHAO K GURUNG L JANA M NONGRUM
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Remarks: [NEXT DATE:- 04.12.2025]

49)	WP(C)/264/2022	CARNELIUS RANEE VS. STATE OF MEGHALAYA AND ANR.	WL NONGBRI K. DIENGDOH E. KHONGTHOHREM R.S. MALNGIANG D.K. WARJRI	N.G. SHYLLA, SR. GA MEGHALAYA E DKHAR S LALOO, GA B IAWIM R PAHSYNTIEW I LYNGWA, GA ZE NONGKYNRIH, GA WGR MIHSILL H ABRAHAM, GA E LALSANGLUAIA PHILEMON NONGBRI H KHARMIH, ADDL SR GA S SEN, SR. GA MEGHALAYA
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Remarks: ALONGWITH W.P(C) No.289 OF 2023 [PENDING] [NEXT DATE:- 03.12.2025]

50)	WP(C)/342/2022	NASHIR UDDIN PRODHANI VS. STATE OF MEGHALAYA AND 8 ORS.	DR. N. MOZIKA, SR. ADV. M MYRCHIANG A PRADHAN AR PASSAH S RUMTHAO K. GURUNG T. SUTNGA M.L. NONGPIUR	K PAUL, SR. ADV. MR. ND CHULLAI, AAG ER CHYNE M RAHMAN T N MARAK MR MARAK P GHOSH G SITLHOU LN ARENGH RM SHADAP S PANDEY P SUNAR DL MARSHILLONG SK HASSAN R COLNEY, GA CH. THOMLUI MR. SA SHEIKH T. WANNIANG S. KHYRIEM B. SNAITANG K. DECRUSE R. KHARMAWLONG F. DKHAR S. CHANDA MS. B. KHARWANLANG MR. S. PANTHI MS. R. DUTTA MR. S. THAPA ZE NONGKYNRIH, GA S. SEN, SR. GA MEGHALAYA
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Remarks: ALONGWITH WP(C) NO. 425/2022 (PENDING) ALONGWITH WP(C) NO. 455/2022 (PENDING)
ALONGWITH WP(C) NO. 203/2024 (PENDING) [NEXT DATE:- 08.12.2025]

51)	WP(C)/399/2022	THE MAWSAWMIHNGI VILLAGE AND ANR. VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 5 ORS.	H.L. SHANGREISO, SR. ADV A. KHARSHIING P. BISWAKARMA A. SYIEM T. DKHAR E. WANNIANG W. KHONGSNAI M. HAJONG W. KHONGSNI D. LYNGDOH	VGK KYNTA, SR. ADV TT DIENGDOH, SR. ADV C NONGKHLAW P.K.SHATI U.MAWKHLENG M.C.DKHAR P.L.SAWKMIE K.S.MANNER M.RYNTATIANG MR. P YOBIN KV KHARLYNGDOH T LYNGKHOI M RATAN I LALOO B RAMSIEJ G YOBIN S SINGPHO G KYNTA MR B KHYRIEM E MARWEIN H WANSHNONG M KYNTA H WANSHONG MR. F.L. IAWBOR L. KON F.N. ROPMAY F. KAMARE J.K. PARIAT H. NONGBRI C.C.T. SANGMA R.K. SYNREM J. K. PARIAT S. CHANDA D. DAW
With	MC(WPC)/171/2022	THE MAWSAWMIHNGI VILLAGE AND ANR. VS. KHASI HILLS AUTONOMOUS DISRTRICT COUNCIL AND 5 ORS.	H.L. SHANGREISO, SR. ADV T. DKHAR A. SYIEM P. BISWAKARMA	VGK KYNTA, SR. ADV C.NONGKHLAW

Remarks: [NEXT DATE:- 05.12.2025]

52)	WP(C)/425/2022	SOFIQUUL ISLAM vs. STATE OF MEGHALAYA AND 9 OTHERS	DR. N. MOZIKA, SR. ADV. M MYRCHIANG A PRADHAN AR PASSAH K.GURUNG ML NONGPIUR	K PAUL, SR. ADV. MR. ND CHULLAI, AAG MR. S SEN, SR. GA S CHANDA MR MARAK TN MARAK P GHOSH R M SHADAP S. SINGHO G SITLHOU LN ARENGH B RAMSEIJ S PANDEY MR. KP BHATTACHARJEE P SUNAR MR. P YOBIN R DUTTA DL MARSHILLONG M RAHMAN I LALOO A AKOND I LYGWA, GA SK HASSAN MR. CH THOMLUI MR. SA SHEIKH MS. Z.E. NONGKYNRIH, GA MS. R. COLNEY, GA
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Remarks: ALONGWITH WP(C) NO. 342/2022 (PENDING) [NEXT DATE:- 08.12.2025]

53)	WP(C)/435/2022	L.PEARLSON vs. UNION OF INDIA AND 2 OTHERS	A BORAH T DEBNATH L MAJAW S ACHUMI M TIWARI P CHETTRI B.HAZARIKA V.KUMAR B.PATHAK	DR. N. MOZIKA, DSG R FANCON NAU SOGRA LMD MARAK K GURUNG A PRADHAN S RUMTHAO B SHANGRIT
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Remarks: ALONGWITH W.P(C)No.436 OF 2022[PENDING] [NEXT DATE:- 11.12.2025]

54)	WP(C)/436/2022	VARUN KUMAR vs. UNION OF INDIA AND 3 OTHERS	A BORAH T DEBNATH L MAJAW S ACHUMI M TIWARI P CHETTRI B.HAZARIKA V.KUMAR B.PATHAK	DR. N. MOZIKA, DSG R FANCON NAU SOGRA LMD MARAK K GURUNG A PRADHAN S RUMTHAO B SHANGRIT
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Remarks: ALONGWITH W.P(C)No.435 OF 2022[PENDING] [NEXT DATE:- 11.12.2025]

55)	WP(C)/444/2022	UPENDRA NATH SAHA VS. STATE OF MEGHALAYA AND 4 ORS	CHESRANG R MARAK D SAHU W.G.R.MIHSILL R.PAHSYNTIEW E.LALSANGLUAIA PHILEMON NONGBRI PAUL ROY PASKE	DR. N. MOZIKA, DSG MR. ND CHULLAI, AAG MR. S SEN, SR. GA ER CHYNE M MYRCHIANG K GURUNG AH KHARWANLANG, ADDL. SR. GA A PRADHAN S RUMTHAO ZE NONGKYNRIH, GA I LYNGBWA, GA R COLNEY, GA
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Remarks: ALONGWITH WP(C) NO. 30 OF 2023 [PENDING] [NEXT DATE:- 03.12.2025]

56)	WP(C)/455/2022	ABDUL JOLIL SK VS. STATE OF MEGHALAYA AND 13 OTHERS	K PAUL, SR. ADV. S KHYRIEM B SNAITANG S.CHANDA K.DECRUSE R.KHARMAWLONG F.DKHAR B.KHARWANLANG MR. S.PANTHI MRS. R.DUTTA S.THAPA	MR. ND CHULLAI, AAG MR. S SEN, SR. GA MR MARAK S KHATUN R KHARKRANG R PAHSYNTIEW MR. SA SHEIKH LN ARENGH MR. W JYRWA M SUMER R COLNEY, GA MR. J SHYLLA ZE NONGKYNRIH, GA
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Remarks: ALONGWITH WP(C) NO. 342/2022 (PENDING) ALONGWITH WP(C) NO. 425/2022 (PENDING) [NEXT DATE:- 08.12.2025]

57)	WP(C)/481/2022	LAINISH T. SANGMA VS. THE GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 7 ORS.	J.T. SANGMA G. CH. MARAK M.B. MARAK T.D. SHIRA P.T. SANGMA	K PAUL, SR. ADV. L LANGI N RAJEE S DEB S KHYRIEM B SNAITANG L DECRUSE R KHARMAWLONG F DKHAR S CHANDA BF KHARWANLANG R DUTTA MR. S THAPA S DEY SC GHADC
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With	MC(WPC)/202/2022	LAINISH T. SANGMA VS. THE GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 7 ORS.	PT SANGMA	S DEY SC GHADC
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Remarks: [NEXT DATE:- 05.12.2025]

58)	WP(C)/499/2022	MD. ABDULLA KHANDAKAR AND 39 ORS. VS. UNION OF INDIA AND 4 ORS.	H.L. SHANGREISO, SR. ADV D LYNGDOH W KHONGSNAI M HAJONG E WANNIANG T DKHAR A SYIEM P BISWAKARMA A KHARSHIING	DR. N. MOZIKA, DSG R DEBNATH, CGC B KHONGIONG R.K.D.CHOUDHURY, DSGI B MALNGIANG MR. N SYNGKON N SANGMA L PHANJOM K GURUNG S RUMTHAO
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Remarks: [NEXT DATE:- 01.12.2025]

59)	FA/7/2023	SHILLONG CO- OPERATIVE URBAN BANK LIMITED. VS. SANT KUMAR BAJORIA AND 2 OTHERS	H.L. SHANGREISO, SR. ADV D.LYNGDOH W. KHONGSNI M. HAJONG E.WANNIANG T.DKHAR P.BISWAKARMA P.BAUAH B.K.DAS	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA I. LYNNGWA S. KH. NONGRUM E.R. CHYNE S.KH. NONGRUM C. KHYRIEM A.H. KHARWANLANG A.M. PALA P. LYNGDOH S. LALOO R. COLNEY W. JYRWA Z E NONGKYNRIH, GA A MOMIN, GA A THUNGWA, GA J N RYNJAH, GA W.JYRWA L.KHYRIEM
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With	MC(FA)/18/2023	SHILLONG CO- OPERATIVE URBAN BANK LIMITED. VS. SANT KUMAR BAJORIA AND 2 OTHERS	H.L. SHANGREISO, SR. ADV D. LYNGDOH	MR. ND CHULLAI, AAG J.N. RYNJAH W. JYRWA S.KH. NONGRUM B.KHYRIEM
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Remarks: [RECUSED BY HON'BLE MR. JUSTICE H.S. THANGKHIEW] [NEXT DATE:- 11.12.2025]

60)	CrI.A./17/2023	KALBESTAR WANKHAR VS. STATE OF MEGHALAYA	S NONGSIEJ S.D. UPADHAYA, LEGAL AID COUNSEL	MR. ND CHULLAI, AAG A.M. PALA, GA R GURUNG, GA, MEGHALAYA R COLNEY, GA ZE NONGKYNRIH, GA S. SEN, SR. GA MEGHALAYA
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With	Crl.M.C./54/2023	KALBESTAR WANKHAR VS. STATE OF MEGHALAYA	S.D. UPADHAYA, LEGAL AID COUNSEL	MR. ND CHULLAI, AAG ZE NONGKYNRIH, GA S. SEN,SR. GA MEGHALAYA
	Crl.M.C./131/2025	KALBESTAR WANKHAR VS. STATE OF MEGHALAYA	S. NONGSIEJ	N.G. SHYLLA, SR. GA MEGHALAYA
	Crl.M.C./147/2025	KALBESTAR WANKHAR VS. STATE OF MEGHALAYA	S. NONGSIEJ	N.G. SHYLLA, SR. GA MEGHALAYA

Remarks: [NEXT DATE:- 01.12.2025]

61)	WP(C)/26/2023	MD ZAKARIA VS. STATE OF MEGHALAYA AND 13 ORS.	K PAUL, SR. ADV. S KHATUN P GIRI B KHARSAHNOH K. DECRUSE B. SNAITANG S. KHYRIEM S CHANDA B KHARWANLANG R. DUTTA MR. S THAPA	MR. A KUMAR, AG N.G. SHYLLA, SR. GA MEGHALAYA ZE NONGKYNRIH, GA T POHLONG I KHARMUJAI H KHARMIH, ADDL SR GA AH KHARWANLANG, ADDL SR GA S SENGUPTA ADDL. SR. GA MEGHALAYA S RANA B JYRWA R BEGUM V KUMAR MR. S JINDAL R COLNEY, GA S SEN,SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 08.12.2025]

62)	WP(C)/30/2023	M/S. ASHIMA PROJECTS PVT. LTD. VS. STATE OF MEGHALAYA AND 3 ORS.	CHESRANG R MARAK D SAHU W.G.R. MIHSILL R. PAHSYNTIEW E. LALSANGLUAIA PHILEMON NONGBRI P ROY PASKE	DR. N. MOZIKA, SR. ADV. MR. ND CHULLAI, AAG ER CHYNE M MYRCHIANG Z E NONGKYNRIH AH KHARWANLANG, ADDL. SR. GA A PRADHAN K GURUNG R COLNEY, GA S SEN,SR. GA MEGHALAYA
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Remarks: ALONGWITH WP(C) NO. 444 OF 2022 [PENDING] [NEXT DATE:- 03.12.2025]

63)	WP(C)/38/2023	IARAPBORLANG CHYNE VS. STATE OF MEGHALAYA AND 2 ORS.	S GOENKA T POHLONG I KHARMUJAI V KUMAR B JYRWA S JINDAL, LAC	MR. A KUMAR, SR. ADV H SEHRAWAT S KH NONGRUM AM PALA R COLNEY, GA JN RYNJAH S LALOO ZE NONGKYNRIH, GA A THUNGWA, GA AH KHARWANLANG, ADDL. SR. GA I LYNGWA, GA S. SEN,SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 05.12.2025]

64)	WP(C)/53/2023	SOSTOMONI KOCH AND 2 ORS. VS. THE GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 7 ORS.	A.S. SIDDIQUI, SR. ADV. T R SANGMA D HYNNIEWTA C. RAPSANG A. KHARMYNDAI M.K. SAH	H.L. SHANGREISO, SR. ADV S DHAR W KHONGSNI E DKHAR M HAJONG S DEB E WANNIANG P BISWAKARMA T DKHAR N RAJEE S. MARPNA S DEY SC GHADC
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With	MC(WPC)/26/2023	SOSTOMONI KOCH AND 2 ORS. VS. THE GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 7 ORS.	A.S. SIDDIQUI, SR. ADV. D HYNNIEWTA C. RAPSANG A. KHARMYNDAI M.K. SAH	H.L. SHANGREISO, SR. ADV T DKHAR N RAJEE S DEY SC GHADC
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Remarks: [NEXT DATE:- 09.12.2025]

65)	WP(C)/67/2023	NAVIN CHETTRI VS. STATE OF MEGHALAYA AND 10 ORS.	S SHALLAM SK ROY A KHARSHIING E BLAH S SEN	K PAUL, SR. ADV. DR. N. MOZIKA, DSG B DEB S BHATTACHARJEE GA MEGHALAYA A PRADHAN MR. S THAPA R DUTTA BF KHARWANLANG S CHANDA K DECRUSE B SNAITANG S KHYRIEM DR. P AGARWAL S RUMTHAO KP BHATTACHARJEE GA MEGHALAYA B JYRWA MR. S JINDAL I KHARMUJAI MR H ABRAHAM G.A. MEGHALAYA PWA MAJUMDAR H DAS K GURUNG T POHLONG S LANGSTIEH S. SEN,SR. GA MEGHALAYA
With	MC(WPC)/246/2025	NAVIN CHETTRI VS. STATE OF MEGHALAYA AND 8 ORS.	E. BLAH	N.G. SHYLLA, SR. GA MEGHALAYA S LANGSTIEH MR H ABRAHAM G.A. MEGHALAYA S. CHANDA I. KHARMUJAI
Remarks: [NEXT DATE:- 15.12.2025]				
66)	WP(C)/169/2023	JAICHAND KUMAR GOPE VS. THE UNION OF INDIA AND 10 ORS	S MATTU B. NONGKYNRIH S. ROY M. JHA R. JHA	DR. N. MOZIKA, DSG M MYRCHIANG R FANCON A PRADHAN LMD MARAK K GURUNG S RUMTHAO
Remarks: [NEXT DATE:- 09.12.2025]				

67)	WP(C)/176/2023	GRANARY S. THANGKHIEW VS. STATE OF MEGHALAYA AND 6 ORS.	TT DIENGDOH, SR. ADV J PARIAT R KHARSYAD K. DKHAR D. KHONGWIR N. KHARSYAD S.J. DIENGDOH CCT SANGMA	MR. A KUMAR, AG A MOMIN, GA AM PALA, GA KP BHATTACHARJEE GA MEGHALAYA AH KHARWANLANG, ADDL. SR. GA A THUNGWA, GA JN RYNJAH, GA S LALOO, GA S SHYAM, GA R COLNEY, GA E R CHYNE GA S SAHAY GA S. SEN,SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 05.12.2025]

68)	WP(C)/218/2023	JONEN M. SANGMA AND ANR. VS. THE GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 4 ORS.	AA SANGMA T.N. MARAK L.D. SANGMA MS T YANGKYI AG MOMIN	D WAHLANG S DHAR D SYIEMLIEH S DEB L LANGI S SANGMA N RAJEE D DEB K LYTEP S DEY SC GHADC
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Remarks: [NEXT DATE:- 01.12.2025]

69)	WP(C)/219/2023	SETTU SANGMA VS. THE STATE OF MEGHALAYA AND 4 ORS.	A. RANI D.F. MAWRIE T.K. SANGMA J.M. SANGMA M HALDER K.C. GAUTAM	I LYNGWA AM PALA ER CHYNE R COLNEY J THABAH H KHARMIH, ADDL. SR. GA S SHYAM, GA R GURUNG, GA, MEGHALAYA S. SEN,SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 15.12.2025]

70)	WP(C)/221/2023	JOHNY MARBOH VS. STATE OF MEGHALAYA AND 2 ORS.	MR MARAK LN ARENGH M RAHMAN E. BAREH SA SHEIKH T.L JYRWA	S KH NONGRUM, GA AM PALA, GA S LALOO, GA MR H ABRAHAM G.A. MEGHALAYA R COLNEY, GA A MOMIN, GA JN RYNJAH, GA ER CHYNE AH KHARWANLANG, ADDL. SR. GA S. SEN,SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 05.12.2025]

71)	WP(C)/231/2023	PAWAN BAWRI VS. UNION OF INDIA AND 3 ORS.	DD SANGMA MU AHMED A MOMIN S. SEN	DR. N. MOZIKA, DSG SP MAHANTA, SR. ADV R DEBNATH,CGC D DAS S KHARDORRIST B MALNGIANG LDN THANGKHIEW M LYNGDOH D DKHAR
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With	MC(WPC)/163/2023	PAWAN BAWRI VS. UNION OF INDIA AND 3 ORS.	S. SEN	DR. N. MOZIKA, DSG SP MAHANTA, SR. ADV
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Remarks: [RECUSED BY HON'BLE MR.JUSTICE H.S.THANGKHIEW] [NEXT DATE:- 01.12.2025]

72)	WP(C)/270/2023	JUBARAJ BORO VS. STATE OF MEGHALAYA AND 4 ORS.	A DKHAR I. LALOO B. RAMSIEJ T. LYNGKHOI S. SINGPHO G. YOBIN P. YOBIN	K PAUL, SR. ADV. MR. ND CHULLAI, AAG MR. S THAPA S LALOO, GA I LYNGWA, GA BF KHARWANLANG ZE NONGKYNRIH,GA R DUTTA S KHYRIEM B SNAITANG S CHANDA R COLNEY, GA A MOMIN, GA S SEN, GA
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Remarks: ALONGWITH WP(C) 271/2023 [PENDING] [RECUSED BY HON'BLE MR. JUSTICE H.S.THANGKHIEW] [NEXT DATE:- 03.12.2025]

73)	WP(C)/271/2023	RANODHIR HAJONG VS. STATE OF MEGHALAYA AND 4 ORS.	A DKHAR I. LALOO B. RAMSIEJ T. LYNGKHOI S. SINGPHO G. YOBIN P. YOBIN	K PAUL, SR. ADV. MR. ND CHULLAI, AAG MR. S THAPA S LALOO, GA I LYNGWA, GA BF KHARWANLANG ZE NONGKYNRIH, GA R DUTTA A MOMIN, GA S KHYRIEM B SNAITANG S CHANDA R COLNEY, GA S SEN, GA
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Remarks: ALONGWITH WP(C) 270/2023 [PENDING] [RECUSED BY HON'BLE MR. JUSTICE H.S.THANGKHIEW] [NEXT DATE:- 03.12.2025]

74)	WP(C)/289/2023	AMYLINDA DKHAR AND 12 ORS. VS. STATE OF MEGHALAYA AND 3 ORS.	K PAUL, SR. ADV. RS MALNGIANG WL NONGBRI K. DECRUSE S. KHYRIEM B. SNAITANG S. CHANDA B.F. KHARWANLANG R. DUTTA S. THAPA	N.G. SHYLLA, SR. GA MEGHALAYA E DKHAR MR. S DEY E LALSANGLUAIA S LALOO, GA B IAWIM I LYNGWA, GA R PAHSYNTIEW ZE NONGKYNRIH, GA PHILEMON NONGBRI S. SEN,SR. GA MEGHALAYA
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Remarks: ALONGWITH W.P(C) No.264 OF 2022 [PENDING] [NEXT DATE:- 03.12.2025]

75)	WP(C)/305/2023	SOMANATH NATH VS. UNION OF INDIA AND 4 OTHERS	K PAUL, SR. ADV. S KHATUN B KHYRIEM K.DECRUSE S.KHYRIEM B.SNAITANG S.CHANDA B.F.KHARWANLAN G MRS. R.DUTTA S.THAPA	DR. N. MOZIKA, DSG M MYRCHIANG R FANCON LMD MARAK A PRADHAN K GURUNG S RUMTHAO
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Remarks: [NEXT DATE:- 02.12.2025]

76)	WP(C)/339/2023	HAMKYLLA SUCHIANG AND 2 OTHERS VS. STATE OF MEGHALAYA AND ANOTHER	E DKHAR H NONGPLUH S DHAR L LANGI SD SANGMA R.MARAK S.THAPA M.HAJONG S.SHADAP L.NONGTUDU N.RAJEE K.LYTEP S.MARPNA S.DEB S.DEY	K PAUL, SR. ADV. MR. ND CHULLAI, AAG MR. S SEN, SR. GA AH KHARWANLANG, ADDL. SR. GA S KHATUN ER CHYNE, GA S SENGUPTA ADDL. SR. GA MEGHALAYA S KHYRIEM ZE NONGKYNRIH, GA B SNAITANG K DECRUSE S BHATTACHARJEE GA MEGHALAYA R. COLNEY, GA B KHARWANLANG I LYNNGWA, GA JN RYNJAH, GA
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Remarks: [NEXT DATE:- 17.12.2025]

77)	WP(C)/343/2023	SARASWATI VISHWAKARMA VS. STATE OF MEGHALAYA AND 11 OTHERS	K PAUL, SR. ADV. R DUTTA S CHANDA S KHYRIEM B SNAITANG S.MYLLIEMNGAP R.GUPTA MR. S PANTHI B.KHARSAHNOH S.THAPA	AM PALA, GA S SHYAM, GA ZE NONGKYNRIH, GA I LYNNGWA R COLNEY MU AHMED A MOMIN S SEN MR H ABRAHAM G.A. MEGHALAYA ER CHYNE, GA
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Remarks: [NEXT DATE:- 08.12.2025]

78)	WP(C)/368/2023	SYLVIANA LYNNGDOH KYN Shi VS. UNION OF INDIA AND 4 ORS.	I.M. LYNNGDOH S.R. MARAK S BHATTACHARJEE	DR. N. MOZIKA, DSG R DEBNATH, CGC S LANGSTIEH E BLAH B MALNGIANG LMD MARAK A PRADHAN K GURUNG SK ROY A KHARSHIING S SHALLAM S SEN DR. P AGARWAL S RUMTHAO R.H. ALICE
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Remarks: [NEXT DATE:- 08.12.2025]

79)	WP(C)/372/2023	BALARILANG BAMON VS. STATE OF MEGHALAYA AND 5 ORS.	H. NONGPLUH E. DKHAR S. DHAR D. SYIEMLIEH L. LANGI S.D. SANGMA M. HARLALKA R.D. MARAK M. HAJONG S. SHADAP L. NONGTDU N. RAJEE S. MARPNA K. LYTEP S. DEB S. DEY	N.G. SHYLLA, SR. GA MEGHALAYA A.M. PALA, GA E.R. CHYNE, GA S. LALOO, GA R. COLNEY, GA E.R. CHYNE MS. Z.E. NONGKYNRIH,GA S. SEN,SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 05.12.2025]

80)	WP(C)/405/2023	ISTIAK ALOM VS. STATE OF MEGHALAYA AND 18 ORS.	H.L. SHANGREISO, SR. ADV D KHONGSNI M HAJONG T DKHAR P BISWAKARMA E. WANNIANG	K PAUL, SR. ADV. MR. A KUMAR, AG MR. ND CHULLAI, AAG S LALOO AA SANGMA MRS. R DUTTA S KHRYIEM K DECRUSE S CHANDA B KHARWANLANG B SNAITANG MR. S THAPA MR MARAK AH KHARWANLANG, ADDL. SR. GA I ALAM LN ARENGH SA SHEIKH ER CHYNE, GA R COLNEY, GA ZE NONGKYNRIH, GA S. SEN,SR. GA MEGHALAYA
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With	MC(WPC)/237/2023	ISTIAK ALOM VS. STATE OF MEGHALAYA AND 17 ORS.	H.L. SHANGREISO, SR. ADV E. WANNIANG	S. SEN,SR. GA MEGHALAYA
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Remarks: ALONGWITH WP(C) NO.66 OF 2024 [PENDING] [NEXT DATE:- 01.12.2025]

81)	WP(C)/409/2023	SUJETA DAS VS. STATE OF MEGHALAYA AND 5 ORS.	E DKHAR S MARPNA M. HAJONG N. RAJEE S. DEB S. DEY	S SHYAM D KHARNONGLANG Z E NONGKYNRIH C H THUMLUI M RAHMAN MR MARAK R COLNEY KP BHATTACHARJEE GA MEGHALAYA AH KHARWANLANG, ADDL. SR. GA LN ARENGH MR. SA SHEIKH S. SEN,SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 09.12.2025]

82)	MACApp./4/2024	UNITED INDIA INSURANCE COMPANY LTD. VS. NERIS KHARMALKI AND 2 ORS.	S. GOENKA S. DHAR T. POHLONG R. BEGUM I. KHARMUJAI S. JINDAL	SP MAHANTA, SR. ADV S.A. PANDIT D PALA S KHARBULI M WANSWETT L D N THANGKHIEW D DKHAR D DAS S KHARDORIST L M SANGMA M LYNGDOH S CHETTRI D D FANCON S D SANGMA T A SANGMA S A PANDIT S PANDIT
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With	MC(MACApp)/6/2024	UNITED INDIA INSURANCE COMPANY LTD. VS. NERIS KHARMALKI AND 2 ORS.	S. DHAR T. POHLONG R. BEGUM I. KHARMUJAI S. JINDAL	SP MAHANTA, SR. ADV S. CHETTRI D.D. FANCON D. DAS M. LYNGDOH S.D. SANGMA S. PANDIT
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Remarks: [NEXT DATE:- 01.12.2025]

83)	Crl.A./16/2024	BANTEILANG SYIEMLIH VS. THE STATE OF MEGHALAYA AND 2 ORS.	W.G.R. MIHSILL E. LALSANGLUAIA R. PAHSYNTIEW PHILEMON NONGBRI	K KHAN, AAG MR. ND CHULLAI, AAG H KHARMIH, ADDL. PP S SENGUPTA ADDL. SR. GA MEGHALAYA ER CHYNE, GA N.G. SHYLLA,SR. GA MEGHALAYA
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With	Crl.M.C./39/2024	BANTEILANG SYIEMLIEH VS. THE STATE OF MEGHALAYA AND 2 ORS.	W.G.R. MIHSILL E. LALSANGLUAIA R. PAHSYNTIEW PHILEMON NONGBRI	MR. ND CHULLAI, AAG S SENGUPTA ADDL. SR. GA MEGHALAYA ER CHYNE, GA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 09.12.2025]

84)	Crl.A./19/2024	KHAMKOR RYMBAI VS. STATE OF MEGHALAYA AND 2 ORS.	ARCHANA SURANA, LEGAL AID COUNSEL JH MAWPHNIANG S.R. MARAK P.R. MARAK H.R. NATH	T YANGI B, AAG JN RYNJAH, GA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 17.12.2025]

85)	Crl.A./27/2024	ROCKYRO LYNGKHOI VS. STATE OF MEGHALAYA AND 2 ORS.	H.L. SHANGREISO, SR. ADV E. WANNIANG T. DKHAR P. BISWAKARMA	MR. K KHAN, PP AH HAZARIKA, GA S SHYAM, GA J THABAH, GA S SENGUPTA ADDL. SR. GA MEGHALAYA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 16.12.2025]

86)	Crl.A./30/2024	BROSTAR HUJON VS. STATE OF MEGHALAYA AND 2 ORS.	H.L. SHANGREISO, SR. ADV E. WANNIANG P. BISWAKARMA T. DKHAR MC DKHAR PK SHATI	R GURUNG, GA, MEGHALAYA S KH NONGRUM, GA JN RYNJAH, GA I LYNGWA, GA MR. S SENGUPTA, ADDL.PP. N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 16.12.2025]

87)	Crl.A./33/2024	LISON CH MARAK VS. STATE OF MEGHALAYA	A CHAKRABORTY IM LYNGDOH R. SHANGPLIANG ZSL SYNREM L. NGHAKA	S SENGUPTA ADDL. SR. GA MEGHALAYA J THABAH, GA R GURUNG, GA, MEGHALAYA S SHYAM, GA I LYNGWA, GA N.G. SHYLLA, SR. GA MEGHALAYA
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With	Crl.M.C./79/2024	LISON CH MARAK VS. STATE OF MEGHALAYA	Z.S.L SYNREM L. NGHAKA	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 08.12.2025]

88)	Crl.A./52/2024	MINARIS MAWLIEH VS. THE STATE OF MEGHALAYA AND ANR.	W. BYNNUD P. YOBIN L. SYIEM S. MYLLIEM I. LALOO B. RAMSIEJ K.V. KHARLYNGDOH	K KHAN, AAG H KHARMIH, ADDL. PP MR. S SENGUPTA, ADDL.PP. N.G. SHYLLA, SR. GA MEGHALAYA
With	Crl.M.C./113/2024	MINARIS MAWLIEH VS. THE STATE OF MEGHALAYA AND ANR.	B. RAMSIEJ I. LALOO S. MYLLIEM L. SYIEM P. YOBIN W. BYNNUD K.V. KHARLYNGDOH	N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 09.12.2025]				
89)	Crl.A./57/2024	MIKSENG D SANGMA VS. STATE OF MEGHALAYA	S.D. UPADHAYA, LEGAL AID COUNSEL	MR. K KHAN, PP MR. S SENGUPTA, ADDL.PP. H KHARMIH, ADDL. PP N.G. SHYLLA, SR, GA MEGHALAYA
With	Crl.M.C./131/2024	MIKSENG D SANGMA VS. STATE OF MEGHALAYA	S.D. UPADHAYA, LEGAL AID COUNSEL	N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 05.12.2025]				
90)	Crl.A./59/2024	LOUIS DOHTDONG VS. THE STATE OF MEGHALAYA AND ANR.	J. PASWETT A. DKHAR I. LALOO B. RAMSIEJ S. SINGPHO G. YOBIN P. YOBIN	MR. K KHAN, PP R GURUNG, ADDL. PP N.G. SHYLLA, SR. GA MEGHALAYA
With	Crl.M.C./109/2025	LOUIS DOHTDONG VS. STATE OF MEGHALAYA	P. YOBIN	N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 04.12.2025]				
91)	Crl.A./60/2024	COMIUS DOHTDONG VS. THE STATE OF MEGHALAYA AND ANR.	KV KHARLYNGDOH J. PASWETT A. DKHAR I. LALOO B. RAMSIEJ S. SINGPHO G. YOBIN P. YOBIN	MR. K KHAN, PP R GURUNG, ADDL. PP N.G. SHYLLA, SR. GA MEGHALAYA

With	CrI.M.C./110/2025	COMIUS DOHTDONG VS. STATE OF MEGHALAYA	P. YOBIN	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 04.12.2025]

92)	CrI.A./61/2024	LAM SHYLLA VS. STATE OF MEGHALAYA AND 2 ORS.	A.A. LAMARE P.R. MARAK S.R. MARAK B. SUN H.R. NATH	T YANGI B, AAG S LALOO, GA JN RYNJAH, GA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 02.12.2025]

93)	WP(C)/66/2024	ABDUS SALIM BISWAS VS. THE STATE OF MEGHALAYA AND 20 ORS.	A.S. SIDDIQUI, SR. ADV. TR SANGMA D. HYNNEWTA C. RAPSANG A. KHARMYNDAI M.K. SAH	K PAUL, SR. ADV. MR. A KUMAR, AG MR. ND CHULLAI, AAG S LALOO B KHARWANLANG ER CHYNE,GA AA SANGMA B SNAITANG K DECRUSE MR MARAK R DUTTA S CHANDA SA SHEIKH LN ARENGH AH KHARWANLANG, ADDL. SR. GA R COLNEY, GA N.G. SHYLLA,SR. GA MEGHALAYA
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Remarks: ALONGWITH WP(C) NO.405 OF 2023 [PENDING] [NEXT DATE:- 01.12.2025]

94)	WP(C)/79/2024	ALBAN FREDRICK SYIEM VS. THE KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 4 ORS.	FL DKHAR R KHARKRANG J. SHYLLA M.L. NONGPIUR	VGK KYNTA, SR. ADV CCT SANGMA TT DIENGDOH, SC KHADC R KHARSYAD JK PARIAT F LAMARE MR. L KHYRIEM MR. W JYRWA C NONGKHLAW
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Remarks: [RECUSED BY HON'BLE MR.JUSTICE H.S.THANGKHIEW][ALONGWITH W.P(C)No.209 OF 2025]
[NEXT DATE:- 17.12.2025]

95)	WP(C)/203/2024	RUCHI KUMARI VS. THE STATE OF MEGHALAYA AND 3 ORS.	A DKHAR I. LALOO B. RAMSIEJ S. SINGPHO T. LYNGKHOI G. YOBIN P. YOBIN	MS. S SHYAM S PANDEY KP BHATTACHARJEE GA MEGHALAYA MR. H KHARMIH N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: ALONGWITH WP(C) NO. 342 OF 2022 [PENDING] [NEXT DATE:- 08.12.2025]

96)	WP(C)/444/2024	ISTIAK ALOM vs. STATE OF MEGHALAYA AND 16 ORS.	H.L. SHANGREISO, SR. ADV D KHONGSNI M. HAJONG E WANNIANG T. DKHAR P. BISWAKARMA	MR. A KUMAR, AG MR. ND CHULLAI, AAG I LYGWA Z E NONGKYNRIH S LALOO ER CHYNE R COLNEY N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: ALONGWITH WP(C) NO. 445 OF 2024 [PENDING] [NEXT DATE:- 01.12.2025]

97)	WP(C)/445/2024	ISTIAK ALOM vs. STATE OF MEGHALAYA AND 17 ORS.	H.L. SHANGREISO, SR. ADV D KHONGSNI E. WANNIANG M. HAJONG T. DKHAR P. BISWAKARMA	MR. A KUMAR, AG MR. ND CHULLAI, AAG Z E NONGKYNRIH I LYGWA LN ARENGH MR. CH THOMLUI MR MARAK MR. SA SHEIKH M RAHMAN E AHMED S K HASSAN S LALOO ER CHYNE R COLNEY N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: ALONGWITH WP(C) NO. 444 OF 2024[PENDING] [NEXT DATE:- 01.12.2025]

98)	CRAPPL/1/2025	PROJECT DIRECTOR, NATIONAL HIGH WAY AUTHORITY OF INDIA vs. STATE OF MEGHALAYA AND 3 ORS.	F. BAREH U. DHAR R. BAREH Z.A CHOUDHURY P. BHATTACHARJEE	N.G. SHYLLA, SR. GA MEGHALAYA L.S. AIMOL S. NEWAR I. LYGWA M. HAZARIKA M. SURONG Z.E. NONGKYNRIH S. SEN
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Remarks: [NEXT DATE:- 09.12.2025]

99)	MACApp./2/2025	RELIANCE GENERAL INSURANCE CO LTD. vs. RANILLA MARAK AND 2 OTHERS	T. POHLONG R.BEGUM I.KHARMUJAI S.JINDAL	D. MAWTHOH A.H.HAZARIKA
With	MC(MACApp)/3/2025	RELIANCE GENERAL INSURANCE CO LTD. vs. RANILLA MARAK AND 2 OTHERS	S.JINDAL	A.H.HAZARIKA

Remarks: [NEXT DATE:- 01.12.2025]

100)	Crl.A./2/2025	DAVID SCOTT R MARAK VS. STATE OF MEGHALAYA AND 2 OTHERS	R.E.D.MAWNIUH C.D.FANCON S.ROY D.R.MARAK H.R.NATH B.SUN S.R.MARAK N.KHERA A.SHARMA	MR. ND CHULLAI, AAG R GURUNG, GA, MEGHALAYA
With	Crl.M.C./6/2025	DAVID SCOTT R MARAK VS. STATE OF MEGHALAYA AND 2 OTHERS	A.SHARMA	MR. ND CHULLAI, AAG
Remarks: [NEXT DATE:- 03.12.2025]				
101)	MACApp./3/2025	ORIENTAL INSURANCE COMPANY LTD. VS. TSERING DOLMA AND ANR.	S. GOENKA T. POHLONG R. BEGUM I. KHARMUJAI S. JINDAL	S SUNN T G MOMIN G CH. MARAK N M MANSURI
Remarks: [NEXT DATE:- 09.12.2025]				
102)	Crl.A./3/2025	HELINGSO STEPWAR VS. STATE OF MEGHALAYA	ML NONGPIUR J SHYLLA	N.G. SHYLLA, SR. GA MEGHALAYA R GURUNG, GA, MEGHALAYA
With	Crl.M.C./8/2025	HELINGSO STEPWAR VS. STATE OF MEGHALAYA	JM SHYLLA	N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 05.12.2025]				
103)	Crl.Petn./6/2025	SHOWMEWELL KYNDAIT VS. STATE OF MEGHALAYA AND 2 ORS.	R. KHARKRANG K. LANGSTANG M.L NONGPIUR J. SHYLLA	MR. A KUMAR, AG MR. ND CHULLAI, AAG S SENGUPTA. ADDL. PP H KHARMIH, ADDL. PP R COLNEY, GA NG SHYLLA, SR. GA MEGHALAYA
Remarks: RECUSED BY HON'BLE MR. JUSTICE B. BHATTACHARJEE [NEXT DATE:- 10.12.2025]				
104)	Crl.A./7/2025	DONKUPAR NONGRUM @ DON VS. STATE OF MEGHALAYA AND 2 ORS.	P.R. MARAK J.H. MAWPHNIANG A.A. LAMARE S.R. MARAK B. SUN H.R. NATH	N.G. SHYLLA, SR. GA MEGHALAYA ER CHYNE, GA
Remarks: [NEXT DATE:- 16.12.2025]				

105)	Crl.A./8/2025	MICHAEL PAKYNTEIN AND ANR. VS. STATE OF MEGHALAYA AND 2 ORS.	B SUN SR MARAK J. THABAH P DEY	N.G. SHYLLA, SR. GA MEGHALAYA ER CHYNE, GA
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Remarks: [NEXT DATE:- 16.12.2025]

106)	FA/8/2025	PROJECT DIRECTOR, NATIONAL HIGH WAY AUTHORITY OF INDIA VS. STATE OF MEGHALAYA AND 2 ORS.	U. DHAR Z.A. CHOUDHURY F. BAREH P. BATTACHARJEE	N.G. SHYLLA, SR. GA MEGHALAYA R. FANCON E.R. CHYNE T. SUTNGA P. NONGBRI S. SEN R. COLNEY I. LYNNGWA
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Remarks: [NEXT DATE:- 16.12.2025]

107)	CRP/10/2025	THE STATE OF MEGHALAYA AND ANR. VS. BIJON DEY SAWIAN AND 6 ORS.	I. LYNNGWA A.MOMIN, GA MR. S SEN, GA Z.E. NONGKYNRIH	MR. ND CHULLAI, AAG A.S. PANDEY S. BHATTACHARJEE R COLNEY, GA MR. A.S. DEY S. MARPAN
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Remarks: [RECUSED BY HON'BLE MR. JUSTICE B. BHATTACHARJEE] [NEXT DATE:- 11.12.2025]

108)	Crl.A./12/2025	JAMES R MARAK VS. STATE OF MEGHALAYA	P.KHARMAWSHUN B.DEB	N.G. SHYLLA, SR. GA MEGHALAYA R GURUNG, GA, MEGHALAYA MR. H KHARMIH ADDL. SR GA
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Remarks: [NEXT DATE:- 05.12.2025]

109)	Crl.A./15/2025	MD. NASIR KHAN VS. THE STATE OF MEGHALAYA AND ANR.	G.C. MARBOH F. LANGBNANG R KHARSHIING K CH GAUTAM	N.G. SHYLLA, SR. GA MEGHALAYA R GURUNG,GA
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With	Crl.M.C./29/2025	MD. NASIR KHAN VS. THE STATE OF MEGHALAYA AND ANR.	G.C. MARBOH F. LANGBNANG R KHARSHIING K CH GAUTAM	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 15.12.2025]

110)	Crl.A./21/2025	SEITPHAR WARJRI VS. STATE OF MEGHALAYA	D. POHSNEM L. KOCH K. CHISA M.F. QURESHI	N.G. SHYLLA, SR. GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA R GURUNG, GA, MEGHALAYA S BHATTACHARJEE GA MEGHALAYA
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Remarks: [NEXT DATE:- 16.12.2025]

111)	Crl.A./22/2025	CHANKY SHADAP VS. THE STATE OF MEGHALAYA AND ANR.	S. MARPAN A. PAPANG P.S. NONGBRI M.A. LAITMON	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA ER CHYNE, GA
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Remarks: [NEXT DATE:- 02.12.2025]

112)	Crl.A./23/2025	SHARESTAR KHARDEWSAW VS. STATE OF MEGHALAYA	B. KOMI J. PASWETT I. LALOO B.L. LYNGKHOI B. RAMSIEJ A. DKHAR P YOBIN, LEGAL AID COUNSEL	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA MR. S SENGUPTA, ADDL.PP. ER CHYNE, GA J.N. RYNJAH H KHARMIH ADDL. PP I LYNGWA. GA AH KHARWANLANG, ADDL. PP
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Remarks: [NEXT DATE:- 09.12.2025]

113)	Crl.A./24/2025	MICHEAL SHANGRIT VS. STATE OF MEGHALAYA	J. PASWETT B.L. LYNGKHOI B. RAMSIEJ I. LALOO A. DKHAR P YOBIN, LEGAL AID COUNSEL	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA ER CHYNE, GA S SENGUPTA ADDL. SR. GA MEGHALAYA H KHARMIH, ADDL. PP I LYNGWA, GA AH KHARWANLANG, ADDL. PP
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Remarks: [NEXT DATE:- 09.12.2025]

114)	Crl.A./30/2025	KLANROWEL RANI VS. STATE OF MEGHALAYA AND ANR.	B.L. LYNGKHOI J. PASWETT A. DKHAR I. LALOO B. RAMSIEJ P YOBIN, LEGAL AID COUNSEL	N.G. SHYLLA, SR. GA MEGHALAYA S BHATTACHARJEE GA MEGHALAYA R GURUNG, GA, MEGHALAYA
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Remarks: [NEXT DATE:- 09.12.2025]

115)	CrI.A./31/2025	TOI DKHAR VS. STATE OF MEGHALAYA AND ANR.	B.L. LYNKGHOI J. PASWETT A. DKHAR I. LALOO B. RAMSIEJ P YOBIN, LEGAL AID COUNSEL	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA ER CHYNE, GA
Remarks: [NEXT DATE:- 01.12.2025]				
116)	CrI.A./35/2025	MANO SING PARIAT VS. STATE OF MEGHALAYA	S.D. UPADHAYA, LEGAL AID COUNSEL	MR. K KHAN, PP N.G. SHYLLA, SR. GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA R GURUNG, GA, MEGHALAYA MR. S SENGUPTA, ADDL.PP.
With	CrI.M.C./60/2025	MANO SING PARIAT VS. STATE OF MEGHALAYA	S.D. UPADHAYA, LEGAL AID COUNSEL	MR. K KHAN, PP N.G. SHYLLA, SR. GA MEGHALAYA MR. S SENGUPTA, ADDL.PP.
Remarks: [NEXT DATE:- 04.12.2025]				
117)	CrI.A./47/2025	JISTARSHOP MAWNAI VS. THE STATE OF MEGHALAYA AND ANR.	M.D. MARAK B. WANKHAR D. BYNNUD W. DKHAR S. MYLLIEM K. POHSHNA W. BYNNUD K.V. KHARLYNGDOH L. SYIEM	N.G. SHYLLA, SR. GA MEGHALAYA SA SHEIKH, GA
Remarks: [NEXT DATE:- 03.12.2025]				
118)	CrI.A./51/2025	ROBERT RANI @ BAN AND BAHBAH VS. STATE OF MEGHALAYA	M SHARMA, LEGAL AID COUNSEL	N.G. SHYLLA, SR. GA MEGHALAYA R GURUNG, GA, MEGHALAYA S SHYAM, GA
Remarks: [NEXT DATE:- 04.12.2025]				
119)	BA/51/2025	DAVID DAS VS. STATE OF MEGHALAYA AND ANR.	S. NONGSIEJ	MR. K KHAN, PP N.G. SHYLLA, SR. GA MEGHALAYA AM PALA, GA
Remarks: [NEXT DATE:- 01.12.2025]				
120)	BA/53/2025	HAFIZUR RAHMAN VS. THE STATE OF MEGHALAYA AND ANR.	M SARKAR D MAWTHOH P. KALITA A. PARAMANIK	N.G. SHYLLA, SR. GA MEGHALAYA SA SHEIKH, GA R GURUNG, GA
Remarks: [NEXT DATE:- 02.12.2025]				

121)	CrI.M.C./54/2025	CENTRAL BUREAU OF INVESTIGATION, SHILLONG VS. N.B. CHOUDHURY AND 5 ORS.	R FANCON DR. N. MOZIKA, DSG K GURUNG	M MUKHIM F SHYLLA N KHARSAHNOH R KHARKONGOR JM DKHAR SA CIDDIKIE S KUMAR
With	CrI.A./32/2025	CENTRAL BUREAU OF INVESTIGATION, SHILLONG VS. N.B. CHOUDHURY AND 5 ORS.	DR. N. MOZIKA, DSG K. GURUNG	M MUKHIM F SHYLLA N KHARSAHNOH R KHARKONGOR JM DKHAR SA CIDDIKIE S KUMAR

Remarks: [NEXT DATE:- 16.12.2025]

122)	CrI.A./57/2025	PEITLANG BAMON VS. STATE OF MEGHALAYA	J BIAM H YADAV A SYNREM S.D. UPADHAYA I.C. JHA	N.G. SHYLLA, SR. GA MEGHALAYA AH KHARWANLANG, ADDL. PP S SENGUPTA ADDL. SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 04.12.2025]

123)	WP(C)/209/2025	AINAM MANIK SYIEM VS. THE KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 5 ORS.	P. LYNDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV D DAW R KHARSYAD PB RYNTATHIANG EB MARBANIANG PA DOHKRUT JK PARIAT
With	MC(WPC)/98/2025	AINAM MANIK SYIEM VS. THE KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 5 ORS.	P. LYNDOH C. KHYRIEM W. JYRWA L. KHYRIEM	TT DIENGDOH, SR. ADV JK PARIAT

Remarks: [RECUSED BY HON'BLE MR JUSTICE H.S.THANGKHIEW] [ALONGWITH W.P(C)No.79 OF 2024]
[NEXT DATE:- 17.12.2025]

NB:

ADVOCATES ON LEAVE :

- 1) MR. HR NATH FROM 24-11-2025 TO 03-12-2025
- 2) MR. JM THANGKHIEW FROM 26-11-2025 TO 05-12-2025
- 3) MRS S BHATTACHARJEE FROM 27-11-2025 TO 17-12-2025



HIGH COURT OF MEGHALAYA

MONTHLY CAUSELIST FOR DECEMBER 2025

[Published under the authority of Hon'ble the Chief Justice.]

Website : <https://meghalayahighcourt.nic.in>

VC : <https://meghalayahighcourt.nic.in/vc>

SINGLE BENCH

COURT ROOM " 4 "

HON'BLE MR. JUSTICE B. BHATTACHARJEE

CIVIL WRIT PETITIONS (UPTO THE YEAR 2021); ALL CRIMINAL MATTERS FALLING WITHIN THE DETERMINATION OF SINGLE BENCH EXCLUDING CRIMINAL APPEALS (BELOW 10 YEARS IMPRISONMENT); CIVIL REVISION PETITIONS (EXCLUDING PETITIONS OF THE YEAR 2024);

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>				
1)	CRP/14/2025	BINA ROY A. SANGMA AND ANR. VS. ISMAIL CH. MARAK	T.N. MARAK L.D. SANGMA T. YANGKYI A.G. MOMIN	E. LALSANGLUAIA P.R. PASKE I. KHONGMEN R. PAHSYNTIEW
Remarks: [NEXT DATE:- 05.12.2025]				
2)	CRP/15/2025	MD. MUNSHI ALI SONARI (SINCE DECEASED), REPRESENTED BY HIS LEGAL HEIR SMTI. ZAHIDA BEGUM VS. SHILLONG MUSLIM UNION	S. CHAKRAWARTY, SR. ADV. S. LAMAL C.L. THABAH D.G. PYNGROPE E. LALOO E. SLONG	M.M SARKAR H. ZHIMO D. PATHAW R. KHARKRANG T. MARNGAR A. SYIEM NITIN KHERA
With	MC(CRP)/12/2025	MD. MUNSHI ALI SONARI (SINCE DECEASED), REPRESENTED BY HIS LEGAL HEIR SMTI. ZAHIDA BEGUM VS. SHILLONG MUSLIM UNION	S. CHAKRAWARTY, SR. ADV. C.L. THABAH D.G. PYNGROPE E. LALOO E. SLONG	A. SYIEM T. MARNGAR R. KHARKRANG D. PATHAW H. ZHIMO N. KHERA

Remarks: [NEXT DATE:- 16.12.2025]

ORDERS

3)	WP(C)/352/2020	ANUP M. SANGMA AND ORS. VS. STATE OF MEGHALAYA AND ORS.	AD ARENGH JT SANGMA S ANAND PT SANGMA	MR. A KUMAR, AG DR. N. MOZIKA, DSG MR. ND CHULLAI, AAG S BHATTACHARJEE GA MEGHALAYA A PRADHAN R COLNEY AH HAZARIKA S RUMTHAO MS. I. LYGWA, GA IR RANEE WS GAYANG T SUTNGA ZE NONGKYNRIH, GA L JANA A H KHARWANLANG, GA P ROY PASKE ML NONGPIUR S SEN, SR GA
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Remarks: ALONGWITH WP(C) No.451 of 2022, WP(C) No.408 - 411 of 2021, WP(C) No.418 - 420 of 2021, WP(C) No.430 of 2021, WP(C) No.32 of 2022, WP(C) No.27 of 2019, WP(C) No.563 of 2019, WP(C) No.490 of 2018.
[PENDING] [NEXT DATE:- 05.12.2025]

4)	WP(C)/142/2021	HARIJAN PANCHAYAT COMMITTEE VS. HIGH LEVEL COMMITTEE AND 3 ORS.	L KOCH R WANNIANG N BASUMATARY MR. MF QURESHI R KHATRI	MR. A KUMAR, AG MR. ND CHULLAI, AAG MR H ABRAHAM G.A. MEGHALAYA ER CHYNE, GA S SENGUPTA ADDL. SR. GA MEGHALAYA WGR MIHSILL AH KHARWANLANG, ADDL. SR. GA E LALSANGLUAIA R PAHSYNTIEW I LYGWA, GA ZE NONGKYNRIH MR L KHYRIEM MS R COLNEY GA PHILEMON NONGBRI
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Remarks: RESTORED VIDE HON'BLE COURT'S ORDER DATED 15.05.2025 PASSED IN M.C[W.P(C)]No.41 OF 2025 [DISPOSE OF] [NEXT DATE:- 15.12.2025]

5)	WP(C)/408/2021	MIMI S. MARAK AND 3 ORS. VS. UNION OF INDIA AND 6 ORS.	QB LAMARE L KHONGLAH L RALTE I KHARLUKHI S DEB S MARPNA P SWER N RAJEE S DEY	DR. N. MOZIKA, DSG MR. ND CHULLAI, AAG L JANA T SUTNGA R COLNEY, GA I LYNGWA, GA P ROY PASKE A KHARWANLANG, GA H ABRAHAM, GA S LALOO, GA M NONGRUM R PAHSYNTIEW WS GAYANG A THUNGWA, GA K GURUNG K DIENGDOH A THUNGWA Z E NONGKYNRIH MRS S BHATTACHARJEE R COLNEY AH HAZARIKA A PRADHAN S SEN, SR. GA
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Remarks: ALONGWITH WP(C) No.451 of 2022, WP(C) No.352 of 2020, WP(C) No.409 - 411 of 2021, WP(C) No.418 - 420 of 2021, WP(C) No.430 of 2021, WP(C) No.490 of 2022, WP(C) No.563 of 2019, WP(C) No.27 of 2019, WP(C) No. 32 of 2022. [PENDING] [NEXT DATE:- 05.12.2025]

6)	WP(C)/409/2021	ROMEN SANGMA AND 4 ORS. VS. UNION OF INDIA AND 6 OTHERS	QB LAMARE S DEB I KHARLUKHI SG MARPNA P SWER LS KHONGLAH L RALTE N RAJEE S DEY	DR. N. MOZIKA, DSG MR. ND CHULLAI, AAG L JANA S SARAOGI, GA T SUTNGA R COLNEY, GA I LYNGWA, GA P ROY PASKE MR H ABRAHAM G.A. MEGHALAYA R PAHSYNTIEW M NONGRUM S LALOO, GA WS GAYANG K GURUNG K DIENGDOH A THUNGWA A PRADHAN AH HAZARIKA S BHATTACHARJEE GA MEGHALAYA S SEN, SR. GA
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Remarks: ALONGWITH WP(C) No.451 of 2022, WP(C) No.352 of 2020, WP(C) No.408 & 410 - 411 of 2021, WP(C) No.418 - 420 of 2021, WP(C) No.430 of 2021, WP(C) No.490 of 2022, WP(C) No.563 of 2019, WP(C) No.27 of 2019, WP(C) No. 32 of 2022. [PENDING] [NEXT DATE:- 05.12.2025]

7)	WP(C)/410/2021	MONJILA N. MARAK AND 8 ORS. VS. UNION OF INDIA AND 6 ORS.	N RAJEE KHONGLAH P SWER S MARPNA I KHARLUKHI S DEB L RALTE QB LAMARE S DEY	DR. N. MOZIKA, DSG MR. ND CHULLAI, AAG AH HAZARIKA A PRADHAN R COLNEY A THUNGWA I LYNGWA, GA K DIENGDOH K GURUNG WS GAYANG S LALOO, GA R PAHSYNTIEW M NONGRUM H ABRAHAM, GA P ROY PASKE R COLNEY, GA T SUTNGA A KHARWANLANG, GA L JANA S SEN, SR. GA
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Remarks: ALONGWITH WP(C) No.451 of 2022, WP(C) No.352 of 2020, WP(C) No.408 - 409 & 411 of 2021, WP(C) No.418 - 420 of 2021, WP(C) No.430 of 2021, WP(C) No.490 of 2022, WP(C) No.563 of 2019, WP(C) No.27 of 2019, WP(C) No. 32 of 2022. [PENDING] [NEXT DATE:- 05.12.2025]

8)	WP(C)/411/2021	BIBILA CH. SANGMA AND 11 ORS. VS. UNION OF INDIA AND 6 ORS.	N RAJEE LS KHONGLAH P SWER SG MARPNA L RALTE S DEB I KHARLUKHI QB LAMARE S DEY	DR. N. MOZIKA, DSG MR. ND CHULLAI, AAG A PRADHAN AH HAZARIKA R COLNEY MRS S BHATTACHARJEE Z E NONGKYNRIH A THUNGWA I LYNGWA, GA K DIENGDOH K GURUNG WS GAYANG S LALOO, GA R PAHSYNTIEW M NONGRUM MR H ABRAHAM G.A. MEGHALAYA P ROY PASKE R COLNEY, GA T SUTNGA A KHARWANLANG, GA L JANA S SEN, SR. GA
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Remarks: ALONGWITH WP(C) No.451 of 2022, WP(C) No.352 of 2020, WP(C) No.408 - 410 of 2021, WP(C) No.418 - 420 of 2021, WP(C) No.430 of 2021, WP(C) No.490 of 2022, WP(C) No.563 of 2019, WP(C) No.27 of 2019, WP(C) No. 32 of 2022. [PENDING] [NEXT DATE:- 05.12.2025]

9)	WP(C)/418/2021	TELLINA CH. MARAK AND 7 ORS. VS. UNION OF INDIA AND 6 ORS.	N RAJEE L RALTE SG MARPNA PN SWER I KHARLUKHI S DEB QB LAMARE S DEY	DR. N. MOZIKA, DSG MR. ND CHULLAI, AAG A PRADHAN A THUNGWA I LYNGWA, GA K DIENGDOH K GURUNG WS GAYANG S LALOO, GA R PAHSYNTIEW M NONGRUM P ROY PASKE R COLNEY, GA T SUTNGA AH HAZARIKA, GA S BHATTACHARJEE, GA L JANA S SEN, SR. GA
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Remarks: ALONGWITH WP(C) No.451 of 2022, WP(C) No.352 of 2020, WP(C) No.408 - 409 & 411 of 2021, WP(C) No.419 & 420 of 2021, WP(C) No.430 of 2021, WP(C) No.490 of 2022, WP(C) No.563 of 2019, WP(C) No.27 of 2019, WP(C) No. 32 of 2022. [PENDING] [NEXT DATE:- 05.12.2025]

10)	WP(C)/419/2021	SENGME CH. MARAK AND 9 ORS. VS. THE UNION OF INDIA AND 6 ORS.	N RAJEE SG MARPNA PN SWER I KHARLUKHI S DEB QB LAMARE S DEY	DR. N. MOZIKA, DSG MR. ND CHULLAI, AAG A THUNGWA I LYNGWA K DIENGDOH K GURUNG MR H ABRAHAM G.A. MEGHALAYA WS GAYANG S LALOO, GA R PAHSYNTIEW M NONGRUM R COLNEY, GA P ROY PASKE T SUTNGA AH HAZARIKA, GA S BHATTACHARJEE, GA L JANA S SEN, SR. GA
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Remarks: ALONGWITH WP(C) No.451 of 2022, WP(C) No.352 of 2020, WP(C) No.408 - 411 of 2021, WP(C) No.418 & 420 of 2021, WP(C) No.430 of 2021, WP(C) No.490 of 2022, WP(C) No.563 of 2019, WP(C) No.27 of 2019, WP(C) No. 32 of 2022. [PENDING] [NEXT DATE:- 05.12.2025]

11)	WP(C)/420/2021	GRETILLA B. MARAK AND ANR. VS. THE UNION OF INDIA AND 6 ORS.	N RAJEE PN SWER SG MARPNA I KHARLUKHI L RALTE S DEB QB LAMARE S DEY	DR. N. MOZIKA, DSG MR. ND CHULLAI, AAG R COLNEY A PRADHAN A THUNGWA I LYNGWA, GA K DIENGDOH K GURUNG WS GAYANG S LALOO, GA R PAHSYNTIEW M NONGRUM P ROY PASKE T SUTNGA S BHATTACHARJEE GA MEGHALAYA AH HAZARIKA, GA S BHATTACHARJEE, GA L JANA S SEN, SR. GA
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Remarks: ALONGWITH WP(C) No.451 of 2022, WP(C) No.352 of 2020, WP(C) No.408 - 411 of 2021, WP(C) No.418 & 419 of 2021, WP(C) No.430 of 2021, WP(C) No.490 of 2022, WP(C) No.563 of 2019, WP(C) No.27 of 2019, WP(C) No. 32 of 2022. [PENDING] [NEXT DATE:- 05.12.2025]

12)	WP(C)/430/2021	RUPANI ARENGH AND 16 ORS. VS. UNION OF INDIA AND 6 ORS.	N RAJEE I KHARLUKHI PN SWER S MARPNA L RALTE S DEB QB LAMARE S DEY	DR. N. MOZIKA, DSG MR. ND CHULLAI, AAG A PRADHAN R COLNEY A THUNGWA I LYNGWA, GA K DIENGDOH K GURUNG WS GAYANG S LALOO, GA R PAHSYNTIEW M NONGRUM ZE NONGKYNRIH, GA P ROY PASKE AH HAZARIKA, GA S BHATTACHARJEE, GA T SUTNGA S SEN, SR. GA
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Remarks: ALONGWITH WP(C) No.451 of 2022, WP(C) No.352 of 2020, WP(C) No.408 - 411 of 2021, WP(C) No.418 - 420 of 2021, , WP(C) No.490 of 2022, WP(C) No.563 of 2019, WP(C) No.27 of 2019, WP(C) No. 32 of 2022. [PENDING] [NEXT DATE:- 05.12.2025]

13)	WP(C)/32/2022	MURTHYBINA N. SANGMA AND 4 ORS. VS. STATE OF MEGHALAYA AND 14 ORS.	TD SHIRA G CH MARAK MB MARAK JT SANGMA PT SANGMA	DR. N. MOZIKA, DSG E LALSANGLUAIA B SHANGRIT MR. C.H. THOMLUI, ADV MS. T. SUTNGA, ADV K DIENGDOH L JANA I LYNGWA, GA K GURUNG R PAHSYNTIEW PR PASKE R COLNEY, GA R DEBNATH, CGC ZE NONGKYNRIH, GA ND CHULLAI, AAG S SEN, SR.GA
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Remarks: ALONGWITH WP(C) No.451 of 2022, WP(C) No.352 of 2020, WP(C) No.408 - 411 of 2021, WP(C) No.418 - 420 of 2021, WP(C) No.430 of 2021, WP(C) No.490 of 2022, WP(C) No.563 of 2019, WP(C) No.27 of 2019. [PENDING] [NEXT DATE:- 05.12.2025]

14)	WP(C)/451/2022	JUSTIN D SANGMA AND 27 OTHERS VS. STATE OF MEGHALAYA AND 14 OTHERS	MB MARAK TD SHIRA G CH MARAK JT SANGMA P.T.SANGMA	DR. N. MOZIKA, DSG MR. ND CHULLAI, AAG MR. S SEN, SR. GA A PRADHAN S BHATTACHARJEE GA MEGHALAYA AH HAZARIKA I LYNGWA, GA PR PASKE E LALSANGLUAIA S RUMTHAO B SHANGRIT R COLNEY, GA MS. T. SUTNGA, ADV
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Remarks: ALONGWITH WP(C) No.563 of 2019, WP(C) No.352 of 2020, WP(C) No.408 - 411 of 2021, WP(C) No.418 - 420 of 2021, WP(C) No.430 of 2021, WP(C) No.490 of 2022, WP(C) No.27 of 2019, WP(C) No. 32 of 2022. [PENDING] [NEXT DATE:- 05.12.2025]

15)	W.P.(CrI.)/1/2025	SMTI. TWINKLE NEWAR SANGMA VS. STATE OF MEGHALAYA AND ANR	AS PANDEY T MARNGAR A SYIEM MR. N KHERA	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA PT SANGMA R COLNEY, GA
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Remarks: [NEXT DATE:- 11.12.2025]

16)	W.P.(CrI.)/4/2025	SOLOMON R. MARAK VS. THE STATE OF MEGHALAYA AND ANR.	B. IAWIM W.G.R. MIHSILL E. LALSANGLUAIA R. PAHSYNTIEW PHILEMON NONGBRI	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA JT SANGMA G CH MARAK PT SANGMA R COLNEY, GA
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With	MC(W.P.Crl)/3/2025	SOLOMON R. MARAK VS. THE STATE OF MEGHALAYA AND ANR.	B. IAWIM W.G.R. MIHSILL E. LALSANGLUAIA R. PAHSYNTIEW PHILEMON NONGBRI	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA R COLNEY, GA
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Remarks: [NEXT DATE:- 15.12.2025]

17)	W.P.(Crl.)/7/2025	NO.G/5007784K RIFLEMAN(GD) ANIL KUMAR VS. THE UNION OF INDIA AND 4 ORS.	S. CHAHAN K.K. SINGH R. PAUL P. SUNAR A. JOSHI	DR. N. MOZIKA, DSG
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Remarks: [NEXT DATE:- 05.12.2025]

18)	Crl.Rev.P./7/2025	EDINGSON KHONGNOHBEH AND 2 ORS. VS. CENTRAL BUREAU OF INVESTIGATION	S. KHURSHID, SR. ADV. P. YOBIN S. MYLLIEM W. KHARLYNGIONG W. DKHAR D. BYNNUD B. WANKHAR K. POHSHNA W. BYNNUD L. SYIEM K.V. KHARLYNGDOH M.D. MARAK	DR. N. MOZIKA, DSG NAU SOGRA K. GURUNG
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With	Crl.M.C./150/2025	EDINGSON KHONGNOHBEH AND 2 ORS. VS. CENTRAL BUREAU OF INVESTIGATION (CBI)	K.V. KHARLYNGDOH	DR. N. MOZIKA, DSG
	Crl.M.C./151/2025	EDINGSON KHONGNOHBEH AND 2 ORS. VS. CENTRAL BUREAU OF INVESTIGATION (CBI)	K.V. KHARLYNGDOH	DR. N. MOZIKA, DSG

Remarks: [NEXT DATE:- 03.12.2025]

19)	Crl.Rev.P./9/2025	RATAN DEBBARMA VS. STATE OF MEGHALAYA	K THAPA M L. DIENGDOH H YADAV S THAPA A SYNREM S.D. UPADHAYA	N.G. SHYLLA, SR. GA MEGHALAYA S SHYAM, GA H ABRAHAM, GA S SENGUPTA ADDL. SR. GA MEGHALAYA SA SHEIKH, GA
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Remarks: [NEXT DATE:- 01.12.2025]

20)	W.P.(CrI.)/10/2025	JEFFERSON CLARENCE DKHAR AND ANR. VS. THE STATE OF MEGHALAYA AND ANR.	W.G.R. MIHSILL	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA R COLNEY, GA
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Remarks: [NEXT DATE:- 04.12.2025]

21)	W.P.(CrI.)/11/2025	SURAJ GUPTA VS. STATE OF MEGHALAYA AND 2 ORS.	S. NONGSIEJ	N.G. SHYLLA, SR. GA MEGHALAYA R COLNEY, GA
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Remarks: [NEXT DATE:- 10.12.2025]

22)	CrI.Rev.P./11/2025	MARREMDOR SYIEM VS. CENTRAL BUREAU OF INVESTIGATION	M.D. MARAK D. BYNNUD B. LAWRIANIANG K. POHSHNA W. DKHAR S. MYLLIEM W. BYNNUD P. YOBIN L. SYIEM K.V. KHARLYNGDOH	DR. N. MOZIKA, DSG
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With	CrI.M.C./127/2025	MARREMDOR SYIEM VS. CENTRAL BUREAU OF INVESTIGATION	M.D. MARAK D. BYNNUD B. LAWRIANIANG K. POHSHNA W. DKHAR S. MYLLIEM W. BYNNUD P. YOBIN L. SYIEM K.V. KHARLYNGDOH	DR. N. MOZIKA, DSG
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	CrI.M.C./140/2025	MARREMDOR SYIEM VS. CENTRAL BUREAU OF INVESTIGATION AND ANR.	K.V. KHARLYNGDOH	
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Remarks: [NEXT DATE:- 04.12.2025]

23)	CrI.Rev.P./12/2025	JASPARLY SYIEM LIEH VS. THE STATE OF MEGHALAYA	B. DEB P. KHARMAW SHUN	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA ER CHYNE, GA
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Remarks: [NEXT DATE:- 16.12.2025]

24)	MC(CRP)/13/2025	GRITI ARENGH VS. THE SHILLONG MUSLIM UNION	E. DKHAR SG MARPNA S. DEB	H. ZHIMO R. KHARKRANG T MARNGAR S. DEB A. SYIEM MR. N KHERA SAMRAT DEB
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Remarks: IN CRP NO.3(T)96 OF 2025. [NEXT DATE:- 08.12.2025]

25)	CRP/18/2025	JIMMY GOODWILL KHARKONGOR VS. NEBELIN WAHLANG AND 2 ORS.	S. CHAKRAWARTY, SR. ADV. E. LALOO E. SLONG	N.G. SHYLLA, SR. GA MEGHALAYA R. COLNEY I. LYNGBWA, GA
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Remarks: [NEXT DATE:- 08.12.2025]

26)	Review Pet/18/2025	THE CHIEF EXECUTIVE OFFICER, SHILLONG CANTONMENT BOARD VS. RATAN PRADHAN AND 8 ORS.	SP MAHANTA, SR. ADV C.K. MARAK N. DOUNGEL D. DAS L.D.N. THANGKHIEW M. LYNGBDOH D. DKHAR	DR. N. MOZIKA, SR. ADV. R DEBNATH A KSOO ML NONGPIUR I SUMER A SINGH F LANGBNANG GC MARBOH CB SAWIAN R KHARSHIING K CH. GAUTAM NAU SOGRA
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Remarks: IN WP(C) Nos.406 & 408 OF 2018 [DISPOSED OF] [NEXT DATE:- 03.12.2025]

27)	Crl.Petn./19/2025	DR. (MRS) MEENA SEHDAVE AND ANR. VS. SAPNA MORDANI AND ANR.	D.L. MARSHILONG R.P.N MARAK B.A. WANSWETT P.D. BUJARBARUAH, SR. ADV.	H ZHIMO D PATHAW R KHARKRANG T MARNGAR S DEB A SYIEM MR. N KHERA KJ KHARSHIING GC MARBOH F LANGBNANG R KHARSHIING K CH GAUTAM
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With	Crl.M.C./25/2025	DR. (MRS.) MEENA SEHDAVE AND ANR. VS. SAPNA MORDANI AND ANR.	D.L. MARSHILONG R.P.N. MARAK B.A. WANSWETT P.D. BUJARBARUAH, SR. ADV.
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Remarks: [NEXT DATE:- 03.12.2025]

28)	CRP/22/2025	MEGHALAYA POWER DISTRIBUTION CORPORATION LIMITED VS. M/S DHAR CONSTRUCTION COMPANY	A.H KHARWANLANG S. LALOO ER CHYNE A.S PANDEY	E. DKHAR H. NONGPLUH S. DEB K. LYTEP S. DEY
With	MC(CRP)/17/2025	MEGHALAYA POWER DISTRIBUTION CORPORATION LIMITED VS. M/S DHAR CONSTRUCTION COMPANY	A.H KHARWANLANG S. LALOO ER CHYNE A.S PANDEY	S. DEY K. LYTEP H. NONGPLUH E. DKHAR
Remarks: [NEXT DATE:- 01.12.2025]				
29)	CRP/23/2025	JAWHAR T. MORDANI VS. SUSHILA DEVI AGARWAL	S. PAUL D.D. SANGMA M.U. AHMED S. SEN	S. KHATUN
Remarks: [NEXT DATE:- 01.12.2025]				
30)	CRP/26/2025	AIRIN WARJRI VS. DALING WARJRI	TH. R. FANCON A. KSOO S. SYIEM D. PATHAW A.R. PASSAH	
Remarks: [NEXT DATE:- 03.12.2025]				
31)	CRP/27/2025	SUPRABHA UPADHAYA VS. PRAKASH ADHIKARI	D.D. SANGMA S. PAUL M.U. AHMED S. SEN	
Remarks: [NEXT DATE:- 05.12.2025]				
32)	Crl.Petn./36/2025	LUCAS RYMPEIT VS. STATE OF MEGHALAYA AND 2 ORS.	R. DUTTA S. PANTHI N. SINGH S THAPA	N.G. SHYLLA, SR. GA MEGHALAYA AS DEY, GA
Remarks: [NEXT DATE:- 02.12.2025]				
33)	Crl.Petn./47/2025	PANKAJ GUPTA VS. STATE OF MEGHALAYA AND 3 ORS.	H ZHIMO D PATHAW R KHARKRANG T MARNGAR A SYIEM N KHERA	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA ER CHYNE, GA G GULATI R JAIN JN RYNJAH R COLNEY, GA

With	Crl.M.C./96/2025	PANKAJ KUMAR GUPTA VS. STATE OF MEGHALAYA AND 3 ORS.	J. RYNJAH T. MARNGAR	MR. ND CHULLAI, AAG JN RYNJAH R JAIN ER CHYNE, GA Z.E. NONGKYNRIH
Remarks: [NEXT DATE:- 05.12.2025]				
34)	Crl.Petn./53/2025	DEEPAK KUMAR AND 2 ORS. VS. THE STATE OF MEGHALAYA AND ANR	S. MARPAN B CHOUDHURY S MAHAPATRA	N.G. SHYLLA, SR. GA MEGHALAYA R GURUNG, GA, MEGHALAYA JN RYNJAH, GA N SYNGKON, GA
With	Crl.M.C./83/2025	DEEPAK KUMAR AND 2 ORS. VS. THE STATE OF MEGHALAYA	S. MARPAN B CHOUDHURY S MAHAPATRA	N.G. SHYLLA, SR. GA MEGHALAYA JN RYNJAH, GA R GURUNG, GA, MEGHALAYA N SYNGKON, ASST. PP
Remarks: [NEXT DATE:- 08.12.2025]				
35)	Crl.Petn./54/2025	SURINDER PAL AND ANR. VS. THE STATE OF MEGHALAYA AND ANR	S JAIN S. MARPAN B CHOUDHURY S MAHAPATRA	N.G. SHYLLA, SR. GA MEGHALAYA R GURUNG, GA, MEGHALAYA JN RYNJAH, GA N SYNGKON, GA
With	Crl.M.C./84/2025	SURINDER PAL AND ANR. VS. THE STATE OF MEGHALAYA	S JAIN S. MARPAN B CHOUDHURY S MAHAPATRA	N.G. SHYLLA, SR. GA MEGHALAYA JN RYNJAH, GA N SYNGKON, ASST. PP R GURUNG, GA, MEGHALAYA
Remarks: [NEXT DATE:- 08.12.2025]				
36)	Crl.Petn./56/2025	SURINDER PAL AND 2 ORS. VS. STATE OF MEGHALAYA AND ANR.	B CHOUDHURY S. MARPAN S MAHAPATRA	N.G. SHYLLA, SR. GA MEGHALAYA JN RYNJAH, GA R GURUNG, GA, MEGHALAYA MR. N SYNGKON, ASST. PP
With	Crl.M.C./88/2025	SURINDER PAL AND 2 ORS. VS. STATE OF MEGHALAYA	B CHOUDHURY S. MARPAN S MAHAPATRA	N.G. SHYLLA, SR. GA MEGHALAYA JN RYNJAH, GA R GURUNG, GA, MEGHALAYA MR. N SYNGKON, ASST. PP
Remarks: [NEXT DATE:- 08.12.2025]				

37)	Crl.Petn./58/2025	MORESTARWELL NONGBAK VS. THE STATE OF MEGHALAYA AND 3 ORS.	H.L. SHANGREISO, SR. ADV D. LYNGDOH W. KHONGSNI M. HAJONG T. DKHAR	N.G. SHYLLA, SR. GA MEGHALAYA H KHARMIH, ADDL. SR GA AS DEY, GA
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Remarks: [NEXT DATE:- 11.12.2025]

38)	Crl.Petn./60/2025	BHUM BAHADUR THAPA @ BHUME GAHA MAGAR AND ANR. VS. STATE OF MEGHALAYA AND ANR.	P DAS MR. R CHOUDHURY MR. KC CHOUDHURY B BARUA	N.G. SHYLLA, SR. GA MEGHALAYA H KHARMIH, ADDL. PP MR. S SENGUPTA, ADDL.PP. AH KHARWANLANG, ADDL. PP
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Remarks: [NEXT DATE:- 02.12.2025]

39)	Crl.Petn./63/2025	SUBHAM SUNAR AND ANR. VS. STATE OF MEGHALAYA AND ANR.	D. POHSNEM L. KOCH M.F QURESHI	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 15.12.2025]

40)	Crl.Petn./65/2025	PHULMATI DEVI VS. DINESH RAI	S NONGSIEJ, LEGAL AID COUNSEL
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Remarks: [NEXT DATE:- 10.12.2025]

41)	Crl.Petn./67/2025	FLAMINGSTAR SOHKHLET VS. STATE OF MEGHALAYA AND 2 ORS.	T.G. MOMIN G.CH. MARAK W.L. GAYANG N.M. MANSURI	N.G. SHYLLA, SR. GA MEGHALAYA AP KHARSAHNOH S SHYAM, GA KP BHATTACHARJEE GA MEGHALAYA
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Remarks: [NEXT DATE:- 01.12.2025]

42)	Crl.Petn./69/2025	CHANDI SAHA AND 4 ORS. VS. DIPA SAHA	L.N. ARENGH M.R. MARAK S.A. SHEIKH
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Remarks: [NEXT DATE:- 02.12.2025]

43)	Crl.Petn./70/2025	SHIBADUTTA SHARMA HIDANGMAYUM VS. DR. LEE ROZER CH MARAK	B. GHOSH T. KALITA PP BORTHAKUR
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Remarks: [NEXT DATE:- 04.12.2025]

- 44) Crl.Petn./73/2025 REDSING
MARBANIANG
VS.
STATE OF
MEGHALAYA AND
ANR. A.S. SIDDIQUI, SR.
ADV.
D. HYNNIEWTA
C. RAPSANG
A. KHARMYNDAI
M.K. SAH N.G. SHYLLA, SR. GA
MEGHALAYA
AM PALA, GA
- Remarks: [NEXT DATE:- 03.12.2025]
- 45) Crl.Petn./74/2025 SAMINA KHATUN
AND 5 ORS.
VS.
STATE OF
MEGHALAYA AND
ANR. M.R. MARAK
L.N. ARENGH
S.A. SHEIKH N.G. SHYLLA, SR. GA
MEGHALAYA
AM PALA, GA
- Remarks: [NEXT DATE:- 11.12.2025]
- 46) Crl.Petn./75/2025 DILIP KUMAR
CHOUDHARY
VS.
THE STATE OF
MEGHALAYA SP MAHANTA, SR.
ADV
W. AKRAM
C.K MARAK
S. HYNNIEWTA
N. DOUNGEL
R. KHAN
L.M. SANGMA
L.D.N.
THANGKHIEW
D. DKHAR
M. LYNGDOH N.G. SHYLLA, SR. GA
MEGHALAYA
S SENGUPTA, ADDL.
PP
H KHARMIH, ADDL.
PP
- Remarks: [NEXT DATE:- 02.12.2025]
- 47) Crl.Petn./76/2025 DEIRDRI SHYLLA
VS.
THE STATE OF
MEGHALAYA AND
ANR. A. SINGH
G.C MARBOH
F. LANGBNANG
R. KHARSHIING
C.B SAWIAN
K.CH. GAUTAM N.G. SHYLLA, SR. GA
MEGHALAYA
I LYNGWA, GA
- Remarks: [NEXT DATE:- 10.12.2025]
- 48) Crl.Petn./77/2025 MAYA
GWALA@PUSHKI
VS.
THE STATE OF
MEGHALAYA AND
ANR. H. LYNGDOH
S. PURKAYASTHA
S.S YADAV
E. LAW N.G. SHYLLA, SR. GA
MEGHALAYA
AS DEY, GA
- Remarks: [NEXT DATE:- 03.12.2025]
- 49) Crl.Petn./79/2025 HIGHWELL MAJAW
AND ANR.
VS.
STATE OF
MEGHALAYA D. POHSNEM
L. KOCH
M.F QURESHI N.G. SHYLLA, SR. GA
MEGHALAYA
I LYNGWA, GA
- Remarks: [NEXT DATE:- 15.12.2025]

50)	Crl.Petn./80/2025	DESTER NONGSTENG VS. STATE OF MEGHALAYA AND 2 ORS.	A SINGH A. SINGH G.C. MARBOH F. LANGBNANG C.B. SAWIAN R. KHARSHIING K CH. GAUTAM	N.G. SHYLLA, SR. GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA
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Remarks: [NEXT DATE:- 15.12.2025]

51)	Crl.Petn./81/2025	NIRMALI KAUR VS. THE REGISTRAR OF COMPANIES	B. KHARWANLANG K. DECRUSE S. KHATUN S. KHYRIEM B. SNAITANG R. DUTTA S. CHANDA S. THAPA	R. DEBNATH
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Remarks: [NEXT DATE:- 17.12.2025]

52)	Crl.Petn./82/2025	NIRMALI KAUR VS. THE REGISTRAR OF COMPANIES	S. KHATUN S. KHYRIEM B. SNAITANG K. DECRUSE S. CHANDA B. KHARWANLANG R. DUTTA S. PANTHI S. THAPA	R. DEBNATH
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Remarks: [NEXT DATE:- 17.12.2025]

53)	Crl.Petn./83/2025	NIRMALI KAUR VS. THE REGISTRAR OF COMPANIES	S. KHYRIEM B. SNAITANG B. KHARWANLANG R. DUTTA S. CHANDA S. PANTHI S. THAPA	R. DEBNATH
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Remarks: [NEXT DATE:- 17.12.2025]

54)	WP(C)/191/2025	RAJESH KUMAR VS. GOVT. OF MEGHALAYA AND 3 ORS.	S SURONG K.J. KHARSHIING V VERMA M. SURONG M MALSOM	MR. A KUMAR, AG K KHAN, AAG N.G. SHYLLA, SR. GA MEGHALAYA B THABAH E LALSANGLUAIA PHILEMON NONGBRI S LANGSTIEH R GURUNG, GA, MEGHALAYA JN RYNJAH, GA S SENGUPTA ADDL. SR. GA MEGHALAYA S LALOO, GA AH KHARWANLANG, ADDL. SR. GA
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Remarks: [RECUSED BY HON'BLE MR.JUSTICE H.S.THANGKHIEW AND HON'BLE MR.JUSTICE W.DIENGDOH] [NEXT DATE:- 09.12.2025]

55)	MC(WPC)/259/2025	KRISTINA SANGMA AND ANR. VS. HOBILLA SANGMA AND 5 ORS.	JT SANGMA G CH MARAK P.T. SANGMA	N.G. SHYLLA, SR. GA MEGHALAYA S. DEY
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Remarks: IN WP(C) NO. 103 OF 2017 [DISPOSED] [NEXT DATE:- 15.12.2025]

HEARING

56)	WP(C)/196/2014	SHRI. YANGAM KONYAK VS. STATE OF MEGHALAYA	H.L. SHANGREISO, SR. ADV MR. P LUIKHAM MR. R MAJAW T SAJEM A SYIEM T DKHAR P BISWAKARMA E WANNIANG M HAJONG D LYNGDOH W KHONGSNI	MR. A KUMAR, SR. ADV MR. ND CHULLAI, AAG MS. SG MOMIN B RYNTATHIANG A KHARUMNUID MR. S P SHARMA MS. M SHARMA MS. E GURUNG SS GEWALI MS. S SHRESTHA S SENGUPTA ADDL. SR. GA MEGHALAYA R COLNEY GA S SHYAM GA DR. P AGARWAL J RYNJAH, GA MR H ABRAHAM G.A. MEGHALAYA ZE NONGKYNRIH, GA ER CHYNE, GA DK DUTTA I LYNGWA, GA H KHARMIH, ADDL. SR. GA S BHATTACHARJEE GA MEGHALAYA PHILEMON NONGBRI
With	MC(WPC)/143/2025	YANGAM KONYAK AND 28 ORS. VS. STATE OF MEGHALAYA AND 9 ORS.	H.L. SHANGREISO, SR. ADV T DKHAR M. HAJONG	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA S BHATTACHARJEE GA MEGHALAYA ER CHYNE, GA
	MC(WPC)/144/2025	YANGAM YONYAK AND 28 ORS. VS. STATE OF MEGHALAYA AND 3 ORS.	H.L. SHANGREISO, SR. ADV T DKHAR M. HAJONG	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA S BHATTACHARJEE GA MEGHALAYA ER CHYNE, GA

Remarks: [NEXT DATE:- 02.12.2025]

57)	WP(C)/310/2014	SHRI KAKUTO VS. STATE OF MEGHALAYA	H.L. SHANGREISO, SR. ADV W KHONGSNI D LYNGDOH M HAJONG E WANNIANG P BISWAKARMA T DKHAR A SYIEM G NAMGEKDAI MR. H ABRAHAM	MR. A KUMAR, SR. ADV MR. ND CHULLAI, AAG PHILEMON NONGBRI S BHATTACHARJEE GA MEGHALAYA H KHARMIH, ADDL. SR. GA I LYNGWA, GA DK DUTTA ER CHYNE, GA ZE NONGKYNRIH, GA MR H ABRAHAM G.A. MEGHALAYA R COLNEY, GA J RYNJAH, GA DR. P AGARWAL S SHYAM GA S SENGUPTA ADDL. SR. GA MEGHALAYA MS. SG MOMIN B RYNTATHIANG A KHARUMNUID S SHRESHTHA SS GEWALI MS. E GURUNG
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Remarks: [NEXT DATE:- 02.12.2025]

58)	WP(C)/20/2015	SHRI ASHRAFILAL SINGH VS. STATE OF MEGHALAYA AND 5 ORS	A PAUL, SR. ADV K PAUL, SR. ADV. B SNAITANG S CHANDA K DECRUSE R KHARMAWLONG MR. S THAPA MR. S PANTHI MISS. H KRISTAZI MR. R DUTTA MS. L WARJRI GA DKHAR MR. R PAUL AP VASWANI A DHAR D LYNGDOH B KHARWANLANG	K KHAN, AAG MR H ABRAHAM G.A. MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA MR. H KHARMIH MS. S BHATTACHARJEE MR. B KHYRIEM MR. S JINDAL SK HASSAN AH KHARWANLANG, ADDL. SR. GA KP BHATTACHARJEE GA MEGHALAYA MR. K BARUAH
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With	MC(WPC)/21/2015	SHRI ASHRAFILAL SINGH VS. STATE OF MEGHALAYA AND 5 ORS	A PAUL, SR. ADV K PAUL, SR. ADV. MR. S THAPA MR. S PANTHI MISS. H KRISTAZI MR. R DUTTA MS. L WARJRI GA DKHAR MR. R PAUL AP VASWANI	MR S SENGUPTA GA MEGHALAYA MR. H KHARMIH MRS S BHATTACHARJEE MR B KHYRIEM S.JINDAL GA MEGHALAYA MR. K BARUAH MR H ABRAHAM G.A. MEGHALAYA
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Remarks: [NEXT DATE:- 08.12.2025]

59)	WP(C)/344/2015	SHRI MRINAL KANTE DE VS. STATE OF MEGHALAYA	A PAUL, SR. ADV K PAUL, SR. ADV. MR. S THAPA MR. S PANTHI MR. R DUTTA MR. R PAUL MISS. H KRISTAZI P SHOME B KHARWANLANG D LYNGDOH A DHAR K DECRUSE R KHARMAWLONG S KHYRIEM B SNAITANG S KHATUN S CHANDA	K KHAN, AAG S SENGUPTA ADDL. SR. GA MEGHALAYA M BORAGOHAIN MR. A BARUA MS. P ROY KP BHATTACHARJEE GA MEGHALAYA MRS S BHATTACHARJEE SK HASSAN MR. R GURUNG, GA, MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA MR. CH MAWLONG MR SR LYNGDOH MR R SOHKLET A KHARSYNTIEW KVE KHARNONGBAK H KHARMIH, ADDL. SR GA JN RYNJAH, GA T ISLAM S LALOO, GA IS LYNGDOH AH KHARWANLANG, ADDL. SR. GA
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With	MC(WPC)/199/2019	MRINAL KANTE DE VS. STATE OF MEGHALAYA AND 2 ORS.	B KHARWANLANG	MR. A KUMAR, AG K KHAN, AAG AH KHARWANLANG, ADDL. SR. GA
	MC(WPC)/254/2015	SHRI MRINAL KANTE DE VS. STATE OF MEGHALAYA	A PAUL, SR. ADV MR K PAUL SR ADV MR. S THAPA MR. S PANTHI MR. R DUTTA MR. R PAUL MISS. H KRISTAZI	K KHAN, AAG MR. S SENGUPTA, GA, MEGHALAYA

Remarks: [NEXT DATE:- 08.12.2025]

60)	WP(C)/314/2016	SMT NIKME SANGMA VS. STATE OF MEGHALAYA	MRS. T YANGI, B, SR. ADV MS. SR MARAK MS. R. BISWA, ADV IM LYNGDOH B SUN SA LALOO MR. HR NATH MR. P THAPA MR. AR NATH MR R DHAR A S KHARBULI W LYNGDOH PEINLANG JH MAWPHNIANG	E DKHAR SA SHEIKH S SENGUPTA ADDL. SR. GA MEGHALAYA K PASSAH SG MARPNA PN SWER S DEB A.H HAZARIKA GA MEGHALAYA MR. S DEY MS. QB LAMARE MS. S NONGRUM KP BHATTACHARJEE GA MEGHALAYA
With	WP(C)/316/2016	SHRI. SEKENSON MARAK VS. STATE OF MEGHALAYA	MRS. T YANGI, B, SR. ADV S. CHAKRAWARTY, SR. ADV. MS. SR MARAK IM LYNGDOH B SUN SA LALOO MR. HR NATH MR. P THAPA MR. AR NATH MR R DHAR W LYNGDOH PEINLANG JH MAWPHNIANG	SA SHEIKH E DKHAR S SENGUPTA ADDL. SR. GA MEGHALAYA K PASSAH SG MARPNA PN SWER S DEB KP BHATTACHARJEE GA MEGHALAYA A.H HAZARIKA GA MEGHALAYA MR. S DEY MS. S NONGRUM K KHAN, ADDL SR GA, MEGHALAYA

Remarks: [NEXT DATE:- 04.12.2025]

61)	WP(C)/40/2017	SMT. RIKMONI N. MARAK VS. G.H.A.D.C AND 4 ORS	AP KHARSAHNOH D MAWTHOH SK HUSSAIN MR. AH HAZARIKA	MR. KS KYNJING, SR ADV. E DKHAR SD SANGMA N RAJEE K PASSAH G CH MARAK PN SWER A PASSAH LS KHONGLAH JT SANGMA P.T. SANGMA A D SYIEM, MR. S DEY SC GHADC MR. SM SUNA L SHONGWAN IL MAWPHLANG B RYNJAH N SONDHI MS. QB LAMARE MRS. N GURUNG MS. S NONGRUM
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Remarks: [NEXT DATE:- 09.12.2025]

62)	WP(C)/62/2017	HIMA RAID MYNSAW SIRDARSHIP VS. K.H.A.D.C	H.L. SHANGREISO, SR. ADV MR. R MAJAW MR. M PRASAD S SHALLAM SK ROY T D SANGMA MR.P LYGDOH P BISWAKARMA E. WANNIANG T. DKHAR,ADV MR. P.K.SHATI M. HAJONG W. KHONGSNI D. LYGDOH	DR. N. MOZIKA, SR. ADV. TT DIENGDOH, SR. ADV MR. BB NARZARY, SR. ADV VGK KYNTA, SR. ADV MR PN NONGBRI MR B KHYRIEM MR. K BARUA MR. P NONGBRI MR H ABRAHAM G.A. MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA MS.S.A.CHALLAM MR.S SENGUPTA ADDL SR GA V MAWLIEH WS GAYANG MR.R KHARJAHIRIN C. NONGKHLAW G KYNTA AH KHARWANLANG H WANSHONG M.L. NONGPIUR S. RUMTHAO M KYNTA K GURUNG R FANCON H ABRAHAM GA S. A SHEIKH GA A PRADHAN H KHARMIH S SHYAM MR. PHILEMON NONGBRI J.N.RYNJAH,GA F. LAMARE L.M.D. MARAK A.R. PASSAH H. KHARMIH, ADDL.SR.GA S. BHATTACHARJEE, GA T. SUTNGA C.C.T. SANGMA A. KSOO K.K. PARIAT M. MAWTHOH D. DAW
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With	MC(WPC)/20/2021	HIMA RAID MYNSAW SIRDARSHIP REPRESENTED BY ITS SECRETARY.AND 13 OTHERS VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 7 OTHERS	H.L. SHANGREISO, SR. ADV	VGK KYNTA, SR. ADV P.NONGBRI A.KUMAR AG MEGHALAYA
	MC(WPC)/38/2017	HIMA RAID MYNSAW SIRDARSHIP VS. K.H.A.D.C	H.L. SHANGREISO, SR. ADV MR. R MAJAW MR. M PRASAD S SHALLAM	DR. N. MOZIKA, SR. ADV. MR B KHYRIEM MR PN NONGBRI
Remarks: [NEXT DATE:- 02.12.2025]				
63)	WP(C)/187/2017	KAMESH KUMAR ROY VS. THE UNION OF INDIA	MR. S SHYAM F NONGBRI MS. P ROY MR. KP BHATTACHARJEE NL LATO L KHONGMALAI AA SANGMA P LYNGDOH MR. R GURUNG	DR. N. MOZIKA, DSG MR. K PAUL, CGC NAU SOGRA LMD MARAK K.GURUNG R FANCON S RUMTHAO A PRADHAN M L NONGPUR L JANA T SUTNGA J.I. NONGRUM. P. SHOME B. KHARWANLANG S. THAPA., D SAHA P CHETTRI R DUTTA A DHAR Q KHARMAWLONG
Remarks: [NEXT DATE:- 01.12.2025]				

- 64) WP(C)/29/2018 JOEL SINGH RYNJAH **VS.** S KHYRIEM S SHYAM, GA
STATE OF B SNAITANG R GURUNG, GA,
MEGHALAYA AND 2 A DKHAR MEGHALAYA
ORS. E BLAH AH HAZARIKA, GA
BF KHARWANLANG A MOMIN, GA
N SANGMA S SENGUPTA ADDL.
L KHARKONGOR SR. GA MEGHALAYA
S SANGMA AH KHARWANLANG,
L PHANJOM ADDL. SR. GA
C PASSAH R COLNEY GA
N SYNGKON K KHAN SR GA
MEGHALAYA
I LYNNGWA GA
TL JYRWA GA
KP BHATTACHARJEE
GA MEGHALAYA
P AGARWAL, GA
MS C PASSAH
MS. A THUNGWA GA
ZE NONGKYNRIH GA
H KHARMIH GA,
- With** MC(WPC)/42/2018 STATE OF P AGARWAL L PHANJOM
MEGHALAYA AND 2 N SYNGKON
VS.
JOEL SING RYNJAH
- Remarks: [RESTORED VIDE HON'BLE COURT'S ORDER DATED 14.11.2025 PASSED IN MC[W.P(C)] No.272 OF 2025] [NEXT DATE:- 08.12.2025]
- 65) WP(C)/231/2018 ASHIM K PAUL, SR. ADV. S KHYRIEM
CHAKRABORTY S KHATUN E BLAH
VS. B SNAITANG R GURUNG, GA,
STATE OF F DKHAR MEGHALAYA
MEGHALAYA AND 3 R KHARMAWLONG J THABAH
ORS. S CHANDA, A KHARSHIING
S THAPA MR. R MAJAW
R DUTTA S SHYAM, GA
P SHOME I LYNNGWA, GA
D LYNNGDOH S SENGUPTA ADDL.
A DHAR SR. GA MEGHALAYA
B KHARWANLANG S SHALLAM
S SEN
H KHARMIH,GA,
MRS S
BHATTACHARJEE
SK SINGH
S MOMIN
KP BHATTACHARJEE
GA MEGHALAYA
K KHAN, SR. GA
MEGHALAYA
- Remarks: [NEXT DATE:- 09.12.2025]

66)	WP(C)/236/2018	H. RIFLEMAN (GD) SURENDER VS. UNION OF INDIA AND ANR	S CHANDA AR PASSAH MR. S NATH N LYNDEM J KSOO K ABHINABA MR. P NONGBRI ML NONGPIUR R DIENGDOH MR. M CHANDA	DR. N. MOZIKA, DSG MR. K PAUL, CGC R DEBNATH, CGC NAU SOGRA LMD MARAK K GURUNG A PRADHAN R FANCON S RUMTHAO L JANA SA CHALLAM A DHAR D LYNGDOH MRS R DUTTA MR. S THAPA P CHETTRI A PAUL ASG
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Remarks: [NEXT DATE:- 15.12.2025]

67)	WP(C)/260/2018	ROBERT T. SANGMA VS. STATE OF MEGHALAYA AND 4 ORS.	JT SANGMA G CH MARAK K SAH UB SANGMA CR MARAK FS SANGMA GD SHIRA S ANAND PT SANGMA	MR. A KUMAR, AG MR. ND CHULLAI, AAG S BHATTACHARJEE GA MEGHALAYA N RAJEE H KHARMIH, ADDL. SR. GA I KHARLUKHI L RALTE K PASSAH S MARPNA PN SWER S DEB QB LAMARE S DEY A SANGMA MR H ABRAHAM G.A. MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA A KHARWANLANG, GA S SENGUPTA ADDL. SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 03.12.2025]

68)	WP(C)/490/2018	GREGORY N MARAK AND 357 ORS. VS. STATE OF MEGHALAYA AND 14 ORS.	H.L. SHANGREISO, SR. ADV T DKHAR P BISWAKRAMA AD ARENGH A SYIEM R MAJAW M PRASAD S SHALLAM A KHARSHIING TD SANGMA PT SANGMA S ROY	MR. A KUMAR, AG DR. N. MOZIKA, SR. ADV. MR. ND CHULLAI, AAG MS. A PAUL ASG A PRADHAN R COLNEY AH HAZARIKA MR. S SENGUPTA, GA, MEGHALAYA R PAHSYNTIEW K GURUNG B KHARWAR WS GAYANG S RUMTHAO P ROY PASKE ML NONGPIUR T SUTNGA H ABRAHAM, GA H KHARMIH, GA ZE NONGKYNRIH, GA I LYNGBWA, GA A DHAR G TALUKDAR A PHUKAN GJ TALUKDAR MRS. R DUTTA B KHARWANLANG M NAR
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Remarks: ALONGWITH WP(C) No.451 of 2022, WP(C) No.352 of 2020, WP(C) No. 408 - 411 of 2021, WP(C) No.418 - 420 of 2021, WP(C) No.430 of 2021, WP(C) No.32 of 2022, WP(C) No.563 of 2019, WP(C) No.27 of 2019. [PENDING] [NEXT DATE:- 05.12.2025]

69)	Crl.Petn./15/2019	SANJAY KUMAR DAS AND 3 ORS. VS. STATE OF MEGHALAYA	K PAUL, SR. ADV. K DECRUSE R KHARMAWLONG F DKHAR S CHANDA S MYLLIEMNGAP R DUTTA S PANTHI S THAPA S BHATTACHARJEE SK SINGH S MOMIN	MR. A KUMAR, AG ZE NONGKYNRIH,GA A MOMIN S LALOO, GA MR H ABRAHAM G.A. MEGHALAYA MR. S SENGUPTA, ADDL.PP. R COLNEY, GA A THUNGWA, GA MR. S SEN, PP A KHARWANLANG, GA
With	Crl.M.C./33/2019	SANJAY KUMAR DAS AND 3 ORS. VS. STATE OF MEGHALAYA	SK SINGH	A KUMAR, AG MEGHALAYA

Remarks: [NEXT DATE:- 03.12.2025]

70)	CrI.Rev.P./19/2019	GODFREY ALBERT DECKER VS. STATE OF MEGHALAYA AND ANR.	A. CHETTRI L KHONGMALAI AA SANGMA P LYNGDOH R GURUNG	MR. A KUMAR, AG K.P. BHATTACHARJEE, GA S SENGUPTA, ADDL. SR. GA H KHARMIH, GA
With	CrI.M.C./14/2019	GODFREY ALBERT DECKER VS. STATE OF MEGHALAYA AND ANR.	P LYNGDOH R GURUNG	MR. A KUMAR, AG H KHARMIH, GA
Remarks: [NEXT DATE:- 09.12.2025]				
71)	WP(C)/27/2019	RAJISON R. MARAK AND 5 ORS. VS. STATE OF MEGHALAYA AND 14 ORS.	UB SANGMA CR MARAK FS SANGMA S ANAND GD SHIRA P.T. SANGMA	MR. A KUMAR, AG DR. N. MOZIKA, DSG MS. A PAUL ASG MR. ND CHULLAI, AAG MRS. R DUTTA B KHARWANLANG MR H ABRAHAM G.A. MEGHALAYA A DHAR A PHUKAN GJ TALUKDAR MR. H KHARMIH GA MEGHALAYA P CHETTRI D LYNGDOH T SUTNGA PR PASKE WS GAYANG S LALOO, GA ZE NONGKYNRIH, GA MR. R. PAHSYNTIEW, ADV S BHATTACHARJEE GA MEGHALAYA AH HAZARIKA

Remarks: ALONGWITH WP(C) No.451 of 2022, WP(C) No.352 of 2020, WP(C) No.408 - 411 of 2021, WP(C) No.418 - 420 of 2021, WP(C) No.430 of 2021, WP(C) No.32 of 2022, WP(C) No.563 of 2019, WP(C) No.490 of 2018. [PENDING] [NEXT DATE:- 05.12.2025]

72)	WP(C)/32/2019	NORZIN WANGMO AND ANR. VS. THE SHILLONG CANTONMENT BOARD AND 2 ORS.	DR. N. MOZIKA, SR. ADV. R FANCON ML NONGPIUR MU AHMED ER CHYNE K GURUNG P NONGBRI A MOMIN MS. D. NENGNONG A KATHARPI MR. S. SEN	SP MAHANTA, SR. ADV D DAS LM SANGMA M WANSWETT B MALNGIANG L D N THANGKHIEW R DEBNATH CGC D PASSAH M LYNGDOH H ABRAHAM, D DKHAR J RYMBAI R COLNEY MS. A THUNGWA E MARWEIN B THABAH M WAR D SYRTI
With	MC(WPC)/19/2019	NORZIN WANGMO AND ANR. VS. THE SHILLONG CANTONMENT BOARD AND 2 ORS.	A KATHARPI MS. D. NENGNONG MR. S. SEN	SP MAHANTA, SR. ADV MR. H ABRAHAM D DKHAR J RYMBAI D SYRTI M WAR B THABAH E MARWEIN R COLNEY MS A THUNGWA
	MC(WPC)/20/2019	YANGCHEN DOLKAR VS. THE SHILLONG CANTONMENT BOARD AND 2 ORS.	MR. S SEN A KATHARPI MS. D. NENGNONG	SP MAHANTA, SR. ADV MR. H ABRAHAM D DKHAR J RYMBAI D SYRTI M WAR B THABAH E MARWEIN R COLNEY MS A THUNGWA

WP(C)/34/2019	YANGCHEN DOLKAR vs. THE SHILLONG CANTONMENT BOARD AND 2 ORS.	DR. N. MOZIKA, SR. ADV. R FANCON MU AHMED ML NONGPIUR A MOMIN MR. S SEN A KATHARPI MS. D. NENGNONG	SP MAHANTA, SR. ADV D DAS LM SANGMA M WANSWETT L D N THANGKHIEW D PASSAH M LYNGDOH MR. H ABRAHAM D DKHAR J RYMBAI R COLNEY MS. A THUNGWA E MARWEIN B THABAH M WAR D SYRTI
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Remarks: [NEXT DATE:- 16.12.2025]

73)	WP(C)/556/2019	EMISAMANTHA R. RYMBAI vs. STATE OF MEGHALAYA AND 6 ORS.	I. KHONGMEN W.G.R. MIHSILL B. IAWIM R SNAITANG R. PAHSYNTIEW E LALSANGLUAIA ML NONGPIUR PHILEMON NONGBRI SA SHALLAM	MR. A KUMAR, AG MR. ND CHULLAI, AAG S. DEB U. DHAR A.M. PALA, GA E.R. CHYNE, GA P. BHATTACHARJEE Z A CHOUDHURY AH KHARWANLANG, ADDL. SR. GA F. BAREH A. MOMIN I LYNGWA GA K.P BHATTACHARJEE,GA ZE NONGKYNRIH GA R COLNEY GA L D CHOUDHURY MR. K BARUAH
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Remarks: [NEXT DATE:- 04.12.2025]

74)	WP(C)/563/2019	GANGGET.R.SANGMA VS. STATE OF MEGHALAYA AND 8 ORS.	L N ARENGH Z.BEGUM S.K.HASSAN MR. CH THOMLUI SA SHEIKH	DR. N. MOZIKA, DSG MR. A KUMAR, AG MR. ND CHULLAI, AAG S.SEN, GA MR. S SENGUPTA, GA, MEGHALAYA A PRADHAN S BHATTACHARJEE GA MEGHALAYA AH HAZARIKA S LALOO, GA WS GAYANG ZE NONGKYNRIH, GA ML NONGPIUR P R PASHE, R COLNEY, GA T SUTNGA I LYNGWA, GA A KHARWANLANG, GA
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Remarks: ALONGWITH WP(C) No.451 of 2022, WP(C) No.352 of 2020, WP(C) No.408 - 411 of 2021, WP(C) No.418 - 420 of 2021, WP(C) No.430 of 2021, WP(C) No.490 of 2022, WP(C) No.27 of 2019, WP(C) No. 32 of 2022. [PENDING] [NEXT DATE:- 05.12.2025]

75)	WP(C)/49/2020	GRAINLIWEL KHARSAW VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	H.L. SHANGREISO, SR. ADV D KHONGSNI D LYNGDOH M HAJONG W KHONGSNI T DKHAR E WANNIANG A SYNREM S D UPADHYA A SYIEM P BISWAKARMA A KHARSHIING MR. R MAJAW R NAJIAR B KHYRIEM	MR. A KUMAR, AG MR. BB NARZARY, SR. ADV VGK KYNTA, SR. ADV DR. N. MOZIKA, SR. ADV. D DAS KK PARIAT R FANCON JK PARIAT H KHARMIH, ADDL. SR. GA CCT SANGMA R KHARSYAD F LAMARE K P BHATTACHARJEE GA H WANSHONG G KYNTA T SUTNGA J I NONGRUM S A SHALLAM A R PASSAH MR. P NONGBRI H ABRAHAM GA M L NONGPIUR, C NONGKHLAW, K BARUAH GA
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Remarks: [NEXT DATE:- 11.12.2025]

76)	WP(C)/71/2020	DISAKA ELLIOTTE LALOO vs. MEGHALAYA PUBLIC SERVICE COMMISSION AND 2 ORS.	DR. N. MOZIKA, SR. ADV. B THABAH B IAWIM I KHONGMEN E KHONGMEN R SNAITANG WGR MIHSILL E LALSANGLUAIA Z.E. NONGKYNRIH, G.A. R PAHSYNTIEW I R RANEE, T SUTNGA ML NONGPIUR SA SHALLAM PHILEMON NONGBRI	MR. A KUMAR, AG K PAUL, SR. ADV. S KH NONGRUM, GA AM PALA H KHARMIH, ADDL. SR. GA MR. S PANTHI MR. S THAPA MR H ABRAHAM G.A. MEGHALAYA S KHATUN K P BHATTACHARJEE K DECRUSE JN RYNJAH, GA E. R. CHYNE GA S KHYRIEM B. SNAITANG Z.E. NONGKYNRIH A THUNGWA, GA B KHARWANLANG S CHANDA MS R KHARMAWLONG MS I LYNNGWA GA MRS. R DUTTA R COLNEY GA
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Remarks: [NEXT DATE:- 02.12.2025]

77)	WP(C)/269/2020	SHILLONG MUNICIPAL BOARD AND ANR. vs. EMPLOYEES PROVIDENT FUND ORGANIZATION AND ANR.	K PAUL, SR. ADV. S KHATUN K DECRUSE S KHYRIEM B. SNAITANG R DUTTA S CHANDA B KHARWANLANG A DHAR D LYNNGDOH P SHOME S PANTHI S THAPA	JN RYNJAH, GA MR H ABRAHAM G.A. MEGHALAYA ZE NONGKYNRIH, GA F BAREH ZA CHOUDHURY A. CHOUDHURY U DHAR P BHATTACHARJEE
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With	MC(WPC)/140/2020	SHILLONG MUNICIPAL BOARD AND ANR. vs. EMPLOYEES PROVIDENT FUND ORGANIZATION AND ANR.	K PAUL, SR. ADV. S CHANDA B KHARWANLANG A DHAR D LYNNGDOH P SHOME S PANTHI S THAPA	P BHATTACHARJEE
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Remarks: [NEXT DATE:- 15.12.2025]

78)	WP(C)/469/2020	M/S KAMAKSHI ISPAT PRIVATE LTD VS. MEGHALAYA POWER DISTRIBUTION CORPORATION LIMITED AND ORS	K PAUL, SR. ADV. S. KHATUN B SNAITANG S KHYRIEM K. DECRUSE S CHANDA B KHARWANLANG A DHAR D LYNGDOH P SHOME S PANTHI S THAPA	DR. N. MOZIKA, SR. ADV. A.S. PANDEY MS. I. LYNGWA,GA MR. J.N.RYNJAH,GA R GURUNG, GA, MEGHALAYA A THUNGWA GA S LALOO GA A KHARWANLANG A.S. PANDE S SAHAY MS .R. COLNEY,GA S.A.SHALLAM ML NONGPIUR
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Remarks: [NEXT DATE:- 05.12.2025]

79)	CRP/11/2021	THE STATE OF MEGHALAYA AND ANR. VS. KHASI HILLS ARCHERY SPORTS INSTITUTE(KHASI)	I. LYNGWA Z E NONGKYNRIH, GA JN RYNJAH GA A MOMIN, GA R COLNEY, GA S LALOO, GA A H KHARWANLANG, ADDL. SR. GA. A KUMAR, AG MEGHALAYA S SEN, SR. GA MEGHALAYA	DR. N. MOZIKA, SR. ADV. TT DIENGDOH, SR. ADV D. DAW C C T SANGMA N A U SOGRA K GURUNG CCT SANGMA A. PRADHAN ML NONGPIUR JI NONGRUM L JANA A PASSAH T SUTNGA
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Remarks: [NEXT DATE:- 08.12.2025]

80)	WP(C)/33/2021	AKHILESH PRASAD VS. STATE OF MEGHALAYA AND ORS.	K PAUL, SR. ADV. S KHATUN S KHYRIEM MR. B. SNAITANG,ADV F DKHAR S CHANDA P SHOME S THAPA B KHARWANLANG A DHAR	H KHARMIH, ADDL. SR. GA MR. H. ABRAHAM, GA KP BHATTACHARJEE GA MEGHALAYA S BHATTACHARJEE GA MEGHALAYA A KUMAR,AG MEGHALAYA
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Remarks: ALONGWITH WP(C) No.34/2021 [PENDING] [NEXT DATE:- 09.12.2025]

81)	WP(C)/34/2021	BINOD KUMAR SINGH VS. STATE OF MEGHALAYA AND 5 ORS.	K PAUL, SR. ADV. S KHATUN S KHYRIEM MR. B. SNAITANG, ADV R KHARMAWLONG F DKHAR S CHANDA P SHOME S THAPA B KHARWANLANG A DHAR	H KHARMIH, ADDL. SR. GA MR. H. ABRAHAM, GA KP BHATTACHARJEE GA MEGHALAYA S BHATTACHARJEE GA MEGHALAYA A KUMAR, AG MEGHALAYA
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Remarks: ALONGWITH WP(C) No.33/2021 [PENDING] [NEXT DATE:- 09.12.2025]

82)	WP(C)/69/2021	D.S.CHAUHAN VS. UNION OF INDIA AND 4 OTHERS	MR. A BARUA S. ROY H YADAV B.NONGKYNRIH B.S.DKHAR R.JHA	DR. N. MOZIKA, DSG G LYGDOH NAU SOGRA R FANCON LMD MARAK A PRADHAN S RUMTHAO K GURUNG T SUTNGA L JANA M NONGRUM JI NONGRUM
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Remarks: ALONGWITH WP(C) No.300 OF 2021 (PENDING) [NEXT DATE:- 09.12.2025]

83)	WP(C)/300/2021	VIPIN KUMAR UPADHYAY AND 5 ORS. VS. THE UNION OF INDIA AND 4 ORS.	MR. A BARUA S. ROY H. YADAV BS DKHAR B NONGKYNRIH R JHA	DR. N. MOZIKA, DSG G LYGDOH NAU SOGRA R FANCON LMD MARAK A PRADHAN S RUMTHAO K GURUNG T SUTNGA L JANA
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Remarks: ALONGWITH WP(C) No.69 OF 2021 (PENDING) [NEXT DATE:- 09.12.2025]

84)	WP(C)/340/2021	MERCYLINA SHYRMANG VS. STATE OF MEGHALAYA AND 3 ORS.	N. M. SANGMA S SANGMA L KHARKONGOR S PANDEY C PASSAH L PHANJOM N SYNGKON	R GURUNG, GA, MEGHALAYA I LYGWA, GA KP BHATTACHARJEE GA MEGHALAYA S SHYAM, GA MR H ABRAHAM G.A. MEGHALAYA S BHATTACHARJEE GA MEGHALAYA S SEN, SR. GA
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With	MC(WPC)/121/2021	MERCYLINA SHYRMANG VS. STATE OF MEGHALAYA AND 3 ORS.	S PANDEY C PASSAH L PHANJOM N SYNGKON	S BHATTACHARJEE GA MEGHALAYA S SEN,SR.GA
Remarks: [NEXT DATE:- 10.12.2025]				
85)	WP(C)/356/2021	HILLS CEMENTS COMPANY LIMITED AND ANR. VS. THE UNION OF INDIA AND 4 ORS.	K PAUL, SR. ADV. S. KHATUN B. SNAITANG S KHYRIEM K DECRUSE R KHARMAWLONG F DKHAR S CHANDA R DUTTA S THAPA	DR. N. MOZIKA, DSG N.A.U. SOGRA R. FANCON MR.M.L.NONGPIUR LMD MARAK A PRADHAN K. GURUNG S. RUMTHOA T SUTNGA L JANA
Remarks: [NEXT DATE:- 17.12.2025]				
86)	WP(C)/445/2021	DORBAR CHNONG OF LOOMPYRDI IONGPIAH VS. STATE OF MEGHALAYA AND 5 ORS.	B. THABAH B. IAWIM H.L. SHANGREISO MS. I. KHONGMEN WGR MIHSILL R SNAITANG E. LALSANGLUAIA R. PAHSYNTIEW IR RANEE WS GAYANG PHILEMON NONGBRI	MR. S SEN, SR. GA K.P. BHATTACHARJEE, GA J.N. RYNJAH, GA AM PALA AH KHARWANLANG, ADDL. SR. GA E. R CHYNE GA S.LALOO GA MS. A THUNGWA R COLNEY, GA I LYNGWA GA ZE NONGKYNRIH GA
Remarks: [NEXT DATE:- 10.12.2025]				
87)	W.P.(CrI.)/3/2022	NO.113990825 CT/ (GD) SHRI. BHAND KANHAIYA RAMHARI VS. THE UNION OF INDIA AND 4 ORS.	S. MISHRA F. LANGBNANG C.B. SAWIAN R. KHARSHIING K CH GAUTAM	DR. N. MOZIKA, DSG A PRADHAN S RUMTHAO K GURUNG
Remarks: [NEXT DATE:- 15.12.2025]				

88)	CRP/36/2022	STATE OF MEGHALAYA AND ANR. VS. KHASI HILLS ARCHERY SPORTS INSTITUTE (KHASI) AND 3 ORS	N D CHULLAI, AAG J N RYNJAH, GA S LALOO A H KHARWANLANG, ADDL. SR. GA. A MOMIN, GA S SENGUPTA ADDL. SR. GA MEGHALAYA I LYGWA, GA S SEN, SR. GA R. COLNEY, GA	DR. N. MOZIKA, SR. ADV. TT DIENGDOH, SR. ADV D. DAW B. IAWIM K.K. PARIAT R. PAHSYNTIEW C C T SANGMA N A U SOGRA A R PASSAH WGR MIHSILL R KHARSYAD K. GURUNG PHILEMON NONGBRI CCT. SANGMA M L NONGPIUR A PRADHAN
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Remarks: [NEXT DATE:- 08.12.2025]

89)	WP(C)/417/2022	DR.NILESH K .JAYBHAYE VS. UNION OF INDIA AND 4 OTHERS	H YADAV A.SYNREM S.D UPADHAYA	DR. N. MOZIKA, DSG NAU SOGRA T SUTNGA LMD MARAK R FANCON A. PRADHAN K GURUNG S RUMTHAO
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Remarks: [RECUSED BY HON'BLE MR. JUSTICE H.S. THANGKHIEW AND HON'BLE MR. JUSTICE W. DIENGDOH] ALONGWITH W.P(C)No.418 OF 2022[PENDING] [NEXT DATE:- 09.12.2025]

90)	WP(C)/418/2022	DR.NILESH K.JAYBHAYE VS. UNION OF INDIA AND 10 OTHERS	H YADAV A.SYNREM S.D.UPADHAYA	DR. N. MOZIKA, DSG NAU SOGRA T SUTNGA R FANCON LMD MARAK A PRADHAN K. GURUNG S. RUMTHAO
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Remarks: [RECUSED BY HON'BLE MR. JUSTICE H.S. THANGKHIEW AND HON'BLE MR. JUSTICE W. DIENGDOH] ALONGWITH W.P(C)No.417 OF 2022[PENDING] [NEXT DATE:- 09.12.2025]

91)	W.P.(CrI.)/2/2023	SANJAY A SANGMA AND ANOTHER VS. STATE OF MEGHALAYA AND 3 ORS	A MOMIN J.N.RYNJAH A.S.PANDEY	MR. ND CHULLAI, AAG MR. S SEN, SR. GA MR. S JINDAL ER CHYNE, GA ZE NONGKYNRIH, GA TD SHIRA MB MARAK JT SANGMA G CH MARAK P.T.SANGMA
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Remarks: [NEXT DATE:- 01.12.2025]

92)	Crl.Rev.P./6/2023	PUSPITA DAS VS. THE STATE OF MEGHALAYA AND 3 ORS.	SP MAHANTA, SR. ADV M LYNGDOH LDN THANGKHIEW I DAS M WAHLANG MR. AK AGARWAL	IL PAKMA P PHAWA R KHAN S ROY S HYNNIEWTA I PYRTUH B KHARKONGOR LJN SANGMA BD MARAK BR MARAK KR MARAK J THABAH, GA S SHYAM, GA A THUNGWA, GA R GURUNG, GA, MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA S. SEN,SR. GA MEGHALAYA
With	Crl.M.C./29/2023	PUSPITA DAS VS. THE STATE OF MEGHALAYA AND 3 ORS.	SP MAHANTA, SR. ADV M WAHLANG MR. AK AGARWAL	S. SEN,SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 02.12.2025]				
93)	W.P.(Crl.)/6/2023	AUGUSTINE R. MARAK AND 8 ORS. VS. STATE OF MEGHALAYA AND 3 ORS	N CHOUDHURY BHARKARJYOTI DAS R.H. ALICE MELODY L. TLAU P. AGARWAL	MR. ND CHULLAI, AAG W RYMBAI MR. S JINDAL ER CHYNE, GA R COLNEY GA ZE NONGKYNRIH, GA JT SANGMA G CH MARAK P.T. SANGMA S. SEN,SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 01.12.2025]				
94)	Crl.Rev.P./13/2023	CENTRAL BUREAU OF INVESTIGATIN. VS. UDAY VIR SINGH AND 4 OTHERS.	A PRADHAN K.GURUNG DR. N. MOZIKA, DSG	K PAUL, SR. ADV. S. CHAKRAWARTY, SR. ADV. L MARBANIANG E LALOO E SLONG K DECRUSE S KHYRIEM B SNAITANG S CHANDA S PANTHI BF KHARWANLANG R DUTTA S THAPA
Remarks: [NEXT DATE:- 08.12.2025]				

95)	Crl.Rev.P./14/2023	PRADYUMNA KUMAR BORAH VS. STATE OF MEGHALYA AND 7 OTHERS	ES MARAK E NONGBET IN PERSON	MR. S SEN, SR. GA JAGAT BRAHMA T.K. SANGMA A. RANI K.C. GAUTAM HITESH BRAHMA D MAWRIE SA MAJAW RM SHADAP NM KHARSHEMLANG S PANDEY MR. S SENGUPTA, ADDL.PP.
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Remarks: [NEXT DATE:- 15.12.2025]

96)	Crl.Rev.P./15/2023	SHNGAIN LAMARE VS. THE STATE OF MEGHALAYA	K PAUL, SR. ADV. P BORA, SR. ADV S CHANDA K DECRUSE S KHYRIEM R DUTTA B SNAITANG AJ HAZARIKA S THAPA BS GOYAL	S SHYAM, GA KP BHATTACHARJEE GA MEGHALAYA H KHARMIH, ADDL. SR. GA S. SEN,SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 08.12.2025]

97)	Crl.Petn./23/2023	ELBINSON JANA VS. THE STATE OF MEGHALAYA AND 4 ORS.	B DEB M.C DKHAR U. MAWKHLIENG P.K. SHATI	R SIANGSHAI S SENGUPTA ADDL. SR. GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA P RIAHTAM H KHARMIH, ADDL. PP S. SEN,SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 15.12.2025]

98)	Crl.A./26/2023	SKING RYMBAI VS. STATE OF MEGHALAYA	T BUAM E GURUNG MANOJ SHARMA, LEGAL AID COUNSEL	MR. S SEN, SR. GA S SHYAM, GA S BHATTACHARJEE GA MEGHALAYA SA SHEIKH, GA
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With	Crl.M.C./84/2023	SKING RYMBAI VS. STATE OF MEGHALAYA		MR. S SEN, SR. GA
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Remarks: RELEASED BY HON'BLE MR.JUSTICE W. DIENGDOH [NEXT DATE:- 02.12.2025]

99)	Crl.Petn./27/2023	HEISA KIRUPAIA LAMARE VS. THE STATE OF MEGHALAYA AND 4 ORS.	H.L. SHANGREISO, SR. ADV E. WANNIANG T DKHAR P BISWAKARMA MC DKHAR MR. PK SHATI	S SENGUPTA ADDL. SR. GA MEGHALAYA E PAJUH AH KHARWANLANG, ADDL. SR. GA R SIANGSHAI P RIAHTAM ER CHYNE, GA JN RYNJAH, GA MR H ABRAHAM G.A. MEGHALAYA S. SEN,SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 08.12.2025]

100)	Crl.Petn./34/2023	AIPHANG BUHPHANG VS. STATE OF MEGHALAYA AND 3 ORS.	SD UPADHAYA, LEGAL AID COUNSEL	ZE NONGKYNRIH ER CHYNE, GA MS. M.L. TLAU MS. I. LYGWA, GA S. SEN,SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 16.12.2025]

101)	Crl.Petn./60/2023	NEXTBIRTH K. MARAK @ MITHUN K. MARAK AND 2 ORS. VS. STATE OF MEGHALAYA AND 3 ORS.	J.T. SANGMA T.D. SHIRA G. CH. MARAK M.B. MARAK P.T. SANGMA	N.G. SHYLLA, SR. GA MEGHALAYA ER CHYNE, GA MR MARAK I LYGWA, GA LN ARENGH MR. CH THOMLUI SA SHEIKH MR H ABRAHAM G.A. MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA S. SEN,SR. GA MEGHALAYA
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With	Crl.M.C./47/2023	NEXBIRTH K. MARAK @ MITHUN K. MARAK AND 2 ORS. VS. STATE OF MEGHALAYA AND 3 ORS.	J.T. SANGMA T.D. SHIRA G. CH. MARAK M.B. MARAK P.T. SANGMA	S. SEN,SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 01.12.2025]

102)	Crl.Petn./66/2023	HEPPYSTONE M. SANGMA @ HAPPYSTONE M. SANGMA @ API SANGMA AND ANR. VS. THE STATE OF MEGHALAYA	T.N. MARAK L.D. SANGMA MS T YANGKYI AG MOMIN	A.M. PALA, GA JN RYNJAH, GA S SHYAM, GA J THABAH, GA R GURUNG, GA, MEGHALAYA S. SEN,SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 01.12.2025]

103)	Crl.Petn./67/2023	BOLNEN SANGMA AND ANR. VS. THE STATE OF MEGHALAYA	T.N. MARAK L.D. SANGMA MS T YANGKYI AG MOMIN	A.M. PALA, GA JN RYNJAH, GA MR. H KHARMIH GA MEGHALAYA S SHYAM, GA J THABAH, GA R GURUNG, GA, MEGHALAYA N SYNGKON, GA S. SEN,SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 01.12.2025]

104)	Crl.Petn./68/2023	WALLEN M. MARAK @ WALEN MARAK AND ANR. VS. THE STATE OF MEGHALAYA	T.N. MARAK L.D. SANGMA MS T YANGKYI AG MOMIN	A.M. PALA, GA JN RYNJAH, GA MR. H KHARMIH GA MEGHALAYA S SHYAM, GA J THABAH, GA R GURUNG, GA, MEGHALAYA N SYNGKON, GA S. SEN,SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 01.12.2025]

105)	Crl.Petn./81/2023	AMBALAL VANARASIDAS PATEL AND 2 ORS. VS. UNION OF INDIA	G.C. MARBOH F. LANGBNANG C.B. SAWIAN R. KHARSHIING K CH. GAUTAM	DR. N. MOZIKA, DSG K GURUNG A PRADHAN
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Remarks: [NEXT DATE:- 02.12.2025]

106)	Crl.Petn./87/2023	SENGKAL M SANGMA VS. STATE OF MEGHALAYA AND ANR.	S. SHADAP MR. S THAPA D. SANGMA M. HAJONG L. NONGTDU N. RAJEE S. MARPNA S DEB MR. S DEY	T YANGI B, AAG E LALSANGLUAIA PHILEMON NONGBRI P ROY PASKE I LYNGWA, GA DR. P AGARWAL, GA S. SEN,SR. GA MEGHALAYA
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Remarks: ALONGWITH CRL. PETN. No.89/2023 [PENDING] [NEXT DATE:- 11.12.2025]

107)	Crl.Petn./89/2023	NANDA RAM ACHARYA @ NANDU VS. STATE OF MEGHALAYA AND ANOTHER	D.SANGMA L.NONGTDU S.THAPA N.RAJEE S.DEB Q.B.LAMARE S.DEY	T YANGI B, AAG DR. P AGARWAL, GA E LALSANGLUAIA PHILEMON NONGBRI P ROY PASKE R COLNEY, GA S.SEN SR GA MEGHALAYA.
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Remarks: ALONGWITH CRL. PETN. No.87/2023 [PENDING] [NEXT DATE:- 11.12.2025]

108)	Crl.Petn./90/2023	HEIRATAMI BIAM VS. STATE OF MEGHALAYA AND ANOTHER	N.SANGMA L.PHANJOM B.NONGBET N.SYNGKON	MR. S SEN, SR. GA R GURUNG, GA, MEGHALAYA P AGARWAL, GA MR H ABRAHAM G.A. MEGHALAYA H KHARMIH, ADDL. SR. GA S SENGUPTA ADDL. SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 04.12.2025]

109)	Crl.Petn./95/2023	PYNBHALANG RANI VS. STATE OF MEGHALAYA AND 2 ORS.	I. LALOO B. RAMSIEJ T. LYNGKHOI S. SINGPHO G. YOBIN P. YOBIN	J THABAH, GA H KHARMIH, ADDL. PP S SHYAM, GA R GURUNG, GA, MEGHALAYA S. SEN,SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 09.12.2025]

110)	Crl.Petn./103/2023	THE CENTRAL BUREAU OF INVESTIGATION VS. SUBHASH JHUNJHUNWALA	DR. N. MOZIKA, DSG	H ABRAHAM BK SINGH K AGARWAL, SR. ADV.
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With	Crl.M.C./33/2024	THE CENTRAL BUREAU OF INVESTIGATION VS. SUBHASH JHUNJHUNWALA	DR. N. MOZIKA, DSG K. GURUNG	BK SINGH K AGARWAL, SR. ADV. H. ABRAHAM
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Remarks: [NEXT DATE:- 09.12.2025]

111)	Crl.Petn./107/2023	ABEL LYNGKHOI AND ANOTHER VS. STATE OF MEGHALAYA AND 2 OTHERS	S KHYRIEM R.DUTTA LEGAL AID COUNSEL	MR. S SEN, SR. GA S SHYAM, GA KP BHATTACHARJEE GA MEGHALAYA H KHARMIH, ADDL. PP J THABAH, GA R GURUNG, GA, MEGHALAYA
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Remarks: [NEXT DATE:- 08.12.2025]

112)	Crl.Petn./108/2023	LIKSTARLING KHARBANI VS. STATE OF MEGHALAYA AND 3 OTHERS	A.A. LAMARE SR MARAK J.H.MARBANIANG P.R.MARAK R.BISWA B.SUN MR. HR NATH	MR. S SEN, SR. GA N.G. SHYLLA, SR. GA MEGHALAYA A.M. PALA, GA R GURUNG, GA, MEGHALAYA ZE NONGKYNRIH, GA
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Remarks: [NEXT DATE:- 02.12.2025]

113)	Crl.Petn./109/2023	BANPYNTNGENLANG SWER AND ANOTHER VS. STATE OF MEGHALAYA AND 3 OTHERS	R.DUTTA LEGAL AID COUNSEL	MR. ND CHULLAI, AAG MR. S SEN, SR. GA ZE NONGKYNRIH, G A R GURUNG, GA, MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA H KHARMIH, ADDL. SR. GA MR H ABRAHAM G.A. MEGHALAYA
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Remarks: [NEXT DATE:- 04.12.2025]

114)	Crl.Petn./114/2023	RIMI OO LAPASAM VS. STATE OF MEGHALAYA AND ANOTHER	DR. N. MOZIKA, SR. ADV. A PRADHAN M.PYRTUH M.L NONGPIUR J.SHYLLA P.NONGBRI	MR. S SEN, SR. GA N.G. SHYLLA, SR. GA MEGHALAYA MR MARAK LN ARENGH SA SHEIKH JN RYNJAH, GA S SENGUPTA ADDL. SR. GA MEGHALAYA I LYNGWA, GA
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Remarks: [NEXT DATE:- 05.12.2025]

115)	Crl.Petn./116/2023	PEARSON CH. MARAK VS. KRISBINA N. MARAK	J.T. SANGMA G CH MARAK P.T. SANGMA	AA SANGMA TN MARAK LD SANGMA MS T YANGKYI AG MOMIN
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With	Crl.M.C./88/2023	PEARSON CH. MARAK VS. KRISBINA N. MARAK	J.T. SANGMA G CH MARAK P.T. SANGMA	
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Remarks: [NEXT DATE:- 04.12.2025]

116)	Crl.Petn./123/2023	MOHD SALMAN VS. THE STATE OF MEGHALAYA AND 2 ORS.	R PAUL P SUNAR A. JOSHI	J. THABAH, GA GC MARBOH F LANGBNANG CB SAWIAN R KHARSHIING UK SHARMA K CH GAUTAM MR H ABRAHAM G.A. MEGHALAYA MR. S SENGUPTA, ADDL.PP. S. SEN, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 04.12.2025]

117)	Crl.Petn./128/2023	BUDMIKI NONGSPUNG AND 2 ORS. VS. STATE OF MEGHALAYA	M.A. LAITMON P.S. NONGBRI S. MARPAN	K KHAN, AAG R GURUNG, GA, MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA AH KHARWANLANG, ADDL. SR. GA MR. S SENGUPTA, ADDL.PP. S. SEN,SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 08.12.2025]

118)	Crl.Petn./130/2023	HUNANDA TAID VS. STATE OF MEGHALAYA AND 2 ORS.	R. DUTTA, LEGAL AID COUNSEL	S SHYAM, GA J THABAH, GA R GURUNG, GA, MEGHALAYA S. SEN,SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 08.12.2025]

119)	Crl.Petn./2/2024	SERVICE NO.DCRB/NGN/2021/ 08/11 MOHAMMAD RIZWAN. VS. STATE OF MEGHALAYA AND ANOTHER	S. CHAKRAWARTY, SR. ADV. C.C.THABAH D.G.PYNGROPE E.LALOO E.SLONG	MR. S SEN, SR. GA D KYNTA S PANDEY M NONGRUM L MAJAW RM SHADAP S NONGRUM NM KHARSHEMLANG MR. S SENGUPTA, ADDL.PP. H KHARMIH ADDL. PP.
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Remarks: [NEXT DATE:- 02.12.2025]

120)	Crl.Rev.P./4/2024	M/S JAIMAA COAL PVT. LTD. VS. STATE OF MEGHALAYA	B. LAWIM I. KHONGMEN W.G.R. MIHSILL E LALSANGLUAIA R. PAHSYNTIEW PHILEMON NONGBRI	K KHAN, AAG MR. ND CHULLAI, AAG R GURUNG, GA, MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 16.12.2025]

121)	W.P.(Crl.)/5/2024	SALSENG M. SANGMA VS. THE STATE OF MEGHALAYA AND 3 ORS.	A. RANI D.F. MAWRIE T.K. SANGMA J.M. SANGMA M. HALDER K.C. GAUTAM	MR. H KHARMIH GA MEGHALAYA SA SHEIKH, GA S SENGUPTA ADDL. SR. GA MEGHALAYA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 11.12.2025]

122)	Crl.Petn./9/2024	NILIMA BORGOHAIN REPRESENTED BY SMTI. RIMJHIM BORGOHAIN VS. THE STATE OF MEGHALAYA AND 3 ORS.	M.U. AHMED A. MOMIN S. SEN	S NATH S SENGUPTA ADDL. SR. GA MEGHALAYA N CHOUDHURY ZR MAJUMDAR BJ DAS RH ALICE PWA MAJUMDAR DR. P AGARWAL ML TLAU H KHARMIH, ADDL. SR. GA N.G. SHYLLA,SR. GA MEGHALAYA
With	Crl.M.C./18/2024	NILIMA BORGOHAIN REPRESENTED BY SMTI. RIMJHIM BORGOHAIR VS. THE STATE OF MEGHALAYA AND 3 ORS.	M.U. AHMED A. MOMIN S. SEN	H KHARMIH, ADDL. SR. GA N.G. SHYLLA,SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 15.12.2025]				
123)	Crl.Petn./10/2024	RIMJHIM BORGOHAIN VS. THE STATE OF MEGHALAYA AND 3 ORS.	M.U. AHMED A. MOMIN S. SEN	S NATH S SENGUPTA ADDL. SR. GA MEGHALAYA N CHOUDHURY ZR MAJUMDAR BJ DAS RH ALICE PWA MAJUMDAR DR. P AGARWAL ML TLAU H KHARMIH, ADDL. SR. GA N.G. SHYLLA,SR. GA MEGHALAYA
With	Crl.M.C./21/2024	RIMJHIM BORGOHAIN VS. THE STATE OF MEGHALAYA AND 3 ORS.	M.U. AHMED A. MOMIN S. SEN	N.G. SHYLLA,SR. GA MEGHALAYA

Remarks: [NEXT DATE:- 15.12.2025]

124)	Crl.Petn./11/2024	SURJYABRAT BURAGOHAIN REPRESENTED BY SMTI. RIMJHIM BORGHAIN VS. THE STATE OF MEGHALAYA AND 3 ORS.	M.U. AHMED A. MOMIN S. SEN	S NATH S SENGUPTA ADDL. SR. GA MEGHALAYA N CHOUDHURY ZR MAJUMDAR BJ DAS RH ALICE PWA MAJUMDAR DR. P AGARWAL ML TLAU ER CHYNE, GA S AIN, GA H KHARMIH, ADDL. SR. GA N.G. SHYLLA,SR. GA MEGHALAYA
With	Crl.M.C./22/2024	SURJYABRAT BURAGOHAIN REPRESENTED BY SMTI. RIMJHIM BORGHAIN VS. THE STATE OF MEGHALAYA AND 3 ORS.	M.U. AHMED A. MOMIN S. SEN	N.G. SHYLLA,SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 15.12.2025]				
125)	Crl.Petn./12/2024	SKHEMBORLIN HUJON VS. THE STATE OF MEGHALAYA AND 2 ORS.	N. SANGMA L. PHANJOM N. SYNGKON	R GURUNG, GA, MEGHALAYA I LYNGWA, GA JN RYNJAH, GA S SENGUPTA ADDL. SR. GA MEGHALAYA AH KHARWANLANG, ADDL. SR. GA N.G. SHYLLA,SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 02.12.2025]				

126)	Crl.Petn./29/2024	MISS C VS. THE STATE OF MEGHALAYA AND 2 ORS.	OAI BANG R. SHANGPLIANG ZSL SYNREM J RANA L NGHAKA	K KHAN, AAG AH KHARWANLANG, ADDL. SR. GA S SENGUPTA ADDL. SR. GA MEGHALAYA MR. S DEY S DEB N RAJEE M HAJONG L LANGI S SANGMA H KHARMIH, ADDL. SR. GA JN RYNJAH, GA S DHAR N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 10.12.2025]

127)	Crl.Petn./30/2024	STATE OF MEGHALAYA VS. RAJU HAZARIKA	K KHAN, AAG AH KHARWANLANG, ADDL. SR. GA JN RYNJAH, GA
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Remarks: [NEXT DATE:- 17.12.2025]

128)	Crl.Petn./32/2024	AIRIS MARNGAR AND ANR. VS. STATE OF MEGHALAYA AND 2 ORS.	J.H MAWPHNIANG S.R. MARAK B. SUN H.R. NATH	MR. ND CHULLAI, AAG MR. S SENGUPTA, ADDL.PP. ER CHYNE, GA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 11.12.2025]

129)	Crl.Petn./35/2024	ELRICK BAREH VS. STATE OF MEGHALAYA AND 2 ORS.	B. SNAITANG S. KHYRIEM K. DECRUSE S. CHANDA B. KHARWANLANG R. DUTTA S. THAPA	R. GURUNG, GA P YADAV D SAHA S PANTHI S SHYAM, GA J THABAH, GA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 08.12.2025]

130)	Crl.Petn./40/2024	GABRIEL K. IANGRAI VS. THE STATE OF MEGHALAYA AND ANR.	I. LALOO T. LYNKGHOI B. RAMSIEJ S. SINGPHO G. YOBIN P. YOBIN	MR. ND CHULLAI, AAG R GURUNG, GA, MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA ER CHYNE, GA R COLNEY, GA N.G. SHYLLA, SR. GA MEGHALAYA
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With	Crl.M.C./67/2024	GABRIEL K. IANGRAI VS. THE STATE OF MEGHALAYA AND ANR.	I. LALOO T. LYNGKHOI B. RAMSIEJ S. SINGPHO G. YOBIN P. YOBIN	N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 11.12.2025]				
131)	Crl.Petn./42/2024	CLEVER T. SANGMA VS. THE STATE OF MEGHALAYA AND 4 ORS.	J.T. SANGMA G CH MARAK P.T. SANGMA	T YANGI B, AAG PT SANGMA MR MARAK LN ARENGH SA SHEIKH S SHYAM, GA ER CHYNE, GA N.G. SHYLLA, SR. GA MEGHALAYA
Remarks: [NEXT DATE:- 15.12.2025]				
132)	Crl.Petn./44/2024	STATE OF MEGHALAYA VS. SYNSHARIEIMAN DKHAR	MR. K KHAN, PP MR. S SENGUPTA, ADDL.PP. AH KHARWANLANG, ADDL. SR. GA JN RYNJAH, GA	K LYTEP N RAJEE L LANGI S DEB S DEY
Remarks: [NEXT DATE:- 11.12.2025]				
133)	Crl.Petn./47/2024	GOPAL KRISHAN GOUR VS. STATE OF MEGHALAYA AND ANR.	M. HAJONG L. LANGI S. THAPA N. RAJEE S.G MARPNA S. DEB S. DEY VK PAWANKUMAR	H ABRAHAM, GA ZA CHOUDHURY MS. P BHATTACHARJEE R BEGUM T POHLONG I KHARMUJAI S JINDAL B IAWIN WGR MIHSILL E LALSANGLUAIA R PAHSYNTIEW PHILEMON NONGBRI ER CHYNE, GA S AIN, GA N.G. SHYLLA, SR. GA MEGHALAYA
With	Crl.M.C./80/2025	DIMSE K. SANGMA VS. STATE OF MEGHALAYA AND ANR.	ZA CHOUDHURY P. BHATTACHARJEE	S DEB R GURUNG, GA, MEGHALAYA N.G. SHYLLA

Crl.M.C./87/2024

GOPAL KRISHAN
GOUR
VS.
STATE OF
MEGHALAYA AND
ANR.

M. HAJONG
S. THAPA
N. RAJEE
S.G MARPNA
S. DEB
S. DEY
VK BWANKUMAR

N.G. SHYLLA, SR. GA
MEGHALAYA

Remarks: [NEXT DATE:- 01.12.2025]

134) Crl.Petn./50/2024

KOSPARDING
NONGSIEJ
VS.
STATE OF
MEGHALAYA AND 3
ORS.

D. KHARJAHNIN
F.L. IAWBOR
W. BYNNUD
S. MYLLIEM
L. SYIEM
K.V.
KHARLYNGDOH
B. RAMSIEJ
I. LALOO
S. SINGPHO
G. YOBIN
P. YOBIN

S SHYAM, GA
SA SHEIKH, GA
N.G. SHYLLA, SR. GA
MEGHALAYA

Remarks: [NEXT DATE:- 02.12.2025]

135) Crl.Petn./52/2024

JHONRY CHYNE AND
ANR.
VS.
STATE OF
MEGHALAYA AND
ANR.

R. GUPTA
S. THAPA
P. YADAV
D. SAHA
S. PANTHI

J THABAH, GA
R GURUNG, GA,
MEGHALAYA
N.G. SHYLLA, SR. GA
MEGHALAYA

Remarks: [NEXT DATE:- 16.12.2025]

136) Crl.Petn./54/2024

DEIRDRI SHYLLA
VS.
THE STATE OF
MEGHALAYA AND 2
ORS.

L. RYMBAI
C.B SAWIAN
G.C MARBOH
F. LANGBNANG
R. KHARSHIING
K CH GAUTAM

K KHAN, AAG
SP MAHANTA, SR.
ADV
R GURUNG, GA,
MEGHALAYA
D DAS
I PAKMA
D PASSAH
LDN THANGKHIEW
LM SANGMA
M LYNGDOH
D DKHAR
A THUNGWA, GA
N.G. SHYLLA, SR. GA
MEGHALAYA

Remarks: [NEXT DATE:- 01.12.2025]

137) Crl.Petn./57/2024

MD. SAIFUL ALI SK @
BABU
VS.
THE STATE OF
MEGHALAYA AND 3
ORS.

E. PAJUH
D. MAWTHOH
AH HAZARIKA

T YANGI B, AAG
SW SANGMA
ER CHYNE, GA
N.G. SHYLLA, SR. GA
MEGHALAYA

Remarks: [NEXT DATE:- 10.12.2025]

138)	Crl.Petn./62/2024	DR. MONMOHON SINGH SEHDAVE VS. STATE OF MEGHALAYA AND ANR.	P.D.B BARUAH, SR. ADV D.L. MARSHILONG R.P.N. MARAK B WANSWETT	T YANGI B, AAG H ZHIMO D PATHAW T MARNGAR S DEB A SYIEM MR. N KHERA JN RYNJAH, GA R KHARKRANG A THUNGWA, GA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 10.12.2025]

139)	Crl.Petn./67/2024	SHAIBALI MOLLAH VS. THE STATE OF MEGHALAYA AND ANR.	B. LYGDOH S. MARPNA L. LANGI N. RAJEE S. DEB S. DEY	E DKHAR MR H ABRAHAM G.A. MEGHALAYA S SHYAM, GA KP BHATTACHARJEE GA MEGHALAYA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 17.12.2025]

140)	WP(C)/174/2024	BAIANTIMON BLAH VS. STATE OF MEGHALAYA AND 14 ORS.	S. RANA R. BEGUM B. JYRWA I. KHARMUJAI S GOENKA S. JINDAL	MR. A KUMAR, AG A.S. SIDDIQUI, SR. ADV. MR. ND CHULLAI, AAG R COLNEY, GA KP BHATTACHARJEE GA MEGHALAYA AH HAZARIKA, GA N SYNGKON, GA SA SHEIKH, GA H ABRAHAM, GA S BHATTACHARJEE GA MEGHALAYA ZE NONGKYNRIH, GA I LYNOWA, GA S SENGUPTA ADDL. SR. GA MEGHALAYA JN RYNJAH, GA AG MOMIN MS T YANGKYI LD SANGMA TN MARAK AA SANGMA D HYNNEWTA A KHARMYNDAL A KUMAR, GA ER CHYNE, GA S SHYAM, GA H KHARMIH, GA S KH NONGRUM, GA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [RECUSED BY HON'BLE MR. JUSTICE H.S.THANGKHIEW AND HON'BLE MR. JUSTICE W.DIENGDOH] [ALONGWITH W.P(C)Nos.175-183 OF 2024] [NEXT DATE:- 04.12.2025]

141)	WP(C)/175/2024	SHANBORLANG WARJRI VS. STATE OF MEGHALAYA AND 11 ORS.	S GOENKA I. KHARMUJAI B. JYRWA R. BEGUM S. RANA S. JINDAL	MR. A KUMAR, AG A.S. SIDDIQUI, SR. ADV. MR. ND CHULLAI, AAG S KH NONGRUM, GA ER CHYNE, GA A KUMAR, GA A KHARMYNDAI D HYNNIEWTA AA SANGMA TN MARAK LD SANGMA MS T YANGKYI AG MOMIN JN RYNJAH, GA S SENGUPTA ADDL. SR. GA MEGHALAYA I LYNGWA, GA ZE NONGKYNRIH, GA S BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA SA SHEIKH, GA N SYNGKON, GA AH HAZARIKA, GA KP BHATTACHARJEE GA MEGHALAYA R COLNEY, GA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [RECUSED BY HON'BLE MR. JUSTICE H.S.THANGKHIEW AND HON'BLE MR. JUSTICE W.DIENGDOH] [NEXT DATE:- 04.12.2025]

142)	WP(C)/176/2024	RONNIESON WAHLANG VS. STATE OF MEGHALAYA AND 14 ORS.	S GOENKA B. JYRWA I. KHARMUJAI R. BEGUM S. RANA S. JINDAL	MR. A KUMAR, AG A.S. SIDDIQUI, SR. ADV. MR. ND CHULLAI, AAG S KH NONGRUM, GA ER CHYNE, GA A KUMAR, GA A KHARMYNDAL D HYNNIEWTA AA SANGMA TN MARAK LD SANGMA MS T YANGKYI AG MOMIN JN RYNJAH, GA S SENGUPTA ADDL. SR. GA MEGHALAYA I LYNGWA, GA ZE NONGKYNRIH, GA S BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA SA SHEIKH, GA N SYNGKON, GA AH HAZARIKA, GA KP BHATTACHARJEE GA MEGHALAYA R COLNEY, GA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [RECUSED BY HON'BLE MR. JUSTICE H.S.THANGKHIEW AND HON'BLE MR. JUSTICE W.DIENGDOH] [NEXT DATE:- 04.12.2025]

143)	WP(C)/177/2024	PETER TREMI PASSAH VS. STATE OF MEGHALAYA AND 10 ORS.	S GOENKA I. KHARMUJAI B. JYRWA R. BEGUM S. RANA S. JINDAL	MR. A KUMAR, AG A.S. SIDDIQUI, SR. ADV. MR. ND CHULLAI, AAG S KH NONGRUM, GA ER CHYNE, GA A KUMAR, GA A KHARMYNDAL D HYNNIEWTA AA SANGMA TN MARAK LD SANGMA MS T YANGKYI AG MOMIN JN RYNJAH, GA S SENGUPTA ADDL. SR. GA MEGHALAYA I LYNGWA, GA ZE NONGKYNRIH, GA S BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA SA SHEIKH, GA N SYNGKON, GA AH HAZARIKA, GA KP BHATTACHARJEE GA MEGHALAYA R COLNEY, GA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [RECUSED BY HON'BLE MR. JUSTICE H.S.THANGKHIEW AND HON'BLE MR. JUSTICE W.DIENGDOH] [NEXT DATE:- 04.12.2025]

144)	WP(C)/178/2024	FERDINAND BANTEILANG BASAN VS. STATE OF MEGHALAYA AND 13 ORS.	S. RANA R. BEGUM B. JYRWA I. KHARMUJAI S GOENKA S. JINDAL	MR. A KUMAR, AG A.S. SIDDIQUI, SR. ADV. MR. ND CHULLAI, AAG R COLNEY, GA KP BHATTACHARJEE GA MEGHALAYA AH AHZARIKA, GA MR H ABRAHAM G.A. MEGHALAYA S BHATTACHARJEE GA MEGHALAYA N SYNGKON, GA SA SHEIKH, GA ZE NONGKYNRIH, GA I LYNOWA JN RYNJAH, GA S SENGUPTA ADDL. SR. GA MEGHALAYA AG MOMIN AA SANGMA MS T YANGKYI LD SANGMA D HYNNEWTA A KHARMYNDAL TN MARAK A KUMAR, GA ER CHYNE, GA S KH NONGRUM, GA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [RECUSED BY HON'BLE MR. JUSTICE H.S.THANGKHIEW AND HON'BLE MR. JUSTICE W.DIENGDOH] [NEXT DATE:- 04.12.2025]

145)	WP(C)/179/2024	DAHUNLANG VERONICA LYNGDOH VS. STATE OF MEGHALAYA AND 13 ORS.	S GOENKA I. KHARMUJAI B. JYRWA R. BEGUM A. RANA S. JINDAL	MR. A KUMAR, AG A.S. SIDDIQUI, SR. ADV. MR. ND CHULLAI, AAG S KH NONGRUM, GA ER CHYNE, GA A KUMAR, GA A KHARMYNDAI D HYNNIEWTA AA SANGMA TN MARAK LD SANGMA MS T YANGKYI AG MOMIN JN RYNJAH, GA S SENGUPTA ADDL. SR. GA MEGHALAYA I LYNGWA, GA ZE NONGKYNRIH, GA S BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA SA SHEIKH, GA N SYNGKON, GA AH HAZARIKA, GA KP BHATTACHARJEE GA MEGHALAYA R COLNEY, GA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [RECUSED BY HON'BLE MR. JUSTICE H.S.THANGKHIEW AND HON'BLE MR. JUSTICE W.DIENGDOH] [NEXT DATE:- 04.12.2025]

146)	WP(C)/180/2024	MARK ANDREW CHALLAM VS. STATE OF MEGHALAYA AND 11 ORS.	S GOENKA I. KHARMUJAI B. JYRWA R. BEGUM S. RANA S. JINDAL	MR. A KUMAR, AG A.S. SIDDIQUI, SR. ADV. MR. ND CHULLAI, AAG S KH NONGRUM, GA ER CHYNE, GA A KUMAR, GA A KHARMYNDAL D HYNNIEWTA AA SANGMA TN MARAK LD SANGMA MS T YANGKYI AG MOMIN JN RYNJAH, GA S SENGUPTA ADDL. SR. GA MEGHALAYA I LYNOWA, GA ZE NONGKYNRIH, GA S BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA SA SHEIKH, GA N SYNGKON, GA AH HAZARIKA, GA KP BHATTACHARJEE GA MEGHALAYA R COLNEY, GA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [RECUSED BY HON'BLE MR. JUSTICE H.S.THANGKHIEW AND HON'BLE MR. JUSTICE W.DIENGDOH] [NEXT DATE:- 04.12.2025]

147)	WP(C)/181/2024	YVETTE RISA MAWLONG VS. STATE OF MEGHALAYA AND 11 ORS.	S. RANA R. BEGUM B. JYRWA I. KHARMUJAI S GOENKA S. JINDAL	MR. A KUMAR, AG A.S. SIDDIQUI, SR. ADV. MR. ND CHULLAI, AAG SA SHEIKH, GA KP BHATTACHARJEE GA MEGHALAYA R COLNEY, GA AH HAZARIKA, GA ZE NONGKYNRIH, GA N SYNGKON, GA MR H ABRAHAM G.A. MEGHALAYA S BHATTACHARJEE GA MEGHALAYA I LYNOWA, GA S SENGUPTA ADDL. SR. GA MEGHALAYA JN RYNJAH, GA A KHARMYNDAL MS T YANGKYI LD SANGMA TN MARAK AA SANGMA AG MOMIN D HYNNEWTA ER CHYNE, GA A KUMAR, GA S KH NONGRUM, GA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [RECUSED BY HON'BLE MR. JUSTICE H.S.THANGKHIEW AND HON'BLE MR. JUSTICE W.DIENGDOH] [NEXT DATE:- 04.12.2025]

148)	WP(C)/182/2024	GAUTAM WARJRI VS. STATE OF MEGHALAYA AND 11 ORS.	S GOENKA I. KHARMUJAI B. JYRWA R. BEGUM S. RANA S. JINDAL	MR. A KUMAR, AG A.S. SIDDIQUI, SR. ADV. MR. ND CHULLAI, AAG S KH NONGRUM, GA ER CHYNE, GA A KUMAR, GA A KHARMYNDAI D HYNNIEWTA AA SANGMA TN MARAK LD SANGMA MS T YANGKYI AG MOMIN JN RYNJAH, GA S SENGUPTA ADDL. SR. GA MEGHALAYA I LYNGWA, GA ZE NONGKYNRIH, GA S BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA SA SHEIKH, GA N SYNGKON, GA AH HAZARIKA, GA KP BHATTACHARJEE GA MEGHALAYA R COLNEY, GA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [RECUSED BY HON'BLE MR. JUSTICE H.S.THANGKHIEW AND HON'BLE MR. JUSTICE W.DIENGDOH] [NEXT DATE:- 04.12.2025]

149)	WP(C)/183/2024	LABIANGBHA TREVOR TARIANG VS. STATE OF MEGHALAYA AND 14 ORS.	S GOENKA I. KHARMUJAI B. JYRWA R. BEGUM S. RANA S. JINDAL	MR. A KUMAR, AG MR. ND CHULLAI, AAG S KH NONGRUM, GA ER CHYNE, GA A KUMAR, GA A KHARMYNDAI D HYNNIEWTA AA SANGMA TN MARAK LD SANGMA MS T YANGKYI AG MOMIN JN RYNJAH, GA S SENGUPTA ADDL. SR. GA MEGHALAYA I LYNGWA, GA ZE NONGKYNRIH, GA S BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA SA SHEIKH, GA N SYNGKON, GA AH HAZARIKA, GA KP BHATTACHARJEE GA MEGHALAYA R COLNEY, GA N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [RECUSED BY HON'BLE MR. JUSTICE H.S.THANGKHIEW AND HON'BLE MR. JUSTICE W.DIENGDOH] [NEXT DATE:- 04.12.2025]

150)	Crl.Rev.P./1/2025	RUPAK PAUL VS. THE STATE OF MEGHALAYA AND ANR.	S. CHAKRAWARTY, SR. ADV. E. LALOO E. SLONG	N.G. SHYLLA, SR. GA MEGHALAYA PRIYA AGARWAL, LEGAL AID COUNSEL DL MARSHILONG, LEGAL AID COUNSEL MR H ABRAHAM G.A. MEGHALAYA R GURUNG, GA, MEGHALAYA
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Remarks: [NEXT DATE:- 10.12.2025]

151)	Crl.Petn./1/2025	KYRSHANSKHEM KHARUMNUID VS. STATE OF MEGHALAYA AND 3 OTHERS	T.A.SANGMA S.A.PANDIT S.PANDIT	N.G. SHYLLA, SR. GA MEGHALAYA N CHYRMANG R DKHAR MR H ABRAHAM G.A. MEGHALAYA
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Remarks: [NEXT DATE:- 09.12.2025]

152)	Crl.Rev.P./2/2025	DMAR SYNGKLI VS. THE STATE OF MEGHALAYA AND 2 ORS.	A RANI D.F. MAWRIE T.K. SANGMA J.M. SANGMA M DEVI B.K. BISWA M. HALDER K.C. GAUTAM	MR. K KHAN, PP N.G. SHYLLA, SR. GA MEGHALAYA JN RYNJAH, GA N SYNGKON, ASST. PP AH KHARWANLANG, ADDL. SR. GA
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Remarks: [NEXT DATE:- 04.12.2025]

153)	CRP/3/2025	BRASILIN KHARMULIEH VS. ANIKA AIOM KSIAR KHARBULI AND 2 ORS.	DR. N. MOZIKA, SR. ADV. N.A.U. SOGRA K GURUNG A. KSOO T. SUTNGA M.L. NONGPIUR	K PAUL, SR. ADV. N.M KHARSHEMLANG G. CHETTRY P. GHOSH S.A. MAJAW SHANKAR PANDEY S. PANDEY B DIENGDOH F KHARSYIEMIONG N G SHYLLA S KHATUN S KHYRIEM B SNAITANG K DECRUSE S CHANDA B F KHARWANLANG R DUTTA S THAPA
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With	MC(CRP)/3/2025	BRASILIN KHARMULIEH VS. ANIKA AIOM KSIAR KHARBULI AND 2 ORS.	A. KSOO T. SUTNGA M.L. NONGPIUR DR. N. MOZIKA
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Remarks: [NEXT DATE:- 15.12.2025]

154)	Crl.Petn./4/2025	BANTEILANG NONGMALIEH VS. BENDAR RANI	A.CHETIA T.POHLONG R.BEGUM I.KHARMUJAI S.JINDAL	S THAPA L MAJAW P CHETTRI NM KHARSHEMLANG SA MAJAW B GHOSH S PANDEY
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With	Crl.M.C./12/2025	BANTEILANG NONGMALIEH VS. BENDAR RANI	S.JINDAL
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Remarks: [NEXT DATE:- 04.12.2025]

155)	Crl.Rev.P./5/2025	SANJUKTA PAUL VS. STATE OF MEGHALAYA AND 2 ORS.	E. DKHAR S. DEB	N.G. SHYLLA, SR. GA MEGHALAYA PR PASKE E LALSANGLUAIA S SENGUPTA ADDL. SR. GA MEGHALAYA H KHARMIH, ADDL. SR. GA R GURUNG, GA, MEGHALAYA
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Remarks: [NEXT DATE:- 03.12.2025]

156)	CRP/5/2025	NEW INDIA ASSURANCE CO. LTD VS. SMTI MILIAN DKHAR	S. GOENKA I KHARMUJAI R BEGUM T POHLONG MR. S JINDAL	R. FANCON M.L. NONGPIUR F L DKHAR R KHARKRANG K LANGSTANG J SHYLLA M PYRTUH
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Remarks: [NEXT DATE:- 16.12.2025]

157)	CRP/11/2025	MAMOTA G. SANGMA AND 2 ORS. VS. KUKILA MARAK	I. KHONGMEN B. THABAH WGR MIHSILL B. IAWIM R. PAHSYNTIEW E LALSANGLUAIA PHILEMON NONGBRI PR PASKE	T. YANGKYI L.D. SANGMA T.N. MARAK A.G. MOMIN
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With	MC(CRP)/9/2025	MAMOTA G. SANGMA AND 2 ORS. VS. KUKILA MARAK	WGR MIHSILL B. IAWIM R. PAHSYNTIEW E LALSANGLUAIA PHILEMON NONGBRI PR PASKE	T.N. MARAK T. YANGKI L.D. SANGMA A.G. MOMIN
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Remarks: [NEXT DATE:- 10.12.2025]

158)	Crl.Petn./12/2025	NIKSRANG CH MARAK VS. STATE OF MEGHALAYA AND 4 OTHERS	J.T.SANGMA G.CH MARAK P.T.SANGMA	N.G. SHYLLA, SR. GA MEGHALAYA R GURUNG, GA, MEGHALAYA LN ARENGH MR MARAK SA SHEIKH S BHATTACHARJEE GA MEGHALAYA H ABRAHAM, GA
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Remarks: [NEXT DATE:- 10.12.2025]

- 159) CRP/13/2025 SUMERMAL BHANSALI AND ANR. **VS.** ESTATE OFFICER AND ANR. R. WANNIANG D. POHSNEM L. KOCH K. CHISA M.F QURESHI SP MAHANTA, SR. ADV S. CHETTRI D. DAS M. LYNGDOH S. DEB
- Remarks: [NEXT DATE:- 17.12.2025]
- 160) CRP/17/2025 ABHIRAM HAJONG **VS.** SAKUNTALA HAJONG **With** MC(CRP)/15/2025 SAKUNTALA HAJONG **VS.** ABHIRAM HAJONG D. POHSNEM MR. MF QURESHI L. KOCH P AGARWAL D. POHSNEM MR. MF QURESHI L. KOCH
- Remarks: [NEXT DATE:- 09.12.2025]
- 161) CRP/21/2025 NATALIE SHARON BATHEW MARBANIANG **VS.** VERONICA G. BATHEW L.W. NONGBRI K. DIENGDOH E. KHONGTHOHREM R.S. MALNGIANG D.K. WARJRI
- Remarks: [NEXT DATE:- 02.12.2025]
- 162) CrI.Petn./23/2025 REYNOLD NONGSIEJ **VS.** THE STATE OF MEGHALAYA AND ANR. MR. KS KYNJING, SR ADV. C.M. MARAK D. BUAM B. RAPSANG G. SYNGKREM DR. N. MOZIKA, DSG MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA R COLNEY, GA
- Remarks: [NEXT DATE:- 09.12.2025]
- 163) CrI.Petn./30/2025 SUCHORITA R. MARAK **VS.** THE STATE OF MEGHALAYA AND 5 ORS. R PAUL P SUNAR A. JOSHI MR. KS KYNJING, SR ADV. N.G. SHYLLA, SR. GA MEGHALAYA JT SANGMA G CH MARAK PT SANGMA CM MARAK B RAPSANG G SYNGKREM AD SYIEM JN RYNJAH, GA N SYNGKON, GA
- Remarks: [NEXT DATE:- 09.12.2025]
- 164) CrI.Petn./31/2025 KBINGDAR LYNGDOH RINGAID AND ANR. **VS.** STATE OF MEGHALAYA AND 2 ORS. P. MARAK A.A. LAMARE S.R MARAK B. SUN H.R NATH N.G. SHYLLA, SR. GA MEGHALAYA R GURUNG, GA, MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA
- Remarks: [NEXT DATE:- 17.12.2025]

165)	Crl.Petn./32/2025	MESKOLIN PARIONG VS. STATE OF MEGHALAYA AND 2 ORS.	P.R. MARAK S.R. MARAK A.A. LAMARE B. SUN H.R. NATH	N.G. SHYLLA, SR. GA MEGHALAYA I LYNGWA, GA AH KHARWANLANG, ADDL. SR. GA
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Remarks: [NEXT DATE:- 16.12.2025]

166)	Crl.Petn./33/2025	SENGCHANG G. SANGMA VS. THE STATE OF MEGHALAYA AND 5 ORS.	G CH MARAK J.T. SANGMA P.T. SANGMA	N.G. SHYLLA, SR. GA MEGHALAYA MR. SA SHEIKH LN ARENGH MR MARAK H ABRAHAM, GA MR. S SENGUPTA, ADDL.PP.
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Remarks: [NEXT DATE:- 10.12.2025]

167)	Crl.Petn./34/2025	FRANK KENNETH LYNGDOH AND 2 ORS. VS. DONA MARY SOHPDANG	K PAUL, SR. ADV. S. KHATUN S. KHYRIEM B. SNAITANG K DECRUSE S. CHANDA B. KHARWANLANG R. DUTTA S. THAPA
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Remarks: [NEXT DATE:- 03.12.2025]

168)	Crl.Petn./35/2025	CHARLES TOI VS. STATE OF MEGHALAYA AND 2 ORS.	S. KH. NONGRUM H. HUIJON A.M. PALA A.M. SANGMA M. PRASAD S.K. NONGRUM	N.G. SHYLLA, SR. GA MEGHALAYA R COLNEY, GA M SOHMAT H NONGPLUH S DHAR E DKHAR D SYIEMLIEH K LYTEP QB LAMARE S DEY ER CHYNE, GA
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Remarks: [NEXT DATE:- 03.12.2025]

169)	Crl.Petn./38/2025	SAMPHRANGLIN RYNTATHIANG AND ANR. VS. STATE OF MEGHALAYA AND 2 ORS.	H. YADAV M. KHARIR A SYNREM S.D. UPADHAYA	MR. ND CHULLAI, AAG N.G. SHYLLA, SR. GA MEGHALAYA P CHETTRI, LEGAL AID COUNSEL I LYNGWA, GA S KH NONGRUM GA S BHATTACHARJEE GA MEGHALAYA
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Remarks: [NEXT DATE:- 04.12.2025]

170)	Crl.Petn./39/2025	ANBESSON KHARBANI AND ANR. VS. STATE OF MEGHALAYA AND 2 ORS.	H YADAV M. KHARIR A SYNREM S.D. UPADHAYA	N.G. SHYLLA, SR. GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA R GURUNG, GA, MEGHALAYA
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Remarks: [NEXT DATE:- 08.12.2025]

171)	Crl.Petn./40/2025	AILYNTI LINGDOH VS. STATE OF MEGHALAYA AND ANR.	MD. N ISLAM SG MARPNA S. DEB	N.G. SHYLLA, SR. GA MEGHALAYA TL JYRWA NL ARENGH MR MARAK N MAWLONG E BAREH SA SHEIKH AM PALA, GA R COLNEY, GA
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Remarks: [NEXT DATE:- 01.12.2025]

172)	Crl.Petn./41/2025	AILYNTI LINGDOH VS. STATE OF MEGHALAYA AND ANR.	MD. N ISLAM S.G. MARPNA S. DEB	N.G. SHYLLA, SR. GA MEGHALAYA TL JYRWA NL ARENGH MR MARAK N MAWLONG E BAREH SA SHEIKH R COLNEY, G A
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Remarks: [NEXT DATE:- 01.12.2025]

173)	Crl.Petn./44/2025	PHRANGBATNAM KHARKONGOR AND ANR. VS. STATE OF MEGHALAYA AND ANR.	K.J KHARSHIING G.C. MARBOH F. LANGBNANG R. KHARSHIING K.CH. GAUTAM	T YANGI B, AAG N.G. SHYLLA, SR. GA MEGHALAYA M SURONG ER CHYNE, GA SA SHEIKH, GA
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Remarks: [NEXT DATE:- 10.12.2025]

174)	Crl.Petn./46/2025	LAKSHMI KAUR @ LAXMI KAUR VS. STATE OF MEGHALAYA AND 3 ORS.	S THAPA M. KHARIR A SYNREM S.D. UPADHAYA	N.G. SHYLLA, SR. GA MEGHALAYA R GURUNG, GA, MEGHALAYA
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Remarks: [NEXT DATE:- 08.12.2025]

175)	Crl.Petn./48/2025	REHMAN ALI AND ANR. VS. STATE OF MEGHALAYA	DM NENGNONG B KHONGTHAW	N.G. SHYLLA, SR. GA MEGHALAYA ZE NONGKYNRIH, GA
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Remarks: [NEXT DATE:- 01.12.2025]

176)	Crl.Petn./57/2025	ALLEN CH. MARAK VS. THE STATE OF MEGHALAYA AND 5 ORS.	J.T. SANGMA G.CH. MARAK P.T. SANGMA	K KHAN, AAG N.G. SHYLLA, SR. GA MEGHALAYA MR MARAK LN ARENGH SA SHEIKH MR H ABRAHAM G.A. MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 10.12.2025]

177)	Crl.Petn./61/2025	BIMLAN SOHSHANG VS. STATE OF MEGHALAYA AND 2 ORS.	D. BYNNUD D. MARAK W. KHARLYNGIONG B. WANKHAR W. DKHAR S. MYLLIEM K. POHSHNA L. SYIEM W. BYNNUD K.V. KHARLYNGDOH	N.G. SHYLLA, SR. GA MEGHALAYA B KOMI I LALOO BL LYNKGHOI JN RYNJAH, GA AH KHARWANLANG, ADDL. PP N SYNGKON, ASST. PP
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With	Crl.M.C./97/2025	BIMLAN SOHSHANG VS. STATE OF MEGHALAYA AND 2 ORS.	D. BYNNUD D. MARAK W. KHARLYNGIONG B. WANKHAR W. DKHAR S. MYLLIEM K. POHSHNA L. SYIEM W. BYNNUD K.V. KHARLYNGDOH	N.G. SHYLLA, SR. GA MEGHALAYA
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Remarks: [NEXT DATE:- 01.12.2025]

178)	Crl.Petn./62/2025	SURESH PRASAD SINGH VS. STATE OF MEGHALAYA AND 2 ORS.	I. KHARMUJAI S. JINDAL	N.G. SHYLLA, SR. GA MEGHALAYA M DEVI JM SANGMA A RANI TK SANGMA M HALDAR KC GAUTAM S SENGUPTA ADDL. SR. GA MEGHALAYA H ABRAHAM, GA
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Remarks: [NEXT DATE:- 04.12.2025]

179)	Crl.Petn./64/2025	ABHINAB SHARMA VS. BELLINA M. MARAK	M.L. NONGPIUR I. SUMER A. KSOO T. SUTNGA	H NONGPLUH T HAJONG E DKHAR S MARPNA S DEB L LYTEP S DEY
With	Crl.M.C./104/2025	ABHINAB SHARMA VS. BELLINA M. MARAK	M.L. NONGPIUR I. SUMER A. KSOO T. SUTNGA	
Remarks: [NEXT DATE:- 08.12.2025]				
180)	Crl.Petn./66/2025	SURESH PRASAD SINGH VS. STATE OF MEGHALAYA AND 2 ORS.	S. GOENKA C.N. SANGMA R. BEGUM S. JINDAL	N.G. SHYLLA, SR. GA MEGHALAYA S SHYAM, GA H KHARMIH, ADDL. PP MR. S SENGUPTA, ADDL.PP.
Remarks: [NEXT DATE:- 04.12.2025]				

NB:**ADVOCATES ON LEAVE :**

- 1) MR. HR NATH FROM 24-11-2025 TO 03-12-2025
- 2) MR. JM THANGKHIEW FROM 26-11-2025 TO 05-12-2025
- 3) MRS S BHATTACHARJEE FROM 27-11-2025 TO 17-12-2025